

**Hon'ble National Green Tribunal (NGT) Principal
Bench, New Delhi order dated 27.01.2020 In the
Matter of O.A.No.117 of 2014**

Para 32(g)

Shantanu Sharma

Vs.

Union of India & Ors.

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Joint Report

Submitted in Reference to

Hon'ble National Green Tribunal (NGT) Principal
Bench, New Delhi order dated 27.01.2020

In the Matter of

O.A.No.117 of 2014

Shantanu Sharma

Vs.

Union of India & Ors.

Members of the Committee

1. Sh Rajiv Ranjan Meena, District Collector, Singrauli, Madhya Pradesh
2. Sh Sunil Kumar Meena Scientist 'D', CPCB, Regional Directorate, Bhopal
3. Sh S D Valmiki, Regional officer, MPPCB, Bhopal, Madhya Pradesh

**Joint Report in compliance of Hon'ble NGT Principal Bench order
dated 27th January 2020 in O.A. 117/2014 Shantanu Sharma Vs
Union of India & Ors.**

The Hon'ble National Green Tribunal (NGT) Principal Bench (PB) order dated 27.01.2020 in O.A. No. 117/2014 (Shantanu Sharma Vs Union of India & Ors.), directed under Para 32 (g) as:

"The Committee comprising of Collector, CPCB and Member Secretary of MP State Pollution Control Board may assess the damage with regard to the breach sites at Vidhyanchal TPP and Essar TPP in Singrauli area to the crop and agricultural productivity and ensure effective restoration/remediation of affective sites within three months".

1. **A brief on the 02 ash dyke breach incidence happened at M/s Essar Power MP Ltd and M/s NTPC Vindh Nagar, Singrauli during year 2019**
 - i. **M/s Essar Power MP Limited, Singrauli, Madhya Pradesh**

The ash dyke cell no. 3 of the industry breached on 07.8.2019. The total area of dyke was 3.34 Ha and 13.5mtrs was the height. The bund breached in about 100m length. The flow of ash was towards Karsualal & Karsuaraja villages. Considering the effective bund area of Cell no. 3 as 2.7Ha and breached out average slurry upto 3m depth of 1.2 T/m³ density; the quantity of slurry breached out was about 97200 Tons (Say 1 Lac Ton).

The lateral spread of the ash before meeting Jaria Naala/river was about 1.8KM with 140-390m (Average 260m) width & in average 1ft height. Nearly about 50 Ha area got affected by the spread of ash slurry. The detailed report is enclosed as **Annexure-I**.

ii. M/s NTPC Vindhyachal, Singrauli, Madhya Pradesh

The M/s NTPC Vindhyachal ash dyke breach incident happened at ash dyke no. V-1 in North-West direction. The effective operating area after 4th raising was 227 acres. The buttressing was in progress. One line of slurry disposal was in operation on the day of incident. As per the field survey of MPPCB & CPCB team on 9th October 2019; the breached out area so calculated was about 3.75 Hectares with 250mtrs wide & 150mtrs in length dimension. The quantum of ash breached was approx. 225000 Tons (considering ash density 1.2T/m³). With the help of Geo-graphical co-ordinates, elevation data & field survey information; spread area of the slurry was mapped on Google earth Pro software. The slurry spread over 33Ha area from the ash dyke V1 to decanting pond and AWRS 1 & 2 surrounding area. Spread over an area of 12 Ha in North-West through garland drain after the broke down the walls of AWRS system. The decanting pond's one side embankment also got breached out in a length of 50-60mtrs & slurry spread over an area of 8Ha towards Rihand reservoir & Surya Drain. However, no large quantity of ash found mixing in reservoir & right bank of Surya drain. In total 53Ha (33 + 12+ 8) area came under the verse of ash slurry. About 1 Lac Ton ash settled in 8 Ha decanting pond. That resulted in 125000Tons of ash spread over the 45Ha area with average dept of 1ft other than the ash retained in decanting pond.

The ash slurry spread in the plant premises & didn't affect villages like Gehalgarh due to higher elevation. The village Juari was also not affected as it was on the left bank of Surya Drain. No agricultural land got affected on the spread of the ash slurry. The detailed report is enclosed as **Annexure-II**.

2. Assessment of the damage to crop and agriculture

Madhya Pradesh Pollution Control Board, has issued direction u/s 33 A of Water (Prevention & Control of Pollution) Act 1974 to M/s Essar Power MP Ltd and M/s NTPC Vindhagar on 14.08.2019 and 10.10.2019 respectively w.r.t. the ash dyke breach incidence. Copies of the directions are enclosed as **Annexure-III (a) & III (b)**.

a. Assessment of damage to crop & agriculture w.r.t. M/s Essar Power MP Ltd

In compliance of the MPPCB direction dated 14.8.2019 regarding the removal of ash spread over the fields & others; industrial unit has engaged M/s V2P Engineering Services Private Limited vide work order EPMPL/SCI/9610009261 dated 26.8.2019. Copy of the work order is enclosed as **Annexure-IV**. The industrial unit vide letter EPMPL/LA/5774/10 dated 15.6.2020 informed that work of ash collection was completed on 15.1.2020 by the contractor. Copy of the letter is enclosed as **Annexure-V**. Details of date-wise ash cleaning from agricultural fields is enclosed as **Annexure-VI**. A team of district administration along with MPPCB, Singraulli has surveyed the agricultural fields which earlier got affected due to the ash dyke breach and submitted the assessment of crop damage vide letter no. 0735/SDO/RE-1/2020 dated 29.8.2020. The copy of the letter is enclosed as **Annexure-VII**.

The assessment reflects that out of total 42.37 Ha land in village Karsualal and Karsuaraja; 41Ha is irrigated by farmers. Kharif crop of 228 farmers of Karsualal and 08 of Karsuaraja village was damaged. A sum total of Rs. 20,68,860/- was disbursed as instant crop damage compensation.

The 05 years (2014-15 to 2018-19) Kharif & Rabi crop production status is as tabulated below:

-: Production status of Kharif Crop during last 5 years

Year	Crop	Irrigated area	Production (Quintal)	Rate (Rs/Quintal)	Market value (Rs.)
2014-15	Rice	41 Ha	830	1200	996000
2015-16			604	1300	785200
2016-17			1056	1400	1478400
2017-18			1056	1500	1584000
2018-19			1026	1600	1641600
Yearly average production			914.4 quintal		

-: Production status of Rabi Crop during last 5 years

Year	Crop	Irrigated area	Production (Quintal)	Rate (Rs/Quintal)	Market value (Rs.)
2014-15	Wheat	41 Ha	1090	1400	1526000
2015-16			908	1500	1362000
2016-17			1181	1500	1771500
2017-18			1235	1600	1976000
2018-19			1181	1800	2125800
Yearly average production			1119 quintal	Max. MSP = 1800/- (as per 2018-19)	2,014,200

Due to spread of ash over agricultural fields on 7.8.2020; the standing crop of Kharif of year 2019-20 got damaged. And as the work of ash collection completed on 15.1.2020; the farmers were unable to sow their Rabi (Wheat) crop due to ongoing ash collection work, movement of heavy vehicles etc. This resulted on an average damage of Rabi crop as 1119 quintal indirectly of Rs. 2014200/- . Considering the indirect loss of Rabi crop M/s Essar Power MP Ltd needs to compensate the farmers for Rs. 2014200/- too.

After the collection of ash from the fields by M/s Essar Power MP Ltd, farmers have sown the Kharif crop during this monsoon. The damage to the productivity due to the ash breach shall only be assessed after the harvesting

of the first Kharif crop by the deputing agricultural institute by industrial unit & MPPCB.

b. Assessment of damage to crop & agriculture w.r.t. M/s NTPC Vindhyachal

A team of district administration along with MPPCB, Singraulli has surveyed the breached site and assessed if any damage to the crop happened due to the ash spread over the land. The copy of the letter no. 324/SDO/RE-3/2020 dated 26.8.2020 is enclosed as **Annexure-VIII**.

As per the inspection report of MPPCB & CPCB dated 9.10.2019, copy enclosed as **Annexure-II**; 53Ha area in total got affected by the ash breach incidence at M/s NTPC Vindhnagar. The total area is possessed by industrial unit only. No damage to crop was reported. The assessment of the district administration vide letter dated 26.8.2020 has stated the same.

Hence, no crop damage was assessed for M/s NTPC Vindhnagar.

3. Restoration/remediation of the site

a. Restoration of site by M/s Essar Power MP Ltd

The team of district administration and Madhya Pradesh Pollution Control Board has visited the ash dyke breached area on 02.2.2020 to physically verify the status of restoration work of the site. The report submitted vide letter no. 1125/RO/PCB/2020 dated 17.02.2020 by MPPCB, Singraulli states that the ash spread over the field and water bodies was collected & dumped at ash dyke no. 3. The photographs attached with the report show that ash spread over the fields was removed and site is restored. Copy of the report is enclosed as **Annexure-IX**. Further after the collection of ash from the fields by M/s Essar Power MP Ltd, farmers have sown the Kharif crop during this monsoon.

b. Restoration of site by M/s NTPC Vindh nagar

As there was no agricultural activity is in practice inside the NTPC ash dumping area; no crop damage was reported and same was recorded by district administration. As per the status report submitted by M/s NTPC Vindh nagar on 27.7.2020; the ash spread over the land and in drains and near pond were collected that was about 1 Lac ton. The collection of ash deposited near the Rihand reservoir is delayed due to swampy land and problems of machinery movement, which is likely to be completed by 15-09-2020. The dredging of the affected portion of the Rihand Reservoir is also being started. Copy of the status report submitted by NTPC is enclosed as **Annexure-X**.

Recommendation:

- a. The Essar Power M.P. Ltd., Village Bandhaura, Distt. Singrauli (M.P.) shall be directed to compensate for indirect loss of Rabi crop of Rs. 2014200/-.
- b. The Essar Power M.P. Ltd., Village Bandhaura, Distt. Singrauli (M.P.) may depute an agricultural institute for the assessment of damage to the crop productivity w.r.t. the Kharif & Rabi crop cultivated in 41Ha of village Karsualal and Karsuaraja for 2020-21 & 2021-22.

1. **(Rajiv Ranjan Meena)**

District Collector

Singrauli, Madhya Pradesh

2. **(Sunil Kumar Meena)**

Scientist 'D'

CPCB, Regional Directorate, Bhopal

3. **(S D Valmiki)**

Regional officer, Singrauli for

MS MPPCB, Madhya Pradesh

**Investigation & Environmental Damage Assessment report w.r.t. the
breaching of M/s Essar Power MP Ltd, Singrauli
ash dyke no. 3 on 7.8.2019**

In compliance of the Madhya Pradesh Pollution Control Board (MPPCB), Bhopal officer order no. 2274 dated 08.08.2019, a team of the following officials of MPPCB & CPCB, RD, Bhopal was constituted to investigate the reason of ash dyke breach & assess the environmental damage (Copy of the office order is enclosed as **Annexure-1**):

1. Shri Manoj Kumar Mandrai, SE, MPPCB, Bhopal
2. Shri Sunil Kumar Meena, Sc-D, CPCB, RD, Bhopal – Nominated as rep. of RD, Bhopal
3. Shri K L Chaudhary, Regional Officer, MPPCB, Singrauli
4. Dr Harish Wankhade, Scientist, MPPCB, Bhopal

The team firstly met Shri K V S Chaudhary, Collector Singrauli on 9.8.2019 & briefed the line of action of the team w.r.t. the field survey, sampling of Ground water, surface water & damage assessment. Considering the heavy rain (20.5mm in Hr on 6.8.19) in the Singrauli, day before the ash dyke breached at M/s Essar Power MP Ltd, it was requested to issue a direction to Public Works Department & Water Resource Department to carry out the stability analysis of all the Ash dykes of Thermal Power Plants situated in Singrauli area. In line of this Collector, Singrauli has issued letter 266/CST/F2/2019 on 8.8.2019 to Dept of PWD & WRD for the assessment of stability & safety of ash dykes. Copy of the letter is enclosed as **Annexure-2**. It was informed by Collector Shri Chaudhary that losses of crop and agricultural land shall be assessed by revenue department.

Team has visited the site (breached ash dyke) & had discussion with the plant officials. Shri M K Sharma, Chief Operation Officer of Essar informed that a F.I.R. was filed by Shri Umesh Yadav, Security Officer at Police Station, Maada on 08.08.2019 against unknown involved in ash dyke breaching. Copy of the F.I.R is enclosed as **Annexure-3**. Considering the above, local police may initiate action against the unknown for sabotage action. It was also informed that the ash is spread in the land which is allotted to the industry only; but after getting compensation of the land the local villagers are still living & doing agricultural activities on that land. The statement may be verified by Revenue department. An advisory was issued to M/s Essar by RO, MPPCB,

Singrauli on 10.8.2019 to expedite the dyke repairing work with the help of local administration & clean-up the spread ash from the agricultural fields. Copy of the letter is enclosed as **Annexure-4.**

M/s Essar Power MP Ltd, commissioned its Unit#1 & 2 of 600MW each on 29.4.13 & 7.10.2018 respectively. Industry has stopped its production since 8.8.2019 after the dyke breach incident. Industry has adopted High Concentration Slurry Disposal method (water to slurry ratio 35:65) to dispose the ash (bottom & fly ash) other than use in cement plants, brick making dyke raising & filling low-lying area. Details of ash cell area & year-wise rising, height is as below and enclosed as **Annexure-5:**

Cell no.	Area (in Hectare)	Year-wise bund height (in mtrs)								Total Height (in mtrs)	Status
		2012	2013	2014	2015	2016	2017	2018	2019		
1	1.79	-3.5	5	-	-	-	-	--	-	8.5	Abandoned
2A+2B	5.65	-	-3.5	4	3	3	-	-	-	13.5	Soil covered
3	3.34	-	-	-1	-2.5	4	2	2	2	13.5	Use during 27.6.2018 to 21.6.2019
4A+4B	23.97	-	-	-	-	-3.5	5	-	-	8.5	In Use

Field observations

1. The Cell no. 3 of 3.34 hact. area was found breached from East side. The bund breached in about 100m length. The flow of ash is towards Karsualal & Karsuaraja village. The elevation profile shows that from dyke to village elevation is 340 mt. to 324 mt. (about 16meters) with depression of 2-4mtrs. Considering the effective bund area of Cell no. 3 as 2.7ha and breached out average slurry height upto 3mtrs of 1.2 Ton/m³ density of ash (as reported in Ash handling system document) the quantity of slurry breached out is about **97200 Tons (say 1 Lac Ton)**. Design of the ash dyke along with ash handling system document is enclosed as **Annexure-6.**
2. The affected area lies in following geo-graphical locations

Latitude Longitudes:

- i) 23.998170, 82.415844
- ii) 23.996902, 82.415649
- iii) 23.993257, 82.43356
- iv) 23.99165, 82.431338.

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3/8/19

3. The lateral spread of the ash before meeting Jaria Naala/river is about 1.8km with 140-390m (average 260m) width & in average 1.0 ft. height. Nearly about 50 hectares area got affected by the spread of ash slurry.
4. The aerial photography & video-graphy revealed that the slurry has travelled a long path & reached upto Mayar river confluence after flowing through Jaria to Garra river. The slurry travelled 11kms in Jaria to Garra River to Mayar river confluence point. Google map of the same are enclosed as **Annexure-7**.
5. Team has collected total 09 samples of Ground water & surface water to analyse the water quality deterioration majorly w.r.t. the heavy metals. The details of the sampling location are enclosed as **Annexure-8**. Analysis work is under progress.

Probable reason of Ash dyke breach

The cell no. 3 (3.34ha area) rise upto 10mtrs above the ground level & was under use of slurry disposal during 27.6.2018 to 21.6.2019. As documented, 190000T ash was disposed in this cell. The slope of dyke is in east side; from here the decanted water is pumped to Cell no. 4 with the help of pump as and when required. Looking into the rainfall date from 1.8.2019 to 7.8.2019 (day when dyke breached); it was revealed that heavy rainfall was observed during 4th August to 7th August 2019. The rainfall data is tabulated as below; details are enclosed as **Annexure-9**.

Date	Time	Rainfall in mm
4.8.2019	8PM	29.9mm
6.8.2019	6am	10.4mm
	7pm	20.5mm
	9pm	15.2mm
7.8.2019	1pm	8.3mm
	5pm	7.3mm
	7pm	4.3mm
	8pm	6.3mm

The team is in the opinion that due to increased volume of water at sloping beach during the heavy rainfall the phreatic line (line of seepage) may get disturbed that resulted in rising of phreatic line and reduced the stability of the slope. This may be cross-verified by the expert institutes recognized at national level.

[Handwritten signatures and initials]

Probable damage to the environment:

1. About 50 hect. agricultural land area is found to be affected due to thick deposition of ash.
2. The water sources falls under affected area i.e. 50ha may damage. As reported by villager, a pond & few wells are in the path of affected area. However, same was not verified due to un-availability of approach. Same shall be verified through PHED department.
3. The surface water quality of Jaria River, Garra River & Mayar River may be affected seriously due to the spillage of the ash slurry. Samples were drawn from these surface water bodies, analysis is under progress; however a detailed damage assessment can be carried out with the help of recognized institutes having expertise in the field.
4. Ambient air quality of the area would also be affected due to air blown fly ash during summer.

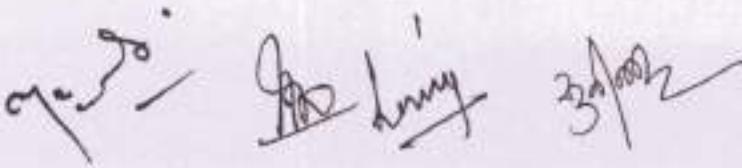
Action taken by the industry after the incident

1. Industry has stopped its operation from 08.08.2019.
2. Industry has deputed JCBs machineries to re-build the breach bund to avoid further spillage of the slurry.
3. With the help of district administration, action regarding the cleaning of the surface of the affected area with the help of labours & tractor. However, agitation of local residents is going on for the instant compensation of the losses. As informed by District Administration that industry has asked deposit Rs. **50 lacs** as interim relief to local farmers against crop and others losses.
4. Cleaning of the ash from river Jaria & Garra River was also taken up; however same was also not started due to the protest of the villagers.
5. Industry is taking technical advices from the expert to clean the slurry quickly and effectively.

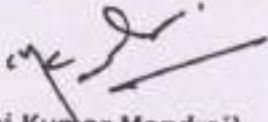
Recommendation

1. In continuation of the advisory issued to industry by MPPCB on 10.8.2019, ***closure direction may be issued under section 33 A of Water (P&CP), 1974 giving reasonable opportunity of hearing.***

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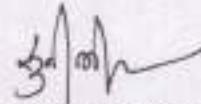
2. Industry may be asked to deposit **10 Crore** to MPPCB towards an interim environmental compensation, pending assessment of actual compensation and further action w.r.t. Aryavart Foundation Vs. M/s Vapi Green Enviro Ltd. & Ors. Hon'ble NGT O.A. 95/2018 order dated 11.1.2019.
3. Industry shall submit time bound action plan for remediation and restoration of the fields, rivers and nallas and other affected areas due to spreading of fly ash.
4. Industry shall depute reputed organization/agency for the assessment of damage caused to environment due to breaching of ash dyke.



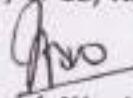
(Manoj Kumar Mandrai)
SE, MPPCB, Bhopal



(K. L. Chaudhary)
RO, MPPCB, Singrauli



(Sunil Kumar Meena)
Sc-D, CPCB, RD Bhopal



(Dr Harish Wankhade)
Scientist, MPPCB, Bhopal



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क्रमांक /तक/मुप्रनिबो/2019,

भोपाल, दिनांक

// कार्यालय आदेश //

मेसर्स एस्सार पॉवर एम्.पी. लिमिटेड, सिंगरौली के एश पांड से राखड बहने की घटना की सूचना कलेक्टर सिंगरौली तथा क्षेत्रीय अधिकारी, म.प्र. प्रदूषण नियंत्रण बोर्ड, सिंगरौली से प्राप्त हुई है। तदनुसार घटना स्थल का निरीक्षण कर घटना के कारणों तथा उससे हुए पर्यावरणीय दुष्प्रभाव के आंकलन हेतु निम्न अधिकारियों का दल गठित किया जाता है :-

1. श्री मनोज कुमार मंडराई, अधीक्षण यंत्री, म.प्र. प्रदूषण नियंत्रण बोर्ड, भोपाल
2. क्षेत्रीय निदेशालय, केन्द्रीय प्रदूषण नियंत्रण बोर्ड, भोपाल के प्रतिनिधि
3. क्षेत्रीय अधिकारी, क्षेत्रीय कार्यालय, म.प्र. प्रदूषण नियंत्रण बोर्ड, सिंगरौली
4. डॉ. हरीश वानखडे, वैज्ञानिक, म.प्र. प्रदूषण नियंत्रण बोर्ड, भोपाल

उपरोक्त दल घटना स्थल का तत्काल निरीक्षण/मॉनिटरिंग कार्य कर अपना प्रतिवेदन एवं अनुशंसाएँ आदेश प्रसारित होने के 07 दिवस में प्रस्तुत करेगा।

(आर.एस. कोरी)
सदस्य सचिव

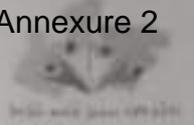
पृ.क्रमांक 2274 /तक/मुप्रनिबो/2019,

भोपाल, दिनांक 8-8-19

प्रतिलिपि :-

1. कलेक्टर, कार्यालय कलेक्टर, जिला सिंगरौली (म.प्र.) की ओर सूचनार्थ एवं आवश्यक कार्यवाही हेतु।
2. सर्व संबंधित श्री डा. पी.के. बेहरा - R.D. CPCB - BHOPAL की ओर सूचनार्थ एवं आवश्यक कार्यवाही हेतु।
3. क्षेत्रीय अधिकारी, क्षेत्रीय कार्यालय, म.प्र. प्रदूषण नियंत्रण बोर्ड, सिंगरौली की ओर सूचनार्थ एवं आवश्यक कार्यवाही हेतु।

(आर.एस. कोरी)
सदस्य सचिव



कार्यालय कलेक्टर एवं जिला मजिस्ट्रेट, जिला सिंगरौली (म0प्र0)

क्रमांक 266 / सीएसटी / एफ.2 / 2019

सिंगरौली दिनांक 8 अगस्त 2019

प्रति

1. कार्यपालन यंत्री
लोक निर्माण विभाग (म./स.)
2. कार्यपालन यंत्री
जल संसाधन विभाग
जिला सिंगरौली (म0प्र0)

विषय-सिंगरौली जिला स्थित कम्पनियों के ऐश डाइको स्थिरता तथा सुरक्षा के संबंध में जाँच कर रिपोर्ट प्रस्तुत करने बाबत ।

दिनांक 7.8.2019 को एस्सार पावर एम.पी. लिमिटेड बंधीरा जिला सिंगरौली का ऐश डाइक अचानक फूट जाने के कारण आसपास के पूरे इलाके में राख मिश्रित पानी का भराव हुआ है । इससे पूरे क्षेत्र में फसल, परिसम्पत्तियों तथा पर्यावरण की क्षति हुई है । उक्त प्रकार की घटना की पुनरावृत्ति को रोकने के लिए जिले में स्थित समस्त कम्पनियों के ऐश डाइको की मजबूती सुरक्षा व स्थिरता की जाँच कराने का निर्णय लिया गया है । अतः आपको निर्देशित किया जाता है कि सिंगरौली जिला स्थित शासन पावर लिमिटेड, हिण्डालको इण्डस्ट्रीज बरगवा, एन.टी.पी.सी. विन्ध्यनगर, जे.पी. पावर लिमिटेड निगरी, एस्सार पावर बंधीरा के समस्त ऐश डाइक की मजबूती, स्थिरता तथा सुरक्षा के संबंध में विस्तृत जाँच कर अपने स्पष्ट अभिमत के साथ कम्पनीवार पृथक पृथक संयुक्त जाँच प्रतिवेदन एक सप्ताह के अंदर प्रस्तुत करना सुनिश्चित करें ।

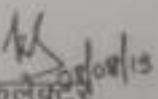

(के.व्ही.एस. चौधरी)
कलेक्टर
जिला, सिंगरौली

पृ. क्रमांक 267 / सीएसटी / एफ.2 / 2019

सिंगरौली दिनांक 8 अगस्त 2019

प्रतिलिपि-

1. कमिश्नर, रीवा संभाग रीवा की ओर सादर सूचनार्थ ।
2. उपखण्ड अधिकारी सिंगरौली/माड़ा/देवसर/चितरगी जिला सिंगरौली ओर सूचनार्थ एवं आवश्यक कार्यवाही हेतु ।
3. कार्यपालन निदेशक, एन.टी.पी.सी. विन्ध्यनगर जिला सिंगरौली की ओर सूचनार्थ एवं आवश्यक कार्यवाही हेतु ।
4. मुख्य कार्यपालन अधिकारी, शासन पावर लिमिटेड/हिण्डालको इण्डस्ट्रीज बरगवा/जे.पी. पावर लिमिटेड निगरी/एस्सार पावर लिमिटेड बंधीरा की ओर सूचनार्थ एवं आवश्यक कार्यवाही हेतु ।


कलेक्टर
जिला, सिंगरौली

क्रमांक / 9 / क्षेत्र.का. / प्रनिबो / 2019

सिंगरौली दिनांक 10/08/2019

प्रति,

अधिष्ठाता,

म० एस्सार पावर एम० पी० लिमिटेड

बन्धीरा जिला सिंगरौली (म०प्र०)

विषय:-राखड बाँध के क्षतिग्रस्त होने से समीपस्थ क्षेत्रों में राख बहने के सम्बन्ध में।

उपरोक्त विषयांतर्गत लेख है कि दिनांक 07 एवं 08 अगस्त 2019 की रात्रि के दौरान उद्योग परिसर में स्थित राखड बाँध क्रमांक 3 के टूटने से समीपस्थ क्षेत्रों में नदी, नाले, गाँव एवं खेतों में पानी के साथ राख फैलने से समीपस्थ क्षेत्र प्रभावित हुए हैं।

घटना की सूचना प्राप्त होने पर म० प्र० प्रदूषण नियंत्रण बोर्ड मुख्यालय भोपाल, केन्द्रीय प्रदूषण नियंत्रण बोर्ड के क्षेत्रीय निदेशक कार्यालय भोपाल एवं क्षेत्रीय कार्यालय म०प्र० प्रदूषण नियंत्रण बोर्ड, सिंगरौली के अधिकारियों द्वारा राखड बाँध एवं समीपस्थ प्रभावित क्षेत्रों का संयुक्त दल द्वारा निरीक्षण किया गया। निरीक्षण दौरान पाया गया कि राखड बाँध के टूटने से समीपस्थ ग्रामों के खेतों, नदी, नालों एवं भूमि पर राख का भराव/जमाव पाया गया एवं गरी नदी के माध्यम से मयार नदी होते हुए रिहन्द रिजर्वायर में राख बहने की स्थिति पाई गई।

अतः आपको सूचित किया जाता है कि तत्काल प्रभाव से निम्नानुसार बिन्दुओं पर तत्काल कार्यवाही सुनिश्चित करें:-

1. वर्तमान में चूँकि वर्षाकाल जारी है, अतः क्षतिग्रस्त राखड बाँध के टूटे भाग को तत्काल सुधार कार्य प्रारम्भ कर एवं भविष्य में इस प्रकार की घटना की पुनरावृत्ति न हो, इस बावत ठोस कदम उठाये जाये।
2. उद्योग परिसर में स्थित अन्य राखड बाँधों की जाँच कर सुनिश्चित करें कि राखड बाँध टूटने/क्षतिग्रस्त होने की स्थिति उत्पन्न न हो।
3. जिन नदी/नालों में राख बहने की घटना हुई है उन पर अस्थाई बाँध बनाकर राख बहने से रोका जावे।
4. जिस कृषि भूमि पर/नदी/नाले में राख का भराव हुआ है, ऐसे स्थानों पर तत्काल राख हटाने की कार्यवाही प्रारम्भ की जावे।

निरंतर...2

5. उपरोक्त बिन्दुओं पर स्थानीय प्रशासन के द्वारा समन्वय स्थापित कर शीघ्र कार्यवाही प्रारम्भ करे।

[Signature]
10/8/19
(के० एल० चौधरी)
क्षेत्रीय अधिकारी

क्रमांक / 52 / क्षे.का. / प्रनिबो / 2019

सिंगरीली दिनांक 10/08/2019

प्रतिलिपि:-

1. कलेक्टर, कलेक्टर कार्यालय जिला सिंगरीली की ओर सूचनार्थ एवं आवश्यक कार्यवाही हेतु अर्पित।
2. सदस्य सचिव म०प्र० प्रदूषण नियंत्रण बोर्ड, भोपाल की ओर सूचनार्थ एवं लेख है कि उपरोक्त घटना के परिपेक्ष में उद्योग को तत्काल प्रभाव से उपरोक्तानुसार कार्यवाही सुनिश्चित करना एवं विधि-संगत कार्यवाही किया जाना प्रस्तावित है।

[Signature]

[Signature]
15/8/19
(के० एल० चौधरी)
क्षेत्रीय अधिकारी

Received
[Signature]
10/8/19
7-20 Hrs.



EPMPL/LA/537/10

दिनांक :- 11.08.2019

Essar Power M.P Limited
Village: Bandhara,
Post Karsulal,
Tehsil Madia,
Dist. - Singrauli,
Waidhan - 486 686
Madhya Pradesh,
IndiaCorporate Identity Number
U40100DL2005PLC201961T +91 75090 61540 / 89669 02954
www.essar.com

प्रति,

श्रीमान् कलेक्टर महोदय,
जिला-सिंगरौली (म0प्र0)

विषय :-

ऐश डाइक से निकले हुए राखड को साफ करने के लिए लगाये गये मजदूरों को ग्राम कर्सुआलाल के लोगों द्वारा कार्य को बाधित करने के सम्बन्ध में।

महोदय,

विषयांकित के सम्बन्ध में निवेदन है कि दिनांक 07 जुलाई 2019 की रात्रि में ऐश डाइक का एक हिस्सा टूट जाने के कारण उसकी राख ग्राम कर्सुआलाल की भूमि तक चला गया है। ऐश डाइक के टूटे हुए हिस्से के मरम्मत हेतु दिनांक 08.08.2019 से ही कम्पनी द्वारा मशीनरी लगाया गया किन्तु ग्राम कर्सुआलाल के व्यक्तियों के द्वारा किये जा रहे मरम्मत कार्य को नहीं करने दिया गया। दिनांक 10.08.2019 को क्षेत्रीय अधिकारी म0प्र0 प्रदूषण बोर्ड सिंगरौली द्वारा ऐश डाइक तथा ग्राम कर्सुआलाल की भूमि का निरीक्षण करने के बाद कम्पनी को एक एडवाजिरी दिया गया है कि ग्राम कर्सुआलाल के भूमि पर जो राखड चला गया है उसको तत्काल वहा से उटाकर कम्पनी के ऐश डाइक में डाल दिया जाये। वारिश होने के उपरान्त यह राख पानी के साथ बहकर नदी नालों में जा सकती है। जिसको बचाने के लिये कम्पनी प्रबन्धन पूर्ण रूप से तत्पर है।

जिला प्रशासन एवं क्षेत्रीय अधिकारी म0प्र0 प्रदूषण बोर्ड सिंगरौली द्वारा दिये गये निर्देशों के तहत कम्पनी के द्वारा आज दिनांक 11.08.2019 को सुबह 9 बजे से कार्य प्रारम्भ करने के लिए 250 मजदूर, 10 टेक्टर, 2 पोकलैण्ड को ग्राम कर्सुआलाल में राखड को साफ करने के लिये लगाया गया था, जिसे उसी ग्राम के सरपंच संतोष कुमार जायसवाल, बृजेश उपाध्याय, चन्द्रकेश जायसवाल एवं अन्य 15 व्यक्तियों के द्वारा काम रोक दिया गया। दोपहर में माननीय उपखण्ड अधिकारी महोदय माडा द्वारा उपरोक्त व्यक्तियों से बात-चीत किया गया तथा उनको समझाइस दी गई कि काम को करने दिया जाय, किन्तु उपरोक्त व्यक्तियों के द्वारा काम शुरू नहीं करने दिया गया। जिससे कम्पनी का काफी नुकसान हुआ है। वारिश होने पर उक्त राख आस-पास के नदी-नालों में जा सकती है, जिसको रोकने के लिए ही क्षेत्रीय अधिकारी म0प्र0 प्रदूषण नियंत्रण बोर्ड सिंगरौली द्वारा राखड को तुरन्त हटाने का निर्देश दिया गया है। उक्त व्यक्तियों के द्वारा पूर्व में भी कई बार अपने निजी फायदे के लिये कम्पनी का विरोध किया गया है।

अतः श्रीमान् से निवेदन है कि उपरोक्त व्यक्तियों के विरुद्ध नियमानुसार कार्यवाही करने की कृपा करे तथा इस कार्य को सुचारु रूप से करने हेतु आवश्यक पुलिस बल उपलब्ध कराने की भी कृपा करे, जिससे ग्राम कर्सुआलाल के भूमि पर फैले हुए राखड को हटाया जा सके।

वास्ते एस्सार पावर एम0पी0 लिमिटेड

प्राधिकृत अधिकारी

- प्रतिलिपि:-
1. श्रीमान् मेम्बर सिक्रेटरी म0प्र0 प्रदूषण कन्ट्रोल बोर्ड भोपाल की ओर सूचनार्थ।
 2. श्रीमान् पुलिस अधीक्षक महोदय जिला सिंगरौली की ओर सूचनार्थ।
 3. श्रीमान् उपखण्ड अधिकारी महोदय माडा जिला सिंगरौली की ओर सूचनार्थ।
 4. श्रीमान् क्षेत्रीय अधिकारी म0प्र0 प्रदूषण नियंत्रण बोर्ड जिला सिंगरौली की ओर सूचनार्थ।

Essar Power M.P Limited

Registered Office : Lower Ground Floor, Hotel Conclave Boutique, A-20, Kalash Colony, New Delhi - 110048, India

T +91 11 4350 1000

F +91 11 4350 1048 / 47

Immediate Rectification work requirement in Ash dyke area

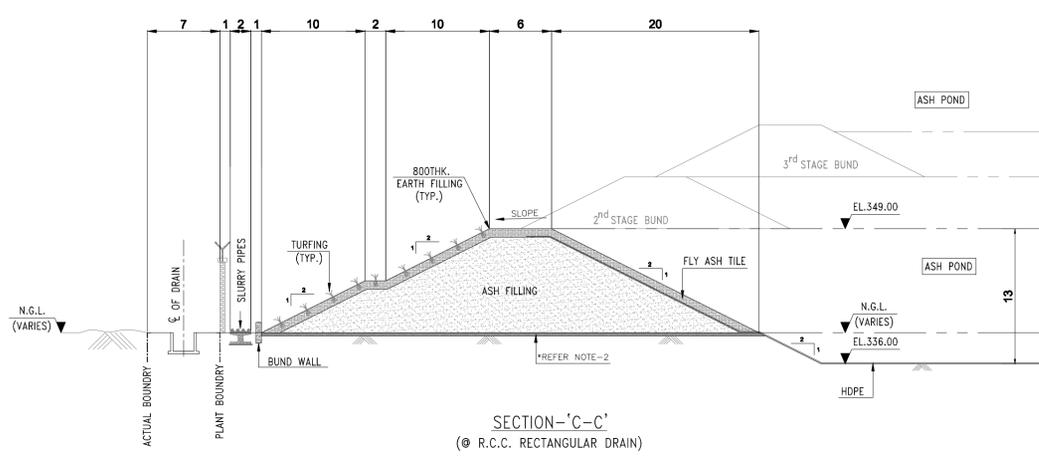
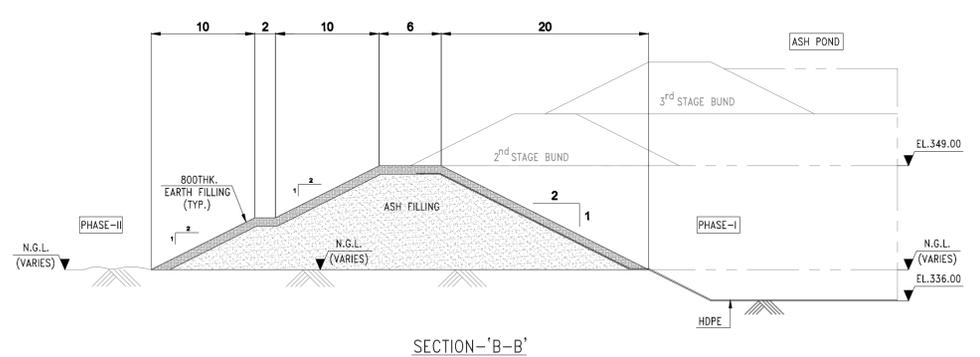
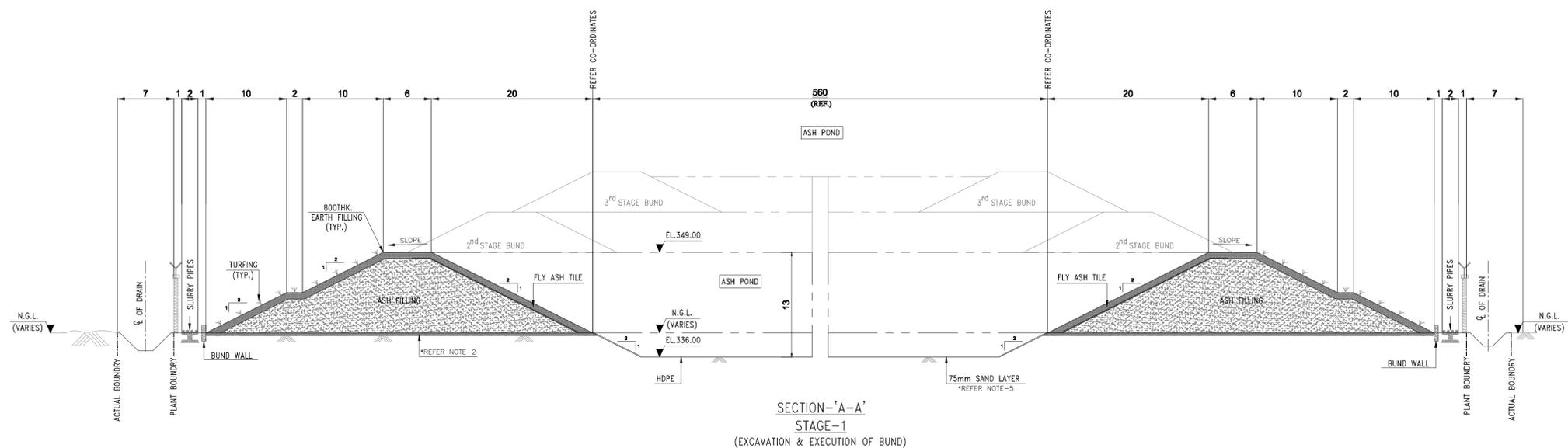
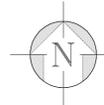
S. No.	Activity planned	Remark
1	Cell -3 Rectification and Strengthening	
	Ash breached around the bund area will be cleaned with the deployment of adequate number of excavators and labors before being proceeded for bund strengthening. Expert opinion is expected by 13 Aug 2019 for actual strengthening procedures.	Work is frequently stopped by villagers regarding payment compensation. Administration help is sought to expedite the work
2	Bund making around water body	
	Planning to create a bund before the water body with the sand bags to prevent any seepage of ash slurry to the water body in case of any rain. Resource deployment - Labors and JCB	Facing severe resistance from the villagers and the work could not be started even after adequate resources deployed at site, which was primarily due to regular disturbance being created by locals.
3	Collection & cleaning of spread Ash in land area	
	Ash spread around the land area is planned to be cleaned manually with the adequate deployment of tractors, JCB and labors. Further it is planned to deploy grader/Dozer.	Resources deployed waiting for administrative support/ Police protection for job to progress because of local disturbances.
4	Cell - 4 Rectification and Strengthening	
	Expert opinion will be strictly followed for any further rectification and strengthening and adequate resources are already lined up.	Planned to be started from 15 Aug 2019
5	Rebuilding of Boundary wall	
	Damaged portion of boundary wall will be repaired	
6	Cell - 2 Rectification and Strengthening	
	Expert opinion will be strictly followed for any further rectification and strengthening and adequate resources are already lined up.	Planned to be started from 15 Aug 2019

Ash Pond

Cell No.	Year-on-Year Bund Height (in Mtrs)								Total Height
	2012	2013	2014	2015	2016	2017	2018	2019	
1	-3.5	5	-	-	-	-	-	-	8.5
2A+2B	-	-3.5	4	3	3	-	-	-	13.5
3	-	-	-1	-2.5	4	2	2	2	13.5
4A+4B	-	-	-	-	-3.5	5	-	-	8.5

CELL-3 DETAILS & CAPACITY UTILIZATION							
Area in Ha	Effective Bund Area in Ha	Start up	Closed	Filled Height above ground level	Ash accumulation in MT (earlier)	Revised Filled Height (after Cell-3 breach)	Ash accumulation at present
3.34	2.7	27/06/2018	21/06/2019	8	190000	5	120000

DRG. NO. 3066-ENG-POW1-UASASP-CIV-SHD-0002 ENGG.MGR.SP.09.F07_03



1. ALL DIMENSIONS & LEVELS ARE IN METER.
 2. TOP 300mm LOSE SOIL/MATERIAL SHALL BE REMOVED FROM NGL BEFORE PLACING OF ASH DYKE.
 3. FLY ASH & EARTH FILL SHALL BE COMPACTED @ 95% PROCTOR MAX. DRY DENSITY WITH 250mm LIFT OF EACH LAYER.
 4. FIELD DENSITY TEST SHALL BE PERFORMED @ EVERY 250 m FOR ENTIRE PERIMETER OF DYKE.
 5. 75mm THK. SAND BED LAYER SHALL BE PROVIDED BELOW HDPE

ALL APPLICABLE HSE STANDARDS & LEGAL REQUIREMENTS ARE CONSIDERED & CHECKED.	NAME	SIGN	DATE
	NJG		

Sr.No.	References	Drawings	Dwg. Nos.	I.P.	REV.	DATE	DESCRIPTION	DRN	CKD	APD	FINAL APPROVE	DATE
3	ASH POND LAYOUT & SECTIONAL DETAILS FOR PHASE-I (STAGE-1)		3066-ENG-POW1-UASASP-CIV-GEN-0003	C	00	24/05/17	ISSUED FOR CONSTRUCTION	KCP	SMV	NJG	KMP	
2	DRAIN LAYOUT FOR ASH POND		3066-ENG-POW1-UASASP-CIV-LAY-0003	R	00	10/04/17	ISSUED FOR REVIEW	KCP	SMV	NJG	KMP	
1	ASH POND LAYOUT		3066-ENG-POW1-UASASP-CIV-LAY-0002	R	00	10/04/17	ISSUED FOR REVIEW	KCP	SMV	NJG	KMP	

REVISIONS											
I.P.	REV.	DATE	DESCRIPTION	DRN	CKD	APD	FINAL APPROVE	DATE			
							KMP	24/05/17			

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		ESSAR PROJECTS (INDIA) LIMITED ENGINEERING & PROJECT MANAGEMENT	
CLIENT :		ESSAR POWER M.P. LIMITED	
PROJECT:		MAHAN SUPER THERMAL POWER PROJECT	
UNIT:		2000 MW (PHASE-1, 2X600 MW)	
SUB UNIT:		-	
SCALE: 1:4		SECTIONAL DETAILS OF ASH POND FOR PHASE-I (STAGE-1)	
DSN NJG 10/04/17	DRN KCP 10/04/17	CKD NJG/SMV 10/04/17	APD KMP 10/04/17
DRG.No. 3066-ENG-POW1-UASASP-CIV-SHD-0002		REV: 00	

APPENDIX – 2**ASH HANDLING SYSTEM**

1.0	SYSTEM CAPACITY CALCULATIONS	WORST COAL (Indian coal)
1.1	Calorific value	: 3300 k cal/kg
1.2	MCR worst coal consumption per unit	: 446 TPH
1.3	Percentage of ash in coal	: 43%
1.4	Percentage of bottom ash	: 20%
1.5	Percentage of fly ash	: 90%
1.6	No. of hours of operation of bottom ash handling system in a shift of 8 hours	: Continuous
1.7	No. of hours of operation of fly ash handling system in a shift of 8 hours	: 6.0 Hrs.
1.8	Total quantity of ash generated per unit (Item No. 1.2 x Item No. 1.3)	: 191.78 TPH say 192 TPH
1.9	Quantity of bottom ash generated per unit (Item No. 1.8 x Item No. 1.4)	: 38.4 TPH say 40 TPH
1.10	Quantity of fly ash generated per unit (Item No.1.8 x Item No.1.5)	: 172.6 TPH say 175 TPH
1.11	Bottom ash handling system capacity required (Item No. 1.9 x 1)	: 40 TPH
1.12	Number of bed ash silos for both the steam generators	two (2)
1.13	Capacity of each bed ash silo based on 36 hours storage capacity for one (1) unit or 18 hours storage for both units considering two (2) silos (item 1.11 x 36 ÷ item 1.12 of appendix - I)	720 T

TCE.5184A-ME-570-02	TCE Consulting Engineers Limited	SECTION:
ASH HANDLING SYSTEM		SHEET 23 OF 24
1.14	Bottom ash handling and disposal system capacity selected for slurry disposal : 60 TPH	
1.15	Bottom ash handling and disposal system capacity selected for dry disposal : 120 TPH	
1.16	Operating time for bottom ash evacuation and disposal system : 6 Hrs (Ash generated in 18 hrs) (Item No 1.13 / Item No. 1.15)	
1.17	Fly ash handling system capacity required to evacuate ash generated in eight hours (Item No. 1.10 x 8 / Item No.1.7) : $175 \times 8/6 = 233.33\text{TPH}$ say 235 PTH	
1.18	Fly ash handling system capacity selected : a) Under emergency : ← 235 TPH → b) Under normal operating conditions : 175 TPH	
1.19	No. of fly ash silos for each unit : Four (4)	
1.20	Capacity of each fly ash silo based on 16 hours storage capacity for each unit and considering four (4) silos (item 1.10 x 16 x 1 ÷ item 1.19) : 700 Tonnes say 720 Tonnes	
1.21	Capacity of fly ash disposal equipment at each silo outlet selected for slurry disposal : ← 120 TPH →	
1.22	Fly ash unloading capacity for each unit (considering unloading from two silos simultaneously) : ← 240TPH →	
1.23	Ash slurry disposal system capacity selected for each unit (considering disposal from two fly ash silo and one bottom ash silo simultaneously) : ← 300 TPH →	
1.24	Considering ash to water ratio of 65:35 by weight (for mixture of bottom ash and fly ash) required capacity of ash slurry pumps (Item No. <u>1.23 x 35</u> + <u>Item .No. 1.23</u>) : ← 380 cu. m / Hr. → 65 1.38	
1.25	Selected capacity of slurry pumps : ← 380 cu. m / Hr. →	ISSUE R0

1.26 Water required by HCSD pump for disposal of ash. (Item No. 1.23 x 35/ 65) : ← 165 cu. m / Hr. →

1.27 Number of series of ash slurry pumps each of capacity 380 cu.m / Hr proposed to be installed for each unit : ← 3 series →
(2 W + 1 S)

2.0 **ASH DISPOSAL AREA
CALCULATIONS (CONSIDERING
HCSD SYSTEM)**

2.1 No. of hours of operation in a year with a annual PLF of 0.7 : 24 x 365 x 0.8 = 7008 Hrs

2.2 Ash fill height considered : 15.0 m

2.3 Density of ash considered for ash disposal area calculations : 1.2 tonne/ cu.m

2.4 Total quantity of ash generated by both the units per annum (Item No. 1.8 x Item No. 2.1 x 2) : 192 x 7008 x 2 = 2,69,10,72 tonnes

2.5 Total quantity of ash required to be disposed per annum : 2,69,10,72 tonnes

2.6 Volume of ash required to be disposed per annum : 2,69,10,72 / 1.2 = 2242560 cum

2.7 Considering that ultimate ash fill height of 15m is achieved in phases, the total storage area required for ash disposal per annum : 2242560 / 15 = 149504 sqm

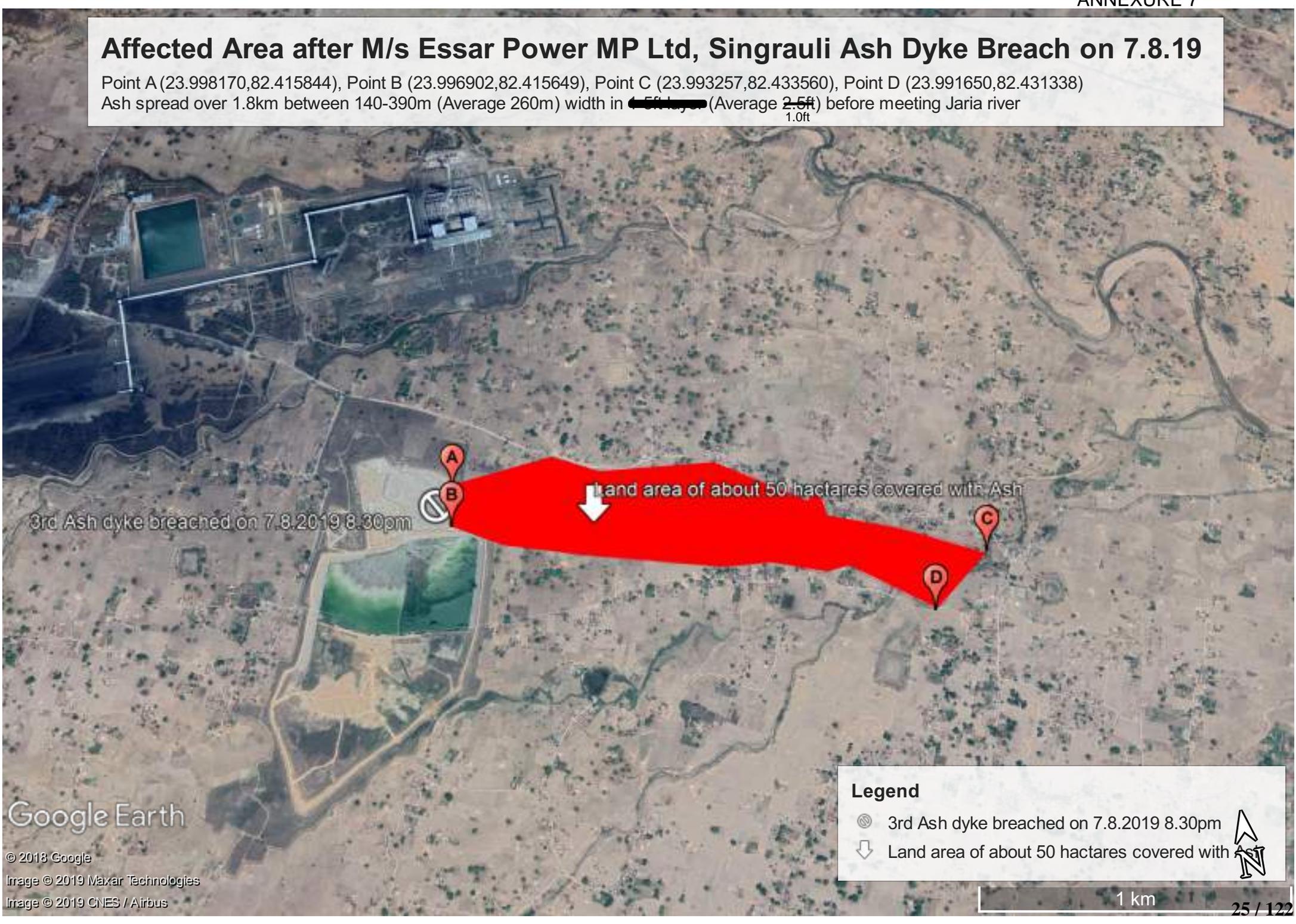
2.8 Considering 5 years of storage, area required : 149504 x 5 = 747520 sqm

2.9 Hence area required 74.752 hectare

ISSUE
R0

Affected Area after M/s Essar Power MP Ltd, Singrauli Ash Dyke Breach on 7.8.19

Point A (23.998170,82.415844), Point B (23.996902,82.415649), Point C (23.993257,82.433560), Point D (23.991650,82.431338)
Ash spread over 1.8km between 140-390m (Average 260m) width in ~~1.5ft layer~~ (Average 2.5ft) before meeting Jaria river



3rd Ash dyke breached on 7.8.2019 8.30pm

Land area of about 50 hectares covered with Ash

Legend

-  3rd Ash dyke breached on 7.8.2019 8.30pm
-  Land area of about 50 hectares covered with Ash



1 km

Path of Ash flow after Ash Dyke Breach on 7.8.19

Ash covered a length of 1.8km before meeting Jaria Naala/rivulet
Ash flow about 11Kms in Jaria & Garra river before conflencing the Mayar river



Legend

- 3 Garra river before conf. To Mayar river
- 2 Garra river, Karsuaaraja
- 1 Jaria river, Karsuaalal
- 4 Mayar river before rihand reservoir at Bijpur Rd

क्षेत्रीय कार्यालय
म0 प्र0 प्रदूषण नियंत्रण बोर्ड
भकुआर, नौगढ़ जिला सिंगरौली (म0प्र0)

एकत्रित जल नमूनों का विवरण

क्र0	सम्पल के नाम और स्थान	सम्पल का विवरण	भौगोलिक स्थिति	संग्रहण दिनांक	जरीकेन कोड क्रमांक	विशलेषित किये जाने वाले पैरा मीटर
01	कर्सुआलाल नियर रोड ब्रिज	नगर वाटर	अक्षांश- 23.993653 देशांश- 82.433808	09.08.2019	01	<p>ऑरोनिक, निकिल, कैडमियम, लीड, मर्क्युरी, जिंक, कॉपर, आयरन एवं अन्य उपलब्ध धातुओं के परीक्षण हेतु।</p> <p>(जल नमूनों को निरीक्षण हेतु रक्षित किया गया)</p>
02	मयार रिवर वाटर रिहन्द डैम में जाते हुए काचन नदी से मिलने के बाद	रिवर वाटर	अक्षांश- 24.033751 देशांश- 82.624370	09.08.2019	02	
03	गरा नदी रैला गाँव के पास	रिवर वाटर	अक्षांश- 23.995728 देशांश- 82.453367	09.08.2019	03	
04	ओपेन जल वाटर ग्राम कर्सुआलाल रामदीन दुबे के घर के समीप	ओपेन वॉल	अक्षांश- 23.998665 देशांश- 82.419582	09.08.2019	04	
05	गरा नदी ग्राम रम्पा नियर रोड ब्रिज मयार नदी के मिलने के पूर्व	रिवर वाटर	अक्षांश- 23.988564 देशांश- 82.499031	09.08.2019	05	
06	गरा नदी 100 मी0 दूर मयार नदी के मिलने के पूर्व	रिवर वाटर	अक्षांश- 23.991962 देशांश- 82.508204	10.08.2019	06	
07	मयार रिवर 100 मी0 दूर गरा नदी के मिलने के पूर्व	रिवर वाटर	अक्षांश- 23.989639 देशांश- 82.511013	10.08.2019	07	
08	मयार रिवर 100 मी0 दूर गरा नदी के मिलने के बाद	रिवर वाटर	अक्षांश- 23.992785 देशांश- 82.512367	10.08.2019	08	
09	हेण्डपम्प वाटर आगनवाडी नियर गरा रेवर	हेण्डपम्प वाटर	अक्षांश- 23.994185 देशांश- 82.508888	10.08.2019	09	

Annexure 9

ESSAR POWER										
	Bar Pressure (mm-Hg)	Voltage (V)	Solar Rad (wat/m2)	RH (%)	Temperature (°C)	Rainfall (mm)	Wind Dir (Deg)	Wind Gust (km/h)	Wind Speed (km/h)	Dew Point (°C)
	mm-Hg	V	wat/m2	%	°C	mm	Deg	km/h	km/h	°C
Date and Time	BAR	VLT	SRD	HMD	TMP	RNF	WND	WNG	WNS	DEW
8/1/2019 0:00	725.7		0	83.3	26.2	0	255	0	0	23.2
8/1/2019 1:00	725.6		0	80.7	26.1	0	255	0	0	22.6
8/1/2019 2:00	725.5		0	76.3	25.9	0	255	0	0	21.5
8/1/2019 3:00	725		0	77.4	25.9	0	255	0	0	21.7
8/1/2019 4:00	724.9		0	81.3	25.6	0	255	0	0	22.2
8/1/2019 5:00	724.9		0	83.1	25.5	0	255	0	0	22.5
8/1/2019 6:00	725.1	2	2	83.8	25.7	0	255	0	0	22.8
8/1/2019 7:00	725.7	32	32	83.7	25.8	0	255	0	0	22.9
8/1/2019 8:00	726.2	104	104	76.7	26.3	0	255	0	0	22
8/1/2019 9:00	726.7	230	230	67.5	27.3	0	64	0	0	20.9
8/1/2019 11:00	727	571	571	54.4	29.9	0	40	0	0	19.8
8/1/2019 12:00	726.7	600	600	52.1	30.2	0	351	0	0	19.4
8/1/2019 13:00	726.5	764	764	47.6	31.1	0	59	0	0	18.7
8/1/2019 14:00	725.7	369	369	52.3	30.8	0	142	0	0	20
8/1/2019 15:00	725.3	200	200	51.8	30.3	0	248	0	0	19.4
8/1/2019 16:00	724.8	92	92	58.6	28.7	0	249	0	0	19.9
8/1/2019 17:00	724.3	65	65	59.7	27.9	0	220	0	0	19.5
8/1/2019 18:00	724.1	58	58	58.9	27.8	0	183	0	0	19.2
8/1/2019 19:00	724.3	8	8	62.4	27.3	0	254	0	0	19.6
8/1/2019 20:00	724.6	0	0	68	26.8	0	255	0	0	20.5
8/1/2019 21:00	725.2	0	0	68.7	26.6	0	255	0	0	20.5
8/1/2019 22:00	725.6	0	0	69.2	26.8	0	255	0	0	20.8
8/1/2019 23:00	726.7	0	0	72.9	26.7	0	254	0	0	21.5
8/2/2019 0:00	725.7	0	0	75	26.4	0	254	0	0	21.7
8/2/2019 1:00	725.4	0	0	77	26.2	0	254	0	0	21.9
8/2/2019 2:00	725	0	0	78.8	26.2	0	254	0	0	22.3
8/2/2019 3:00	724.5	0	0	80.7	26.2	0	254	0	0	22.7
8/2/2019 4:00	724.3	0	0	82.4	26.2	0	254	0	0	23
8/2/2019 5:00	724.3	0	0	83.8	26.2	0.2	254	0	0	23.3
8/2/2019 6:00	724.3	2	2	84.3	26.2	0	254	0	0	23.4
8/2/2019 7:00	724.8	52	52	83.3	26.4	0	254	0	0	23.4
8/2/2019 8:00	725.4	68	68	76.6	27.1	0	254	0	0	22.7
8/2/2019 9:00	725.9	172	172	67.2	27.7	0	254	0	0	21.3
8/2/2019 11:00	726.2	581	581	51.3	30.2	0	29	0	0	19.1
8/2/2019 12:00	726	624	624	45.6	31.1	0	62	0	0	18
8/2/2019 13:00	725.7	684	684	40.5	32.1	0	40	0	0	17
8/2/2019 14:00	724.9	704	704	38.8	32.6	0	36	0	0	16.7
8/2/2019 15:00	724.3	594	594	37.8	32.8	0	90	0	0	16.5
8/2/2019 16:00	723.8	248	248	37	32.8	0	67	0	0	16.2
8/2/2019 17:00	723.6	171	171	51.3	32.3	0	151	0	0	21.1
8/2/2019 18:00	722.9	19	19	68.2	27	0.7	262	0	0	20.6
8/2/2019 19:00	723.5	6	6	73.1	26.8	0	262	0	0	21.7
8/2/2019 20:00	724.1	0	0	72.5	27.1	0	262	0	0	21.8
8/2/2019 21:00	724.7	0	0	73.9	27.1	0	262	0	0	22.2
8/2/2019 22:00	725.3	0	0	74.3	26.9	0	261	0	0	22
8/2/2019 23:00	725.6	0	0	75.9	26.9	0	261	0	0	22.4
8/3/2019 0:00	725.3	0	0	80.7	26.6	0	261	0	0	23.1
8/3/2019 1:00	724.8	0	0	83.4	26.3	0	261	0	0	23.3
8/3/2019 2:00	724.1	0	0	85	26	0	261	0	0	23.3
8/3/2019 3:00	723.8	0	0	87.2	25.9	0	179	0	0	23.8
8/3/2019 4:00	723.7	0	0	87.8	25.9	0	179	0	0	23.7
8/3/2019 5:00	723.8	0	0	88	25.7	0	189	0	0	23.6
8/3/2019 6:00	724	6	6	87.8	25.6	0	189	0	0	23.4
8/3/2019 7:00	724.9	64	64	84.6	26.3	0	189	0	0	23.5
8/3/2019 8:00	725.3	152	152	71.6	27.5	0	184	0	0	22
8/3/2019 9:00	725.1	251	251	56.8	29.1	0	142	0	0	19.8
8/3/2019 11:00	727	765	765	42.2	33.4	0	160	0	0	16.8
8/3/2019 12:00	726.4	811	811	38	33.3	0	86	0	0	16.7
8/3/2019 13:00	725.7	701	701	37	33.4	0	49	0	0	16.4
8/3/2019 14:00	725.4		701	34.4	34.4	0		0	0	

8/3/2019 15:00	725	671	34	34.5	0	43	0	0	15.3
8/3/2019 16:00	724.2	235	36.4	33.7	0	139	0	0	16.7
8/3/2019 17:00	723.1	84	63.9	29.8	0.5	240	0	0	22.4
8/3/2019 18:00	723	26	79.9	27.5	5.8	26	0	0	23.8
8/3/2019 19:00	723.2	1	81.4	26.7	0	280	0	0	23.3
8/3/2019 20:00	723.8	0	81.8	26.9	0	151	0	0	23.6
8/3/2019 21:00	724.3	0	82.6	26.9	0	151	0	0	23.7
8/3/2019 22:00	724.9	0	85	27	0	152	0	0	24.3
8/3/2019 23:00	725.3	0	89.5	26.8	0	170	0	0	20.9
8/4/2019 0:00	725.4	0	83.4	27.3	0	162	0	0	19.9
8/4/2019 1:00	725.2	0	82.4	27.4	0	341	0	0	19.7
8/4/2019 2:00	724.9	0	84.3	27.3	0	256	0	0	20.1
8/4/2019 3:00	724.6	0	85.4	27.2	0	252	0	0	20.3
8/4/2019 4:00	724.3	0	86.2	27	0	165	0	0	20.3
8/4/2019 5:00	724.4	0	85.4	27.1	0	248	0	0	20.2
8/4/2019 6:00	724.9	4	87.7	27	0	248	0	0	20.7
8/4/2019 7:00	725.1	42	89.1	27.2	0	248	0	0	21.2
8/4/2019 8:00	725.6	160	59.5	28.3	0	144	0	0	19.8
8/4/2019 9:00	725.8	245	55.5	29.9	0	186	0	0	20.2
8/4/2019 11:00	726.2	195	45.8	31.1	0	252	0	0	18.1
8/4/2019 12:00	726.6	484	40	33.3	0	255	0	0	17.9
8/4/2019 13:00	726.1	721	35	33.8	0	168	0	0	16.2
8/4/2019 14:00	725.1	493	41.5	33.9	0	180	0	0	19
8/4/2019 15:00	724.4	342	44.1	33.3	0	286	0	0	19.5
8/4/2019 16:00	723.7	258	47.3	31.4	0	261	0	0	18.9
8/4/2019 17:00	723.4	153	47.6	31.3	0	271	0	0	18.9
8/4/2019 18:00	723	32	53.1	30.3	0	249	0	0	19.8
8/4/2019 19:00	723.1	0	71.2	28.6	0.5	180	0	0	23
8/4/2019 20:00	723.3	0	87.5	26.2	29.9	163	0	0	24
8/4/2019 21:00	723.9	0	86.5	25.8	4.8	189	0	0	23.4
8/4/2019 22:00	724.5	0	82.2	25.8	5.3	168	0	0	22.6
8/4/2019 23:00	724.2	0	80.5	25.4	0.2	252	0	0	21.9
8/5/2019 0:00	724.1	0	82.2	25.6	0	252	0	0	22.4
8/5/2019 1:00	723.7	0	80.4	25.8	0	255	0	0	22.7
8/5/2019 2:00	723.7	0	81.4	26.2	0	255	0	0	22.8
8/5/2019 3:00	723.4	0	80.6	26.4	0	255	0	0	22.9
8/5/2019 4:00	723.1	0	75.9	26.7	0	264	0	0	22.2
8/5/2019 5:00	723	0	75.5	26.7	0	268	0	0	22.1
8/5/2019 6:00	723.5	3	78.1	26.6	0	268	0	0	22.5
8/5/2019 7:00	724.1	24	79.8	26.8	0	268	0	0	23.1
8/5/2019 8:00	724.6	67	68.4	27.4	0	262	0	0	21.2
8/5/2019 9:00	725.3	99	67.1	28.1	0	271	0	0	21.6
8/5/2019 11:00	725.7	39	71.6	28.3	0	266	0	0	22.8
8/5/2019 12:00	725.1	29	74.9	27.8	0	138	0	0	23
8/5/2019 13:00	724.4	159	70.1	28.2	0	84	0	0	22.4
8/5/2019 14:00	724.3	335	61.5	29.3	0	114	0	0	21.3
8/5/2019 15:00	724.6	587	43.5	31.8	0	249	0	0	17.9
8/5/2019 16:00	723.5	230	44.4	32.7	0	240	0	0	19
8/5/2019 17:00	722.9	175	44.5	32.6	0	249	0	0	19
8/5/2019 18:00	722.4	89	50.7	31.2	0	262	0	0	19.9
8/5/2019 19:00	722.4	9	61.9	29.8	0	262	0	0	21.9
8/5/2019 20:00	722.9	0	72.1	28.6	0	262	0	0	23.2
8/5/2019 21:00	723.7	0	75.7	28.2	0	262	0	0	23.6
8/5/2019 22:00	723.9	0	79.9	27.7	0	262	0	0	24
8/5/2019 23:00	724	0	80.8	27.4	0	262	0	0	23.9
8/6/2019 0:00	723.5	0	81.1	27.3	0	262	0	0	23.8
8/6/2019 1:00	723.3	0	76.2	27.6	0	262	0	0	23.1
8/6/2019 2:00	722.8	0	73.7	27.8	0	269	0	0	22.8
8/6/2019 3:00	722.7	0	74.1	27.8	0	271	0	0	22.9
8/6/2019 4:00	722.5	0	79.4	27.3	0	271	0	0	23.5
8/6/2019 5:00	722.7	0	79.9	27.3	0.5	268	0	0	23.6
8/6/2019 6:00	722.8	1	84.3	25.2	10.4	275	0	0	22.4
8/6/2019 7:00	723.1	21	85.2	24.6	4	273	0	0	22.2
8/6/2019 8:00	723.8	33	86.6	25	6.3	251	0	0	22.6
8/6/2019 9:00	724.4	125	85.5	25.4	0.7	247	0	0	22.8
8/6/2019 11:00	725.3	694	49.1	30.7	0	77	0	0	18.9

8/6/2019 12:00	726.2									
8/6/2019 13:00	724.3		577	48	31.9	0.2				
8/6/2019 14:00	723.3		281	50.9	31.6	0	261	1	0	18.9
8/6/2019 15:00	722.9		228	49.5	31.4	0	300	0	0	20.5
8/6/2019 16:00	721.9		447	42.4	33.2	0	141	0	0	19.7
8/6/2019 17:00	721.4		235	48.6	32.5	0	265	0	0	18.7
8/6/2019 18:00	721.5		113	57.4	31.2	0	35	0	0	20.4
8/6/2019 19:00	720		49	59.9	28.8	0	290	0	0	21.9
8/6/2019 20:00	718.3		0	84.1	26.3	20.5	251	0	0	20.4
8/6/2019 21:00	718.7		0	68.1	25.9	0	247	0	0	23.4
8/6/2019 22:00	719.6		0	69.7	25.9	15.2	245	0	0	23.8
8/6/2019 23:00	719.6		0	92	24.9	1.7	296	0	0	24.1
8/7/2019 0:00	719.5		0	92	24.6	0.5	262	0	0	23.5
8/7/2019 1:00	720.4		0	92.8	24.5	0	128	0	0	23.2
8/7/2019 2:00	720.8		0	93.7	24.4	0	127	0	0	23.2
8/7/2019 3:00	720.4		0	94.5	24.4	0	141	0	0	23.3
8/7/2019 4:00	720.1		0	95	24.4	0.2	141	0	0	23.4
8/7/2019 5:00	720.6		0	95.4	24.2	0	141	0	0	23.5
8/7/2019 6:00	720.9		0	96.1	24.5	0	141	0	0	23.4
8/7/2019 7:00	721.4		1	96.6	24.4	0	152	0	0	23.8
8/7/2019 8:00	722.4		28	97.3	24.8	0	152	0	0	23.8
8/7/2019 9:00	722.8		172	97.5	25.7	0	159	0	0	24.3
8/7/2019 10:00	723.8		241	65.7	27.6	0	146	0	0	25.3
8/7/2019 11:00	723.8		565	52.8	29.7	0	269	0	0	20.9
8/7/2019 12:00	723.1		227	54	30.1	0	279	0	0	19.1
8/7/2019 13:00	722		67	74.8	28.1	8.3	350	0	0	19.9
8/7/2019 14:00	721.3		104	81.8	26.2	1.5	358	0	0	23.3
8/7/2019 15:00	720.8		166	74.2	27.3	0	347	0	0	22.9
8/7/2019 16:00	720.4		187	66.2	28.7	0	345	0	0	22.4
8/7/2019 17:00	719.8		105	70.9	29.1	7.3	337	0	0	19.2
8/7/2019 18:00	719.4		30	80.4	26.4	0.7	307	0	0	23.4
8/7/2019 19:00	719.7		1	84.4	26.4	4.3	228	0	0	22.8
8/7/2019 20:00	720.3		0	88.6	25.8	6.3	83	0	0	23.6
8/7/2019 21:00	720.8		0	91.3	25.5	0	94	0	0	23.8
8/7/2019 22:00	720.8		0	92	25.6	0	149	0	0	24
8/7/2019 23:00	720.7		0	92.6	25.7	0	149	0	0	24.2
8/8/2019 0:00	720.4		0	93.1	25.7	0	149	0	0	24.4
8/8/2019 1:00	719.8		0	93.5	25.8	0	149	0	0	24.5
8/8/2019 2:00	719.4		0	93.8	25.7	0.2	149	0	0	24.7
8/8/2019 3:00	719.1		0	92.5	25.7	0	326	0	0	24.6
8/8/2019 4:00	719		0	92.3	25.7	0	0	0	0	24.4
8/8/2019 5:00	719		0	89.4	25.8	0	0	0	0	24.3
8/8/2019 6:00	719.2		6	85.1	25.8	0.7	9	0	0	23.9
8/8/2019 7:00	719.7		50	78.3	26.1	0	19	0	0	23.3
8/8/2019 8:00	720		73	68.5	26.6	0	49	0	0	22.1
8/8/2019 9:00	720.3		87	66	26.8	0	48	0	0	20.5
8/8/2019 10:00	720		95	74.3	26.1	0.7	43	0	0	20.1
8/8/2019 11:00	720.1		93	69.1	26.8	0	57	0	0	21.3
8/8/2019 12:00	719.6		98	68	27.2	0	80	0	0	20.8
8/8/2019 13:00	719.6		68	74.3	26.7	0.2	14	0	0	30.9
8/8/2019 14:00	719		61	77.3	26.4	0	46	0	0	21.8
8/8/2019 15:00	718.6		91	74.3	26.9	1	35	0	0	22.2
8/8/2019 16:00	718.5		122	71.8	27	1.2	131	0	0	22
8/8/2019 17:00	718.5		63	65.6	27.2	0	74	0	0	22
8/8/2019 18:00	718.9		3	66.4	26.9	0	67	0	0	20.3
8/8/2019 19:00	719.5		0	67.9	26.4	0	94	0	0	30.2
8/8/2019 20:00	720.3		0	71.9	26.2	0	81	0	0	20.1
8/8/2019 21:00	721		0	72.1	26	0	83	0	0	20.8
8/8/2019 22:00	721.7		0	69.7	25.9	0	63	0	0	20.7
8/8/2019 23:00	722.1		0	68.9	25.9	0	74	0	0	20.1
8/9/2019 0:00	722.1		0	68.4	25.8	0	55	0	0	19.9
8/9/2019 1:00	721.8		0	68.5	25.8	0	59	0	0	19.7
8/9/2019 2:00	721.7		0	71.1	25.7	0	31	0	0	19.7
8/9/2019 3:00	721.8		0	69.1	25.6	0	59	0	0	20.2
8/9/2019 4:00	722.2		0	69	124.8	0	70	0	0	19.8
8/9/2019 5:00	805.2	0.249	0	70.5	29.4	0	70	0	0	23.6
8/9/2019 6:00	730.2	2.749	12	67.5	25.7	0	121	0	0	15.4
8/9/2019 7:00	723.5		75	67.5	25.7	0	73	0	0	

8/9/2019 8:00	724.1		94	66.1	25.8	0	90	0	0	19.1
8/9/2019 9:00	724.9		264	58.1	26.8	0	104	0	0	18
8/9/2019 11:00	725.6		225	55.3	27.8	0	145	0	0	18.1
8/9/2019 12:00	725.9		321	49.4	28.7	0	87	0	0	17.1
8/9/2019 13:00	726.1		403	49	29.3	0	77	0	0	17.5
8/9/2019 14:00	725.9		683	44.3	29.9	0	139	0	0	16.5
8/9/2019 15:00	725.4		558	46.4	30.4	0	91	0	0	17.7
8/9/2019 16:00	725		230	43.6	30.2	0	138	0	0	16.5
8/9/2019 17:00	724.7		148	44.1	30.3	0	110	0	0	16.7
8/9/2019 18:00	724.6		134	44.8	29.6	0	156	0	0	16.4
8/9/2019 19:00	724.7		11	51.2	28.3	0	107	0	0	17.3
8/9/2019 20:00	725.2		0	52.2	27.7	0	163	0	0	17.1
8/9/2019 21:00	725.9		0	56.2	27.6	0	196	0	0	18.2
8/9/2019 22:00	726.5		0	56.3	27.1	0	153	0	0	17.8
8/9/2019 23:00	726.8		0	61	26.8	0	153	0	0	18.8
8/10/2019 0:00	726.4		0	68.9	25.8	0	155	0	0	19.8
8/10/2019 1:00	726.6		0	68.2	25.9	0	166	0	0	19.7
8/10/2019 2:00	726.2		0	75	25.4	0	166	0	0	20.7
8/10/2019 3:00	726		0	79.2	25.2	0	166	0	0	21.4
8/10/2019 4:00	725.6		0	81.2	25.1	0	166	0	0	21.7
8/10/2019 5:00	725.7		0	80.9	25.1	0	166	0	0	21.6
8/10/2019 6:00	725.9		6	82.3	25.1	0	166	0	0	21.9
8/10/2019 7:00	726.6		57	76.4	25.7	0	163	0	0	21.3
8/10/2019 8:00	727.6		160	54.8	27.7	0	220	0	0	17.9
8/10/2019 9:00	728.6		450	41.4	30.4	0	262	0	0	15.8
8/10/2019 11:00	728.6		517	38.5	32.2	0	275	0	0	16.3
8/10/2019 12:00	728.8		668	32.5	33.1	0	255	0	0	14.4
8/10/2019 13:00	728.3		553	32.4	33.6	0	276	0	0	14.8
8/10/2019 14:00	727.8		675	31.6	34.5	0	265	0	0	15.2
8/10/2019 15:00	727.2		494	32.4	34.3	0	272	0	0	15.4
8/10/2019 16:00	726.5		242	36.1	33.8	0	134	0	0	16.7

**Inspection Report of M/s NTPC, Vindhnagar thermal Power plant w.r.to the
Ash dyke breach incident happened on 6.10.2019 (5-6pm)**

A detailed inspection of the site i.e. breached ash dyke of NTPC, Vindhnagar was carried out on 9.10.2019 by Sh Sunil Kumar Meena, Sc-D, CPCB , RD Bhopal along with Sh S D Valmiki, EE, Regional Office, MPPCB, Singrauli w.r.to the assessment of the spread area of the ash, contamination of the surface water bodies etc.

On the day of inspection, out of total 13 units; unit number 06 was out of service & the total production load was about 3625MW. The discharge of slurry was on ash dyke no. V3A, V3B & V4A. Unit has 06 ash dykes in total i.e. V1, V2, V3A, V3B, V4A & V4B at Shahpur & Baliyari area. **Details of the dykes are as tabulated below:**

Ash dyke	Area (Starter Dyke)	Raising in service	Operating area (Acre)	Current raising in service since
V-1	474	4 th raising exhausted, <i>Buttressing in progress</i>	227 (after <i>Buttressing</i>)	<i>Not applicable</i>
V-2	600	4 th raising in progress	308 (after 4 th raising)	Not applicable
V-3A	315	3 rd raising in service	218 (after 3 rd raising)	05.10.2019
V-3B	172	2 nd raising in service	126	28.02.2018
V-4A	184	Starter dyke in service	184	31.03.2016
V-4B	165	1 st raising in progress	148 (after 1 st raising)	Not applicable

The ash dyke breach incident happen at ash dyke no. **V-1** in North-West direction. This dyke is in operation since 1987. The area of starter dyke was 474 acres whereas on the exhaust of 4th raising the operating area is 227 acres. The buttressing was in progress. One line of slurry disposal was in operation on the day of incident. To recirculate the ash water unit has established 03 AWRS systems; out of which AWRS 1 & 2 are of 1000M3/hr capacity whereas the AWRS - 03 is of 1500m3/hr capacity. After the day of incident AWRS 1 & 2 are out of service as the ash slurry flown through the AWRS building with such a pressure that it broke down the double layer boundary walls & filled up in the working area of the AWRS premises. Currently AWRS-

03 is in operation. The ash slurry flow has also dislodged the ash slurry carrying pipeline of the NTPC Shaktinagar plant. That resulted in non-operation of AWRS systems of NTPC Shaktinagar. The decanting water of NTPC, Shaktinagar ash dyke N. S1 & S2 is directly being discharged in Rihand reservoir.

Probable reason of the ash dyke (V1) breach

Heavy rains are reported since last two months in every part of the Madhya Pradesh. Similarly, Singraulli district also had heavy rains during August to 5th Oct 2019. Similar kind of ash dyke breaching incident occurred in the month of August 2019 at M/s Essar MP Power limited, Singraulli due to the heavy rain & poor decanting system. The rainfall data of 20th Sept to 5th Oct 2019 revealed that Vindhnagar area had heavy rainfall on the following days:

S.NO.	Day	Rainfall in mm
1.	20.9.2019	10.5
2.	23.09.2019	68
3.	24.09.2019	31.5
4.	25.9.2019	16
5.	26.6.2019	10
6.	27.9.2019	45.2
7.	28.9.2019	50.8
8.	29.9.2019	10
9.	30.9.2019	36.6
10.	1.10.2019	10.5
11.	3.10.2019	19
12.	4.10.2019	10.7
13.	5.10.2019	21

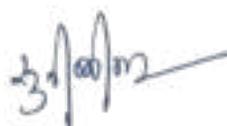
As reported, 4th raising of the V1 ash dyke got exhausted & buttressing work was on going as per the approved design & drawing. Total **14,20,000 M³** quantity of ash got excavated from the 918442 m² area of the dyke i.e. **1.55 m³/m²** and used in buttressing from V-1 dyke; that in result created voids of different dept & size. As per the field survey; the measurement of the breached out area was done using the Google Earth Pro software. The breached out area so calculated was about **3.75 Hectares** with 250mtrs wide & 150mtrs in length dimension. Taking the average depth of ash breach as 05mtrs as it varied from 9mtrs to 3mtrs throughout the calculated area; the

quantum of ash breached is approx. **225000 Tons** (considering ash density 1.2T/m³). The water pool so created due to the excavation of 1.55 m³/m² in affected area i.e. 3.75Ha stored rainwater & slurry water of approx. 58,125m³ say **50000m³** (density of ash 1.2 T/m³). This water pool's hydrological pressure may be the reason of the ash dyke breach. The dyke breached out in about 100mtrs length & pulled of the decanting well along with the slurry water.

Assessment of the Ash slurry spread over

The team carried out the field survey to understand & assess the spread of ash slurry. With the help of Geo-graphical co-ordinates, elevation data & field survey information; spread area of the slurry was mapped on Google earth Pro software (**Annexure-1**). The slurry spread over **33Ha** area form the ash dyke V1 to decanting pond & AWRS 1 & 2 surrounding area. That dislodged the AWRS pipeline of NTPC Vindhagar & Shaktinagar. The slurry flown in the decanting pond filled up with the decanted water & created a heavy water pressure & broke down the walls of AWRS system & flown through a garland drain and spread over a area of **12 Ha** in North-West. The decanting pond's one side embankment also got breached out in a length of 50-60mtrs & slurry spread over an area of **8Ha** towards Rihand reservoir & Surya Drain. Presently, no large quantity of ash met reservoir & right bank of Surya drain. **In total 53Ha** area came under the verse of ash slurry. Considering the area where ash dumped in as 80000m² & depth of slurry as 1mtr in decanting pond about 1 lac Ton ash retained in the decanting pond. That resulted in **125000Tons** of ash spread over the 45Ha area with average dept of 1ft other than the ash retained in decanting pond.

The ash slurry spread in the plant premises & didn't affect villages like Gehalgarh due to higher elevation. The village Juari was also not affected as it is on the left bank of Surya Drain. No agricultural land got affected on the spread of the ash slurry. Water samples were collected from 04 locations as AWRS garland drain, Rihand reservoir, fall out of S1 dyke decanted water into Rihand reservoir & Juari village. The analysis of the water sample for the heavy metals shall be carried out at MPPCB, Jabalpur.



Measures taken on the day of incident and thereafter by the Unit

1. Total ash slurry in discharge in **V-1** dyke was immediately stopped.
2. Power supply to the entire Shahpur ash dyke area was cut-off immediately in-line of the safety.
3. Flooded area was evacuated of all working personnel and complete area was searched immediately following the breach to ensure that no man/animal was trapped inside the affected area. It was informed by plant official Shri Munish Jain, AGM that no casualty/death of man/animal was reported.
4. Breach portion of **V-1** dyke was plugged within 30 hours and restoration work was in progress
5. Breach portion of overflow lagoon was plugged within 12 hours and restoration work was in progress
6. Cleaning work in surrounding area of V-1 started at 7:00 AM on 7th Oct'19 and it was in progress. A separate contract has been awarded for cleaning of the entire ash and to put back the same in V-1 ash dyke.
7. AWRS-I cleaning work was in progress
8. Ash spill from overflow lagoon following breach in boundary in the North West side is being collected by deploying equipments from 10th Oct'19.

Recommendations

1. M/s NTPC Shaktinagar to repair the AWRS dislodged pipeline within 07days & to stop discharge of decant water of S1 & S2 dyke immediately by pumping in M/s NTPC Vindhagar AWRS 03 system immediately.
2. M/s NTPC Vindhagar shall collect back the spread over ash from 53Ha area with minimal fugitive emission & dispose it in operating dyke. Unit shall submit the time bound action plan in this regard.
3. M/s NTPC Vindhagar to stop the probable mixing of slurry in Rihand reservoir & Surya drain near decanting pond with no further delay.
4. M/s NTPC Vindhagar may be asked to deposit **01 Crore** to CPCB or MPPCB towards an interim environmental compensation w.r.to Aryavart Foundation Vs M/s Vapi Green Enviro Ltd & Ors. Hon'ble NGT O.A. 95/2018 order dated 11.1.2019.



5. To engage national importance institute like IIT/NEERI/NIT & others to carry out the assessment of the ash dyke stability to further avoid such incident to occur.



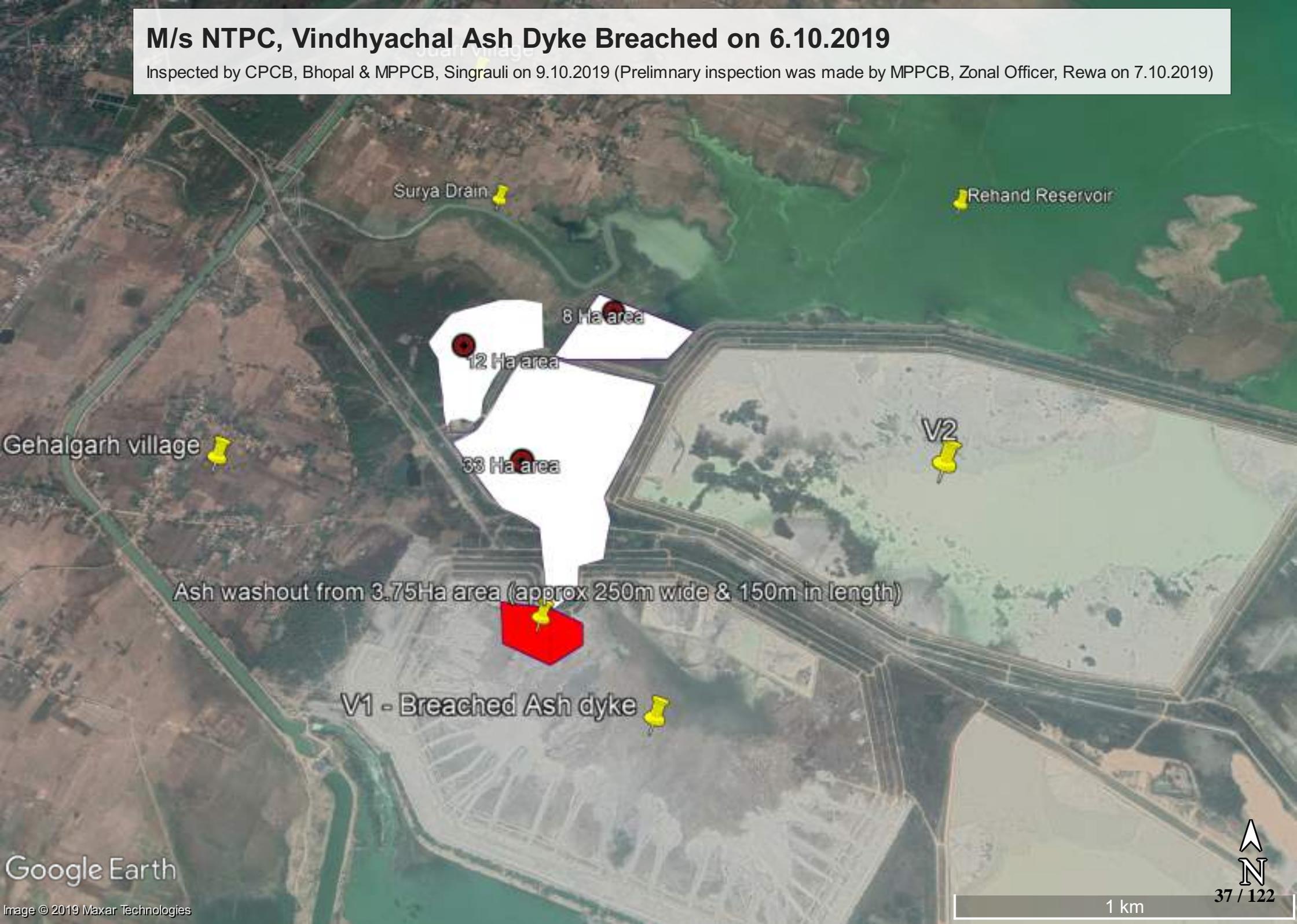
(S D Valmiki)
Executive Engineer
RO, MPPCB, Singrauli



(Sunil Kr Meena)
Scientist 'D'

M/s NTPC, Vindhyachal Ash Dyke Breached on 6.10.2019

Inspected by CPCB, Bhopal & MPPCB, Singrauli on 9.10.2019 (Preliminary inspection was made by MPPCB, Zonal Officer, Rewa on 7.10.2019)



**Photographs of the Ash Dyke Breach incident on 6.10.2019 at M/s NTPC
Vindhnagar, Singrauli**

(Photographs taken on 9.10.2019)



Breached out ash



Ash breached in one side of the dyke



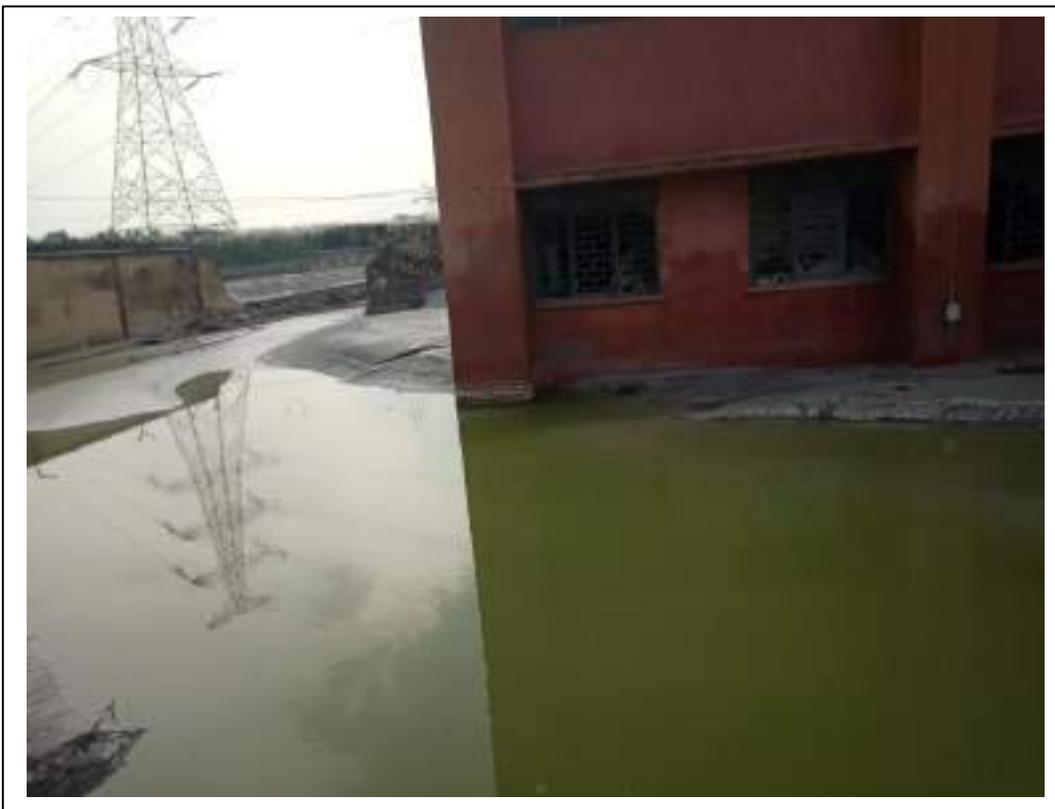
Spread over ash slurry near dyke V1 area



Tractor turns down due to the pressure of flown ash slurry



Broken down boundary wall



Slurry entered in the AWRS 1 & 2 system



Broken down boundary walls



Cleaning of ash in AWRS area is going on



Slurry entered in Decanting pond



Broken down Ash slurry recirculation pipelines



Ash slurry effluent directly discharged in Rihand reservoir from decant pond of S1 & S2 dyke



Breached decanting pond near AWRS 1 & 2 under repair & restoration



Spread over ash slurry towards Rihand reservoir after the breach of decanting pond near AWRS 1 & 2



Ash flowing in the garland drain near AWRS 1 & 2



REGIONAL OFFICE
M.P. POLLUTION CONTROL BOARD
PLOT NO. 455/456, VIJAY NAGAR, JABALPUR (M.P.)

No. 2122 / SS/ RO/ PCB/ 2019

Jabalpur, Dated 23/10/19

To,

Lab Incharge,
M.P. Pollution Control Board,
Singrauli (M.P.)

Sub:- Heavy metal reports,

Ref:- Your letter no. 642 dated 10/10/2019.

Please find enclosed herewith the heavy metal reports of water samples of NTPC vindhyanagar ash dyke. For information please.

Encl:- As above.

(Dr. S. K. KHARE)
LAB INCHARGE
M.P. POLLUTION CONTROL BOARD
JABALPUR

9/1

To,

Shri Sunil Kumar Meena
S-0, RD Bhopal (M.P.)
CPCB, Bhopal

Heavy metal report regarding NTPC/VSTPP, Vindhya ash
dyke breached related.

V-I

for RO/MPPCB/Singrauli (M.P.)



REGIONAL OFFICE
M.P. Pollution Control Board
455,456, Vijay Nagar, Jabalpur (M.P.)

WATER SAMPLE HEAVY METAL ANALYSIS REPORT

Date of Collection :- 07/10/2019	Analysis No: 164/1-4	Bill No.	Di.						
Date of Receipt :- 11/10/2019	Sample From: NTPC vindhyanagar , ash dyke								
Date of Analysis :- 18/10/2019	Sample collected by :- RO Singrauli staff								
Analysis Done By :- Mrs. Amiya Ekka									
S No	Description of Sample	Unit	Lead (Pb)	Zinc (Zn)	Nickel (Ni)	Copper (Cu)	Iron (Fe)	Arsenic (As)	Mercury (Hg)
1	Ash slurry water from canal near AWRS going to Rihand reservoir	mg / l	ND	ND	ND	ND	1.247	ND	ND
2	Water sample from Rihand reservoir at village Juvari dist. Singrauli	mg / l	ND	ND	ND	ND	1.219	ND	ND
3	Water sample from S/2 to dyke S S T P. NTPC shaktinagar going directly Rihand reservoir	mg / l	ND	ND	ND	ND	1.109	ND	ND
4	Water sample from breached over flow lagoon near AWRS towards north going to Rihand reservoir	mg / l	ND	ND	ND	ND	0.631	ND	ND
GENERAL MARKS:- ND – Not Detected									


Analyst


Lab Incharge



MADHYA PRADESH POLLUTION CONTROL BOARD

Paryawaran Parisar, E-5, Arera Colony, BHOPAL- 462 016

☎ (0755) 2464428, 2466191 Fax : (0755) 2463742 e-mail: it.mppcb@rediffmail.com

Whereas; looking to the grave danger to the environment you are required to :-

- Take up the repair works of the broken Ash dyke immediately and in a technically sound manner
- Remove the fly ash lying in the fields and deposited in and along the flowing water bodies, so that it does not reach Rihand reservoir and cause its siltation.
- Depute an organisation of national repute to assess the quantum of environmental damages caused due to the breakage of ash dyke.
- Depute an institute of repute to assess the overall technical quality of construction and the lapses that the industry has made, including engineering and design lapses, which has resulted into the breach of ash dyke and measures to be implemented to avert such incidence in future.
- Deposit with MPPCB a sum of Rs 10 Cr. towards interim environmental compensation, pending the assessment of actual damages.
- Submit a time bound action plan for remediation and restoration of the fields, rivers, nallahs and other affected areas.

In light of the above facts and failure to comply with the above directions within 15 days, in exercise of powers conferred upon under section 33 A of the Water (Prevention & Control of Pollution) Act, 1974 confirmed directions shall be issued to you as follows :-

1. That the industry shall remain closed and not restart the production till further orders.
2. That the concerned authorities shall disconnect water supply and supply of electricity and other facilities available to the industry with immediate effect and;

You are hereby given an opportunity to comply with the points mentioned in para 5 within 15 days from the date of issue of this notice. In



MADHYA PRADESH POLLUTION CONTROL BOARD

Paryawaran Parisar, E-5, Arera Colony, BHOPAL- 462 016

☎ (0755) 2464428, 2466191 Fax : (0755) 2463742 e-mail: it.mppcb@rediffmail.com

case no compliance report is received within stipulated period, the proposed directions shall be confirmed without further communication to the industry.

If the industry fails to comply the directions the interalia action under section 41 of the Water (Prevention & Control of Pollution) Act, 1974 will be initiated against all the persons having control over the unit.

For & On Behalf of M. P. Pollution Control Board

(R. S. KORI)
Member Secretary

Endt. No. 1843 /TS/MPPCB/2019

Date: 14/8/19

Copy to :

1. Collector, District Singrauli
2. Regional Officer, M.P. Pollution Control Board, Singrauli for necessary action.

(R. S. KORI)
Member Secretary



MADHYA PRADESH POLLUTION CONTROL BOARD

Paryawaran Parisar, E-5, Arera Colony, BHOPAL - 462 016

(0755) 2464428, 2466191 Fax: (0755) 2463742 e-mail: it_mppcb@rediffmail.com

3. Depute an organization of national repute to assess the quantum of environmental damages caused due to the breakage of ash dyke.
4. Depute an institute of repute to assess the overall technical quality of construction and the lapses that the industry has made, including engineering and design lapses, which have resulted into the breach of ash dyke and measures to be implemented to avert such incidences in future.
5. Deposit with MPPCB a sum of rupees 10 Cr. towards interim environmental compensation, pending the assessment of actual damages.
6. Submit a time bound action plan for remediation and restoration of the fields, rivers, nallahs, reservoir and all other affected areas.

In light of the above facts and failure to comply with the above directions within 15 days, in exercise of powers conferred upon under section 33 'A' of the Water (Prevention & Control of Pollution) Act, 1974 confirmed directions shall be issued to you as follows:-

1. That the industry shall close down and shall not restart the production till further orders.
2. That the concerned authorities shall disconnect water supply and supply of electricity and other facilities available to industry with immediate effect.

You are hereby given an opportunity to comply with the points mentioned here in above within 15 days from the date of issue of this notice. In case no compliance report or unsatisfactory compliance is received within stipulated period, the proposed directions shall be confirmed without any further communication to the industry.

If the Industry fails to comply the directions the inter-alia action under section 41 of the Water (Prevention & Control of Pollution) Act, 1974 will be initiated against all the persons having control over the unit .

For & On Behalf of
M.P.Pollution control Board

Am
10/10/19
(R.S. Kori)
Member Secretary

Endt: No. *2776* /TS/MPPCB/2019

Bhopal, dated: *10/10/19*

Copy for information and necessary action to:-

- 1) Collector, District Singrauli
- 2) Regional officer M.P. Pollution control Board, Singrauli

Am
10/10/19
(R.S. Kori)
Member Secretary

OK

Essar Power M. P. Limited Essar Power M. P. Limited Village: Bandhora, Karsualal Tehsil - Waidhan-486886 Madhya Pradesh, India. Ph : 7509061540/8966902954 Fax : CIN : U40100DL2005PLC201961		VAT/IST NO : 23637305853 CST NO : 23637305853 ECC NO : NIL S.TAX REG NO : AA@CE6086CST031 RANGE : WAIDHAN PAN NO : AASCE6086C GST NO : 23AABCE6086C1ZZ		 WORK ORDER WO NO: EPMP/SCI/9610009261 DATE : 26.08.2019	
CONTRACTOR'S NAME & ADDRESS CODE 166403 Company V2P ENGINEERING SERVICES PRIVATE LIMITED BC-118/124, FIRST FLOOR, , MATRIX TOWER,B-4 SECTOR 132 NOIDA Noida-201301 Uttar Pradesh,India. Ph. :91-987-1611146 Fax : E-mail :v2pespl@gmail.com GST Number: 09AAFCV5143F1ZA			With reference to your quotation and discussion we had with you, we are pleased to place this Work Order on you. Please quote this Work Order No on all correspondences and invoices. Our General Terms and Conditions of Contract attached forms part of the contract.		
			Contact for this WO : Mr. Pankaj Sharma Tel. : 91-9959591713 Fax. : 91- Email : Pankaj.Sharma2@Essarpower.Co.In		
Your Person Responsible : Mr. Sanjeev Singh Email : v2pespl@gmail.com,			Telephone : 9871611146		
With reference to our letter of intent (LOI) ref: LOI/Aug-19/1004 dated 19.08.2019 & on the basis of or further discussions held, we are pleased to issue this work order for cleaning, collection & shifting of spilled ash from ash dyke at Kherahi.					
SR Ref no. - 9410014521					
SR.NO.	SERV. NO	QTY	UNIT	RATE/UNIT (INR)	AMOUNT (INR)
	SCOPE OF WORK				
	00010 SPREAD ASH COLLECTION & SHIFTING HSN/SAC ID:	1	Activ.unit	35,000,000.00	35,000,000.00
			GST		6,300,000.00
			Net value includ	35,000,000.00 /1AU	41,300,000.00
Applicable Taxes & Duties : Integrated GST: 18%					
The item contains the following services:					
	10 500000102 MISC SERVICES FOR CIVIL DEPT	1	Perf units	35,000,000.00	35,000,000.00
Scope of Work: Job contract for full cleaning & restoration of spilled ash from Ash dyke. Certification from affected village panchayats before release of final payment. Liaising with local & administrative bodies. Ash cleaning and collection shall be done through tractor trolley. Equipment support shall be provided by Essar. Diesel required for running of equipments shall be provided by Essar Power MP Ltd.					
.....contd. Page 1 of 9					

Sanjeev

[Signature]

Essar Power M. P. Limited

Essar Power M. P. Limited

Village: Bandhora, Karsualal

Tehsil - Waidhan-486886

Madhya Pradesh, India.

Ph : 7509061540/8966902954

Fax :

CIN : U40100DL2005PLC201961

VAT/ST NO : 23637305853

CST NO : 23637305853

ECC NO : NL

S.TAX REG NO : AABCE6086CST001

RANGE : WAIDHAN

PAN NO : AABCE6086C

GST NO: 23AABCE6086C1ZZ

ESSAR
WORK ORDER

WO NO: EPMP/SCI/96100 09261

DATE : 26.08.2019

CONTRACTOR'S NAME : V2P ENGINEERING SERVICES PRIVATE LI MITED

SR.NO.	SERV. NO	QTY	UNIT	RATE/UNIT (INR)	AMOUNT (INR)
SCOPE OF WORK					

Please provide services to: (00010 to 00010)

Essar Power M. P. Limited

Essar Power M. P. Limited

Village: Bandhora, Karsualal

Tehsil - Waidhan, Singrauli

3100-Central Store

Total net value incl. tax INR

41,300,000.00

Rupee forty-one million three hundred thousand Only

Delivery date: 31.12.2019

Price basis : AOS At our Site(Services only) Kherahi

Payment terms : As Per Details given in PO; Curr. INR

Pricing types

A.O.S - Kherahi,

THE PRICES ARE INCLUSIVE OF ALL TAXES, DUTIES AND LEVIES IF ANY.
ALL STATUTORY LEVIES IN FORCE SHALL BE DEDUCTED FROM YOUR BILLS.

Terms of delivery

Work shall be done as per instructions of the EPMP/ Job execution incharge.

This work order shall be valid till 31st Dec 2019.

Terms of payment

Advance of Rs. 50.00 lacs shall be paid along with order & balance payment shall be done on pro rata basis after 15 day's period subject to verification & certification of the invoices by the Job Execution Incharge.

TDS and other taxes shall be deducted from your bills as per the IT rule of the Govt.of India.

.....contd. Page 2 of 5

*Handwritten signature**Handwritten signature*

Essar Power M. P. Limited

Essar Power M. P. Limited

Village: Bandhora, Karsualal

Tehsil - Waidhan-486886

Madhya Pradesh, India.

Ph : 7509061540/8968902954

Fax :

CIN : U40100DL2005PLC201961

VAT/ST NO : 23637305853

CST NO : 23637305853

ECC NO : NIL

S.TAX REG NO : AABCE6086CST001

RANGE : WAIDHAN

PAN NO : AABCE6086C

GST NO: 23AABCE6086C1Z2

ESSAR
WORK ORDER

WO NO: EPMP/SCU/9610009261

DATE : 26.08.2019

CONTRACTOR'S NAME ; V2P ENGINEERING SERVICES PRIVATE LIMITED

Payment shall be done as per actual no. of days of work done at site.

Vendor memo (special)

Police Clearance Certification

"The contractor shall apply for and obtain Police Clearance Certificate(hereinafter referred to PCC) of his employees from the respective police station before being deployed at Essar premises. If for any reason, Contractor does not obtain PCC of his employees before deploying them at the Essar Premises despite his best and genuine efforts, the Contractor undertakes to obtain and submit the PCC of such employees within 15 days from the date of deploying them at Essar Premises. The period of 15 days may be extended for further period of 15 days at the sole discretion of Essar.

The contractor undertakes and confirm that he shall verify the antecedents of employees before deploying them at Essar Premises and shall certify in writing to the effect that the employee was never involved in any criminal activities and no case/ proceedings before police and or in any court is pending against him.

Failure to furnish the PCC and certificate of antecedents of his employees shall be treated as material breach of agreement by the vendor which shall empower the Essar to terminate the contract and also empower the Essar to forfeit vendor's security deposit. If the certificate issued by vendor is found to be forged, Vendor shall be held liable criminally.

The contractor shall at all times during the agreement and thereafter, indemnify and keep indemnified the Essar, its officers, employees and representatives, from all or any claims, losses, demands, damages, etc., which the Essar, its officers, employees and representatives may or are likely to suffer by reason of acts, defaults, deeds, things, omissions and commissions committed by the vendor and or its employees, while performing the conditions of this agreement".

VAT/CST/Service Tax

IGST @ 18% is included in the final order value.

You shall ensure deposition of the same to the taxation dept.

Insurance

Composite insurance shall be in scope of vendor.

Inspection

Thorough inspection of the work will be carried out by the Job execution Incharge.

Vendor must comply with the health & safety norms as laid down by the EPMP HSE team while working. Violation of the same shall attract huge penalties on the part of the vendor.

PO Terms & Conditions

----contd. Page 3 of 3

Essar Power M. P. Limited

Essar Power M. P. Limited

Village: Bandhora, Karsualal

Tehsil - Waidhan-486886

Madhya Pradesh, India.

Ph : 7509061540/8966902954

Fax :

CIN : U40100DL2005PLC201961

VAT/LST NO : 23637305853

CST NO : 23637305853

ECC NO : NIL

S.TAX REG NO : AABCE6086C5T001

RANGE : WAIDHAN

PAN NO : AABCE6086C

GST NO: 23AABCE6086C12Z



WO NO: EPMP/SCI/9610009261

DATE : 25.08.2019

CONTRACTOR'S NAME : V2P ENGINEERING SERVICES PRIVATE LI MITED

The invoice should also state Buyer/ Customer as following address:BUYER/CUSTOMER

Essar Power M.P.Ltd,
Village: Bandhora,Post Karsualal,
Tehsil Mada,
Dist- Singrauli, M.P.,
Pin 486 886

All correspondence including Commercial Invoices, Despatch Documents, etc.to be couriered to following address.

Essar Power M.P.Ltd,
Village: Bandhora,Post Karsualal,
Tehsil Mada,
Dist- Singrauli, M.P.,
Pin 486 886

Contact Person From Essar :
Mr. Lallan Singh (Incharge - Civil Dept.)
Mob. No.:- 9304212566

E & OE.

For Essar Power MP Limited

Lal Singh
Authorized Signatory.

Lal Singh

[Handwritten signature]

Essar Power M. P. Limited

Essar Power M. P. Limited

Village: Bandhora, Karsualai

Tehsil - Waidhan-486886

Madhya Pradesh, India.

Ph : 7509061540/8966902954

Fax :

CIN : U40100DL2005PLC201961

VAT/ST NO : 23637305853

CST NO : 23837305853

ECC NO : NIL

S.TAX REG NO : AABCE6088CST001

RANGE : WAIDHAN

PAN NO : AABCE6085C

GST NO: 23AABCE6085C12Z

ESSAR
WORK ORDER

WO NO: EPMP/SCI/9610009261

DATE : 26.08.2019

GENERAL TERMS & CONDITION FOR WORK ORDER

1. Agreement:

V2P ENGINEERING SERVICES PRIVATE LI acceptance of the work order in writing/e-mail shall constitute contract between Vendor and Essar Power MP Limited. If there is no acceptance/ comments (if any) received from Vendor within 7 (seven) days from the date of this order, it shall be considered that the scope/ various terms and conditions indicated in the order is acceptable to the Vendor.

2. Measurement of Work:

Work shall be supervised, inspected and measured as directed by Engineer-in-charge (hereafter referred as EIC) to be appointed by the Company and entered in the measurement book for the Scope of Work with signature of either Vendor & EIC or their representative as token of acceptance. Payment shall be made as per actual quantity executed. For all labour intensive jobs, it is mandatory to maintain and submit daily report of workmen attendance duly verified by EIC.

3. Taxes and Duties:

Unless otherwise specified, all taxes, duties, levies, charges etc. that may be applicable to this contract is included in the contract price. Service / Sales Tax, as applicable, must be indicated in the bills separately. This will be paid only if supported by documentary proof of payment. The bills shall be prepared & raised along with following information:

- Tax Credit documents should be submitted in original. The document should be serially numbered either with numbering machine, or pre-printed stationery or computer printed with date.
- The document should contain the name, address, PAN and service tax registration number (if applicable) of the service provider.
- The document should contain description of service provided, value of taxable service provided, the amount of service tax payable and education cess thereon.
- As regards to Indian Income Tax, Surcharge on Income Tax, Withholding Tax or any Corporate Tax, the Company shall not bear any tax liabilities whatsoever. The Vendor shall be liable and responsible for payment of all such taxes, if attracted under the provisions of law. The Company shall, however, deduct applicable taxes at source like TDS under Income Tax Rules and Work Contract Tax under State VAT Act as per applicable law from time to time from bills / payments to be made from the Vendor and will issue the TDS Certificate for the same to the Vendor.

4. Submission and Payment of Bill:

- The invoice/ RA bills for the Scope of Work should be submitted within 2 weeks of completion of job to EIC in triplicate for verification on monthly basis or as specified complete in all respect and acceptable.
- The invoice must be supplemented with the work measurement sheet and workmen attendance sheet duly attested by EIC.
- In case, the job is associated with the supply of materials, the invoice must be supplemented with the material challan duly stamped with Gate Entry number, Packing list, Tax invoice, Quality assurance & test certificates.
- The workmen payment sheet and PF challan, if applicable, must be submitted with invoice after verification and attestation by HR & Administration in-charge. If applicable and specified explicitly in the work order, PF and Insurance shall be reimbursed at actual on producing documentary evidence.
- The Company will release the payment after all deductions as per specified conditions and statutory rules within 30 days after receipt of the invoice.

5. Statutory and Labour Regulations:

- Vendor and his workmen shall abide by all statutory rules and regulations, including but not limited to Contract Labour Act, Workmen's Compensation Act, Minimum Wages Act, Employee Insurance Act, Group Personal Accident Insurance, Provident Fund Act, and any other laws, rules and regulations etc. that may be applicable to this type of work, including any licenses like labour license etc. that may be required to be obtained by the Vendors.
- Vendor shall comply & maintain all statutory records, registers and displays as required under various labour laws. Any deviation or fine levied by the Govt. authorities while their inspection will be recovered with penalty from Vendor's running bills or security deposit.

6. Safety, Health & Environment:

- Vendor and his workmen shall abide by all Safety, Health and Environment rules and regulations of the Company. Any violation of the safety rule shall be viewed seriously and Vendor shall be penalized as per the Company's rule.
- Vendor's workmen shall have to obtain Gate pass before commencement of work, which shall be issued only after getting safety training & guidelines from Company's HSE in-charge and ensuring medical fitness from Company's medical officer.
- All safety equipment as per statutory requirements like helmets, safety shoes, safety belts and any other specific safety equipment required for the work will have to be provided by the Vendor to his manpower. All use of PPE at site as are used as per below standards:

- Safety helmet : Approved by BIS-IS:2925:1984
- Safety shoe : Approved by BIS-IS: 15298(Part2):2002
- Safety belt : Approved by BIS-IS:3521:1999
- Safety earmuff : Approved BY BIS-IS:6229:1980
- Safety earplug : Approved by BIS-IS: IS:6229:1980

.....contd. Page 3 of 9

Essar Power M. P. Limited

Essar Power M. P. Limited

Village: Bandhora, Karsualal

Tehsil - Waidhan-486886

Madhya Pradesh, India.

Ph : 7509061540/8966902954

Fax :

CIN : U40100DL2005PLC201961

VAT/LST NO : 23637305853

CST NO : 23637305853

ECC NO : NL

S.TAX REG NO : AABCE6086CST001

RANGE : WAIDHAN

PAN NO : AABCE6086C

GST NO: 23AABCE6086C1Z2

ESSAR
WORK ORDER

WO NO: EPMP/SCI/9610009261

DATE : 26.08.2019

d) Vendor shall have to ensure minimization of pollution at source through environment friendly processes, techniques.

e) Before starting the work, Vendor shall submit detailed work program, milestone of different activities, safety & quality plan and any other relevant documents required for the work to the EIC for his approval, after which work shall be started as per the approved program.

7. Discipline:

The Vendor and his workmen shall have to follow Company's standard Code of Conduct and the law of the land where the services are required to be performed. It shall be Vendor's responsibility to maintain and keep the deployed manpower in specified area only. If the Vendor or his workmen is found violating the same or participating in unlawful activities or influencing Company staff by any offerings or other inducements, the contract shall stand terminated with immediate effect.

8. Offloading & Subletting of Job:

In case, it is observed during the tenure of contract that the Vendor is not capable or is not in a position to complete the job, the Company reserves the right to offload the same from alternate source at the cost and risk of the Vendor. Sub-letting of job is not allowed unless otherwise approved by the Company.

9. Indemnity:

Vendor shall keep the Company indemnified from all liabilities resulting out of this contract and act of Vendor workman, including but not limited to taxes & duties, damages, penalties, fines, punitive measures, accidental damage charges, lawyer fees etc. of whatever nature due to non-compliance by Vendor in his scope of the applicable statutory laws, rules, notifications etc.

10. Force Majeure:

In case force majeure is established and one party informs the other promptly of such occurrences, no increase in price and / or any claim shall be made by the Vendor. In case of very prolonged force majeure condition the parties shall mutually discuss and agree to the future course of action.

11. Deduction and penalties:

- The Company shall be entitled to recover from Vendor's bills all cost damages, expenses which may have to incur or become liable to incur as a result of Vendor's negligence or any other action that may originate such cost, charges, expenses etc.
- In case Vendor's bill amount is not sufficient to cover such recovery amount the balance shall be deducted from any sum which may become due to Vendor at any time thereafter under this or any other contract Vendor may have with us. Should this sum also not be sufficient to cover the full amount recoverable, then we reserve our right to recover the same as remedies available under the law.
- If there is any delay in completion of work on the part of the Vendor and there is any statutory increase in duties / taxes / levies during the period of delay, in such cases the differential shall be on account of the Vendor. In case of failure to execute the work within due date, the work order awarded may be automatically cancelled without any reference to Vendor and the security deposit, if any, shall be forfeited.
- Any intentional delay or delay due to improper mobilization of man and material for executing the work by Vendor or any unprofessional attitude of Vendor causing delay, penalty @ 1% of the contract value for each week of delay shall be imposed subject to a maximum of 10% of the contract value.
- In case of delay in completion of work due to reasons attributable to Vendor, Vendor is liable to pay the liquidated damages @ 1% of the total order value above for each completed week of delay or part thereof subjected to a maximum of 10% the total order value.
- In case of non-performance / continuous poor performances, the contract shall be terminated and the work shall be done by alternate source at Vendor's cost and risk. If the price of contract for the balance work shall be higher, the additional amount shall be recovered from Vendor's security deposit, if any, or any dues of this contract or any other contract that the Vendor may have taken in the Company.
- The Vendor shall be solely responsible for any loss or damage to the Company property during the currency of this package due to negligence, fraud etc. on the part of their personal and will be liable to make the damages in good condition. In case of any Company material is lost or damaged during execution of work due to Vendor negligence or wrong workmanship, the cost of the same as per prevailing market rate plus departmental expenses shall be recovered from Vendor bills.
- Repeated occurrences of penalties may lead to stern actions including termination of contract and getting the job done from alternate source at the risk and cost of Vendor.
- For any accident due to the negligence of the Vendor/ Vendor's deployed agencies/workers or sub-Vendors, following penalties shall be levied.
 - For fatal accident - Rs. 5,00,000/-
 - For reportable accident (Permanent disability) - Rs. 1,00,000/-

12. Assignment:

This contract shall be binding on and ensure to the benefit of the Company and Vendor and to their respective heirs, executors, administrators, successors and assigns, but neither the Company nor the Vendor shall assign this PO or any portion thereof, or any benefit or money accruing to it there under, without the written consent of the other party. However, it is clarified that the Company shall assign this P.O. to any of its Group Company(ies) without written consent of the Vendor.

.....contd. Page 5 of 9

Essar Power M. P. Limited

Essar Power M. P. Limited

Village: Bandhora, Karsualal

Tehsil - Waidhan-486886

Madhya Pradesh, India.

Ph : 7509061540/8966902954

Fax :

CIN : U40100DL2005PLC201961

VAT/LST NO : 23637305853

CST NO : 23637305853

ECC NO : NIL

S.TAX REG NO : AABCE6086CST001

RANGE : WAIDHAN

PAN NO : AABCE6086C

GST NO: 23AADCE6086C122



WO NO: EPMP/SCU/9610009261

DATE : 26.08.2019

13. Termination of the contract:

For reasons not covered elsewhere in this contract document, if the Contract is to be terminated, 7 (seven)days notice shall be given by the Company. In such an eventuality, the security deposit, if any, and outstanding payments, if any, may also be forfeited at sole discretion of the Company. However, if the Vendor desires to quit the Contract, Vendor shall give at least 1 (one)month's notice.

14. Dispute Settlement:

i. Arbitration, if arises, shall be resolved in accordance to the Indian Arbitration & Conciliation Act, 1996 as amended from time to time.
ii. This agreement being executed at Mahan & the parties agreed that any dispute or differences arising out of this agreement would be subject to the jurisdiction of only Mahan court.

STATUTORY COMPLIANCE ANNEXURE

The statutory and legal conditions shall be applicable to all labour intensive jobs and the Vendor shall have to strictly comply with all the clauses mentioned hereby:

1. Labour Act:

Vendor shall abide by all provision of contract labour (R&A) act 1970 and other applicable labour laws and rules made there under from time to time.

2. Labour License:

Before commencement of work, Vendor shall submit labour license (if applicable) from competent authority to the Company's HR & Administration officer through EIC.

3. Gate Pass:

Before commencement of work, Vendor has to arrange gate pass for his workmen from Company's HR & Administration officer as per ESSAR's standard norms.

4. PF registration:

Before commencement of work, Vendor shall submit the Provident Fund Registration No. and ensure to recover provident fund amount from wages of all workmen and deposit to the Provident fund authorities and submit a copy of the same by 20th of every month to the Company's HR & Administration officer through EIC. In case Vendor fails to produce documentary evidence of PF recovery and deposition, the Company will arrange to deposit the same to the Provident fund authorities and the amount along with overheads @30% will be recovered from the Vendors bill.

5. Workmen Insurance:

Before commencement of work, Vendor shall obtain insurance policies under Group Personal Accident Policy & Workmen's Compensation Policy covering employment accidental benefit upto Rs. 4.00 lacs through each policy (total Rs. 8.00 lacs) and furnish the copy of it to the Company's HR & Administration officer through EIC. In case of non-submission of Policies before start of work, 5 % (Five percent) of the Monthly Bill values shall be retained by ESSAR until the Vendor presents the copy of Policy document.

6. Wage Payment:

Payment to Vendor's workmen shall be disbursed on or before seventh day of the wage period in presence of the Company's HR & Administration officer & EIC or their duly authorized representative who shall certify on the payment sheet/register for fulfillment of provision of law. In case of failure to make payment to the workmen within 07(seven) days after wage period, the Company will arrange for labour payment and the amount along with overheads @30% will be recovered from the Vendors bill.

7. Bonus & Retrenchment:

Vendor shall have to pay its workmen the bonus as per applicable act. Moreover, retrenchment benefits to workmen under Inter State Migrant act if being retrenched shall be paid by Vendor.

8. Records, Register and Display Notices:

Vendor must maintain statutory registers and records as applicable under various labor laws. Vendor must displays notices in front of his office in Hindi & English as required under various labour laws.

9. Statutory Reimbursement:

Any payment against statutory obligations, if applicable and specified explicitly under ESSAR's scope, such as PF, insurance etc. shall be reimbursed at actual by the Company on producing documentary evidence by the Vendor.

10. Labour Strike:

In case of labour strikes, Vendor shall arrange fresh workmen and perform the contract without any discontinuation. If there is discontinuation of work, the contract shall be terminated immediately and Vendor will be debarred to participate in any future bid in the Company for next 05(five) years.

11. Code of Conduct:

The Vendor shall have to follow the Company's standard Code of Conduct. If the Vendor is found violating the same or influencing the Company staff by any offerings or other inducements, the contract shall stand terminated with immediate effect.

12. Work Permit:

Work on any equipment or in any area should be started only after ensuring valid permit. Before starting the work, Vendor shall submit detailed work program, milestone of different activities, safety & quality plan and any other relevant documents required for the work to the EIC for his approval, after which work shall be started as per the approved program.

13. Tools & Tackles:

Vendor will have to produce fitness test certificate of all lifting tools and tackles being used by him from any outside competent person.

Essar Power M. P. Limited

Essar Power M. P. Limited

Village: Bandhora, Karsualal

Tehsil - Waldhan-486886

Madhya Pradesh, India.

Ph : 7509061540/8968902954

Fax :

CIN : U40100DL2005PLC201961

VAT/LST NO : 23637305853

CST NO : 23637305853

ECC NO : NIL

S.TAX REG NO : AABCE6086CST001

RANGE : WADHAN

PAN NO : AABCE6086C

GST NO: 23AABCE6086C1Z2

ESSAR
WORK ORDER

WO NO: EPMP/SCI/9610009261

DATE : 26.08.2019

14. Vehicle:

All the vehicles (except use by specific person) to be deployed by contractor shall be fit for use in all respect. The Vehicle must be commercially registered with the local transport authority and must carry all statutory documents all the time. Vehicle must have comprehensive insurance policy and the driver must have valid driving license.

15. Lighting:

Lighting at work site will be Vendor's responsibility for which power supply of 220V will be provided by the Company free of cost. Only 24V supply will be permitted for lighting in confined spaces. Vendor has to ensure availability of 220V/24V transformers and bulbs for the purpose.

16. Health Safety & Environment Policy:

Vendor and his workmen shall abide by Health Safety & Environment rules and regulations of the Company. Any violation of these rules shall be viewed seriously and Vendor shall be penalized as per Company's rule.

17. Labour Health & Hygiene:

Vendor shall have to ensure periodical cleaning and disposal of waste from workers residential colonies. Vendor must ensure the hygiene, potable drinking water and regular house keeping in his workers colony. Non compliance of the same would be viewed seriously by the company and suitable action would be initiated to ensure proper living conditions. During summer this area becomes very hot and prone to the cases of dehydration. Vendor must ensure the provision of ORS drink to all the workers during summer.



Essar Power M. P. Limited

Essar Power M. P. Limited

Village: Bandhora, Karsualal

Tehsil - Waidhan-485886

Madhya Pradesh, India.

Ph : 7509061540/8966902954

Fax :

CIN : U40100DL2005PLC201981

VAT/ST NO : 23037305853

CST NO : 23537305853

ECC NO - NE

S.TAX REG NO : AA8CE6086CST001

RANGE : WAIDHAN

PAN NO : AA8CE6086C

GST NO: 23AA8CE6086C1ZZ

ESSAR
WORK ORDER

WO NO: EPMP/SCI/9610009261

DATE : 26.08.2019

ANNEXURE : CONTRACTUAL CLAUSES - LOW RISK THIRD PARTIES:

1. V2P ENGINEERING SERVICES PRIVATE LI is and shall remain in compliance with all relevant laws applicable to the services [he/she/it] shall perform under this Agreement including all relevant anti-corruption laws.

2. V2P ENGINEERING SERVICES PRIVATE LI shall not, and nor shall any of its officers, employees, shareholders, representatives or agents ("Associated Parties") directly or indirectly, either in private business dealings or in dealings with the public sector, offer, give or agree to offer or give (either itself or in agreement with others) any payment, gift or other advantage (whether or not by using any payments under the Agreement) with respect to any matters which are the subject of this Agreement which (i) would violate any anti-corruption laws or regulations applicable to V2P ENGINEERING SERVICES PRIVATE LI or [Company], (ii) is intended to or does influence any person to act or reward any person for acting in breach of an expectation of good faith, impartiality or trust, or which it would otherwise be improper for the recipient to accept, (iii) is made to or for a Public Official with the intention of influencing such a person and obtaining or retaining an advantage in the conduct of business, or (iv) which a reasonable person would otherwise consider to be unethical, illegal or improper.

3. Without prejudice to clause [Termination], in the event company Reasonably suspects there to have been a breach of clauses [Anti Corruption clauses] of this agreement, [company may terminate the Agreement immediately upon giving notice in writing to the V2P ENGINEERING SERVICES PRIVATE LI





Essar Power M.P. Limited
 Village: Bandhora,
 Post Karsuabai,
 Tehsil Mada,
 Dist. - Singrauli,
 Waichan - 486 886
 Madhya Pradesh,
 India

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Ref. No. : EPMP/LA/5774/10

Date : 15.06.2020

To,
 The Regional Director
 Central Pollution Control Board
 Regional Directorate (Central)
 Parivesh Bhawan, Paryavaran Parisar
 E-5, Arera Colony, Bhopal - 462016

Subject: Submission of Information sought from Essar Power Mahan Thermal Power Plant in Singrauli District.

Dear Sir,

We understand from your mail dated 04th June 2020 that, Hon'ble NGT has directed vide its order dated 12th February 2020 in O.A. 117/2014 (Shantanu Sharma Vs. UOI) under Para 32 (f), to constitute a committee of CPCB & IIT Roorkee to assess the environmental damage with regard to the breaching of ash dyke at NTPC Vindhyachal and Essar Power Mahan Thermal Power plant in Singrauli District. However due to Lockdown imposed by Govt from 24.3.2020 to contain the spread of COVID19, the committee has not taken any field visit to the site. We hereby acknowledge the receipt of your email in which it was required to submit information about point mentioned in the e mail of CPCB.

As you are aware that one of our abandoned Ash Dyke ("Cell 3") got breached on 7th August 2019 due to heavy and excessive rainfall. We immediately mobilised and deployed suitable resources to collect the spilled ash and thereafter carry out all the necessary repair works and rectified the broken bund on the East side of the Cell 3.

As per the directive from MPPCB, we engaged IIT Roorkee and NEERI,

- IIT Roorkee to assess the overall technical quality of construction of Ash dyke and other measures to be implemented to avert such incidence in future. The extract from the report submitted by IIT Roorkee is presented below:

"The primary cause for the breach of the embankment is the unprecedented and incessant heavy rainfall. In particular, the rainfall intensity is about 20 mm/hr and 15 min/hr at 7pm

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and 9 pm of 6th August 2019. Since the ash pond was almost filled upto its full capacity (1 to 1.5 m below free board), such a heavy rainfall would have caused excessive runoff leading to overtopping of the portion of the embankment".

The full report submitted by IIT Roorkee team is attached as **Annexure-I (7 pages)**.

More over IIT Roorkee has also been engaged to inspect, review and validate our other Ash dyke cells for engineering, design, drawings and suggest necessary correction and construction to strengthen the dyke. Strengthening work is being executed and is near completion.

- NEERI to assess the quantum of environmental damages caused due to the breach of Cell 3. NEERI had collected the Ash, Soil, Surface water and Ground water sample during November 2019 and further during February 2020. The report got delayed (as the NEERI labs are being used as COVID 19 testing labs) due to outbreak of COVID 19 and subsequent lock down announced by Central/State Government. Please find attached herewith an **Annexure-II – (2 pages)** (Letter to MPPCB in which the recent communication from NEERI about the status of submission of Environmental damage assessment report is attached).

We are submitting herewith our point wise reply to your queries as follows:

1. **List & details of impacted receptors (Air/Surface water/Drinking water/Ground water/ Soil/ Sediment/ Flora/ Fauna/Cattle/Crop/Agricultural land/Property/others).**

We hereby clarify that no such negative impacts were reported in Air/Surface water/ Drinking water/Ground water/ Soil/ Sediment/ Flora/ Fauna/Cattle/Crop/Agricultural land/Property/others.

Initial sample analysis done by NEERI has also indicated that there is no impact on any of the receptors.

The land details where the ash spilled, is attached as **Annexure-III (28 pages)**.

2. **Details of land use (Historic, Current & Future) & ground water level where slurry discharged.**

Please note that the areas where ash spilled was as a pasture land historically and most of the land is located in Karsualal village. Later on, the land was used for Agriculture purpose. Company has acquired most of the land in 2009, but couldn't take the possession, because the villagers continued farming and their encroachment couldn't be removed. Post the ash removal, the micro porosity, moisture retention, root penetration of the soil got increased which in turn increased the fertility of the land.

3. Details of immediate measure taken to control the damage & progress thereafter.

Company had taken all the necessary repairs works and restored the broken wall on the east side of the Cell 3 by 13th August 2019. The company had taken all appropriate measures such as laying of sand bags and constructing temporary dam near water body. Further we have strengthened and completing balance construction of ash dyke as per the suggestion/recommendation of IIT Roorkee/ Engineering consultant to eliminate any further incidents in the future.

The Company had appointed M/s V2P Engineering Services Private Limited for the purpose of removal of ash accumulated on the affected agricultural lands. The Contractor have carried out the work of removal of ash day and night, with the help of their contract labour numbering around 250 persons and by deploying suitable machinery & equipment such as tractors, Pay loaders, Dumper, Dozers, JCB and excavators etc.. The collection of ash spillage has been completed on 15th Jan 20, in-spite of severe ROW issues and frequent rainfall throughout this period.

Please find enclosed the acknowledgement received from the various land owners after the ash spillage is completely cleared from their land. The same is attached as **Annexure-IV (199 pages)**.

4. Report of any technical study conducted to assess the environmental damage (Report of NEERI).

The Company had appointed NEERI to assess the quantum of environmental damages caused due to the breach of Cell 3. NEERI had visited the site initially during November 2019 and finally during February 2020 to collect Ash, Soil, Surface water and Ground water sample from 19 locations around ash dyke periphery of 0.5 Km, 1 Km and 2 Km.

The final report is getting delayed as NEERI informed that their Laboratory was designated as official COVID-19 testing laboratory. Hence the access is strictly restricted and confined, due to which our samples could not be analysed and the report could not be submitted on time.

Please check the Letter to MPPCB (attached as **Annexure II** in which the recent communication from NEERI about the status of submission of Environmental damage assessment report has been replied).

5. Ambient Air monitoring reports during the work of cleaning, collecting, transporting & shifting/ dumping of fly ash.

Ambient Air monitoring reports during the work of cleaning, collecting, transporting & shifting/ dumping of fly ash is attached in **Annexure-V (10 Pages)**.

6. Details of any loss to crop/agricultural land (if yes) then details of area affected, crop affected & present condition.

The total loss of Crop area was estimated to be around 44.039 ha out of which, 24.383 ha was owned by EPMPL and 19.656 Ha was owned by Villagers. There was a loss of one crop i.e., Kharif Crop, but thereafter the situation was normalized and the landowners already started agriculture work in their land.

The Photos of present situation of land along with the condition of crop are attached as **Annexure-VI (5 Pages)**.

7. Details of any direct discharge of slurry to Rihand reservoir during incident (if yes) then quantity of slurry discharged till the date it is controlled, any analysis report of discharged slurry and Rihand reservoir water.

The Company with the objective and purpose of ensuring that fly ash does not pollute any nallah, including Bhalua Nallah at Village Karsualal, any local water bodies and ultimately, the Rihand reservoir (which is at a distance of more than 35 km from the Power plant) had taken all appropriate measures such as laying of sand bags and constructing temporary dam.

The Company had also appointed ABC Techno Labs India Private Limited, (accredited by NABL) to collect and analyse the ground water samples collected nearer to various water bodies during that period and the reports are justifying our claim that the ash slurry is not mixed with water bodies. Report is attached in **Annexure-VII (5 Pages)**.

8. Details of any loss of life, injury, earning, increased medical expenses etc.

We hereby confirm that no injury or loss of life was reported during the ash dyke breach incident happened on 7th Aug 2019.

As a Social responsible company, we organized a Health check-up camp for the nearby villagers after this incident, even though no health issues were reported in the area. Report of the health camp and other details are attached in **Annexure-VIII (1 Page)**.

9. Details of any damage to fishes/property/supply to drinking water source/ flora/ Fauna.

Kindly note that no damage to fishes/property/supply to drinking water source/ flora/ Fauna is reported.

Analysis report of drinking water/ground water is attached in **Annexure-IX (2 Pages)** for reference.

10. Details of any resettlement/relocation/relief to the affected habitat.

Please note that no damage was reported on residential units during ash dyke breach and hence resettlement/relocation/relief was not required.

11. Details of immediate relief provided to the affected or any compensation imposed by District Administration (if yes) then provide the details of utilization of compensation amount.

It is to be noted that the Company has paid a sum of Rs. 50 Lakh to the District Collector, Singrauli, as decided by administration towards compensation for damage to the standing crops.

The disbursement was done by District administration and the same monitored by EPMP. The details are attached in **Annexure III**.

Further we have also provided Rs 1 crore to MPPCB towards environmental compensation.

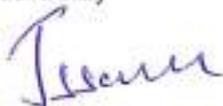
12. Details of cost incurred in fly ash cleaning, collection, transportation & dumping.

The Company has spent around Rs.10.54 Crore incurred in fly ash cleaning, collection, transportation & dumping back to ash dyke. The brief details are attached in **Annexure-X (1 Page)**.

We hope this clarifies your queries.

Thanking you

Yours truly



Authorized Signatory

ASH SPILLAGE AREA - LIST OF LAND DETAILS WITH COMPENSATION

Annexure - #06

SI No	Acquisition Status	Land Owner	Date of Ash Scrapping	Khasra No	Area in Ha	Destruction in Percentage	Actual damaged area	Payment towards crop Compensation set by District Administration in Rs	Bore Well Compensation in Rs	Well compensation in Rs	House Compensation in Rs	Total Compensation amount in Rs
1	OSA	Ramavatar S/o Prithvi Jaiswal	28.09.2019	276	0.160	100	0.160	4800				
	OSA	Ramavatar S/o Prithvi Jaiswal	28.09.2019	502	0.110	100	0.110	3300				
		Sub total (1)						8100				8100
2	OSA	Rajnath S/o Pradhan Jaiswal	08.10.2019	282/2	0.070	100	0.070	2100				
	OSA	Rajnath S/o Pradhan Jaiswal	03.11.2019	765/2	0.010	100	0.010	300				
	OSA	Rajnath S/o Pradhan Jaiswal	03.11.2019	246/2	0.040	100	0.040	1200				
	OSA	Rajnath S/o Pradhan Jaiswal	04.09.2019	748/2	0.010	100	0.010	300				
	OSA	Rajnath S/o Pradhan Jaiswal	14.09.2019	738/2	0.010	100	0.010	300				
	OSA	Rajnath S/o Pradhan Jaiswal	14.09.2019	304/2	0.010	100	0.010	300				
	OSA	Rajnath S/o Pradhan Jaiswal	16.09.2019	301/2	0.010	100	0.010	300				
	OSA	Rajnath S/o Pradhan Jaiswal	16.09.2019	361/2	0.060	100	0.060	1800				
	OSA	Rajnath S/o Pradhan Jaiswal	18.09.2019	237/2	0.010	100	0.010	300				
	OSA	Rajnath S/o Pradhan Jaiswal	19.09.2019	240/2	0.010	100	0.010	300				
	OSA	Rajnath S/o Pradhan Jaiswal	19.09.2019	241/2	0.010	100	0.010	300				
	OSA	Rajnath S/o Pradhan Jaiswal	19.09.2019	242/2	0.010	100	0.010	300				
	OSA	Rajnath S/o Pradhan Jaiswal	19.09.2019	243/2	0.020	100	0.020	600				
	OSA	Rajnath S/o Pradhan Jaiswal	19.09.2019	244/2	0.020	100	0.020	600				
	OSA	Ramyag S/o Rajnath Jaiswal						0			150000	150000
		Sub Total (2)						9000				9000
3	OSA	Gajmochan S/o Pradhan Jaiswal	08.10.2019	282/3	0.070	67	0.047	1400				
	OSA	Gajmochan S/o Pradhan Jaiswal	08.10.2019	748/3	0.010	67	0.007	200				
	OSA	Gajmochan S/o Pradhan Jaiswal	08.10.2019	738/3	0.010	67	0.007	200				
	OSA	Gajmochan S/o Pradhan Jaiswal	08.10.2019	765/3	0.010	67	0.007	200				
	OSA	Gajmochan S/o Pradhan Jaiswal	12.09.2019	246/3	0.040	67	0.027	800				
	OSA	Gajmochan S/o Pradhan Jaiswal	12.09.2019	301/3	0.010	67	0.007	200				
	OSA	Gajmochan S/o Pradhan Jaiswal	13.09.2019	361/3	0.060	67	0.040	1200				
	OSA	Gajmochan S/o Pradhan Jaiswal	13.09.2019	237/3	0.020	67	0.013	400				
	OSA	Gajmochan S/o Pradhan Jaiswal	18.09.2019	240/3	0.010	67	0.007	200				
	OSA	Gajmochan S/o Pradhan Jaiswal	18.09.2019	241/3	0.010	67	0.007	200				
	OSA	Gajmochan S/o Pradhan Jaiswal	19.09.2019	242/3	0.010	67	0.007	200				
	OSA	Gajmochan S/o Pradhan Jaiswal	19.09.2019	243/3	0.020	67	0.013	400				
	OSA	Gajmochan S/o Pradhan Jaiswal	18.09.2019	275	0.150	67	0.100	3000				
	OSA	Gajmochan S/o Pradhan Jaiswal	20.09.2019	244/3	0.010	67	0.007	200				
	OSA	Gajmochan S/o Pradhan Jaiswal	20.09.2019	245/2	0.010	67	0.007	200				
		Sub Total (3)						9000			55000	64000
4	OSA	Ramanugrah S/o Ganga Prasad Jaiswal		270	0.040	9	0.003	104				
	OSA	Ramanugrah S/o Ganga Prasad Jaiswal		275	0.150	9	0.013	389				
	OSA	Ramanugrah S/o Ganga Prasad Jaiswal		279	0.050	9	0.004	130				
	OSA	Ramanugrah S/o Ganga Prasad Jaiswal		277	0.030	9	0.003	78				
	OSA	Ramanugrah S/o Ganga Prasad Jaiswal		275	0.150	9	0.013	389				
	OSA	Ramanugrah S/o Ganga Prasad Jaiswal		267	0.040	9	0.003	104				
	OSA	Ramanugrah S/o Ganga Prasad Jaiswal		264	0.140	9	0.012	363				
	OSA	Ramanugrah S/o Ganga Prasad Jaiswal		309	0.030	9	0.003	78				
	OSA	Ramanugrah S/o Ganga Prasad Jaiswal		305	0.050	9	0.004	130				
	OSA	Ramanugrah S/o Ganga Prasad Jaiswal		306	0.070	9	0.006	181				
	OSA	Ramanugrah S/o Ganga Prasad Jaiswal		308	0.210	9	0.018	544				
	OSA	Ramanugrah S/o Ganga Prasad Jaiswal		303	0.080	9	0.007	207				
	OSA	Ramanugrah S/o Ganga Prasad Jaiswal		307	0.050	9	0.004	130				
	OSA	Ramanugrah S/o Ganga Prasad Jaiswal		311	0.150	9	0.013	389				
	OSA	Ramanugrah S/o Ganga Prasad Jaiswal		312	0.060	9	0.005	156				
	OSA	Ramanugrah S/o Ganga Prasad Jaiswal		313	0.090	9	0.008	233				
	OSA	Ramanugrah S/o Ganga Prasad Jaiswal		302	0.090	9	0.008	233				
	OSA	Ramanugrah S/o Ganga Prasad Jaiswal		380	0.100	9	0.009	259				
	OSA	Ramanugrah S/o Ganga Prasad Jaiswal		735	0.040	9	0.003	104				
	OSA	Ramanugrah S/o Ganga Prasad Jaiswal		736	0.120	9	0.010	311				
	OSA	Ramanugrah S/o Ganga Prasad Jaiswal		734	0.050	9	0.004	130				
	OSA	Ramanugrah S/o Ganga Prasad Jaiswal		746	0.120	9	0.010	311				
	OSA	Ramanugrah S/o Ganga Prasad Jaiswal		747	0.130	9	0.011	337				
	OSA	Ramanugrah S/o Ganga Prasad Jaiswal		750	0.050	9	0.004	130				
	OSA	Ramanugrah S/o Ganga Prasad Jaiswal		751	0.050	9	0.004	130				
	OSA	Ramanugrah S/o Ganga Prasad Jaiswal		766	0.020	9	0.002	52				
	OSA	Ramanugrah S/o Ganga Prasad Jaiswal		752	0.050	9	0.004	130				
	OSA	Ramanugrah S/o Ganga Prasad Jaiswal		736	0.120	9	0.010	311				
	AA	Ramanugrah S/o Ganga Prasad Jaiswal		356	0.260	9	0.022	674				
	AA	Ramanugrah S/o Ganga Prasad Jaiswal		357	0.030	9	0.003	78				
	AA	Ramanugrah S/o Ganga Prasad Jaiswal		498	0.090	9	0.008	233				
	AA	Ramanugrah S/o Ganga Prasad Jaiswal		501	0.100	9	0.009	259				
	AA	Ramanugrah S/o Ganga Prasad Jaiswal		509	0.370	9	0.032	959				
	AA	Ramanugrah S/o Ganga Prasad Jaiswal		416	0.060	9	0.005	156				
	AA	Ramanugrah S/o Ganga Prasad Jaiswal		413	0.470	9	0.041	1219				
	AA	Ramanugrah S/o Ganga Prasad Jaiswal		414	0.170	9	0.015	441				
	AA	Ramanugrah S/o Ganga Prasad Jaiswal		411	0.230	9	0.020	933				
	AA	Ramanugrah S/o Ganga Prasad Jaiswal		359	0.150	9	0.013	389				
	AA	Ramanugrah S/o Ganga Prasad Jaiswal		510	0.470	9	0.041	1219				
		Sub Total (4)						12600				12600
5	OSA	Gopaldas S/o Rajman Jaiswal	02.09.2019	732	0.060	100	0.060	5000				
		Sub Total (5)						5000				5000
6	OSA	Tejkuvar W/o Kantiprasad Prasad	10.11.2019	755/1	0.020	100	0.020	600				
	OSA	Tejkuvar W/o Kantiprasad Prasad	10.11.2020	760/1	0.020	100	0.020	600				
	OSA	Tejkuvar W/o Kantiprasad Prasad	10.11.2021	758/1	0.050	100	0.050	1500				
	OSA	Tejkuvar W/o Kantiprasad Prasad	10.11.2022	759/1	0.030	100	0.030	900				
	OSA	Tejkuvar W/o Kantiprasad Prasad	10.11.2023	719/1	0.040	100	0.040	1200				
	OSA	Tejkuvar W/o Kantiprasad Prasad	10.11.2024	723/1	0.070	100	0.070	2100				
		Sub Total (6)						6900				6900
7	OSA	Sumukhen S/o Bhagwati Prasad Gupta	18.11.2019	757/1	0.020	100	0.020	600				
		Sub Total (7)						5000				5000
8	OSA	Kisai S/o Jagdamba Gupta	01.11.2019	758/3	0.010	100	0.010	300				
	OSA	Kisai S/o Jagdamba Gupta	01.11.2019	760/2	0.020	100	0.020	600				
	OSA	Kisai S/o Jagdamba Gupta	01.11.2019	723/3	0.030	100	0.030	900				
		Sub Total (8)						5000				5000

9	OSA	Ramavtar S/o Jagdamba Prasad Gupta	03.11.2019	759/3	0.030	100	0.030	900			
	OSA	Ramavtar S/o Jagdamba Prasad Gupta	03.11.2019	723/4	0.030	100	0.030	900			
		Sub Total (9)						5000			5000
10	OSA	Harishchandra S/o Ram Manohar Gupta	23.10.2019	711/1	0.050	100	0.050	1500			
		Sub Total (10)						5000			5000
11	OSA	Sangeeta W/o Keshav Prasad Jaiswal	11.02.2019	712/4	0.090	100	0.090	2700			
	OSA	Sangeeta W/o Keshav Prasad Jaiswal	11.02.2019	804/3/1	0.015	100	0.015	450			
		Sub Total (11)						5000			5000
12	OSA	Tarunendra S/o Bhagwati Prasad Gupta	20.11.2019	791/1	0.040	100	0.040	1200			
		Sub Total (12)						5000			5000
13	OSA	Krishna Prasad S/o Ganga Gupta	01.11.2019	797	0.09	100	0.090	2700			
	OSA	Krishna Prasad S/o Ganga Gupta	01.11.2019	795	0.110	100	0.110	3300			
		Sub Total (13)						6000			6000
14	OSA	Vijay Kumar S/o Rajman Gupta	01.11.2019	796/1	0.060	100	0.060	1800			
	OSA	Vijay Kumar S/o Rajman Gupta	01.11.2019	798/1	0.040	100	0.040	1200			
		Sub Total (14)						6000			6000
16	OSA	Ramjiyavan S/o Ramanugh Jaiswal	02.11.2019	284/2	0.050	100	0.050	1500			
		Sub Total (16)						5000			5000
17	OSA	Brijesh Kumar S/o Mukundlal	26.11.2019	250/2	0.090	100	0.090	2700			
	OSA	Brijesh Kumar S/o Mukundlal	26.11.2019	248	0.070	100	0.070	2100			
		Sub Total (17)						5000			5000
18	OSA	Jaiprakash S/o Rampratap Jaiswal	02.11.2019	297	0.260	100	0.260	7800			
	OSA	Jaiprakash S/o Rampratap Jaiswal	02.11.2019	298	0.290	100	0.290	8700			
		Sub Total (18)						16500			16500
19	OSA	Ram Pratap S/o Triveni Jaiswal	02.11.2019	299	0	100	0.110	3300			
	AA	Ram Pratap S/o Triveni Jaiswal	02.11.2019	368	0	100	0.050	1500			
		Sub Total (19)						5000			5000
20	OSA	Jagannath S/o Shivugh	03.11.2019	326	0.040	100	0.040	1200			
		Sub Total (20)						5000			5000
21	OSA	Chandraprakash S/o Krishnaprasad Jaiswal	17.09.2019	827/1	0.020	100	0.020	600			
		Sub Total (21)						5000			5000
22	OSA	Suryaprakash S/o Krishnaprasad Jaiswal	17.09.2019	827/2	0.150	100	0.150	4500			
		Sub Total (22)						5000			5000
23	OSA	Rambhardra S/o Chitrakoot Ram	18.09.2019	815	0.020	100	0.020	600			
		Sub Total (23)						5000			5000
24	OSA	Vanshapti S/o Jagdamba Gupta (late)	03.11.2019	758/3	0.030	100	0.030	900			
	OSA	Vanshapti S/o Jagdamba Gupta (late)	03.11.2019	719/3	0.020	100	0.020	600			
	OSA	Vanshapti S/o Jagdamba Gupta (late)	03.11.2019	723/2	0.010	100	0.010	300			
		Sub Total (24)						5000	30000		35000
25	OSA	Chhotelal S/o Rajman Gupta	01.11.2019	796/2	0.060	100	0.060	1800			
	OSA	Chhotelal S/o Rajman Gupta	01.11.2019	798/2	0.030	100	0.030	900			
		Sub Total (25)						5000			5000
26	AA	Rajnath S/o Pradhan 1 / 3	07.10.2019	407	0.050	15	0.007	224			
	OSA	Rajnath S/o Pradhan	14.09.2019	270	0.040	15	0.006	179			
	OSA	Rajnath S/o Pradhan	08.10.2019	282/2	0.070	15	0.010	313			
	OSA	Rajnath S/o Pradhan	18.09.2019	275	0.150	15	0.022	671			
	OSA	Rajnath S/o Pradhan Jaiswal 1 / 3	20.09.2019	279	0.050	15	0.007	224			
	OSA	Rajnath S/o Pradhan 1 / 3	20.09.2019	277	0.030	15	0.004	134			
	OSA	Rajnath S/o Pradhan Jaiswal	20.09.2019	267	0.040	15	0.006	179			
	OSA	Rajnath S/o Pradhan Jaiswal	08.10.2019	264	0.140	15	0.021	626			
	OSA	Rajnath S/o Pradhan Jaiswal	08.10.2019	309	0.030	15	0.004	134			
	AA	Rajnath S/o Pradhan Jaiswal	08.10.2019	305	0.050	15	0.007	224			
	AA	Rajnath S/o Pradhan Jaiswal	08.10.2019	306	0.070	15	0.010	313			
	AA	Rajnath S/o Pradhan Jaiswal	08.10.2019	308	0.210	15	0.031	939			
	AA	Rajnath S/o Pradhan Jaiswal	08.10.2019	303	0.080	15	0.012	358			
	AA	Rajnath S/o Pradhan Jaiswal	08.10.2019	307	0.050	15	0.007	224			
	OSA	Rajnath S/o Pradhan Jaiswal	08.10.2019	310	0.040	15	0.006	179			
	OSA	Rajnath S/o Pradhan Jaiswal	08.10.2019	311	0.150	15	0.022	671			
	OSA	Rajnath S/o Pradhan Jaiswal	08.10.2019	312	0.060	15	0.009	268			
	OSA	Rajnath S/o Pradhan Jaiswal	08.10.2019	313	0.090	15	0.013	402			
	OSA	Rajnath S/o Pradhan Jaiswal	08.10.2019	302	0.090	15	0.013	402			
	OSA	Rajnath S/o Pradhan Jaiswal	08.10.2019	280	0.100	15	0.015	447			
	OSA	Rajnath S/o Pradhan Jaiswal	08.10.2019	283/2	0.020	15	0.003	89			
	OSA	Rajnath S/o Pradhan Jaiswal	08.10.2019	733	0.130	15	0.019	581			
	OSA	Rajnath S/o Pradhan Jaiswal	08.10.2019	740	0.180	15	0.027	805			
	OSA	Rajnath S/o Pradhan Jaiswal	08.10.2019	739	0.130	15	0.019	581			
	OSA	Rajnath S/o Pradhan Jaiswal	08.10.2019	741	0.050	15	0.007	224			
	OSA	Rajnath S/o Pradhan Jaiswal	08.10.2019	742	0.030	15	0.004	134			
	OSA	Rajnath S/o Pradhan Jaiswal	08.10.2019	743	0.080	15	0.012	358			
	OSA	Rajnath S/o Pradhan Jaiswal	08.10.2019	744	0.030	15	0.004	134			
	OSA	Rajnath S/o Pradhan Jaiswal	08.10.2019	781/1	0.050	15	0.007	224			
	OSA	Rajnath S/o Pradhan Jaiswal	08.10.2019	743/1	0.130	15	0.019	581			
	OSA	Rajnath S/o Pradhan Jaiswal	08.10.2019	361/1	0.150	15	0.022	671			
	OSA	Rajnath S/o Pradhan Jaiswal	08.10.2019	237/1	0.080	15	0.012	358			
	OSA	Rajnath S/o Pradhan Jaiswal	08.10.2019	238	0.030	15	0.004	134			
	OSA	Rajnath S/o Pradhan Jaiswal	08.10.2019	239	0.030	15	0.004	134			
	OSA	Rajnath S/o Pradhan Jaiswal	08.10.2019	240/1	0.060	15	0.009	268			
	OSA	Rajnath S/o Pradhan Jaiswal	08.10.2019	241/1	0.040	15	0.006	179			
	OSA	Rajnath S/o Pradhan Jaiswal	08.10.2019	242/1	0.030	15	0.004	134			
	OSA	Rajnath S/o Pradhan Jaiswal	08.10.2019	243/1	0.100	15	0.015	447			
	OSA	Rajnath S/o Pradhan Jaiswal	08.10.2019	244/1	0.100	15	0.015	447			
	OSA	Rajnath S/o Pradhan Jaiswal	08.10.2019	245/1	0.030	15	0.004	134			
	AA	Rajnath S/o Pradhan Jaiswal	08.10.2019	478/1	0.060	15	0.009	268			
	AA	Rajnath S/o Pradhan Jaiswal	08.10.2019	480	0.060	15	0.009	268			
	AA	Rajnath S/o Pradhan Jaiswal	08.10.2019	503	0.260	15	0.039	1162			
	AA	Rajnath S/o Pradhan Jaiswal	08.10.2019	482	0.220	15	0.033	983			
	AA	Rajnath S/o Pradhan Jaiswal	08.10.2019	484	0.200	15	0.030	894			
	AA	Rajnath S/o Pradhan Jaiswal	08.10.2019	486	0.170	15	0.025	760			
	AA	Rajnath S/o Pradhan Jaiswal	08.10.2019	487	0.060	15	0.009	268			
	AA	Rajnath S/o Pradhan Jaiswal	08.10.2019	485	0.170	15	0.025	760			
	AA	Rajnath S/o Pradhan Jaiswal	14.09.2019	496	0.190	15	0.028	849			
	AA	Rajnath S/o Pradhan Jaiswal	14.09.2019	497	0.170	15	0.025	760			
	AA	Rajnath S/o Pradhan Jaiswal	14.09.2019	499	0.050	15	0.007	224			
	AA	Rajnath S/o Pradhan Jaiswal	14.09.2019	500	0.050	15	0.007	224			
	AA	Rajnath S/o Pradhan Jaiswal	14.09.2019	375	0.050	15	0.007	224			
	AA	Rajnath S/o Pradhan Jaiswal	14.09.2019	374	0.050	15	0.007	224			

	AA	Rajnath S/o Pradhan Jaiswal	14.09.2019	376	0.060	15	0.009	268		
	AA	Rajnath S/o Pradhan Jaiswal	14.09.2019	494	0.100	15	0.015	447		
	AA	Rajnath S/o Pradhan Jaiswal	14.09.2019	510	0.470	15	0.070	1489		
	AA	Rajnath S/o Pradhan Jaiswal	14.09.2019	407	0.050	15	0.007	224		
	AA	Rajnath S/o Pradhan Jaiswal	14.09.2019	404	0.140	15	0.021	626		
	AA	Rajnath S/o Pradhan Jaiswal	14.09.2019	402	0.140	15	0.021	626		
	AA	Rajnath S/o Pradhan Jaiswal	14.09.2019	401	0.120	15	0.018	536		
	AA	Rajnath S/o Pradhan Jaiswal	14.09.2019	367	0.070	15	0.010	313		
	AA	Rajnath S/o Pradhan Jaiswal	14.09.2019	366	0.200	15	0.030	894		
	AA	Rajnath S/o Pradhan Jaiswal	14.09.2019	363	0.100	15	0.015	447		
	AA	Rajnath S/o Pradhan Jaiswal	14.09.2019	362	0.100	15	0.015	447		
	AA	Rajnath S/o Pradhan Jaiswal	14.09.2019	232	0.050	15	0.007	224		
	AA	Rajnath S/o Pradhan Jaiswal	14.09.2019	235	0.050	15	0.007	224		
	AA	Rajnath S/o Pradhan Jaiswal	14.09.2019	234	0.148	15	0.022	662		
	AA	Rajnath S/o Pradhan Jaiswal	14.09.2019	396	0.220	15	0.033	983		
		Sub total (26)						30000		30000
27	AA	Gajmochan S/o Pradhan 1 / 3	07.10.2019	407	0.050	15	0.007	224		
	OSA	Gajmochan S/o Pradhan	14.09.2019	270	0.040	15	0.006	179		
	OSA	Gajmochan S/o Pradhan Jaiswal	08.10.2019	282/2	0.070	15	0.010	313		
	OSA	Gajmochan S/o Pradhan Jaiswal	18.09.2019	275	0.150	15	0.022	671		
	OSA	Gajmochan S/o Pradhan Jaiswal 1 / 3	20.09.2019	279	0.050	15	0.007	224		
	OSA	Gajmochan S/o Pradhan 1 / 3	20.09.2019	277	0.030	15	0.004	134		
	OSA	Gajmochan S/o Pradhan Jaiswal	20.09.2019	267	0.040	15	0.006	179		
	OSA	Gajmochan S/o Pradhan	08.10.2019	264	0.140	15	0.021	626		
	OSA	Gajmochan S/o Pradhan Jaiswal	08.10.2019	309	0.030	15	0.004	134		
	AA	Gajmochan S/o Pradhan Jaiswal	08.10.2019	305	0.050	15	0.007	224		
	AA	Gajmochan S/o Pradhan Jaiswal	08.10.2019	306	0.070	15	0.010	313		
	AA	Gajmochan S/o Pradhan Jaiswal	08.10.2019	308	0.210	15	0.031	939		
	AA	Gajmochan S/o Pradhan Jaiswal	08.10.2019	303	0.080	15	0.012	358		
	AA	Gajmochan S/o Pradhan Jaiswal	08.10.2019	307	0.050	15	0.007	224		
	OSA	Gajmochan S/o Pradhan Jaiswal	08.10.2019	310	0.040	15	0.006	179		
	OSA	Gajmochan S/o Pradhan Jaiswal	08.10.2019	311	0.150	15	0.022	671		
	OSA	Gajmochan S/o Pradhan Jaiswal	08.10.2019	312	0.060	15	0.009	268		
	OSA	Gajmochan S/o Pradhan Jaiswal	08.10.2019	313	0.090	15	0.013	402		
	OSA	Gajmochan S/o Pradhan Jaiswal	08.10.2019	302	0.090	15	0.013	402		
	OSA	Gajmochan S/o Pradhan Jaiswal	08.10.2019	280	0.100	15	0.015	447		
	OSA	Gajmochan S/o Pradhan Jaiswal	08.10.2019	283/2	0.020	15	0.003	89		
	OSA	Gajmochan S/o Pradhan Jaiswal	08.10.2019	733	0.130	15	0.019	581		
	OSA	Gajmochan S/o Pradhan Jaiswal	08.10.2019	740	0.180	15	0.027	805		
	OSA	Gajmochan S/o Pradhan Jaiswal	08.10.2019	739	0.130	15	0.019	581		
	OSA	Gajmochan S/o Pradhan Jaiswal	08.10.2019	741	0.050	15	0.007	224		
	OSA	Gajmochan S/o Pradhan Jaiswal	08.10.2019	742	0.030	15	0.004	134		
	OSA	Gajmochan S/o Pradhan Jaiswal	08.10.2019	743	0.080	15	0.012	358		
	OSA	Gajmochan S/o Pradhan Jaiswal	08.10.2019	744	0.030	15	0.004	134		
	OSA	Gajmochan S/o Pradhan Jaiswal	08.10.2019	781/1	0.050	15	0.007	224		
	OSA	Gajmochan S/o Pradhan Jaiswal	08.10.2019	743/1	0.130	15	0.019	581		
	OSA	Gajmochan S/o Pradhan Jaiswal	08.10.2019	361/1	0.150	15	0.022	671		
	OSA	Gajmochan S/o Pradhan Jaiswal	08.10.2019	237/1	0.080	15	0.012	358		
	OSA	Gajmochan S/o Pradhan Jaiswal	08.10.2019	238	0.030	15	0.004	134		
	OSA	Gajmochan S/o Pradhan Jaiswal	08.10.2019	239	0.030	15	0.004	134		
	OSA	Gajmochan S/o Pradhan Jaiswal	08.10.2019	240/1	0.060	15	0.009	268		
	OSA	Gajmochan S/o Pradhan Jaiswal	08.10.2019	241/1	0.040	15	0.006	179		
	OSA	Gajmochan S/o Pradhan Jaiswal	08.10.2019	242/1	0.030	15	0.004	134		
	OSA	Gajmochan S/o Pradhan Jaiswal	08.10.2019	243/1	0.100	15	0.015	447		
	OSA	Gajmochan S/o Pradhan Jaiswal	08.10.2019	244/1	0.100	15	0.015	447		
	OSA	Gajmochan S/o Pradhan Jaiswal	08.10.2019	245/1	0.030	15	0.004	134		
	AA	Gajmochan S/o Pradhan Jaiswal	08.10.2019	478/1	0.060	15	0.009	268		
	AA	Gajmochan S/o Pradhan Jaiswal	08.10.2019	480	0.060	15	0.009	268		
	AA	Gajmochan S/o Pradhan Jaiswal	08.10.2019	503	0.260	15	0.039	1162		
	AA	Gajmochan S/o Pradhan Jaiswal	08.10.2019	482	0.220	15	0.033	983		
	AA	Gajmochan S/o Pradhan Jaiswal	08.10.2019	484	0.200	15	0.030	894		
	AA	Gajmochan S/o Pradhan Jaiswal	08.10.2019	486	0.170	15	0.025	760		
	AA	Gajmochan S/o Pradhan Jaiswal	08.10.2019	487	0.060	15	0.009	268		
	AA	Gajmochan S/o Pradhan Jaiswal	08.10.2019	485	0.170	15	0.025	760		
	AA	Gajmochan S/o Pradhan Jaiswal	14.09.2019	496	0.190	15	0.028	849		
	AA	Gajmochan S/o Pradhan Jaiswal	14.09.2019	497	0.170	15	0.025	760		
	AA	Gajmochan S/o Pradhan Jaiswal	14.09.2019	499	0.050	15	0.007	224		
	AA	Gajmochan S/o Pradhan Jaiswal	14.09.2019	500	0.050	15	0.007	224		
	AA	Gajmochan S/o Pradhan Jaiswal	14.09.2019	375	0.050	15	0.007	224		
	AA	Gajmochan S/o Pradhan Jaiswal	14.09.2019	374	0.050	15	0.007	224		
	AA	Gajmochan S/o Pradhan Jaiswal	14.09.2019	376	0.060	15	0.009	268		
	AA	Gajmochan S/o Pradhan Jaiswal	14.09.2019	494	0.100	15	0.015	447		
	AA	Gajmochan S/o Pradhan Jaiswal	14.09.2019	510	0.470	15	0.070	1489		
	AA	Gajmochan S/o Pradhan Jaiswal	14.09.2019	407	0.050	15	0.007	224		
	AA	Gajmochan S/o Pradhan Jaiswal	14.09.2019	404	0.140	15	0.021	626		
	AA	Gajmochan S/o Pradhan Jaiswal	14.09.2019	402	0.140	15	0.021	626		
	AA	Gajmochan S/o Pradhan Jaiswal	14.09.2019	401	0.120	15	0.018	536		
	AA	Gajmochan S/o Pradhan Jaiswal	14.09.2019	367	0.070	15	0.010	313		
	AA	Gajmochan S/o Pradhan Jaiswal	14.09.2019	366	0.200	15	0.030	894		
	AA	Gajmochan S/o Pradhan Jaiswal	14.09.2019	363	0.100	15	0.015	447		
	AA	Gajmochan S/o Pradhan Jaiswal	14.09.2019	362	0.100	15	0.015	447		
	AA	Gajmochan S/o Pradhan Jaiswal	14.09.2019	232	0.050	15	0.007	224		
	AA	Gajmochan S/o Pradhan Jaiswal	14.09.2019	235	0.050	15	0.007	224		
	AA	Gajmochan S/o Pradhan Jaiswal	14.09.2019	234	0.148	15	0.022	662		
	AA	Gajmochan S/o Pradhan Jaiswal	14.09.2019	396	0.220	15	0.033	983		
		Sub total (27)						30000		30000
28	OSA	Ram Pratap S/o Triveni Jaiswal	06.10.2019	262	0.070	25	0.018	528		
	OSA	Ram Pratap S/o Triveni Jaiswal	07.10.2019	270	0.040	25	0.010	302		
	OSA	Ram Pratap S/o Triveni Jaiswal	07.10.2019	275	0.150	25	0.038	1132		
	OSA	Ram Pratap S/o Triveni Jaiswal	08.10.2019	279	0.050	25	0.013	377		
	OSA	Ram Pratap S/o Triveni Jaiswal	09.10.2019	277	0.030	25	0.008	226		
	OSA	Ram Pratap S/o Triveni Jaiswal	14.10.2019	267	0.040	25	0.010	302		
	OSA	Ram Pratap S/o Triveni Jaiswal	15.10.2019	264	0.140	25	0.035	1057		
	OSA	Ram Pratap S/o Triveni Jaiswal	11.10.2019	309	0.030	25	0.008	226		
	OSA	Ram Pratap S/o Triveni Jaiswal	12.10.2019	305	0.050	25	0.013	377		
	OSA	Ram Pratap S/o Triveni Jaiswal	08.10.2019	306	0.070	25	0.018	528		

	OSA	Ram Pratap S/o Triveni Jaiswal	13.10.2019	308	0.210	25	0.053	1585			
	OSA	Ram Pratap S/o Triveni Jaiswal	13.10.2019	303	0.080	25	0.020	604			
	OSA	Ram Pratap S/o Triveni Jaiswal	07.10.2019	307	0.050	25	0.013	377			
	OSA	Ram Pratap S/o Triveni Jaiswal	07.10.2019	311	0.150	25	0.038	1132			
	OSA	Ram Pratap S/o Triveni Jaiswal	09.10.2019	312	0.060	25	0.015	453			
	OSA	Ram Pratap S/o Triveni Jaiswal	09.10.2019	313	0.090	25	0.023	679			
	OSA	Ram Pratap S/o Triveni Jaiswal	09.10.2019	302	0.090	25	0.023	679			
	OSA	Ram Pratap S/o Triveni Jaiswal	09.10.2019	280	0.100	25	0.025	755			
	OSA	Ram Pratap S/o Triveni Jaiswal	01.11.2019	734	0.050	25	0.013	377			
	OSA	Ram Pratap S/o Triveni Jaiswal	01.11.2019	746	0.120	25	0.030	906			
	OSA	Ram Pratap S/o Triveni Jaiswal	01.11.2019	747	0.130	25	0.033	981			
	OSA	Ram Pratap S/o Triveni Jaiswal	01.11.2019	750	0.050	25	0.013	377			
	OSA	Ram Pratap S/o Triveni Jaiswal	02.11.2019	751	0.050	25	0.013	377			
	OSA	Ram Pratap S/o Triveni Jaiswal	02.11.2019	766	0.020	25	0.005	151			
	OSA	Ram Pratap S/o Triveni Jaiswal	28.09.2019	752	0.050	25	0.013	377			
	OSA	Ram Pratap S/o Triveni Jaiswal	28.09.2019	736	0.120	25	0.030	906			
	AA	Ram Pratap S/o Triveni Jaiswal	18.10.2019	334	0.370	25	0.093	2792			
	OSA	Ram Pratap S/o Triveni Jaiswal	28.09.2019	736	0.120	25	0.030	906			
	AA	Ram Pratap S/o Triveni Jaiswal	28.09.2019	400	0.110	25	0.028	830			
	AA	Ram Pratap S/o Triveni Jaiswal	22.10.2019	338	0.130	25	0.033	981			
	AA	Ram Pratap S/o Triveni Jaiswal	22.10.2019	377	0.060	25	0.015	453			
	AA	Ram Pratap S/o Triveni Jaiswal	26.09.2019	356	0.260	25	0.065	1962			
	AA	Ram Pratap S/o Triveni Jaiswal	30.09.2019	357	0.030	25	0.008	226			
	AA	Ram Pratap S/o Triveni Jaiswal	30.09.2019	498	0.090	25	0.023	679			
	AA	Ram Pratap S/o Triveni Jaiswal	30.09.2019	501	0.100	25	0.025	755			
	AA	Ram Pratap S/o Triveni Jaiswal	30.09.2019	509	0.370	25	0.093	2792			
	AA	Ram Pratap S/o Triveni Jaiswal	30.09.2019	416	0.060	25	0.015	453			
	AA	Ram Pratap S/o Triveni Jaiswal	30.09.2019	414	0.170	25	0.043	1283			
	AA	Ram Pratap S/o Triveni Jaiswal	30.09.2019	413	0.470	25	0.118	3547			
	AA	Ram Pratap S/o Triveni Jaiswal	30.09.2019	411	0.230	25	0.058	1736			
	AA	Ram Pratap S/o Triveni Jaiswal	30.09.2019	359	0.150	25	0.038	1132			
		Sub total (27)						36300			36300
29	OSA	RamJI S/o Triveni Jaiswal	06.10.2019	262	0.070	28	0.020	585			
	OSA	RamJI S/o Triveni Jaiswal	07.10.2019	270	0.040	28	0.011	334			
	OSA	RamJI S/o Triveni Jaiswal	07.10.2019	275	0.150	28	0.042	1254			
	OSA	RamJI S/o Triveni Jaiswal	08.10.2019	279	0.050	28	0.014	418			
	OSA	RamJI S/o Triveni Jaiswal	09.10.2019	277	0.030	28	0.008	251			
	OSA	RamJI S/o Triveni Jaiswal	14.10.2019	267	0.040	28	0.011	334			
	OSA	RamJI S/o Triveni Jaiswal	15.10.2019	264	0.140	28	0.039	1170			
	OSA	RamJI S/o Triveni Jaiswal	11.10.2019	309	0.030	28	0.008	251			
	OSA	RamJI S/o Triveni Jaiswal	12.10.2019	305	0.050	28	0.014	418			
	OSA	RamJI S/o Triveni Jaiswal	08.10.2019	306	0.070	28	0.020	585			
	OSA	RamJI S/o Triveni Jaiswal	13.10.2019	308	0.210	28	0.059	1755			
	OSA	RamJI S/o Triveni Jaiswal	13.10.2019	303	0.080	28	0.022	669			
	OSA	RamJI S/o Triveni Jaiswal	07.10.2019	307	0.050	28	0.014	418			
	OSA	RamJI S/o Triveni Jaiswal	07.10.2019	311	0.150	28	0.042	1254			
	OSA	RamJI S/o Triveni Jaiswal	09.10.2019	312	0.060	28	0.017	501			
	OSA	RamJI S/o Triveni Jaiswal	09.10.2019	313	0.090	28	0.025	752			
	OSA	RamJI S/o Triveni Jaiswal	09.10.2019	302	0.090	28	0.025	752			
	OSA	RamJI S/o Triveni Jaiswal	09.10.2019	280	0.100	28	0.028	836			
	OSA	RamJI S/o Triveni Jaiswal	01.11.2019	734	0.050	28	0.014	418			
	OSA	RamJI S/o Triveni Jaiswal	01.11.2019	746	0.120	28	0.033	1003			
	OSA	RamJI S/o Triveni Jaiswal	01.11.2019	747	0.130	28	0.036	1086			
	OSA	RamJI S/o Triveni Jaiswal	01.11.2019	750	0.050	28	0.014	418			
	OSA	RamJI S/o Triveni Jaiswal	02.11.2019	751	0.050	28	0.014	418			
	OSA	RamJI S/o Triveni Jaiswal	02.11.2019	766	0.020	28	0.006	167			
	OSA	RamJI S/o Triveni Jaiswal	28.09.2019	752	0.050	28	0.014	418			
	OSA	RamJI S/o Triveni Jaiswal	28.09.2019	736	0.120	28	0.033	1003			
	AA	RamJI S/o Triveni Jaiswal	18.10.2019	334	0.370	28	0.103	3092			
	OSA	RamJI S/o Triveni Jaiswal	28.09.2019	736	0.120	28	0.033	1003			
	AA	RamJI S/o Triveni Jaiswal	28.09.2019	400	0.110	28	0.031	919			
	AA	RamJI S/o Triveni Jaiswal	22.10.2019	338	0.130	28	0.036	1086			
	AA	RamJI S/o Triveni Jaiswal	22.10.2019	377	0.060	28	0.017	501			
	AA	RamJI S/o Triveni Jaiswal	26.09.2019	356	0.260	28	0.072	2173			
	AA	RamJI S/o Triveni Jaiswal	30.09.2019	357	0.030	28	0.008	251			
	AA	RamJI S/o Triveni Jaiswal	30.09.2019	498	0.090	28	0.025	752			
	AA	RamJI S/o Triveni Jaiswal	30.09.2019	501	0.100	28	0.028	836			
	AA	RamJI S/o Triveni Jaiswal	30.09.2019	509	0.370	28	0.103	3092			
	AA	RamJI S/o Triveni Jaiswal	30.09.2019	416	0.060	28	0.017	501			
	AA	RamJI S/o Triveni Jaiswal	30.09.2019	414	0.170	28	0.047	1421			
	AA	RamJI S/o Triveni Jaiswal	30.09.2019	413	0.470	28	0.131	3928			
	AA	RamJI S/o Triveni Jaiswal	30.09.2019	411	0.230	28	0.064	1922			
	AA	RamJI S/o Triveni Jaiswal	30.09.2019	359	0.150	28	0.042	1254			
		Sub total (27)						40200		50000	90200
30	AA	Ramavtar S/o Prithvi Jaiswal	30.09.2019	356	0.260	24	0.061	1836			
	AA	Ramavtar S/o Prithvi Jaiswal	30.09.2019	357	0.030	24	0.007	212			
	AA	Ramavtar S/o Prithvi Jaiswal	30.09.2019	498	0.090	24	0.021	636			
	AA	Ramavtar S/o Prithvi Jaiswal	30.09.2019	501	0.100	24	0.024	706			
	AA	Ramavtar S/o Prithvi Jaiswal	30.09.2019	509	0.370	24	0.087	2613			
	AA	Ramavtar S/o Prithvi Jaiswal	30.09.2019	416	0.060	24	0.014	424			
	AA	Ramavtar S/o Prithvi Jaiswal	30.09.2019	414	0.170	24	0.040	1201			
	AA	Ramavtar S/o Prithvi Jaiswal	30.09.2019	413	0.470	24	0.111	3319			
	AA	Ramavtar S/o Prithvi Jaiswal	30.09.2019	411	0.230	24	0.054	1624			
	AA	Ramavtar S/o Prithvi Jaiswal	30.09.2019	359	0.150	24	0.035	1059			
	AA	Ramavtar S/o Prithvi Jaiswal	30.09.2019	510	0.470	24	0.111	3319			
	OSA	Ramavtar S/o Triveni 1/3	01.11.2019	746	0.120	24	0.028	848			
	OSA	Ramavtar S/o Prithvi Jaiswal	28.09.2019	736	0.120	24	0.028	848			
	OSA	Ramavtar S/o Prithvi Jaiswal	28.09.2019	752	0.050	24	0.012	353			
	OSA	Ramavtar S/o Prithvi Jaiswal	28.09.2019	262	0.070	24	0.016	494			
	OSA	Ramavtar S/o Prithvi Jaiswal	28.09.2019	766	0.020	24	0.005	141			
	OSA	Ramavtar S/o Prithvi Jaiswal	31.10.2019	270	0.040	24	0.009	283			
	OSA	Ramavtar S/o Prithvi Jaiswal	31.10.2019	275	0.150	24	0.035	1059			
	OSA	Ramavtar S/o Prithvi Jaiswal	31.10.2019	279	0.050	24	0.012	353			
	OSA	Ramavtar S/o Prithvi Jaiswal	31.10.2019	277	0.030	24	0.007	212			
	OSA	Ramavtar S/o Prithvi Jaiswal	31.10.2019	267	0.040	24	0.009	283			
	OSA	Ramavtar S/o Prithvi Jaiswal	31.10.2019	302	0.090	24	0.021	636			

	OSA	Ramavtar S/o Prithvi Jaiswal	31.10.2019	307	0.050	24	0.012	353		
	OSA	Ramavtar S/o Prithvi Jaiswal	31.10.2019	311	0.150	24	0.035	1059		
	OSA	Ramavtar S/o Prithvi Jaiswal	31.10.2019	312	0.060	24	0.014	424		
	OSA	Ramavtar S/o Prithvi Jaiswal	31.10.2019	313	0.090	24	0.021	636		
	OSA	Ramavtar S/o Prithvi Jaiswal	31.10.2019	380	0.100	24	0.024	706		
	OSA	Ramavtar S/o Prithvi Jaiswal	31.10.2019	303	0.080	24	0.019	565		
	OSA	Ramavtar S/o Prithvi Jaiswal	31.10.2019	308	0.210	24	0.049	1483		
	OSA	Ramavtar S/o Prithvi Jaiswal	01.11.2019	309	0.030	24	0.007	212		
	OSA	Ramavtar S/o Prithvi Jaiswal	01.11.2019	305	0.050	24	0.012	353		
	OSA	Ramavtar S/o Prithvi Jaiswal	01.11.2019	306	0.070	24	0.016	494		
	OSA	Ramavtar S/o Prithvi Jaiswal	01.11.2019	264	0.140	24	0.033	989		
	OSA	Ramavtar S/o Prithvi Jaiswal	28.09.2019	751	0.050	24	0.012	353		
	OSA	Ramavtar S/o Prithvi Jaiswal	28.09.2019	750	0.050	24	0.012	353		
	OSA	Ramavtar S/o Prithvi Jaiswal	01.11.2019	747	0.130	24	0.031	918		
	OSA	Ramavtar S/o Prithvi 1 / 2	28.09.2019	734	0.050	24	0.012	353		
	OSA	Ramavtar S/o Prithvi 1 / 2	28.09.2019	746	0.120	24	0.028	848		
	AA	Ramavtar S/o Prithvi Jaiswa;	27.09.2019	498	0.090	24	0.021	636		
	AA	Ramavtar S/o Prithvi Jaiswal	04.09.2019	504	0.240	24	0.057	1695		
		Sub total (27)						34890		34890
31	AA	Akhilesh S/o Bhagavandas	18.10.2019	356	0.260	12	0.032	946		
	AA	Akhilesh S/o Bhagavandas	18.10.2019	357	0.030	12	0.004	109		
	AA	Akhilesh S/o Bhagavandas	18.10.2019	498	0.090	12	0.011	328		
	AA	Akhilesh S/o Bhagavandas	18.10.2019	501	0.100	12	0.012	364		
	AA	Akhilesh S/o Bhagavandas	18.10.2019	509	0.370	12	0.045	1346		
	AA	Akhilesh S/o Bhagavandas	18.10.2019	416	0.060	12	0.007	218		
	AA	Akhilesh S/o Bhagavandas	18.10.2019	414	0.170	12	0.021	619		
	AA	Akhilesh S/o Bhagavandas	18.10.2019	413	0.470	12	0.057	1710		
	AA	Akhilesh S/o Bhagavandas	18.10.2019	411	0.230	12	0.028	837		
	AA	Akhilesh S/o Bhagavandas	18.10.2019	359	0.150	12	0.018	546		
	AA	Akhilesh S/o Bhagavandas	18.10.2019	463	0.200	12	0.024	728		
	AA	Akhilesh S/o Bhagavandas	18.10.2019	510	0.470	12	0.057	1710		
	AA	Akhilesh Kumar S/o Bhagavandas Jaiswal	18.09.2019	463	0.200	12	0.024	728		
	OSA	Akhilesh S/o Bhagavandas Jaiswal	28.10.2019	734	0.050	12	0.006	182		
	OSA	Akhilesh S/o Bhagavandas Jaiswal	28.10.2019	736	0.120	12	0.015	437		
	OSA	Akhilesh S/o Bhagavandas 1 / 2	31.10.2019	771	0.040	12	0.005	146		
	OSA	Akhilesh S/o Bhagavandas Jaiswal	28.10.2019	734	0.050	12	0.006	182		
	OSA	Akhilesh S/o Bhagavandas Jaiswal	28.10.2019	304/1	0.020			73		
	OSA	Akhilesh S/o Bhagavandas	02.11.2019	268	0.040	12	0.005	146		
	OSA	Akhilesh S/o Bhagavandas	05.11.2019	262	0.070	12	0.008	255		
	OSA	Akhilesh S/o Bhagavandas	05.11.2019	746	0.120	12	0.015	437		
	OSA	Akhilesh S/o Bhagavandas	05.11.2019	766	0.020	12	0.002	73		
	OSA	Akhilesh S/o Bhagavandas	05.11.2019	752	0.050	12	0.006	182		
	OSA	Akhilesh S/o Bhagavandas	05.11.2019	747	0.130	12	0.016	473		
	OSA	Akhilesh S/o Bhagavandas	05.11.2019	750	0.050	12	0.006	182		
	OSA	Akhilesh S/o Bhagavandas	05.11.2019	751	0.050	12	0.006	182		
	OSA	Akhilesh S/o Bhagavandas	05.11.2019	275	0.150	12	0.018	546		
	OSA	Akhilesh S/o Bhagavandas	05.11.2019	271	0.120	12	0.015	437		
	OSA	Akhilesh S/o Bhagavandas	05.11.2019	279	0.050	12	0.006	182		
	OSA	Akhilesh S/o Bhagavandas	05.11.2019	277	0.030	12	0.004	109		
	OSA	Akhilesh S/o Bhagavandas	05.11.2019	267	0.040	12	0.005	146		
	OSA	Akhilesh S/o Bhagavandas	05.11.2019	264	0.140	12	0.017	509		
	OSA	Akhilesh S/o Bhagavandas	05.11.2019	309	0.030	12	0.004	109		
	OSA	Akhilesh S/o Bhagavandas	05.11.2019	280	0.100	12	0.012	364		
	OSA	Akhilesh S/o Bhagavandas	05.11.2019	311	0.150	12	0.018	473		
	OSA	Akhilesh S/o Bhagavandas	05.11.2019	312	0.060	12	0.007	218		
	OSA	Akhilesh S/o Bhagavandas	05.11.2019	313	0.090	12	0.011	328		
	OSA	Akhilesh S/o Bhagavandas	05.11.2019	302	0.090	12	0.011	328		
	OSA	Akhilesh S/o Bhagavandas	05.11.2019	303	0.010	12	0.001	36		
	OSA	Akhilesh S/o Bhagavandas	05.11.2019	305	0.050	12	0.006	182		
	OSA	Akhilesh S/o Bhagavandas	05.11.2019	306	0.070	12	0.008	255		
	OSA	Akhilesh S/o Bhagavandas	05.11.2019	307	0.050	12	0.006	182		
	OSA	Akhilesh S/o Bhagavandas	05.11.2019	308	0.210	12	0.025	764		
	AA	Akhilesh S/o Bhagavandas 1 / 12	18.10.2019	270	0.040	12	0.005	146		
		Sub Total (31)						18450		18450
32	OSA	Anjani Prasad S/o Mantri Prasad Jaiswal	11.09.2019	232	0.050	2	0.001	32		
	OSA	Anjani Prasad S/o Mantri Prasad Jaiswal	14.09.2019	233	0.050	2	0.001	32		
	OSA	Anjani Prasad S/o Mantri Prasad Jaiswal	16.09.2019	234	0.148	2	0.003	95		
	OSA	Anjani Prasad S/o Mantri Prasad Jaiswal	26.09.2019	237/1	0.080	2	0.002	51		
	OSA	Anjani Prasad S/o Mantri Prasad Jaiswal	26.09.2019	238	0.030	2	0.001	19		
	OSA	Anjani Prasad S/o Mantri Prasad Jaiswal	26.09.2019	239	0.030	2	0.001	19		
	OSA	Anjani Prasad S/o Mantri Prasad Jaiswal	26.09.2019	240/1	0.060	2	0.001	39		
	OSA	Anjani Prasad S/o Mantri Prasad Jaiswal	26.09.2019	241/1	0.040	2	0.001	26		
	OSA	Anjani Prasad S/o Mantri Prasad Jaiswal	26.09.2019	242/1	0.030	2	0.001	19		
	OSA	Anjani Prasad S/o Mantri Prasad Jaiswal	26.09.2019	243/1	0.100	2	0.002	64		
	OSA	Anjani Prasad S/o Mantri Prasad Jaiswal	26.09.2019	244/1	0.100	2	0.002	64		
	OSA	Anjani Prasad S/o Mantri Prasad Jaiswal	26.09.2019	245/1	0.030	2	0.001	19		
	OSA	Anjani Prasad S/o Mantri Prasad Jaiswal	27.10.2019	260	0.030	2	0.001	19		
	OSA	Anjani Prasad S/o Mantri Prasad Jaiswal	29.10.2019	261	0.020	2	0.000	13		
	OSA	Anjani Prasad S/o Mantri Prasad Jaiswal	06.10.2019	262	0.070	2	0.001	45		
	OSA	Anjani Prasad S/o Mantri Prasad Jaiswal	29.10.2019	263	0.040	2	0.001	26		
	OSA	Anjani Prasad S/o Mantri Prasad Jaiswal	06.10.2019	270	0.040	2	0.001	26		
	OSA	Anjani Prasad S/o Mantri Prasad Jaiswal	07.10.2019	275	0.150	2	0.003	96		
	OSA	Anjani Prasad S/o Mantri Prasad Jaiswal	08.10.2019	279	0.050	2	0.001	32		
	OSA	Anjani Prasad S/o Mantri Prasad Jaiswal	08.10.2019	280	0.100	2	0.002	64		
	OSA	Anjani Prasad S/o Mantri Prasad Jaiswal	08.10.2019	282/1	0.410	2	0.009	263		
	OSA	Anjani Prasad S/o Mantri Prasad Jaiswal	08.10.2019	283/1	0.130	2	0.003	83		
	OSA	Anjani Prasad S/o Mantri Prasad Jaiswal	10.10.2019	277	0.030	2	0.001	19		
	OSA	Anjani Prasad S/o Mantri Prasad Jaiswal	13.10.2019	267	0.040	2	0.001	26		
	OSA	Anjani Prasad S/o Mantri Prasad Jaiswal	13.10.2019	247	0.050	2	0.001	32		
	OSA	Anjani Prasad S/o Mantri Prasad Jaiswal	13.10.2019	253	0.250	2	0.005	161		
	OSA	Anjani Prasad S/o Mantri Prasad Jaiswal	13.10.2019	264	0.140	2	0.003	90		
	OSA	Anjani Prasad S/o Mantri Prasad Jaiswal	13.10.2019	281	0.150	2	0.003	96		
	OSA	Anjani Prasad S/o Mantri Prasad Jaiswal	13.10.2019	283	0.130	2	0.003	83		
	OSA	Anjani Prasad S/o Mantri Prasad Jaiswal	15.10.2019	309	0.030	2	0.001	19		
	OSA	Anjani Prasad S/o Mantri Prasad Jaiswal	19.10.2019	310	0.040	2	0.001	26		
	OSA	Anjani Prasad S/o Mantri Prasad Jaiswal	14.10.2019	311	0.150	2	0.003	96		

	OSA	Anjani Prasad S/o Mantri Prasad Jaiswal	14.10.2019	312	0.060	2	0.001	39		
	OSA	Anjani Prasad S/o Mantri Prasad Jaiswal	15.10.2019	313	0.090	2	0.002	58		
	AA	Anjani Prasad S/o Mantri Prasad Jaiswal	30.09.2019	348	0.040	2	0.001	26		
	AA	Anjani Prasad S/o Mantri Prasad Jaiswal	30.09.2019	349	0.030	2	0.001	19		
	AA	Anjani Prasad S/o Mantri Prasad Jaiswal	29.09.2019	350	0.040	2	0.001	26		
	AA	Anjani Prasad S/o Mantri Prasad Jaiswal	28.09.2019	351	0.110	2	0.002	71		
	AA	Anjani Prasad S/o Mantri Prasad Jaiswal	28.09.2019	362	0.100	2	0.002	64		
	AA	Anjani Prasad S/o Mantri Prasad Jaiswal	19.10.2019	363	0.100	2	0.002	64		
	AA	Anjani Prasad S/o Mantri Prasad Jaiswal	18.10.2019	366	0.200	2	0.004	32		
	AA	Anjani Prasad S/o Mantri Prasad Jaiswal	17.10.2019	367	0.070	2	0.001	45		
	AA	Anjani Prasad S/o Mantri Prasad Jaiswal	17.10.2019	374	0.050	2	0.001	32		
	AA	Anjani Prasad S/o Mantri Prasad Jaiswal	17.10.2019	375	0.050	2	0.001	32		
	AA	Anjani Prasad S/o Mantri Prasad Jaiswal	17.10.2019	376	0.060	2	0.001	39		
	AA	Anjani Prasad S/o Mantri Prasad Jaiswal	27.09.2019	401	0.120	2	0.003	77		
	AA	Anjani Prasad S/o Mantri Prasad Jaiswal	27.09.2019	402	0.140	2	0.003	90		
	AA	Anjani Prasad S/o Mantri Prasad Jaiswal	24.09.2019	404	0.140	2	0.003	90		
	AA	Anjani Prasad S/o Mantri Prasad Jaiswal	24.09.2019	407	0.050	2	0.001	32		
	AA	Anjani Prasad S/o Mantri Prasad Jaiswal	03.10.2019	422	0.050	2	0.001	32		
	AA	Anjani Prasad S/o Mantri Prasad Jaiswal	02.10.2019	423	0.190	2	0.004	122		
	AA	Anjani Prasad S/o Mantri Prasad Jaiswal	01.10.2019	425	0.240	2	0.005	154		
	AA	Anjani Prasad S/o Mantri Prasad Jaiswal	01.10.2019	478/1	0.060	2	0.001	39		
	AA	Anjani Prasad S/o Mantri Prasad Jaiswal	01.10.2019	480	0.060	2	0.001	39		
	AA	Anjani Prasad S/o Mantri Prasad Jaiswal	01.10.2019	482	0.220	2	0.005	141		
	AA	Anjani Prasad S/o Mantri Prasad Jaiswal	01.10.2019	484	0.200	2	0.004	128		
	AA	Anjani Prasad S/o Mantri Prasad Jaiswal	01.10.2019	486	0.170	2	0.004	109		
	AA	Anjani Prasad S/o Mantri Prasad Jaiswal	01.10.2019	487	0.070	2	0.001	45		
	AA	Anjani Prasad S/o Mantri Prasad Jaiswal	01.10.2019	494	0.100	2	0.002	64		
	AA	Anjani Prasad S/o Mantri Prasad Jaiswal	01.10.2019	495	0.170	2	0.004	109		
	AA	Anjani Prasad S/o Mantri Prasad Jaiswal	01.10.2019	496	0.190	2	0.004	122		
	AA	Anjani Prasad S/o Mantri Prasad Jaiswal	01.10.2019	499	0.050	2	0.001	32		
	AA	Anjani Prasad S/o Mantri Prasad Jaiswal	01.10.2019	500	0.050	2	0.001	32		
	AA	Anjani Prasad S/o Mantri Prasad Jaiswal	01.10.2019	503	0.260	2	0.006	167		
	OSA	Anjani Prasad S/o Mantri Prasad Jaiswal	01.10.2019	361/1	0.150	2	0.003	96		
	OSA	Anjani Prasad S/o Mantri Prasad Jaiswal	01.10.2019	302	0.090	2	0.002	58		
	OSA	Anjani Prasad S/o Mantri Prasad Jaiswal	01.10.2019	733	0.010	2	0.000	6		
	OSA	Anjani Prasad S/o Mantri Prasad Jaiswal	01.10.2019	737/1	0.050	2	0.001	32		
	OSA	Anjani Prasad S/o Mantri Prasad Jaiswal	01.10.2019	738/1	0.050	2	0.001	32		
	OSA	Anjani Prasad S/o Mantri Prasad Jaiswal	01.10.2019	739	0.130	2	0.003	83		
	OSA	Anjani Prasad S/o Mantri Prasad Jaiswal	01.10.2019	740	0.180	2	0.004	123		
	OSA	Anjani Prasad S/o Mantri Prasad Jaiswal	01.10.2019	741	0.050	2	0.001	32		
	OSA	Anjani Prasad S/o Mantri Prasad Jaiswal	01.10.2019	742	0.030	2	0.001	19		
	OSA	Anjani Prasad S/o Mantri Prasad Jaiswal	01.10.2019	743	0.080	2	0.002	51		
	OSA	Anjani Prasad S/o Mantri Prasad Jaiswal	01.10.2019	744	0.030	2	0.001	19		
	OSA	Anjani Prasad S/o Mantri Prasad Jaiswal	31.10.2019	748/1	0.050	2	0.001	32		
	OSA	Anjani Prasad S/o Mantri Prasad Jaiswal	31.10.2019	765/1	0.060	2	0.001	39		
	OSA	Anjani Prasad S/o Mantri Prasad Jaiswal	31.10.2019	286/1	0.040	2	0.001	26		
	OSA	Anjani Prasad S/o Mantri Prasad Jaiswal	31.10.2019	301/1	0.030	2	0.001	19		
	OSA	Anjani Prasad S/o Mantri Prasad Jaiswal	31.10.2019	304/1	0.020	2	0.000	13		
	AA	Anjani Prasad S/o Mantri Prasad Jaiswal	11.10.2019	305	0.050	2	0.001	32		
	AA	Anjani Prasad S/o Mantri Prasad Jaiswal	12.10.2019	306	0.070	2	0.001	45		
	AA	Anjani Prasad S/o Mantri Prasad Jaiswal	12.10.2019	308	0.210	2	0.004	135		
	AA	Anjani Prasad S/o Mantri Prasad Jaiswal	13.10.2019	307	0.050	2	0.001	32		
	AA	Anjani Prasad S/o Mantri Prasad Jaiswal	13.10.2019	303	0.080	2	0.002	51		
		Sub total (32)						5000		5000
33	OSA	Jagarnath Prasad S/o Mantri Prasad Jaiswal	11.09.2019	232	0.050	2	0.001	32		
	OSA	Jagarnath Prasad S/o Mantri Prasad Jaiswal	14.09.2019	233	0.050	2	0.001	32		
	OSA	Jagarnath Prasad S/o Mantri Prasad Jaiswal	16.09.2019	234	0.148	2	0.003	95		
	OSA	Jagarnath Prasad S/o Mantri Prasad Jaiswal	26.09.2019	237/1	0.080	2	0.002	51		
	OSA	Jagarnath Prasad S/o Mantri Prasad Jaiswal	26.09.2019	238	0.030	2	0.001	19		
	OSA	Jagarnath Prasad S/o Mantri Prasad Jaiswal	26.09.2019	239	0.030	2	0.001	19		
	OSA	Jagarnath Prasad S/o Mantri Prasad Jaiswal	26.09.2019	240/1	0.060	2	0.001	39		
	OSA	Jagarnath Prasad S/o Mantri Prasad Jaiswal	26.09.2019	241/1	0.040	2	0.001	26		
	OSA	Jagarnath Prasad S/o Mantri Prasad Jaiswal	26.09.2019	242/1	0.030	2	0.001	19		
	OSA	Jagarnath Prasad S/o Mantri Prasad Jaiswal	26.09.2019	243/1	0.100	2	0.002	64		
	OSA	Jagarnath Prasad S/o Mantri Prasad Jaiswal	26.09.2019	244/1	0.100	2	0.002	64		
	OSA	Jagarnath Prasad S/o Mantri Prasad Jaiswal	26.09.2019	245/1	0.030	2	0.001	19		
	OSA	Jagarnath Prasad S/o Mantri Prasad Jaiswal	27.10.2019	260	0.030	2	0.001	19		
	OSA	Jagarnath Prasad S/o Mantri Prasad Jaiswal	29.10.2019	261	0.020	2	0.000	13		
	OSA	Jagarnath Prasad S/o Mantri Prasad Jaiswal	06.10.2019	262	0.070	2	0.001	45		
	OSA	Jagarnath Prasad S/o Mantri Prasad Jaiswal	29.10.2019	263	0.040	2	0.001	26		
	OSA	Jagarnath Prasad S/o Mantri Prasad Jaiswal	06.10.2019	270	0.040	2	0.001	26		
	OSA	Jagarnath Prasad S/o Mantri Prasad Jaiswal	07.10.2019	275	0.150	2	0.003	96		
	OSA	Jagarnath Prasad S/o Mantri Prasad Jaiswal	08.10.2019	279	0.050	2	0.001	32		
	OSA	Jagarnath Prasad S/o Mantri Prasad Jaiswal	08.10.2019	280	0.100	2	0.002	64		
	OSA	Jagarnath Prasad S/o Mantri Prasad Jaiswal	08.10.2019	282/1	0.410	2	0.009	263		
	OSA	Jagarnath Prasad S/o Mantri Prasad Jaiswal	08.10.2019	283/1	0.130	2	0.003	83		
	OSA	Jagarnath Prasad S/o Mantri Prasad Jaiswal	10.10.2019	277	0.030	2	0.001	19		
	OSA	Jagarnath Prasad S/o Mantri Prasad Jaiswal	13.10.2019	267	0.040	2	0.001	26		
	OSA	Jagarnath Prasad S/o Mantri Prasad Jaiswal	13.10.2019	247	0.050	2	0.001	32		
	OSA	Jagarnath Prasad S/o Mantri Prasad Jaiswal	13.10.2019	253	0.250	2	0.005	161		
	OSA	Jagarnath Prasad S/o Mantri Prasad Jaiswal	13.10.2019	264	0.140	2	0.003	90		
	OSA	Jagarnath Prasad S/o Mantri Prasad Jaiswal	13.10.2019	281	0.150	2	0.003	96		
	OSA	Jagarnath Prasad S/o Mantri Prasad Jaiswal	13.10.2019	283	0.130	2	0.003	83		
	OSA	Jagarnath Prasad S/o Mantri Prasad Jaiswal	15.10.2019	309	0.030	2	0.001	19		
	OSA	Jagarnath Prasad S/o Mantri Prasad Jaiswal	19.10.2019	310	0.040	2	0.001	26		
	OSA	Jagarnath Prasad S/o Mantri Prasad Jaiswal	14.10.2019	311	0.150	2	0.003	96		
	OSA	Jagarnath Prasad S/o Mantri Prasad Jaiswal	14.10.2019	312	0.060	2	0.001	39		
	OSA	Jagarnath Prasad S/o Mantri Prasad Jaiswal	15.10.2019	313	0.090	2	0.002	58		
	AA	Jagarnath Prasad S/o Mantri Prasad Jaiswal	30.09.2019	348	0.040	2	0.001	26		
	AA	Jagarnath Prasad S/o Mantri Prasad Jaiswal	30.09.2019	349	0.030	2	0.001	19		
	AA	Jagarnath Prasad S/o Mantri Prasad Jaiswal	29.09.2019	350	0.040	2	0.001	26		
	AA	Jagarnath Prasad S/o Mantri Prasad Jaiswal	28.09.2019	351	0.110	2	0.002	71		
	AA	Jagarnath Prasad S/o Mantri Prasad Jaiswal	28.09.2019	362	0.100	2	0.002	64		
	AA	Jagarnath Prasad S/o Mantri Prasad Jaiswal	19.10.2019	363	0.100	2	0.002	64		
	AA	Jagarnath Prasad S/o Mantri Prasad Jaiswal	18.10.2019	366	0.200	2	0.004	32		
	AA	Jagarnath Prasad S/o Mantri Prasad Jaiswal	17.10.2019	367	0.070	2	0.001	45		

	AA	Jagarnath Prasad S/o Mantri Prasad Jaiswal	17.10.2019	374	0.050	2	0.001	32		
	AA	Jagarnath Prasad S/o Mantri Prasad Jaiswal	17.10.2019	375	0.050	2	0.001	32		
	AA	Jagarnath Prasad S/o Mantri Prasad Jaiswal	17.10.2019	376	0.060	2	0.001	39		
	AA	Jagarnath Prasad S/o Mantri Prasad Jaiswal	27.09.2019	401	0.120	2	0.003	77		
	AA	Jagarnath Prasad S/o Mantri Prasad Jaiswal	27.09.2019	402	0.140	2	0.003	90		
	AA	Jagarnath Prasad S/o Mantri Prasad Jaiswal	24.09.2019	404	0.140	2	0.003	90		
	AA	Jagarnath Prasad S/o Mantri Prasad Jaiswal	24.09.2019	407	0.050	2	0.001	32		
	AA	Jagarnath Prasad S/o Mantri Prasad Jaiswal	03.10.2019	422	0.050	2	0.001	32		
	AA	Jagarnath Prasad S/o Mantri Prasad Jaiswal	02.10.2019	423	0.190	2	0.004	122		
	AA	Jagarnath Prasad S/o Mantri Prasad Jaiswal	01.10.2019	425	0.240	2	0.005	154		
	AA	Jagarnath Prasad S/o Mantri Prasad Jaiswal	01.10.2019	478/1	0.060	2	0.001	39		
	AA	Jagarnath Prasad S/o Mantri Prasad Jaiswal	01.10.2019	480	0.060	2	0.001	39		
	AA	Jagarnath Prasad S/o Mantri Prasad Jaiswal	01.10.2019	482	0.220	2	0.005	141		
	AA	Jagarnath Prasad S/o Mantri Prasad Jaiswal	01.10.2019	484	0.200	2	0.004	128		
	AA	Jagarnath Prasad S/o Mantri Prasad Jaiswal	01.10.2019	486	0.170	2	0.004	109		
	AA	Jagarnath Prasad S/o Mantri Prasad Jaiswal	01.10.2019	487	0.070	2	0.001	45		
	AA	Jagarnath Prasad S/o Mantri Prasad Jaiswal	01.10.2019	494	0.100	2	0.002	64		
	AA	Jagarnath Prasad S/o Mantri Prasad Jaiswal	01.10.2019	495	0.170	2	0.004	109		
	AA	Jagarnath Prasad S/o Mantri Prasad Jaiswal	01.10.2019	496	0.190	2	0.004	122		
	AA	Jagarnath Prasad S/o Mantri Prasad Jaiswal	01.10.2019	499	0.050	2	0.001	32		
	AA	Jagarnath Prasad S/o Mantri Prasad Jaiswal	01.10.2019	500	0.050	2	0.001	32		
	AA	Jagarnath Prasad S/o Mantri Prasad Jaiswal	01.10.2019	503	0.260	2	0.006	167		
	OSA	Jagarnath Prasad S/o Mantri Prasad Jaiswal	01.10.2019	361/1	0.150	2	0.003	96		
	OSA	Jagarnath Prasad S/o Mantri Prasad Jaiswal	01.10.2019	302	0.090	2	0.002	58		
	OSA	Jagarnath Prasad S/o Mantri Prasad Jaiswal	01.10.2019	733	0.010	2	0.000	6		
	OSA	Jagarnath Prasad S/o Mantri Prasad Jaiswal	01.10.2019	737/1	0.050	2	0.001	32		
	OSA	Jagarnath Prasad S/o Mantri Prasad Jaiswal	01.10.2019	738/1	0.050	2	0.001	32		
	OSA	Jagarnath Prasad S/o Mantri Prasad Jaiswal	01.10.2019	739	0.130	2	0.003	83		
	OSA	Jagarnath Prasad S/o Mantri Prasad Jaiswal	01.10.2019	740	0.180	2	0.004	123		
	OSA	Jagarnath Prasad S/o Mantri Prasad Jaiswal	01.10.2019	741	0.050	2	0.001	32		
	OSA	Jagarnath Prasad S/o Mantri Prasad Jaiswal	01.10.2019	742	0.030	2	0.001	19		
	OSA	Jagarnath Prasad S/o Mantri Prasad Jaiswal	01.10.2019	743	0.080	2	0.002	51		
	OSA	Jagarnath Prasad S/o Mantri Prasad Jaiswal	01.10.2019	744	0.030	2	0.001	19		
	OSA	Jagarnath Prasad S/o Mantri Prasad Jaiswal	31.10.2019	748/1	0.050	2	0.001	32		
	OSA	Jagarnath Prasad S/o Mantri Prasad Jaiswal	31.10.2019	765/1	0.060	2	0.001	39		
	OSA	Jagarnath Prasad S/o Mantri Prasad Jaiswal	31.10.2019	286/1	0.040	2	0.001	26		
	OSA	Jagarnath Prasad S/o Mantri Prasad Jaiswal	31.10.2019	301/1	0.030	2	0.001	19		
	OSA	Jagarnath Prasad S/o Mantri Prasad Jaiswal	31.10.2019	304/1	0.020	2	0.000	13		
	AA	Jagarnath Prasad S/o Mantri Prasad Jaiswal	11.10.2019	305	0.050	2	0.001	32		
	AA	Jagarnath Prasad S/o Mantri Prasad Jaiswal	12.10.2019	306	0.070	2	0.001	45		
	AA	Jagarnath Prasad S/o Mantri Prasad Jaiswal	12.10.2019	308	0.210	2	0.004	135		
	AA	Jagarnath Prasad S/o Mantri Prasad Jaiswal	13.10.2019	307	0.050	2	0.001	32		
	AA	Jagarnath Prasad S/o Mantri Prasad Jaiswal	13.10.2019	303	0.08	2.14000009	0.002	51.36000216		
		Sub total (32)						5000		5000
33	OSA	Rambakash S/o Mantri Prasad Jaiswal	11.09.2019	232	0.050	2	0.001	32		
	OSA	Rambakash S/o Mantri Prasad Jaiswal	14.09.2019	233	0.050	2	0.001	32		
	OSA	Rambakash S/o Mantri Prasad Jaiswal	16.09.2019	234	0.148	2	0.003	95		
	OSA	Rambakash S/o Mantri Prasad Jaiswal	26.09.2019	237/1	0.080	2	0.002	51		
	OSA	Rambakash S/o Mantri Prasad Jaiswal	26.09.2019	238	0.030	2	0.001	19		
	OSA	Rambakash S/o Mantri Prasad Jaiswal	26.09.2019	239	0.030	2	0.001	19		
	OSA	Rambakash S/o Mantri Prasad Jaiswal	26.09.2019	240/1	0.060	2	0.001	39		
	OSA	Rambakash S/o Mantri Prasad Jaiswal	26.09.2019	241/1	0.040	2	0.001	26		
	OSA	Rambakash S/o Mantri Prasad Jaiswal	26.09.2019	242/1	0.030	2	0.001	19		
	OSA	Rambakash S/o Mantri Prasad Jaiswal	26.09.2019	243/1	0.100	2	0.002	64		
	OSA	Rambakash S/o Mantri Prasad Jaiswal	26.09.2019	244/1	0.100	2	0.002	64		
	OSA	Rambakash S/o Mantri Prasad Jaiswal	26.09.2019	245/1	0.030	2	0.001	19		
	OSA	Rambakash S/o Mantri Prasad Jaiswal	27.10.2019	260	0.030	2	0.001	19		
	OSA	Rambakash S/o Mantri Prasad Jaiswal	29.10.2019	261	0.020	2	0.000	13		
	OSA	Rambakash S/o Mantri Prasad Jaiswal	06.10.2019	262	0.070	2	0.001	45		
	OSA	Rambakash S/o Mantri Prasad Jaiswal	29.10.2019	263	0.040	2	0.001	26		
	OSA	Rambakash S/o Mantri Prasad Jaiswal	06.10.2019	270	0.040	2	0.001	26		
	OSA	Rambakash S/o Mantri Prasad Jaiswal	07.10.2019	275	0.150	2	0.003	96		
	OSA	Rambakash S/o Mantri Prasad Jaiswal	08.10.2019	279	0.050	2	0.001	32		
	OSA	Rambakash S/o Mantri Prasad Jaiswal	08.10.2019	280	0.100	2	0.002	64		
	OSA	Rambakash S/o Mantri Prasad Jaiswal	08.10.2019	282/1	0.410	2	0.009	263		
	OSA	Rambakash S/o Mantri Prasad Jaiswal	08.10.2019	283/1	0.130	2	0.003	83		
	OSA	Rambakash S/o Mantri Prasad Jaiswal	10.10.2019	277	0.030	2	0.001	19		
	OSA	Rambakash S/o Mantri Prasad Jaiswal	13.10.2019	267	0.040	2	0.001	26		
	OSA	Rambakash S/o Mantri Prasad Jaiswal	13.10.2019	247	0.050	2	0.001	32		
	OSA	Rambakash S/o Mantri Prasad Jaiswal	13.10.2019	253	0.250	2	0.005	161		
	OSA	Rambakash S/o Mantri Prasad Jaiswal	13.10.2019	264	0.140	2	0.003	90		
	OSA	Rambakash S/o Mantri Prasad Jaiswal	13.10.2019	281	0.150	2	0.003	96		
	OSA	Rambakash S/o Mantri Prasad Jaiswal	13.10.2019	283	0.130	2	0.003	83		
	OSA	Rambakash S/o Mantri Prasad Jaiswal	15.10.2019	309	0.030	2	0.001	19		
	OSA	Rambakash S/o Mantri Prasad Jaiswal	19.10.2019	310	0.040	2	0.001	26		
	OSA	Rambakash S/o Mantri Prasad Jaiswal	14.10.2019	311	0.150	2	0.003	96		
	OSA	Rambakash S/o Mantri Prasad Jaiswal	14.10.2019	312	0.060	2	0.001	39		
	OSA	Rambakash S/o Mantri Prasad Jaiswal	15.10.2019	313	0.090	2	0.002	58		
	AA	Rambakash S/o Mantri Prasad Jaiswal	30.09.2019	348	0.040	2	0.001	26		
	AA	Rambakash S/o Mantri Prasad Jaiswal	30.09.2019	349	0.030	2	0.001	19		
	AA	Rambakash S/o Mantri Prasad Jaiswal	29.09.2019	350	0.040	2	0.001	26		
	AA	Rambakash S/o Mantri Prasad Jaiswal	28.09.2019	351	0.110	2	0.002	71		
	AA	Rambakash S/o Mantri Prasad Jaiswal	28.09.2019	362	0.100	2	0.002	64		
	AA	Rambakash S/o Mantri Prasad Jaiswal	19.10.2019	363	0.100	2	0.002	64		
	AA	Rambakash S/o Mantri Prasad Jaiswal	18.10.2019	366	0.200	2	0.004	122		
	AA	Rambakash S/o Mantri Prasad Jaiswal	17.10.2019	367	0.070	2	0.001	45		
	AA	Rambakash S/o Mantri Prasad Jaiswal	17.10.2019	374	0.050	2	0.001	32		
	AA	Rambakash S/o Mantri Prasad Jaiswal	17.10.2019	375	0.050	2	0.001	32		
	AA	Rambakash S/o Mantri Prasad Jaiswal	17.10.2019	376	0.060	2	0.001	39		
	AA	Rambakash S/o Mantri Prasad Jaiswal	27.09.2019	401	0.120	2	0.003	77		
	AA	Rambakash S/o Mantri Prasad Jaiswal	27.09.2019	402	0.140	2	0.003	90		
	AA	Rambakash S/o Mantri Prasad Jaiswal	24.09.2019	404	0.140	2	0.003	90		
	AA	Rambakash S/o Mantri Prasad Jaiswal	24.09.2019	407	0.050	2	0.001	32		
	AA	Rambakash S/o Mantri Prasad Jaiswal	03.10.2019	422	0.050	2	0.001	32		
	AA	Rambakash S/o Mantri Prasad Jaiswal	02.10.2019	423	0.190	2	0.004	122		
	AA	Rambakash S/o Mantri Prasad Jaiswal	01.10.2019	425	0.240	2	0.005	154		

	AA	Rambakash S/o Mantri Prasad Jaiswal	01.10.2019	478/1	0.060	2	0.001	39		
	AA	Rambakash S/o Mantri Prasad Jaiswal	01.10.2019	480	0.060	2	0.001	39		
	AA	Rambakash S/o Mantri Prasad Jaiswal	01.10.2019	482	0.220	2	0.005	141		
	AA	Rambakash S/o Mantri Prasad Jaiswal	01.10.2019	484	0.200	2	0.004	128		
	AA	Rambakash S/o Mantri Prasad Jaiswal	01.10.2019	486	0.170	2	0.004	109		
	AA	Rambakash S/o Mantri Prasad Jaiswal	01.10.2019	487	0.070	2	0.001	45		
	AA	Rambakash S/o Mantri Prasad Jaiswal	01.10.2019	494	0.100	2	0.002	64		
	AA	Rambakash S/o Mantri Prasad Jaiswal	01.10.2019	495	0.170	2	0.004	109		
	AA	Rambakash S/o Mantri Prasad Jaiswal	01.10.2019	496	0.190	2	0.004	122		
	AA	Rambakash S/o Mantri Prasad Jaiswal	01.10.2019	499	0.050	2	0.001	32		
	AA	Rambakash S/o Mantri Prasad Jaiswal	01.10.2019	500	0.050	2	0.001	32		
	AA	Rambakash S/o Mantri Prasad Jaiswal	01.10.2019	503	0.260	2	0.006	167		
	OSA	Rambakash S/o Mantri Prasad Jaiswal	01.10.2019	361/1	0.150	2	0.003	96		
	OSA	Rambakash S/o Mantri Prasad Jaiswal	01.10.2019	302	0.090	2	0.002	58		
	OSA	Rambakash S/o Mantri Prasad Jaiswal	01.10.2019	733	0.010	2	0.000	6		
	OSA	Rambakash S/o Mantri Prasad Jaiswal	01.10.2019	737/1	0.050	2	0.001	32		
	OSA	Rambakash S/o Mantri Prasad Jaiswal	01.10.2019	738/1	0.050	2	0.001	32		
	OSA	Rambakash S/o Mantri Prasad Jaiswal	01.10.2019	739	0.130	2	0.003	83		
	OSA	Rambakash S/o Mantri Prasad Jaiswal	01.10.2019	740	0.180	2	0.004	123		
	OSA	Rambakash S/o Mantri Prasad Jaiswal	01.10.2019	741	0.050	2	0.001	32		
	OSA	Rambakash S/o Mantri Prasad Jaiswal	01.10.2019	742	0.030	2	0.001	19		
	OSA	Rambakash S/o Mantri Prasad Jaiswal	01.10.2019	743	0.080	2	0.002	51		
	OSA	Rambakash S/o Mantri Prasad Jaiswal	01.10.2019	744	0.030	2	0.001	19		
	OSA	Rambakash S/o Mantri Prasad Jaiswal	31.10.2019	748/1	0.050	2	0.001	32		
	OSA	Rambakash S/o Mantri Prasad Jaiswal	31.10.2019	765/1	0.060	2	0.001	39		
	OSA	Rambakash S/o Mantri Prasad Jaiswal	31.10.2019	286/1	0.040	2	0.001	26		
	OSA	Rambakash S/o Mantri Prasad Jaiswal	31.10.2019	301/1	0.030	2	0.001	19		
	OSA	Rambakash S/o Mantri Prasad Jaiswal	31.10.2019	304/1	0.020	2	0.000	13		
	AA	Rambakash S/o Mantri Prasad Jaiswal	11.10.2019	305	0.050	2	0.001	32		
	AA	Rambakash S/o Mantri Prasad Jaiswal	12.10.2019	306	0.070	2	0.001	45		
	AA	Rambakash S/o Mantri Prasad Jaiswal	12.10.2019	308	0.210	2	0.004	135		
	AA	Rambakash S/o Mantri Prasad Jaiswal	13.10.2019	307	0.050	2	0.001	32		
	AA	Rambakash S/o Mantri Prasad Jaiswal	13.10.2019	303	0.080	2	0.002	51		
		Sub total (33)						5000		5000
34	OSA	Kushmati D/o Mantri Prasad Jaiswal	11.09.2019	232	0.050	2	0.001	32		
	OSA	Kushmati D/o Mantri Prasad Jaiswal	14.09.2019	233	0.050	2	0.001	32		
	OSA	Kushmati D/o Mantri Prasad Jaiswal	16.09.2019	234	0.148	2	0.003	95		
	OSA	Kushmati D/o Mantri Prasad Jaiswal	26.09.2019	237/1	0.080	2	0.002	51		
	OSA	Kushmati D/o Mantri Prasad Jaiswal	26.09.2019	238	0.030	2	0.001	19		
	OSA	Kushmati D/o Mantri Prasad Jaiswal	26.09.2019	239	0.030	2	0.001	19		
	OSA	Kushmati D/o Mantri Prasad Jaiswal	26.09.2019	240/1	0.060	2	0.001	39		
	OSA	Kushmati D/o Mantri Prasad Jaiswal	26.09.2019	241/1	0.040	2	0.001	26		
	OSA	Kushmati D/o Mantri Prasad Jaiswal	26.09.2019	242/1	0.030	2	0.001	19		
	OSA	Kushmati D/o Mantri Prasad Jaiswal	26.09.2019	243/1	0.100	2	0.002	64		
	OSA	Kushmati D/o Mantri Prasad Jaiswal	26.09.2019	244/1	0.100	2	0.002	64		
	OSA	Kushmati D/o Mantri Prasad Jaiswal	26.09.2019	245/1	0.030	2	0.001	19		
	OSA	Kushmati D/o Mantri Prasad Jaiswal	27.10.2019	260	0.030	2	0.001	19		
	OSA	Kushmati D/o Mantri Prasad Jaiswal	29.10.2019	261	0.020	2	0.000	13		
	OSA	Kushmati D/o Mantri Prasad Jaiswal	06.10.2019	262	0.070	2	0.001	45		
	OSA	Kushmati D/o Mantri Prasad Jaiswal	29.10.2019	263	0.040	2	0.001	26		
	OSA	Kushmati D/o Mantri Prasad Jaiswal	06.10.2019	270	0.040	2	0.001	26		
	OSA	Kushmati D/o Mantri Prasad Jaiswal	07.10.2019	275	0.150	2	0.003	96		
	OSA	Kushmati D/o Mantri Prasad Jaiswal	08.10.2019	279	0.050	2	0.001	32		
	OSA	Kushmati D/o Mantri Prasad Jaiswal	08.10.2019	280	0.100	2	0.002	64		
	OSA	Kushmati D/o Mantri Prasad Jaiswal	08.10.2019	282/1	0.410	2	0.009	263		
	OSA	Kushmati D/o Mantri Prasad Jaiswal	08.10.2019	283/1	0.130	2	0.003	83		
	OSA	Kushmati D/o Mantri Prasad Jaiswal	10.10.2019	277	0.030	2	0.001	19		
	OSA	Kushmati D/o Mantri Prasad Jaiswal	13.10.2019	267	0.040	2	0.001	26		
	OSA	Kushmati D/o Mantri Prasad Jaiswal	13.10.2019	247	0.050	2	0.001	32		
	OSA	Kushmati D/o Mantri Prasad Jaiswal	13.10.2019	253	0.250	2	0.005	161		
	OSA	Kushmati D/o Mantri Prasad Jaiswal	13.10.2019	264	0.140	2	0.003	90		
	OSA	Kushmati D/o Mantri Prasad Jaiswal	13.10.2019	281	0.150	2	0.003	96		
	OSA	Kushmati D/o Mantri Prasad Jaiswal	13.10.2019	283	0.130	2	0.003	83		
	OSA	Kushmati D/o Mantri Prasad Jaiswal	15.10.2019	309	0.030	2	0.001	19		
	OSA	Kushmati D/o Mantri Prasad Jaiswal	19.10.2019	310	0.040	2	0.001	26		
	OSA	Kushmati D/o Mantri Prasad Jaiswal	14.10.2019	311	0.150	2	0.003	96		
	OSA	Kushmati D/o Mantri Prasad Jaiswal	14.10.2019	312	0.060	2	0.001	39		
	OSA	Kushmati D/o Mantri Prasad Jaiswal	15.10.2019	313	0.090	2	0.002	58		
	AA	Kushmati D/o Mantri Prasad Jaiswal	30.09.2019	348	0.040	2	0.001	26		
	AA	Kushmati D/o Mantri Prasad Jaiswal	30.09.2019	349	0.030	2	0.001	19		
	AA	Kushmati D/o Mantri Prasad Jaiswal	29.09.2019	350	0.040	2	0.001	26		
	AA	Kushmati D/o Mantri Prasad Jaiswal	28.09.2019	351	0.110	2	0.002	71		
	AA	Kushmati D/o Mantri Prasad Jaiswal	28.09.2019	362	0.100	2	0.002	64		
	AA	Kushmati D/o Mantri Prasad Jaiswal	19.10.2019	363	0.100	2	0.002	64		
	AA	Kushmati D/o Mantri Prasad Jaiswal	18.10.2019	366	0.200	2	0.004	122		
	AA	Kushmati D/o Mantri Prasad Jaiswal	17.10.2019	367	0.070	2	0.001	45		
	AA	Kushmati D/o Mantri Prasad Jaiswal	17.10.2019	374	0.050	2	0.001	32		
	AA	Kushmati D/o Mantri Prasad Jaiswal	17.10.2019	375	0.050	2	0.001	32		
	AA	Kushmati D/o Mantri Prasad Jaiswal	17.10.2019	376	0.060	2	0.001	39		
	AA	Kushmati D/o Mantri Prasad Jaiswal	27.09.2019	401	0.120	2	0.003	77		
	AA	Kushmati D/o Mantri Prasad Jaiswal	27.09.2019	402	0.140	2	0.003	90		
	AA	Kushmati D/o Mantri Prasad Jaiswal	24.09.2019	404	0.140	2	0.003	90		
	AA	Kushmati D/o Mantri Prasad Jaiswal	24.09.2019	407	0.050	2	0.001	32		
	AA	Kushmati D/o Mantri Prasad Jaiswal	03.10.2019	422	0.050	2	0.001	32		
	AA	Kushmati D/o Mantri Prasad Jaiswal	02.10.2019	423	0.190	2	0.004	122		
	AA	Kushmati D/o Mantri Prasad Jaiswal	01.10.2019	425	0.240	2	0.005	154		
	AA	Kushmati D/o Mantri Prasad Jaiswal	01.10.2019	478/1	0.060	2	0.001	39		
	AA	Kushmati D/o Mantri Prasad Jaiswal	01.10.2019	480	0.060	2	0.001	39		
	AA	Kushmati D/o Mantri Prasad Jaiswal	01.10.2019	482	0.220	2	0.005	141		
	AA	Kushmati D/o Mantri Prasad Jaiswal	01.10.2019	484	0.200	2	0.004	128		
	AA	Kushmati D/o Mantri Prasad Jaiswal	01.10.2019	486	0.170	2	0.004	109		
	AA	Kushmati D/o Mantri Prasad Jaiswal	01.10.2019	487	0.070	2	0.001	45		
	AA	Kushmati D/o Mantri Prasad Jaiswal	01.10.2019	494	0.100	2	0.002	64		
	AA	Kushmati D/o Mantri Prasad Jaiswal	01.10.2019	495	0.170	2	0.004	109		
	AA	Kushmati D/o Mantri Prasad Jaiswal	01.10.2019	496	0.190	2	0.004	122		
	AA	Kushmati D/o Mantri Prasad Jaiswal	01.10.2019	499	0.050	2	0.001	32		

	AA	Kushmati D/o Mantri Prasad Jaiswal	01.10.2019	500	0.050	2	0.001	32		
	AA	Kushmati D/o Mantri Prasad Jaiswal	01.10.2019	503	0.260	2	0.006	167		
	OSA	Kushmati D/o Mantri Prasad Jaiswal	01.10.2019	361/1	0.150	2	0.003	96		
	OSA	Kushmati D/o Mantri Prasad Jaiswal	01.10.2019	302	0.090	2	0.002	58		
	OSA	Kushmati D/o Mantri Prasad Jaiswal	01.10.2019	733	0.010	2	0.000	6		
	OSA	Kushmati D/o Mantri Prasad Jaiswal	01.10.2019	737/1	0.050	2	0.001	32		
	OSA	Kushmati D/o Mantri Prasad Jaiswal	01.10.2019	738/1	0.050	2	0.001	32		
	OSA	Kushmati D/o Mantri Prasad Jaiswal	01.10.2019	739	0.130	2	0.003	83		
	OSA	Kushmati D/o Mantri Prasad Jaiswal	01.10.2019	740	0.180	2	0.004	123		
	OSA	Kushmati D/o Mantri Prasad Jaiswal	01.10.2019	741	0.050	2	0.001	32		
	OSA	Kushmati D/o Mantri Prasad Jaiswal	01.10.2019	742	0.030	2	0.001	19		
	OSA	Kushmati D/o Mantri Prasad Jaiswal	01.10.2019	743	0.080	2	0.002	51		
	OSA	Kushmati D/o Mantri Prasad Jaiswal	01.10.2019	744	0.030	2	0.001	19		
	OSA	Kushmati D/o Mantri Prasad Jaiswal	31.10.2019	748/1	0.050	2	0.001	32		
	OSA	Kushmati D/o Mantri Prasad Jaiswal	31.10.2019	765/1	0.060	2	0.001	39		
	OSA	Kushmati D/o Mantri Prasad Jaiswal	31.10.2019	286/1	0.040	2	0.001	26		
	OSA	Kushmati D/o Mantri Prasad Jaiswal	31.10.2019	301/1	0.030	2	0.001	19		
	OSA	Kushmati D/o Mantri Prasad Jaiswal	31.10.2019	304/1	0.020	2	0.000	13		
	AA	Kushmati D/o Mantri Prasad Jaiswal	11.10.2019	305	0.050	2	0.001	32		
	AA	Kushmati D/o Mantri Prasad Jaiswal	12.10.2019	306	0.070	2	0.001	45		
	AA	Kushmati D/o Mantri Prasad Jaiswal	12.10.2019	308	0.210	2	0.004	135		
	AA	Kushmati D/o Mantri Prasad Jaiswal	13.10.2019	307	0.050	2	0.001	32		
	AA	Kushmati D/o Mantri Prasad Jaiswal	13.10.2019	303	0.080	2	0.002	51		
		Sub total (34)						5000		5000
35	OSA	Shivshankar S/o Shivansh Jaiswal	11.09.2019	232	0.050	2	0.001	32		
	OSA	Shivshankar S/o Shivansh Jaiswal	14.09.2019	233	0.050	2	0.001	32		
	OSA	Shivshankar S/o Shivansh Jaiswal	16.09.2019	234	0.148	2	0.003	95		
	OSA	Shivshankar S/o Shivansh Jaiswal	26.09.2019	237/1	0.080	2	0.002	51		
	OSA	Shivshankar S/o Shivansh Jaiswal	26.09.2019	238	0.030	2	0.001	19		
	OSA	Shivshankar S/o Shivansh Jaiswal	26.09.2019	239	0.030	2	0.001	19		
	OSA	Shivshankar S/o Shivansh Jaiswal	26.09.2019	240/1	0.060	2	0.001	39		
	OSA	Shivshankar S/o Shivansh Jaiswal	26.09.2019	241/1	0.040	2	0.001	26		
	OSA	Shivshankar S/o Shivansh Jaiswal	26.09.2019	242/1	0.030	2	0.001	19		
	OSA	Shivshankar S/o Shivansh Jaiswal	26.09.2019	243/1	0.100	2	0.002	64		
	OSA	Shivshankar S/o Shivansh Jaiswal	26.09.2019	244/1	0.100	2	0.002	64		
	OSA	Shivshankar S/o Shivansh Jaiswal	26.09.2019	245/1	0.030	2	0.001	19		
	OSA	Shivshankar S/o Shivansh Jaiswal	27.10.2019	260	0.030	2	0.001	19		
	OSA	Shivshankar S/o Shivansh Jaiswal	29.10.2019	261	0.020	2	0.000	13		
	OSA	Shivshankar S/o Shivansh Jaiswal	06.10.2019	262	0.070	2	0.001	45		
	OSA	Shivshankar S/o Shivansh Jaiswal	29.10.2019	263	0.040	2	0.001	26		
	OSA	Shivshankar S/o Shivansh Jaiswal	06.10.2019	270	0.040	2	0.001	26		
	OSA	Shivshankar S/o Shivansh Jaiswal	07.10.2019	275	0.150	2	0.003	96		
	OSA	Shivshankar S/o Shivansh Jaiswal	08.10.2019	279	0.050	2	0.001	32		
	OSA	Shivshankar S/o Shivansh Jaiswal	08.10.2019	280	0.100	2	0.002	64		
	OSA	Shivshankar S/o Shivansh Jaiswal	08.10.2019	282/1	0.410	2	0.009	263		
	OSA	Shivshankar S/o Shivansh Jaiswal	08.10.2019	283/1	0.130	2	0.003	83		
	OSA	Shivshankar S/o Shivansh Jaiswal	10.10.2019	277	0.030	2	0.001	19		
	OSA	Shivshankar S/o Shivansh Jaiswal	13.10.2019	267	0.040	2	0.001	26		
	OSA	Shivshankar S/o Shivansh Jaiswal	13.10.2019	247	0.050	2	0.001	32		
	OSA	Shivshankar S/o Shivansh Jaiswal	13.10.2019	253	0.250	2	0.005	161		
	OSA	Shivshankar S/o Shivansh Jaiswal	13.10.2019	264	0.140	2	0.003	90		
	OSA	Shivshankar S/o Shivansh Jaiswal	13.10.2019	281	0.150	2	0.003	96		
	OSA	Shivshankar S/o Shivansh Jaiswal	13.10.2019	283	0.130	2	0.003	83		
	OSA	Shivshankar S/o Shivansh Jaiswal	15.10.2019	309	0.030	2	0.001	19		
	OSA	Shivshankar S/o Shivansh Jaiswal	19.10.2019	310	0.040	2	0.001	26		
	OSA	Shivshankar S/o Shivansh Jaiswal	14.10.2019	311	0.150	2	0.003	96		
	OSA	Shivshankar S/o Shivansh Jaiswal	14.10.2019	312	0.060	2	0.001	39		
	OSA	Shivshankar S/o Shivansh Jaiswal	15.10.2019	313	0.090	2	0.002	58		
	AA	Shivshankar S/o Shivansh Jaiswal	30.09.2019	348	0.040	2	0.001	26		
	AA	Shivshankar S/o Shivansh Jaiswal	30.09.2019	349	0.030	2	0.001	19		
	AA	Shivshankar S/o Shivansh Jaiswal	29.09.2019	350	0.040	2	0.001	26		
	AA	Shivshankar S/o Shivansh Jaiswal	28.09.2019	351	0.110	2	0.002	71		
	AA	Shivshankar S/o Shivansh Jaiswal	28.09.2019	362	0.100	2	0.002	64		
	AA	Shivshankar S/o Shivansh Jaiswal	19.10.2019	363	0.100	2	0.002	64		
	AA	Shivshankar S/o Shivansh Jaiswal	18.10.2019	366	0.200	2	0.004	123		
	AA	Shivshankar S/o Shivansh Jaiswal	17.10.2019	367	0.070	2	0.001	45		
	AA	Shivshankar S/o Shivansh Jaiswal	17.10.2019	374	0.050	2	0.001	32		
	AA	Shivshankar S/o Shivansh Jaiswal	17.10.2019	375	0.050	2	0.001	32		
	AA	Shivshankar S/o Shivansh Jaiswal	17.10.2019	376	0.060	2	0.001	39		
	AA	Shivshankar S/o Shivansh Jaiswal	27.09.2019	401	0.120	2	0.003	77		
	AA	Shivshankar S/o Shivansh Jaiswal	27.09.2019	402	0.140	2	0.003	90		
	AA	Shivshankar S/o Shivansh Jaiswal	24.09.2019	404	0.140	2	0.003	90		
	AA	Shivshankar S/o Shivansh Jaiswal	24.09.2019	407	0.050	2	0.001	32		
	AA	Shivshankar S/o Shivansh Jaiswal	03.10.2019	422	0.050	2	0.001	32		
	AA	Shivshankar S/o Shivansh Jaiswal	02.10.2019	423	0.190	2	0.004	122		
	AA	Shivshankar S/o Shivansh Jaiswal	01.10.2019	425	0.240	2	0.005	154		
	AA	Shivshankar S/o Shivansh Jaiswal	01.10.2019	478/1	0.060	2	0.001	39		
	AA	Shivshankar S/o Shivansh Jaiswal	01.10.2019	480	0.060	2	0.001	39		
	AA	Shivshankar S/o Shivansh Jaiswal	01.10.2019	482	0.220	2	0.005	141		
	AA	Shivshankar S/o Shivansh Jaiswal	01.10.2019	484	0.200	2	0.004	128		
	AA	Shivshankar S/o Shivansh Jaiswal	01.10.2019	486	0.170	2	0.004	109		
	AA	Shivshankar S/o Shivansh Jaiswal	01.10.2019	487	0.070	2	0.001	45		
	AA	Shivshankar S/o Shivansh Jaiswal	01.10.2019	494	0.100	2	0.002	64		
	AA	Shivshankar S/o Shivansh Jaiswal	01.10.2019	495	0.170	2	0.004	109		
	AA	Shivshankar S/o Shivansh Jaiswal	01.10.2019	496	0.190	2	0.004	122		
	AA	Shivshankar S/o Shivansh Jaiswal	01.10.2019	499	0.050	2	0.001	32		
	AA	Shivshankar S/o Shivansh Jaiswal	01.10.2019	500	0.050	2	0.001	32		
	AA	Shivshankar S/o Shivansh Jaiswal	01.10.2019	503	0.260	2	0.006	167		
	OSA	Shivshankar S/o Shivansh Jaiswal	01.10.2019	361/1	0.150	2	0.003	96		
	OSA	Shivshankar S/o Shivansh Jaiswal	01.10.2019	302	0.090	2	0.002	58		
	OSA	Shivshankar S/o Shivansh Jaiswal	01.10.2019	733	0.010	2	0.000	6		
	OSA	Shivshankar S/o Shivansh Jaiswal	01.10.2019	737/1	0.050	2	0.001	32		
	OSA	Shivshankar S/o Shivansh Jaiswal	01.10.2019	738/1	0.050	2	0.001	32		
	OSA	Shivshankar S/o Shivansh Jaiswal	01.10.2019	739	0.130	2	0.003	83		
	OSA	Shivshankar S/o Shivansh Jaiswal	01.10.2019	740	0.180	2	0.004	123		
	OSA	Shivshankar S/o Shivansh Jaiswal	01.10.2019	741	0.050	2	0.001	32		

	OSA	Shivshankar S/o Shivansh Jaiswal	01.10.2019	742	0.030	2	0.001	19		
	OSA	Shivshankar S/o Shivansh Jaiswal	01.10.2019	743	0.080	2	0.002	51		
	OSA	Shivshankar S/o Shivansh Jaiswal	01.10.2019	744	0.030	2	0.001	19		
	OSA	Shivshankar S/o Shivansh Jaiswal	31.10.2019	748/1	0.050	2	0.001	32		
	OSA	Shivshankar S/o Shivansh Jaiswal	31.10.2019	765/1	0.060	2	0.001	39		
	OSA	Shivshankar S/o Shivansh Jaiswal	31.10.2019	286/1	0.040	2	0.001	26		
	OSA	Shivshankar S/o Shivansh Jaiswal	31.10.2019	301/1	0.030	2	0.001	19		
	OSA	Shivshankar S/o Shivansh Jaiswal	31.10.2019	304/1	0.020	2	0.000	13		
	AA	Shivshankar S/o Shivansh Jaiswal	11.10.2019	305	0.050	2	0.001	32		
	AA	Shivshankar S/o Shivansh Jaiswal	12.10.2019	306	0.070	2	0.001	45		
	AA	Shivshankar S/o Shivansh Jaiswal	12.10.2019	308	0.210	2	0.004	135		
	AA	Shivshankar S/o Shivansh Jaiswal	13.10.2019	307	0.050	2	0.001	32		
	AA	Shivshankar S/o Shivansh Jaiswal	13.10.2019	303	0.080	2	0.002	51		
		Sub total (35)						5000		5000
36	OSA	Lalbahadur S/o Shivansh Jaiswal	11.09.2019	232	0.050	2	0.001	32		
	OSA	Lalbahadur S/o Shivansh Jaiswal	14.09.2019	233	0.050	2	0.001	32		
	OSA	Lalbahadur S/o Shivansh Jaiswal	16.09.2019	234	0.148	2	0.003	95		
	OSA	Lalbahadur S/o Shivansh Jaiswal	26.09.2019	237/1	0.080	2	0.002	51		
	OSA	Lalbahadur S/o Shivansh Jaiswal	26.09.2019	238	0.030	2	0.001	19		
	OSA	Lalbahadur S/o Shivansh Jaiswal	26.09.2019	239	0.030	2	0.001	19		
	OSA	Lalbahadur S/o Shivansh Jaiswal	26.09.2019	240/1	0.060	2	0.001	39		
	OSA	Lalbahadur S/o Shivansh Jaiswal	26.09.2019	241/1	0.040	2	0.001	26		
	OSA	Lalbahadur S/o Shivansh Jaiswal	26.09.2019	242/1	0.030	2	0.001	19		
	OSA	Lalbahadur S/o Shivansh Jaiswal	26.09.2019	243/1	0.100	2	0.002	64		
	OSA	Lalbahadur S/o Shivansh Jaiswal	26.09.2019	244/1	0.100	2	0.002	64		
	OSA	Lalbahadur S/o Shivansh Jaiswal	26.09.2019	245/1	0.030	2	0.001	19		
	OSA	Lalbahadur S/o Shivansh Jaiswal	27.10.2019	260	0.030	2	0.001	19		
	OSA	Lalbahadur S/o Shivansh Jaiswal	29.10.2019	261	0.020	2	0.000	13		
	OSA	Lalbahadur S/o Shivansh Jaiswal	06.10.2019	262	0.070	2	0.001	45		
	OSA	Lalbahadur S/o Shivansh Jaiswal	29.10.2019	263	0.040	2	0.001	26		
	OSA	Lalbahadur S/o Shivansh Jaiswal	06.10.2019	270	0.040	2	0.001	26		
	OSA	Lalbahadur S/o Shivansh Jaiswal	07.10.2019	275	0.150	2	0.003	96		
	OSA	Lalbahadur S/o Shivansh Jaiswal	08.10.2019	279	0.050	2	0.001	32		
	OSA	Lalbahadur S/o Shivansh Jaiswal	08.10.2019	280	0.100	2	0.002	64		
	OSA	Lalbahadur S/o Shivansh Jaiswal	08.10.2019	282/1	0.410	2	0.009	263		
	OSA	Lalbahadur S/o Shivansh Jaiswal	08.10.2019	283/1	0.130	2	0.003	83		
	OSA	Lalbahadur S/o Shivansh Jaiswal	10.10.2019	277	0.030	2	0.001	19		
	OSA	Lalbahadur S/o Shivansh Jaiswal	13.10.2019	267	0.040	2	0.001	26		
	OSA	Lalbahadur S/o Shivansh Jaiswal	13.10.2019	247	0.050	2	0.001	32		
	OSA	Lalbahadur S/o Shivansh Jaiswal	13.10.2019	253	0.250	2	0.005	161		
	OSA	Lalbahadur S/o Shivansh Jaiswal	13.10.2019	264	0.140	2	0.003	90		
	OSA	Lalbahadur S/o Shivansh Jaiswal	13.10.2019	281	0.150	2	0.003	96		
	OSA	Lalbahadur S/o Shivansh Jaiswal	13.10.2019	283	0.130	2	0.003	83		
	OSA	Lalbahadur S/o Shivansh Jaiswal	15.10.2019	309	0.030	2	0.001	19		
	OSA	Lalbahadur S/o Shivansh Jaiswal	19.10.2019	310	0.040	2	0.001	26		
	OSA	Lalbahadur S/o Shivansh Jaiswal	14.10.2019	311	0.150	2	0.003	96		
	OSA	Lalbahadur S/o Shivansh Jaiswal	14.10.2019	312	0.060	2	0.001	39		
	OSA	Lalbahadur S/o Shivansh Jaiswal	15.10.2019	313	0.090	2	0.002	58		
	AA	Lalbahadur S/o Shivansh Jaiswal	30.09.2019	348	0.040	2	0.001	26		
	AA	Lalbahadur S/o Shivansh Jaiswal	30.09.2019	349	0.030	2	0.001	19		
	AA	Lalbahadur S/o Shivansh Jaiswal	29.09.2019	350	0.040	2	0.001	26		
	AA	Lalbahadur S/o Shivansh Jaiswal	28.09.2019	351	0.110	2	0.002	71		
	AA	Lalbahadur S/o Shivansh Jaiswal	28.09.2019	362	0.100	2	0.002	64		
	AA	Lalbahadur S/o Shivansh Jaiswal	19.10.2019	363	0.100	2	0.002	64		
	AA	Lalbahadur S/o Shivansh Jaiswal	18.10.2019	366	0.200	2	0.004	32		
	AA	Lalbahadur S/o Shivansh Jaiswal	17.10.2019	367	0.070	2	0.001	45		
	AA	Lalbahadur S/o Shivansh Jaiswal	17.10.2019	374	0.050	2	0.001	32		
	AA	Lalbahadur S/o Shivansh Jaiswal	17.10.2019	375	0.050	2	0.001	32		
	AA	Lalbahadur S/o Shivansh Jaiswal	17.10.2019	376	0.060	2	0.001	39		
	AA	Lalbahadur S/o Shivansh Jaiswal	27.09.2019	401	0.120	2	0.003	77		
	AA	Lalbahadur S/o Shivansh Jaiswal	27.09.2019	402	0.140	2	0.003	90		
	AA	Lalbahadur S/o Shivansh Jaiswal	24.09.2019	404	0.140	2	0.003	90		
	AA	Lalbahadur S/o Shivansh Jaiswal	24.09.2019	407	0.050	2	0.001	32		
	AA	Lalbahadur S/o Shivansh Jaiswal	03.10.2019	422	0.050	2	0.001	32		
	AA	Lalbahadur S/o Shivansh Jaiswal	02.10.2019	423	0.190	2	0.004	122		
	AA	Lalbahadur S/o Shivansh Jaiswal	01.10.2019	425	0.240	2	0.005	154		
	AA	Lalbahadur S/o Shivansh Jaiswal	01.10.2019	478/1	0.060	2	0.001	39		
	AA	Lalbahadur S/o Shivansh Jaiswal	01.10.2019	480	0.060	2	0.001	39		
	AA	Lalbahadur S/o Shivansh Jaiswal	01.10.2019	482	0.220	2	0.005	141		
	AA	Lalbahadur S/o Shivansh Jaiswal	01.10.2019	484	0.200	2	0.004	128		
	AA	Lalbahadur S/o Shivansh Jaiswal	01.10.2019	486	0.170	2	0.004	109		
	AA	Lalbahadur S/o Shivansh Jaiswal	01.10.2019	487	0.070	2	0.001	45		
	AA	Lalbahadur S/o Shivansh Jaiswal	01.10.2019	494	0.100	2	0.002	64		
	AA	Lalbahadur S/o Shivansh Jaiswal	01.10.2019	495	0.170	2	0.004	109		
	AA	Lalbahadur S/o Shivansh Jaiswal	01.10.2019	496	0.190	2	0.004	122		
	AA	Lalbahadur S/o Shivansh Jaiswal	01.10.2019	499	0.050	2	0.001	32		
	AA	Lalbahadur S/o Shivansh Jaiswal	01.10.2019	500	0.050	2	0.001	32		
	AA	Lalbahadur S/o Shivansh Jaiswal	01.10.2019	503	0.260	2	0.006	167		
	OSA	Lalbahadur S/o Shivansh Jaiswal	01.10.2019	361/1	0.150	2	0.003	96		
	OSA	Lalbahadur S/o Shivansh Jaiswal	01.10.2019	302	0.090	2	0.002	58		
	OSA	Lalbahadur S/o Shivansh Jaiswal	01.10.2019	733	0.010	2	0.000	6		
	OSA	Lalbahadur S/o Shivansh Jaiswal	01.10.2019	737/1	0.050	2	0.001	32		
	OSA	Lalbahadur S/o Shivansh Jaiswal	01.10.2019	738/1	0.050	2	0.001	32		
	OSA	Lalbahadur S/o Shivansh Jaiswal	01.10.2019	739	0.130	2	0.003	83		
	OSA	Lalbahadur S/o Shivansh Jaiswal	01.10.2019	740	0.180	2	0.004	123		
	OSA	Lalbahadur S/o Shivansh Jaiswal	01.10.2019	741	0.050	2	0.001	32		
	OSA	Lalbahadur S/o Shivansh Jaiswal	01.10.2019	742	0.030	2	0.001	19		
	OSA	Lalbahadur S/o Shivansh Jaiswal	01.10.2019	743	0.080	2	0.002	51		
	OSA	Lalbahadur S/o Shivansh Jaiswal	01.10.2019	744	0.030	2	0.001	19		
	OSA	Lalbahadur S/o Shivansh Jaiswal	31.10.2019	748/1	0.050	2	0.001	32		
	OSA	Lalbahadur S/o Shivansh Jaiswal	31.10.2019	765/1	0.060	2	0.001	39		
	OSA	Lalbahadur S/o Shivansh Jaiswal	31.10.2019	286/1	0.040	2	0.001	26		
	OSA	Lalbahadur S/o Shivansh Jaiswal	31.10.2019	301/1	0.030	2	0.001	19		
	OSA	Lalbahadur S/o Shivansh Jaiswal	31.10.2019	304/1	0.020	2	0.000	13		
	AA	Lalbahadur S/o Shivansh Jaiswal	11.10.2019	305	0.050	2	0.001	32		
	AA	Lalbahadur S/o Shivansh Jaiswal	12.10.2019	306	0.070	2	0.001	45		

	AA	Lalbahadur S/o Shivansh Jaiswal	12.10.2019	308	0.210	2	0.004	135		
	AA	Lalbahadur S/o Shivansh Jaiswal	13.10.2019	307	0.050	2	0.001	32		
	AA	Lalbahadur S/o Shivansh Jaiswal	13.10.2019	303	0.080	2	0.002	51		
		Sub total (36)						5000		5000
37	OSA	Shyamsundar S/o Ramkhelavan	11.09.2019	232	0.050	2	0.001	32		
	OSA	Shyamsundar S/o Ramkhelavan	14.09.2019	233	0.050	2	0.001	32		
	OSA	Shyamsundar S/o Ramkhelavan	16.09.2019	234	0.148	2	0.003	95		
	OSA	Shyamsundar S/o Ramkhelavan	26.09.2019	237/1	0.080	2	0.002	51		
	OSA	Shyamsundar S/o Ramkhelavan	26.09.2019	238	0.030	2	0.001	19		
	OSA	Shyamsundar S/o Ramkhelavan	26.09.2019	239	0.030	2	0.001	19		
	OSA	Shyamsundar S/o Ramkhelavan	26.09.2019	240/1	0.060	2	0.001	39		
	OSA	Shyamsundar S/o Ramkhelavan	26.09.2019	241/1	0.040	2	0.001	26		
	OSA	Shyamsundar S/o Ramkhelavan	26.09.2019	242/1	0.030	2	0.001	19		
	OSA	Shyamsundar S/o Ramkhelavan	26.09.2019	243/1	0.100	2	0.002	64		
	OSA	Shyamsundar S/o Ramkhelavan	26.09.2019	244/1	0.100	2	0.002	64		
	OSA	Shyamsundar S/o Ramkhelavan	26.09.2019	245/1	0.030	2	0.001	19		
	OSA	Shyamsundar S/o Ramkhelavan	27.10.2019	260	0.030	2	0.001	19		
	OSA	Shyamsundar S/o Ramkhelavan	29.10.2019	261	0.020	2	0.000	13		
	OSA	Shyamsundar S/o Ramkhelavan	06.10.2019	262	0.070	2	0.001	45		
	OSA	Shyamsundar S/o Ramkhelavan	29.10.2019	263	0.040	2	0.001	26		
	OSA	Shyamsundar S/o Ramkhelavan	06.10.2019	270	0.040	2	0.001	26		
	OSA	Shyamsundar S/o Ramkhelavan	07.10.2019	275	0.150	2	0.003	96		
	OSA	Shyamsundar S/o Ramkhelavan	08.10.2019	279	0.050	2	0.001	32		
	OSA	Shyamsundar S/o Ramkhelavan	08.10.2019	280	0.100	2	0.002	64		
	OSA	Shyamsundar S/o Ramkhelavan	08.10.2019	282/1	0.410	2	0.009	263		
	OSA	Shyamsundar S/o Ramkhelavan	08.10.2019	283/1	0.130	2	0.003	83		
	OSA	Shyamsundar S/o Ramkhelavan	10.10.2019	277	0.030	2	0.001	19		
	OSA	Shyamsundar S/o Ramkhelavan	13.10.2019	267	0.040	2	0.001	26		
	OSA	Shyamsundar S/o Ramkhelavan	13.10.2019	247	0.050	2	0.001	32		
	OSA	Shyamsundar S/o Ramkhelavan	13.10.2019	253	0.250	2	0.005	161		
	OSA	Shyamsundar S/o Ramkhelavan	13.10.2019	264	0.140	2	0.003	90		
	OSA	Shyamsundar S/o Ramkhelavan	13.10.2019	281	0.150	2	0.003	96		
	OSA	Shyamsundar S/o Ramkhelavan	13.10.2019	283	0.130	2	0.003	83		
	OSA	Shyamsundar S/o Ramkhelavan	15.10.2019	309	0.030	2	0.001	19		
	OSA	Shyamsundar S/o Ramkhelavan	19.10.2019	310	0.040	2	0.001	26		
	OSA	Shyamsundar S/o Ramkhelavan	14.10.2019	311	0.150	2	0.003	96		
	OSA	Shyamsundar S/o Ramkhelavan	14.10.2019	312	0.060	2	0.001	39		
	OSA	Shyamsundar S/o Ramkhelavan	15.10.2019	313	0.090	2	0.002	58		
	AA	Shyamsundar S/o Ramkhelavan	30.09.2019	348	0.040	2	0.001	26		
	AA	Shyamsundar S/o Ramkhelavan	30.09.2019	349	0.030	2	0.001	19		
	AA	Shyamsundar S/o Ramkhelavan	29.09.2019	350	0.040	2	0.001	26		
	AA	Shyamsundar S/o Ramkhelavan	28.09.2019	351	0.110	2	0.002	71		
	AA	Shyamsundar S/o Ramkhelavan	28.09.2019	362	0.100	2	0.002	64		
	AA	Shyamsundar S/o Ramkhelavan	19.10.2019	363	0.100	2	0.002	64		
	AA	Shyamsundar S/o Ramkhelavan	18.10.2019	366	0.200	2	0.004	32		
	AA	Shyamsundar S/o Ramkhelavan	17.10.2019	367	0.070	2	0.001	45		
	AA	Shyamsundar S/o Ramkhelavan	17.10.2019	374	0.050	2	0.001	32		
	AA	Shyamsundar S/o Ramkhelavan	17.10.2019	375	0.050	2	0.001	32		
	AA	Shyamsundar S/o Ramkhelavan	17.10.2019	376	0.060	2	0.001	39		
	AA	Shyamsundar S/o Ramkhelavan	27.09.2019	401	0.120	2	0.003	77		
	AA	Shyamsundar S/o Ramkhelavan	27.09.2019	402	0.140	2	0.003	90		
	AA	Shyamsundar S/o Ramkhelavan	24.09.2019	404	0.140	2	0.003	90		
	AA	Shyamsundar S/o Ramkhelavan	24.09.2019	407	0.050	2	0.001	32		
	AA	Shyamsundar S/o Ramkhelavan	03.10.2019	422	0.050	2	0.001	32		
	AA	Shyamsundar S/o Ramkhelavan	02.10.2019	423	0.190	2	0.004	122		
	AA	Shyamsundar S/o Ramkhelavan	01.10.2019	425	0.240	2	0.005	154		
	AA	Shyamsundar S/o Ramkhelavan	01.10.2019	478/1	0.060	2	0.001	39		
	AA	Shyamsundar S/o Ramkhelavan	01.10.2019	480	0.060	2	0.001	39		
	AA	Shyamsundar S/o Ramkhelavan	01.10.2019	482	0.220	2	0.005	141		
	AA	Shyamsundar S/o Ramkhelavan	01.10.2019	484	0.200	2	0.004	128		
	AA	Shyamsundar S/o Ramkhelavan	01.10.2019	486	0.170	2	0.004	109		
	AA	Shyamsundar S/o Ramkhelavan	01.10.2019	487	0.070	2	0.001	45		
	AA	Shyamsundar S/o Ramkhelavan	01.10.2019	494	0.100	2	0.002	64		
	AA	Shyamsundar S/o Ramkhelavan	01.10.2019	495	0.170	2	0.004	109		
	AA	Shyamsundar S/o Ramkhelavan	01.10.2019	496	0.190	2	0.004	122		
	AA	Shyamsundar S/o Ramkhelavan	01.10.2019	499	0.050	2	0.001	32		
	AA	Shyamsundar S/o Ramkhelavan	01.10.2019	500	0.050	2	0.001	32		
	AA	Shyamsundar S/o Ramkhelavan	01.10.2019	503	0.260	2	0.006	167		
	OSA	Shyamsundar S/o Ramkhelavan	01.10.2019	361/1	0.150	2	0.003	96		
	OSA	Shyamsundar S/o Ramkhelavan	01.10.2019	302	0.090	2	0.002	58		
	OSA	Shyamsundar S/o Ramkhelavan	01.10.2019	733	0.010	2	0.000	6		
	OSA	Shyamsundar S/o Ramkhelavan	01.10.2019	737/1	0.050	2	0.001	32		
	OSA	Shyamsundar S/o Ramkhelavan	01.10.2019	738/1	0.050	2	0.001	32		
	OSA	Shyamsundar S/o Ramkhelavan	01.10.2019	739	0.130	2	0.003	83		
	OSA	Shyamsundar S/o Ramkhelavan	01.10.2019	740	0.180	2	0.004	123		
	OSA	Shyamsundar S/o Ramkhelavan	01.10.2019	741	0.050	2	0.001	32		
	OSA	Shyamsundar S/o Ramkhelavan	01.10.2019	742	0.030	2	0.001	19		
	OSA	Shyamsundar S/o Ramkhelavan	01.10.2019	743	0.080	2	0.002	51		
	OSA	Shyamsundar S/o Ramkhelavan	01.10.2019	744	0.030	2	0.001	19		
	OSA	Shyamsundar S/o Ramkhelavan	31.10.2019	748/1	0.050	2	0.001	32		
	OSA	Shyamsundar S/o Ramkhelavan	31.10.2019	765/1	0.060	2	0.001	39		
	OSA	Shyamsundar S/o Ramkhelavan	31.10.2019	286/1	0.040	2	0.001	26		
	OSA	Shyamsundar S/o Ramkhelavan	31.10.2019	301/1	0.030	2	0.001	19		
	OSA	Shyamsundar S/o Ramkhelavan	31.10.2019	304/1	0.020	2	0.000	13		
	AA	Shyamsundar S/o Ramkhelavan	11.10.2019	305	0.050	2	0.001	32		
	AA	Shyamsundar S/o Ramkhelavan	12.10.2019	306	0.070	2	0.001	45		
	AA	Shyamsundar S/o Ramkhelavan	12.10.2019	308	0.210	2	0.004	135		
	AA	Shyamsundar S/o Ramkhelavan	13.10.2019	307	0.050	2	0.001	32		
	AA	Shyamsundar S/o Ramkhelavan	13.10.2019	303	0.080	2	0.002	51		
		Sub total (37)						5000		5000
38	OSA	Ambika Prasad S/o Nandlal Jaiswal	17.09.2019	282/1	0.410	23	0.093	2784		
	OSA	Ambika Prasad S/o Nandlal Jaiswal	18.09.2019	283/1	0.130	23	0.029	883		
	OSA	Ambika Prasad S/o Nandlal Jaiswal	17.09.2019	737/1	0.050	23	0.011	340		
	OSA	Ambika Prasad S/o Nandlal Jaiswal	17.09.2019	738/1	0.050	23	0.011	340		
	OSA	Ambika Prasad S/o Nandlal Jaiswal	17.09.2019	765/1	0.060	23	0.014	407		
	OSA	Ambika Prasad S/o Nandlal Jaiswal	17.09.2019	286/1	0.040	23	0.009	272		

	OSA	Ambika Prasad S/o Nandlal Jaiswal	17.09.2019	733	0.010	23	0.002	68		
	OSA	Ambika Prasad S/o Nandlal Jaiswal	17.09.2019	740	0.180	23	0.041	1222		
	OSA	Ambika Prasad S/o Nandlal Jaiswal	17.09.2019	739	0.130	23	0.029	883		
	OSA	Ambika Prasad S/o Nandlal Jaiswal	17.09.2019	741	0.050	23	0.011	340		
	OSA	Ambika Prasad S/o Nandlal Jaiswal	18.09.2019	742	0.030	23	0.007	204		
	OSA	Ambika Prasad S/o Nandlal Jaiswal	18.09.2019	743	0.080	23	0.018	543		
	OSA	Ambika Prasad S/o Nandlal Jaiswal	18.09.2019	744	0.030	23	0.007	204		
	OSA	Ambika Prasad S/o Nandlal Jaiswal	18.09.2019	281/1	0.150	23	0.034	1019		
	OSA	Ambika Prasad S/o Nandlal Jaiswal	18.09.2019	283/1	0.130	23	0.029	883		
	OSA	Ambika Prasad S/o Nandlal Jaiswal	18.09.2019	255	0.240	23	0.054	1630		
	OSA	Ambika Prasad S/o Nandlal Jaiswal	18.09.2019	284/1	0.030	23	0.007	204		
	OSA	Ambika Prasad S/o Nandlal Jaiswal	17.09.2019	300	0.090	23	0.020	611		
	AA	Ambika Prasad S/o Nandlal Jaiswal	17.09.2019	436	0.130	23	0.029	883		
	AA	Ambika Prasad S/o Nandlal Jaiswal	17.09.2019	476	0.170	23	0.038	1155		
	AA	Ambika Prasad S/o Nandlal Jaiswal	18.09.2019	489	0.160	23	0.036	1087		
	AA	Ambika Prasad S/o Nandlal Jaiswal	18.09.2019	492	0.110	23	0.025	747		
	AA	Ambika Prasad S/o Nandlal Jaiswal	18.09.2019	493	0.080	23	0.018	543		
		Sub total (38)						17250		17250
39	OSA	Shatruhanlal S/o Lalji Jaiswal Khairahi	03.11.2019	745	0.050	100	0.050	1500		
	OSA	Shatruhanlal S/o Lalji Jaiswal Khairahi	03.11.2019	749	0.070	100	0.070	2100		
	OSA	Shatruhanlal S/o Lalji Jaiswal Khairahi	03.11.2019	713/2	0.030	100	0.030	900		
	OSA	Shatruhanlal S/o Lalji Jaiswal Khairahi	03.11.2019	712/2	0.030	100	0.030	900		
	OSA	Shatruhanlal S/o Lalji Jaiswal Khairahi	03.11.2019	804/3/1	0.070	100	0.070	2100		
		Sub Total (39)						7500		7500
40	OSA	Devchand S/o Ramdhani Gupta	01.11.2019	753	0.030	100	0.030	5000		
		Sub Total (40)						5000		5000
41	OSA	Gopichandra S/o Raghunath	02.11.2019	754	0.040	44	0.018	526		
	OSA	Gopichandra S/o Raghunath	01.11.2019	718	0.100	44	0.044	1316		
	AA	Gopichandra S/o Raghunath	02.11.2019	328	0.100	44	0.044	1316		
	AA	Gopichandra S/o Raghunath	01.11.2019	530	0.140	44	0.061	1842		
		Sub Total (41)						5000		5000
42	AA	Anirudh Prasad S/o Mnfer 1 / 2	04.11.2019	328	0.100	69	0.069	2083		
	AA	Anirudh Prasad S/o Mnfer 1 / 2	05.11.2019	530	0.140	69	0.097	2917		
		Sub Total (42)						5000		5000
43	OSA	Vijay Shankar S/o Lakheshwar	08.10.2019	754	0.040	14	0.006	171		
	OSA	Vijay Shankar S/o Lakheshwar	04.10.2019	718	0.100	14	0.014	427		
	AA	Vijay Shankar S/o Lakheshwar	10.10.2019	328	0.100	14	0.014	427		
	AA	Vijay Shankar S/o Lakheshwar	08.10.2019	332	0.040	14	0.006	171		
	AA	Vijay Shankar S/o Lakheshwar	04.10.2019	532	0.470	14	0.067	2009		
	AA	Vijay Shankar S/o Lakheshwar	10.10.2019	410	0.100	14	0.014	427		
	AA	Vijay Shankar S/o Lakheshwar	08.10.2019	409	0.320	14	0.046	1368		
		Sub Total (43)						5000		5000
44	OSA	Chandraprakash S/o Lakeshwar Gupta	08.10.2019	754	0.040	14	0.006	258		
	OSA	Chandraprakash S/o Lakeshwar Gupta	04.10.2019	718	0.100	14	0.014	420		
	AA	Chandraprakash S/o Lakeshwar Gupta	10.10.2019	328	0.100	14	0.014	420		
	AA	Chandraprakash S/o Lakeshwar Gupta	08.10.2019	332	0.040	14	0.006	168		
	AA	Chandraprakash S/o Lakeshwar Gupta	04.10.2019	532	0.470	14	0.066	1974		
	AA	Chandraprakash S/o Lakeshwar Gupta	10.10.2019	410	0.100	14	0.014	420		
	AA	Chandraprakash S/o Lakeshwar Gupta	08.10.2019	409	0.320	14	0.045	1340		
		Sub Total (44)						5000		5000
45	OSA	Vijay Shankar S/o Lakheshwar	08.10.2019	754	0.040	14	0.006	168		
	OSA	Vijay Shankar S/o Lakheshwar	04.10.2019	718	0.100	14	0.014	463		
	AA	Vijay Shankar S/o Lakheshwar	10.10.2019	328	0.100	14	0.014	463		
	AA	Vijay Shankar S/o Lakheshwar	08.10.2019	332	0.040	14	0.006	168		
	AA	Vijay Shankar S/o Lakheshwar	04.10.2019	532	0.470	14	0.066	1974		
	AA	Vijay Shankar S/o Lakheshwar	10.10.2019	410	0.100	14	0.014	420		
	AA	Vijay Shankar S/o Lakheshwar	08.10.2019	409	0.320	14	0.045	1344		
		Sub Total (45)						5000		5000
46	OSA	Rangvasia W/o Kamisam Gupta	01.11.2019	755/2	0.020	20	0.004	1667		
	OSA	Rangvasia W/o Kamisam Gupta	01.11.2019	759/2	0.010	20	0.002	833		
	OSA	Rangvasia W/o Kamisam Gupta	01.11.2019	719/2	0.030	20	0.006	2500		
		Sub Total (46)						5000		5000
47	OSA	Narendra Kumar S/o Kamisam Gupta	01.11.2019	755/2	0.020	100	0.020	1667		
	OSA	Narendra Kumar S/o Kamisam Gupta	01.11.2019	759/2	0.010	100	0.010	833		
	OSA	Narendra Kumar S/o Kamisam Gupta	01.11.2019	719/2	0.030	100	0.030	2500		
		Sub Total (47)						5000		5000
48	OSA	Ramsajivan S/o Kamisam Gupta	01.11.2019	755/2	0.020	100	0.020	1667		
	OSA	Ramsajivan S/o Kamisam Gupta	01.11.2019	759/2	0.010	100	0.010	833		
	OSA	Ramsajivan S/o Kamisam Gupta	01.11.2019	719/2	0.030	100	0.030	2500		
		Sub Total (48)						5000		5000
49	OSA	Dinesh Kumar S/o Kamisam Gupta	01.11.2019	755/2	0.020	20	0.004	1667		
	OSA	Dinesh Kumar S/o Kamisam Gupta	01.11.2019	759/2	0.010	20	0.002	833		
	OSA	Dinesh Kumar S/o Kamisam Gupta	01.11.2019	719/2	0.030	20	0.006	2500		
		Sub Total (49)						5000	20000	25000
50	OSA	Sonit Kumar S/o Kamisam Gupta	01.11.2019	755/2	0.020	20	0.004	1667		
	OSA	Sonit Kumar S/o Kamisam Gupta	01.11.2019	759/2	0.010	20	0.002	833		
	OSA	Sonit Kumar S/o Kamisam Gupta	01.11.2019	719/2	0.030	20	0.006	2500		
		Sub Total (50)						5000		5000
51	OSA	Babulal S/o Ramvilas Gupta	24.08.2019	756	0.030	7	0.002	60		
	AA	Babulal S/o Ramvilas Gupta	25.08.2019	508	0.120	7	0.008	240		
	AA	Babulal S/o Ramvilas Gupta	25.08.2019	514	0.140	7	0.009	280		
	AA	Babulal S/o Ramvilas Gupta	25.08.2019	515	0.140	7	0.009	280		
		Sub Total (51)						5000		5000
52	OSA	Chhotelal S/o Ram Vilas Gupta	24.08.2019	756	0.030	25	0.008	225		
	AA	Chhotelal S/o Ram Vilas Gupta	25.08.2019	508	0.120	25	0.030	900		
	AA	Chhotelal S/o Ram Vilas Gupta	25.08.2019	514	0.140	25	0.035	1050		
	AA	Chhotelal S/o Ram Vilas Gupta	25.08.2019	515	0.140	25	0.035	1050		
		Sub Total (52)						5000		5000
53	OSA	Mohit S/o Ram Manohar Gupta	01.11.2019	757/2	0.020	100	0.020	600		
		Sub Total (53)						5000	20000	25000
54	OSA	Jivanlal S/o Kuber Gupta	01.11.2019	761	0.060	33	0.020	601		
	OSA	Jivanlal S/o Kuber Gupta	02.10.2019	393	0.800	33	0.267	8009		
		Sub Total (54)						8610	20000	28610
55	AA	Brijmohan S/o Kuber Gupta	02.10.2019	761	0.060	33	0.020	601		
	OSA	Brijmohan S/o Kuber Gupta 2 / 3	02.10.2019	393	0.800	33	0.267	8009		
		Sub Total (55)						8610		8610

56	AA	Anokhelal S/o Bokhai Gupta	02.10.2019	393	0.800	16	0.128	4690		
	OSA	Anokhelal S/o Bokhai Gupta	01.11.2019	761	0.060	16	0.010	310		
		Sub Total (56)						5000		5000
57	AA	Narayan Prasad S/o Bokhai Gupta	02.10.2019	393	0.800	16	0.128	3840		
	OSA	Narayan Prasad S/o Bokhai 1 / 3	01.11.2019	761	0.060	16	0.010	288		
		Sub Total (57)						5000		5000
58	OSA	Ram Krishna S/o Sanrasi Gupta	02.11.2020	762	0.080	100	0.080	2400		
		Sub Total (58)						5000		5000
59	OSA	Rambadan S/o Nandlal Prajapti	30.10.2019	731	0.190	50	0.095	2850		
	OSA	Rambadan S/o Nandlal Prajapti	30.10.2019	729	0.060	13	0.008	2150		
		Sub Total (59)						5000		5000
60	OSA	Harishchandra S/o Ram Manohar Gupta	23.10.2019	711/1	0.050	100	0.050	750		
		Sub Total (60)						5000		5000
61	OSA	Suresh S/o Ram Manohar Gupta	23.10.2019	711/2	0.050	20	0.010	750		
		Sub Total (61)						5000		5000
62	AA	Tulsi S/o Sahadev Gupta1 / 2	22.10.2019	396	0.220	50	0.110	3150		
	OSA	Tulsi S/o Sahadev Gupta1 / 2		712/1	0.080	50	0.040	1200		
	OSA	Tulsi S/o Sahadev Gupta1 / 2		713/1	0.070	50	0.035	1050		
		Sub Total (62)						5400		5400
63	OSA	Sangeeta W/o Keshav Prasad Jaiswal	27.10.2019	804/3/1	0.030	100	0.030	900		
		Sub Total (63)						5000		5000
64	OSA	Girdaval Singh S/o Sadhu Singh 1 / 6	29.10.2019	788	0.070	17	0.012	1060		
	OSA	Girdaval Singh S/o Sadhu Singh 1 / 6	29.10.2019	789	0.070	17	0.012	1060		
	OSA	Girdaval Singh S/o Sadhu Singh 1 / 6	29.10.2019	793	0.050	17	0.008	960		
	OSA	Girdaval Singh S/o Sadhu Singh 1 / 6	29.10.2019	808	0.060	17	0.010	1010		
	OSA	Girdaval Singh S/o Sadhu Singh 1 / 6	29.10.2019	809	0.04	17	0.007	910		
		Sub Total (64)						5000		5000
65	OSA	Matuk Singh S/o Dharmal Singh 1 / 18	29.10.2019	788	0.070	6	0.004	117		
	OSA	Matuk Singh S/o Dharmal Singh 1 / 18	29.10.2019	789	0.070	6	0.004	117		
	OSA	Matuk Singh S/o Dharmal Singh 1 / 18	29.10.2019	793	0.050	6	0.003	83		
	OSA	Matuk Singh S/o Dharmal Singh 1 / 18	29.10.2019	808	0.060	6	0.003	100		
	OSA	Matuk Singh S/o Dharmal Singh 1 / 18	29.10.2019	809	0.04	6	0.002	67		
		Sub Total (65)						5000		5000
66	OSA	Jagnarayan Singh S/o Sukal Singh	29.10.2019	788	0.070	3	0.002	58		
	OSA	Jagnarayan Singh S/o Sukal Singh	29.10.2019	789	0.070	3	0.002	58		
	OSA	Jagnarayan Singh S/o Sukal Singh	29.10.2019	793	0.050	3	0.001	42		
	OSA	Jagnarayan Singh S/o Sukal Singh	29.10.2019	808	0.060	3	0.002	50		
	OSA	Jagnarayan Singh S/o Sukal Singh	29.10.2019	809	0.04	3	0.001	33		
		Sub Total (66)						5000		5000
67	OSA	Lalla Singh S/o Sukal Singh	29.10.2019	788	0.070	3	0.002	58		
	OSA	Lalla Singh S/o Sukal Singh	29.10.2019	789	0.070	3	0.002	58		
	OSA	Lalla Singh S/o Sukal Singh	29.10.2019	793	0.050	3	0.001	42		
	OSA	Lalla Singh S/o Sukal Singh	29.10.2019	808	0.060	3	0.002	50		
	OSA	Lalla Singh S/o Sukal Singh	29.10.2019	809	0.04	3	0.001	33		
		Sub Total (67)						5000		5000
68	OSA	Bhajan Singh S/o Sukal Singh	29.10.2019	788	0.070	25	0.018	525		
	OSA	Bhajan Singh S/o Sukal Singh	29.10.2019	789	0.070	25	0.018	525		
	OSA	Bhajan Singh S/o Sukal Singh	29.10.2019	793	0.050	25	0.013	375		
	OSA	Bhajan Singh S/o Sukal Singh	29.10.2019	808	0.060	25	0.015	450		
	OSA	Bhajan Singh S/o Sukal Singh	29.10.2019	809	0.04	25	0.010	300		
		Sub Total (68)						5000		5000
69	OSA	Ramdas W/o Sukal Singh	29.10.2019	788	0.070	3	0.002	58		
	OSA	Ramdas W/o Sukal Singh	29.10.2019	789	0.070	3	0.002	58		
	OSA	Ramdas W/o Sukal Singh	29.10.2019	793	0.050	3	0.001	42		
	OSA	Ramdas W/o Sukal Singh	29.10.2019	808	0.060	3	0.002	50		
	OSA	Ramdas W/o Sukal Singh	29.10.2019	809	0.04	3	0.001	33		
		Sub Total (69)						5000		5000
70	OSA	Dhani Singh S/o Pran Singh	29.10.2019	788	0.070	4	0.003	78		
	OSA	Dhani Singh S/o Pran Singh	29.10.2019	789	0.070	4	0.003	78		
	OSA	Dhani Singh S/o Pran Singh	29.10.2019	793	0.050	4	0.002	56		
	OSA	Dhani Singh S/o Pran Singh	29.10.2019	808	0.060	4	0.002	67		
	OSA	Dhani Singh S/o Pran Singh	29.10.2019	809	0.04	4	0.001	44		
		Sub Total (70)						5000		5000
71	OSA	Lallu S/o Ajmer Singh	30.10.2019	788	0.070	3	0.002	58		
	OSA	Lallu S/o Ajmer Singh	30.10.2019	789	0.070	3	0.002	58		
	OSA	Lallu S/o Ajmer Singh	30.10.2019	793	0.050	3	0.001	42		
	OSA	Lallu S/o Ajmer Singh	30.10.2019	808	0.060	3	0.002	50		
	OSA	Lallu S/o Ajmer Singh	30.10.2019	809	0.04	3	0.001	33		
		Sub Total (71)						5000		5000
72	OSA	Komal Singh S/o Ajmer Singh	3.10.2019	788	0.070	3	0.002	58		
	OSA	Komal Singh S/o Ajmer Singh	3.10.2019	789	0.070	3	0.002	58		
	OSA	Komal Singh S/o Ajmer Singh	3.10.2019	793	0.050	3	0.001	42		
	OSA	Komal Singh S/o Ajmer Singh	3.10.2019	808	0.060	3	0.002	50		
	OSA	Komal Singh S/o Ajmer Singh	3.10.2019	809	0.04	3	0.001	33		
		Sub Total (72)						5000		5000
73	OSA	Mandhari Singh S/o Purushottam Singh 1 / 36	29.10.2019	788	0.070	3	0.002	58		
	OSA	Mandhari Singh S/o Purushottam Singh 1 / 36	29.10.2019	789	0.070	3	0.002	58		
	OSA	Mandhari Singh S/o Purushottam Singh 1 / 36	29.10.2019	793	0.050	3	0.001	42		
	OSA	Mandhari Singh S/o Purushottam Singh 1 / 36	29.10.2019	808	0.060	3	0.002	50		
	OSA	Mandhari Singh S/o Purushottam Singh 1 / 36	29.10.2019	809	0.04	3	0.001	33		
		Sub Total (73)						5000		5000
74	OSA	Muniya W/o Jagdhari Singh 1/6	29.10.2019	788	0.070	3	0.002	58		
	OSA	Muniya W/o Jagdhari Singh 1/6	29.10.2019	789	0.070	3	0.002	58		
	OSA	Muniya W/o Jagdhari Singh 1/6	29.10.2019	793	0.050	3	0.001	42		
	OSA	Muniya W/o Jagdhari Singh 1/6	29.10.2019	808	0.060	3	0.002	50		
	OSA	Muniya W/o Jagdhari Singh 1/6	29.10.2019	809	0.04	3	0.001	33		
		Sub Total (74)						5000		5000
75	OSA	Keshav Prasad S/o Ramayad Jaiswal 1 / 2	23.10.2019	794	0.090	100	0.090	2700		
		Sub Total (75)						5000		5000
76	OSA	Vijay Kumar S/o Rajman Gupta	01.11.2019	796/1	0.060	100	0.060	1800		
	OSA	Vijay Kumar S/o Rajman Gupta	01.11.2019	798/1	0.040	100	0.040	1200		
		Sub Total (76)						5000		5000
77	OSA	Lalji S/o Someshwar Jaiswal	02.11.2019	801	0.04	50	0.020	600		
	OSA	Lalji S/o Someshwar Jaiswal	02.11.2019	802/2	0.030	50	0.015	450		
	OSA	Lalji S/o Someshwar Jaiswal	02.11.2019	804/2	0.040	50	0.020	600		
		Sub Total (77)						5000		5000

78	OSA	Ramdayal S/o Someshwar Jaiswal	02.11.2019	802/2	0.030	50	0.015	450		
	OSA	Ramdayal S/o Someshwar Jaiswal	02.11.2019	801	0.04	50	0.020	600		
	OSA	Ramdayal S/o Someshwar Jaiswal	02.11.2019	802/2	0.030	50	0.015	450		
		Sub Total (78)						5000		5000
79	OSA	Vanshlal S/o Suraj Jaiswal	02.11.2019	802/1	0.010	13	0.001	38		
	OSA	Vanshlal S/o Suraj Jaiswal	02.11.2019	804/1	0.040	13	0.005	150		
		Sub Total (79)						5000		5000
80	OSA	Dashmilal S/o Suraj Jaiswal	02.11.2019	802/1	0.010	13	0.001	38		
	OSA	Dashmilal S/o Suraj Jaiswal	02.11.2019	804/1	0.040	13	0.005	150		
		Sub Total (80)						5000		5000
81	OSA	Laxmi Prasad S/o Suraj Jaiswal	02.11.2019	802/1	0.010	13	0.001	38		
	OSA	Laxmi Prasad S/o Suraj Jaiswal	02.11.2019	804/1	0.040	13	0.005	150		
		Sub Total (81)						5000		5000
82	OSA	Kailash Prasad S/o Suraj Jaiswal, Ramkali D/o Suraj Jaiswa	02.11.2019	802/1	0.010	13	0.001	38		
	OSA	Kailash Prasad S/o Suraj Jaiswal, Ramkali D/o Suraj Jaiswa	02.11.2019	804/1	0.040	13	0.005	150		
		Sub Total (82)						5000		5000
83	OSA	Panpati W/o Anokhelal Jaiswal	02.11.2019	802/1	0.010	13	0.001	38		
	OSA	Panpati W/o Anokhelal Jaiswal	02.11.2019	804/1	0.040	13	0.005	150		
		Sub Total (83)						5000		5000
84	OSA	Anil Kumar S/o Anokhelal Jaiswal	02.11.2019	802/1	0.010	13	0.001	38		
	OSA	Anil Kumar S/o Anokhelal Jaiswal	02.11.2019	804/1	0.040	13	0.005	150		
		Sub Total (84)						5000		5000
85	OSA	Jaswant Kumar S/o Anokhelal Jaiswal	02.11.2019	802/1	0.010	13	0.001	38		
	OSA	Jaswant Kumar S/o Anokhelal Jaiswal	02.11.2019	804/1	0.040	13	0.005	150		
		Sub Total (85)						5000		5000
86	OSA	Sunil Kumar S/o Anokhelal Jaiswal	02.11.2019	802/1	0.010	13	0.001	300		
	OSA	Sunil Kumar S/o Anokhelal Jaiswal	02.11.2019	804/1	0.040	13	0.005	1200		
		Sub Total (86)						5000		5000
87	OSA	Ramyad S/o Mahadev	02.11.2019	802/3	0.100	33	0.033	3000		
	OSA	Ramyad S/o Mahadev 1 / 2	02.11.2019	804/3/1	0.030	50	0.015	900		
		Sub Total (87)						5000		5000
88	OSA	Krishnakanhaiya S/o Lalji. Khairahi	03.11.2019	804/3/2	0.100	100	0.100	3000		
		Sub Total (88)						5000		5000
89	OSA	Mohandas S/o Nandlal	18.10.2019	255	0.240	40	0.097	2898		
	OSA	Mohandas S/o Nandlal	18.10.2019	300	0.090	40	0.036	1087		
	AA	Mohandas S/o Nandlal	17.09.2019	436	0.130	40	0.052	1570		
	AA	Mohandas S/o Nandlal	17.09.2019	476	0.170	40	0.068	2053		
	AA	Mohandas S/o Nandlal	17.09.2019	489	0.160	40	0.064	1932		
	AA	Mohandas S/o Nandlal	17.09.2019	492	0.110	40	0.044	1328		
	AA	Mohandas S/o Nandlal	17.09.2019	493	0.080	40	0.032	966		
	AA	Mohandas S/o Nandlal	17.09.2019	474	0.200	40	0.081	2415		
		Sub Total (89)						14250		14250
90	OSA	Ramraksha S/o Nandlal Jaiswal 1 / 4	18.10.2019	255	0.240	24	0.058	1727		
	OSA	Ramraksha S/o Nandlal Jaiswal 1 / 4	18.10.2019	300	0.090	24	0.022	647		
	AA	Ramraksha S/o Nandlal Jaiswal 1 / 4	17.09.2019	436	0.130	24	0.031	935		
	AA	Ramraksha S/o Nandlal Jaiswal 1 / 4	17.09.2019	476	0.170	24	0.041	1223		
	AA	Ramraksha S/o Nandlal Jaiswal 1 / 4	17.09.2019	489	0.160	24	0.038	1151		
	AA	Ramraksha S/o Nandlal Jaiswal 1 / 4	17.09.2019	492	0.110	24	0.026	791		
	AA	Ramraksha S/o Nandlal Jaiswal 1 / 4	17.09.2019	493	0.080	24	0.019	576		
		Sub Total (90)						7050		7050
91	OSA	Viditkunvar W/o Chandrika Prasad	18.10.2019	255	0.240	8	0.020	1224		
	OSA	Viditkunvar W/o Chandrika Prasad	18.10.2019	300	0.090	8	0.007	459		
	AA	Viditkunvar W/o Chandrika Prasad	17.09.2019	436	0.130	8	0.011	663		
	AA	Viditkunvar W/o Chandrika Prasad	17.09.2019	476	0.170	8	0.014	867		
	AA	Viditkunvar W/o Chandrika Prasad	17.09.2019	489	0.160	8	0.013	816		
	AA	Viditkunvar W/o Chandrika Prasad	17.09.2019	492	0.110	8	0.009	561		
	AA	Viditkunvar W/o Chandrika Prasad	17.09.2019	493	0.080	8	0.007	408		
		Sub Total (91)						5000		5000
92	OSA	Aninrudh S/o Chandrika Prasad	18.10.2019	255	0.240	8	0.020	1224		
	OSA	Aninrudh S/o Chandrika Prasad	18.10.2019	300	0.090	8	0.007	459		
	AA	Aninrudh S/o Chandrika Prasad	17.09.2019	436	0.130	8	0.011	663		
	AA	Aninrudh S/o Chandrika Prasad	17.09.2019	476	0.170	8	0.014	867		
	AA	Aninrudh S/o Chandrika Prasad	17.09.2019	489	0.160	8	0.013	816		
	AA	Aninrudh S/o Chandrika Prasad	17.09.2019	492	0.110	8	0.009	561		
	AA	Aninrudh S/o Chandrika Prasad	17.09.2019	493	0.080	8	0.007	408		
	OSA	Aninrudh S/o Chandrika Prasad	17.09.2019	474	0.200	8	0.017	408		
		Sub Total (92)						5000		5000
93	AA	Omprakash S/o Chandrika Prasad	18.10.2019	255	0.240	8	0.020	1224		
	OSA	Omprakash S/o Chandrika Prasad	18.10.2019	300	0.090	8	0.007	459		
	AA	Omprakash S/o Chandrika Prasad	17.09.2019	436	0.130	8	0.011	663		
	AA	Omprakash S/o Chandrika Prasad	17.09.2019	476	0.170	8	0.014	867		
	AA	Omprakash S/o Chandrika Prasad	17.09.2019	489	0.160	8	0.013	816		
	AA	Omprakash S/o Chandrika Prasad	17.09.2019	492	0.110	8	0.009	561		
	AA	Omprakash S/o Chandrika Prasad	17.09.2019	493	0.080	8	0.007	408		
		Sub Total (93)						5000		5000
94	OSA	Anjani Kumar S/o Manilal Kumahar	23.09.2019	285	0.030	100	0.030	900		
	OSA	Anjani Kumar S/o Manilal Kumahar	23.09.2019	286	0.020	100	0.020	600		
	OSA	Anjani Kumar S/o Manilal Kumahar	23.09.2019	289	0.050	100	0.050	1500		
		Sub Total (94)						5000		5000
95	OSA	Shankar S/o Guljhar Prajapati	08.10.2019	287	0.020	50	0.010	600		
	OSA	Shankar S/o Guljhar Prajapati	08.10.2019	288	0.060	50	0.030	1800		
		Sub Total (95)						5000		5000
96	OSA	Brijesh S/o Guljhar	08.10.2019	288	0.060	50	0.030	1800		
	OSA	Brijesh S/o Guljhar	08.10.2019	287	0.020	50	0.010	600		
		Sub Total (96)						5000		5000
97	OSA	Dhanmanti W/o Mukundlal Gupta	26.11.2019	255/1	0.020	20	0.004	120		
	AA	Dhanmanti W/o Mukundlal Gupta	26.11.2019	233	0.080	20	0.016	480		
	OSA	Dhanmanti W/o Mukundlal Gupta	26.11.2019	235	0.040	20	0.008	240		
	OSA	Dhanmanti W/o Mukundlal Gupta	26.11.2019	337	0.070	20	0.014	420		
	OSA	Dhanmanti W/o Mukundlal Gupta	26.11.2019	339	0.300	20	0.060	1800		
	OSA	Dhanmanti W/o Mukundlal Gupta	26.11.2019	341	0.130	20	0.026	780		
	OSA	Dhanmanti W/o Mukundlal Gupta	26.11.2019	342	0.380	20	0.076	2280		
	OSA	Dhanmanti W/o Mukundlal Gupta	26.11.2019	354	0.040	20	0.008	240		
	OSA	Dhanmanti W/o Mukundlal Gupta	26.11.2019	426	0.550	20	0.110	3300		
		Sub Total (97)						9660		9660
98	OSA	Subhas Chandra S/o Mukundlal Gupta	26.11.2019	255/1	0.020	20	0.004	120		

	AA	Subhas Chandra S/o Mukundlal Gupta	26.11.2019	233	0.080	20	0.016	480			
	OSA	Subhas Chandra S/o Mukundlal Gupta	26.11.2019	235	0.040	20	0.008	240			
	OSA	Subhas Chandra S/o Mukundlal Gupta	26.11.2019	337	0.070	20	0.014	420			
	OSA	Subhas Chandra S/o Mukundlal Gupta	26.11.2019	339	0.300	20	0.060	1800			
	OSA	Subhas Chandra S/o Mukundlal Gupta	26.11.2019	341	0.130	20	0.026	780			
	OSA	Subhas Chandra S/o Mukundlal Gupta	26.11.2019	342	0.380	20	0.076	2280			
	OSA	Subhas Chandra S/o Mukundlal Gupta	26.11.2019	354	0.040	20	0.008	240			
	OSA	Subhas Chandra S/o Mukundlal Gupta	26.11.2019	426	0.550	20	0.110	3300			
		Sub Total (98)						9660			9660
99	OSA	Vinod Kumar S/o Mukundlal Gupta	26.11.2019	255/1	0.020	20	0.004	120			
	AA	Vinod Kumar S/o Mukundlal Gupta	26.11.2019	233	0.080	20	0.016	480			
	OSA	Vinod Kumar S/o Mukundlal Gupta	26.11.2019	235	0.040	20	0.008	240			
	OSA	Vinod Kumar S/o Mukundlal Gupta	26.11.2019	337	0.070	20	0.014	420			
	OSA	Vinod Kumar S/o Mukundlal Gupta	26.11.2019	339	0.300	20	0.060	1800			
	OSA	Vinod Kumar S/o Mukundlal Gupta	26.11.2019	341	0.130	20	0.026	780			
	OSA	Vinod Kumar S/o Mukundlal Gupta	26.11.2019	342	0.380	20	0.076	2280			
	OSA	Vinod Kumar S/o Mukundlal Gupta	26.11.2019	354	0.040	20	0.008	240			
	OSA	Vinod Kumar S/o Mukundlal Gupta	26.11.2019	426	0.550	20	0.110	3300			
		Sub Total (99)						9660			9660
100	OSA	Brijesh Kumar S/o Mukundlal Gupta	26.11.2019	255/1	0.020	20	0.004	120			
	AA	Brijesh Kumar S/o Mukundlal Gupta	26.11.2019	233	0.080	20	0.016	480			
	OSA	Brijesh Kumar S/o Mukundlal Gupta	26.11.2019	235	0.040	20	0.008	240			
	OSA	Brijesh Kumar S/o Mukundlal Gupta	26.11.2019	337	0.070	20	0.014	420			
	OSA	Brijesh Kumar S/o Mukundlal Gupta	26.11.2019	339	0.300	20	0.060	1800			
	OSA	Brijesh Kumar S/o Mukundlal Gupta	26.11.2019	341	0.130	20	0.026	780			
	OSA	Brijesh Kumar S/o Mukundlal Gupta	26.11.2019	342	0.380	20	0.076	2280			
	OSA	Brijesh Kumar S/o Mukundlal Gupta	26.11.2019	354	0.040	20	0.008	240			
	OSA	Brijesh Kumar S/o Mukundlal Gupta	26.11.2019	426	0.550	20	0.110	3300			
		Sub Total (100)						9660			9660
101	OSA	Hiralal S/o Kevla Gupta	15.10.2019	351	0.060	50	0.030	900			
	OSA	Hiralal S/o Kevla Gupta	15.10.2019	249	0.120	50	0.060	1800			
	AA	Hiralal S/o Kevla Gupta	28.11.2019	343	0.080	50	0.040	1200			
	AA	Hiralal S/o Kevla Gupta	28.11.2019	344	0.070	50	0.035	1050			
	AA	Hiralal S/o Kevla Gupta	28.11.2019	345	0.160	50	0.080	2400			
	AA	Hiralal S/o Kevla Gupta	28.11.2019	353	0.190	50	0.095	2850			
	AA	Hiralal S/o Kevla Gupta	28.11.2019	549	0.250	50	0.125	3750			
		Sub Total (101)						13950	20000		33950
102	OSA	Jaiprakash S/o Ram Pratap Jaiswal	02.11.2019	297	0.260	100	0.260	7800			
	OSA	Jaiprakash S/o Ram Pratap Jaiswal	02.11.2019	298	0.290	100	0.290	8700			
	AA	Jaiprakash S/o Ram Pratap Jaiswal	31.10.2019	347	0.180	100	0.180	5400			
	AA	Jaiprakash S/o Ram Pratap Jaiswal	31.10.2019	424	0.160	100	0.160	4800			
	AA	Jaiprakash S/o Ram Pratap Jaiswal	31.10.2019	364	0.080	100	0.080	2400			
		Sub Total (102)						29100			29100
103	OSA	Krishna Bihari S/o Ramavatar	02.11.2019	318	0.100	100	0.100	3000			
		Sub Total (103)						5000			5000
104	OSA	Rajkunvar W/o Shivugrah Dubey	01.11.2019	325	0.080	8	0.007	200			
		Sub Total (104)						5000			5000
105	OSA	Rajeshawari S/o Shivugrah Dubey	01.11.2019	325	0.080	8	0.007	200			
		Sub Total (105)						5000			5000
106	OSA	Lalbabu S/o Shivugrah Dubey	01.11.2019	325	0.080	8	0.007	200			
		Sub Total (106)						5000			5000
107	OSA	Radhika D/o Shivugrah Dubey	01.11.2019	325	0.080	8	0.007	200			
		Sub Total (107)						5000			5000
108	OSA	Lacchandhari S/o Dadairam Dubey	01.11.2019	325	0.080	50	0.040	1200			
		Sub Total (108)						5000			5000
109	OSA	Raiman W/o Anjani Jaiswal	13.09.2019	461	0.200	100	0.200	6000			
		Sub Total (109)						6000			50000 56000
110	AA	Arvindkumar S/o Ramji	24.09.2019	468/2	0.045	100	0.045	1350			
	AA	Arvindkumar S/o Ramji	24.09.2019	469/2	0.020	100	0.020	600			
	AA	Arvindkumar S/o Ramji	17.10.2019	407	0.050	9	0.004	135			
	AA	Arvindkumar S/o Ramji	17.10.2019	404	0.140	9	0.013	378			
	AA	Arvindkumar S/o Ramji	17.10.2019	402	0.140	9	0.013	378			
	AA	Arvindkumar S/o Ramji	17.10.2019	401	0.120	9	0.011	324			
	AA	Arvindkumar S/o Ramji	17.10.2019	367	0.070	9	0.006	189			
	AA	Arvindkumar S/o Ramji	17.10.2019	366	0.200	9	0.018	539			
	AA	Arvindkumar S/o Ramji	17.10.2019	363	0.100	9	0.009	270			
	AA	Arvindkumar S/o Ramji	17.10.2019	362	0.100	9	0.009	270			
	AA	Arvindkumar S/o Ramji	17.10.2019	232	0.050	9	0.004	135			
	AA	Arvindkumar S/o Ramji	17.10.2019	233	0.050	9	0.004	135			
	AA	Arvindkumar S/o Ramji	17.10.2019	234	0.148	9	0.013	399			
		Sub Total (110)						5100			5100
111	OSA	Shatrudhanlal S/o Rampratap Jaiswal	26.09.2019	262	0.070	13	0.009	263			
	OSA	Shatrudhanlal S/o Rampratap Jaiswal	26.09.2019	270	0.400	13	0.050	1505			
	OSA	Shatrudhanlal S/o Rampratap Jaiswal	26.09.2019	275	0.150	13	0.019	564			
	OSA	Shatrudhanlal S/o Rampratap Jaiswal	26.09.2019	279	0.050	13	0.006	188			
	OSA	Shatrudhanlal S/o Rampratap Jaiswal	26.09.2019	277	0.030	13	0.004	113			
	OSA	Shatrudhanlal S/o Rampratap Jaiswal	26.09.2019	266	0.040	13	0.005	151			
	OSA	Shatrudhanlal S/o Rampratap Jaiswal	26.09.2019	264	0.140	13	0.018	527			
	OSA	Shatrudhanlal S/o Rampratap Jaiswal	25.09.2019	309	0.030	13	0.004	113			
	OSA	Shatrudhanlal S/o Rampratap Jaiswal	25.09.2019	305	0.050	13	0.006	188			
	OSA	Shatrudhanlal S/o Rampratap Jaiswal	25.09.2019	306	0.070	13	0.009	263			
	OSA	Shatrudhanlal S/o Rampratap Jaiswal	25.09.2019	308	0.021	13	0.003	79			
	OSA	Shatrudhanlal S/o Rampratap Jaiswal	25.09.2019	303	0.080	13	0.010	301			
	OSA	Shatrudhanlal S/o Rampratap Jaiswal	25.09.2019	307	0.050	13	0.006	188			
	OSA	Shatrudhanlal S/o Rampratap Jaiswal	25.09.2019	311	0.150	13	0.019	564			
	OSA	Shatrudhanlal S/o Rampratap Jaiswal	17.10.2019	312	0.060	13	0.008	226			
	OSA	Shatrudhanlal S/o Rampratap Jaiswal	17.10.2019	313	0.090	13	0.011	339			
	OSA	Shatrudhanlal S/o Rampratap Jaiswal	17.10.2019	302	0.090	13	0.011	339			
	OSA	Shatrudhanlal S/o Rampratap Jaiswal	17.10.2019	280	0.100	13	0.013	376			
	OSA	Shatrudhanlal S/o Rampratap Jaiswal	17.10.2019	260	0.030	13	0.004	113			
	OSA	Shatrudhanlal S/o Rampratap Jaiswal	17.10.2019	261	0.020	13	0.003	75			
	OSA	Shatrudhanlal S/o Rampratap Jaiswal	17.10.2019	263	0.040	13	0.005	151			
	OSA	Shatrudhanlal S/o Rampratap Jaiswal	08.10.2019	310	0.040	13	0.005	151			
	OSA	Shatrudhanlal S/o Rampratap Jaiswal	08.10.2019	282/1	0.410	13	0.051	1543			
	OSA	Shatrudhanlal S/o Rampratap Jaiswal	08.10.2019	283/1	0.130	13	0.016	489			
	OSA	Shatrudhanlal S/o Rampratap Jaiswal	08.10.2019	737/1	0.050	13	0.006	188			

	OSA	Shatrudhanlal S/o Rampratap Jaiswal	08.10.2019	838/1	0.050	13	0.006	188			
	OSA	Shatrudhanlal S/o Rampratap Jaiswal	08.10.2019	765/1	0.060	13	0.008	226			
	OSA	Shatrudhanlal S/o Rampratap Jaiswal	08.10.2019	286/1	0.040	13	0.005	151			
	OSA	Shatrudhanlal S/o Rampratap Jaiswal	08.10.2019	733	0.010	13	0.001	38			
	OSA	Shatrudhanlal S/o Rampratap Jaiswal	08.10.2019	740	0.180	13	0.023	677			
	OSA	Shatrudhanlal S/o Rampratap Jaiswal	08.10.2019	739	0.130	13	0.016	489			
	OSA	Shatrudhanlal S/o Rampratap Jaiswal	08.10.2019	741	0.050	13	0.006	188			
	OSA	Shatrudhanlal S/o Rampratap Jaiswal	08.10.2019	742	0.030	13	0.004	113			
	OSA	Shatrudhanlal S/o Rampratap Jaiswal	08.10.2019	743	0.080	13	0.010	301			
	OSA	Shatrudhanlal S/o Rampratap Jaiswal	08.10.2019	744	0.030	13	0.004	113			
	OSA	Shatrudhanlal S/o Rampratap Jaiswal	13.10.2019	281/1	0.150	13	0.019	564			
	OSA	Shatrudhanlal S/o Rampratap Jaiswal	13.10.2019	283/1	0.130	13	0.016	489			
	OSA	Shatrudhanlal S/o Rampratap Jaiswal	13.10.2019	748/1	0.050	13	0.006	188			
	OSA	Shatrudhanlal S/o Rampratap Jaiswal	13.10.2019	304/1	0.020	13	0.003	75			
	OSA	Shatrudhanlal S/o Rampratap Jaiswal	13.10.2019	301/1	0.030	13	0.004	113			
	OSA	Shatrudhanlal S/o Rampratap Jaiswal	13.10.2019	361/1	0.150	13	0.019	564			
	OSA	Shatrudhanlal S/o Rampratap Jaiswal	13.10.2019	237/1	0.080	13	0.010	301			
	OSA	Shatrudhanlal S/o Rampratap Jaiswal	13.10.2019	238	0.030	13	0.004	113			
	OSA	Shatrudhanlal S/o Rampratap Jaiswal	13.10.2019	239	0.030	13	0.004	113			
	OSA	Shatrudhanlal S/o Rampratap Jaiswal	13.10.2019	240/1	0.060	13	0.008	226			
	OSA	Shatrudhanlal S/o Rampratap Jaiswal	13.10.2019	241/1	0.040	13	0.005	151			
	OSA	Shatrudhanlal S/o Rampratap Jaiswal	13.10.2019	242/1	0.030	13	0.004	113			
	OSA	Shatrudhanlal S/o Rampratap Jaiswal	13.10.2019	243/1	0.100	13	0.013	376			
	OSA	Shatrudhanlal S/o Rampratap Jaiswal	13.10.2019	244/1	0.100	13	0.013	376			
	OSA	Shatrudhanlal S/o Rampratap Jaiswal	13.10.2019	245/1	0.030	13	0.004	113			
	AA	Shatrudhanlal S/o Rampratap Jaiswal	13.10.2019	351	0.110	13	0.014	414			
	AA	Shatrudhanlal S/o Rampratap Jaiswal	13.10.2019	350	0.040	13	0.005	151			
	AA	Shatrudhanlal S/o Rampratap Jaiswal	13.10.2019	349	0.030	13	0.004	113			
	AA	Shatrudhanlal S/o Rampratap Jaiswal	13.10.2019	348	0.040	13	0.005	151			
	AA	Shatrudhanlal S/o Rampratap Jaiswal	11.10.2019	425	0.240	13	0.030	903			
	AA	Shatrudhanlal S/o Rampratap Jaiswal	11.10.2019	423	0.190	13	0.024	715			
	AA	Shatrudhanlal S/o Rampratap Jaiswal	11.10.2019	422	0.050	13	0.006	188			
	AA	Shatrudhanlal S/o Rampratap Jaiswal	11.10.2019	482	0.220	13	0.028	828			
	AA	Shatrudhanlal S/o Rampratap Jaiswal	11.10.2019	484	0.200	13	0.025	753			
	AA	Shatrudhanlal S/o Rampratap Jaiswal	11.10.2019	486	0.170	13	0.021	640			
	AA	Shatrudhanlal S/o Rampratap Jaiswal	11.10.2019	487	0.060	13	0.008	226			
	AA	Shatrudhanlal S/o Rampratap Jaiswal	11.10.2019	495	0.170	13	0.021	640			
	AA	Shatrudhanlal S/o Rampratap Jaiswal	11.10.2019	496	0.190	13	0.024	715			
	AA	Shatrudhanlal S/o Rampratap Jaiswal	11.10.2019	497	0.070	13	0.009	263			
	AA	Shatrudhanlal S/o Rampratap Jaiswal	11.10.2019	499	0.050	13	0.006	188			
	AA	Shatrudhanlal S/o Rampratap Jaiswal	11.10.2019	500	0.050	13	0.006	188			
	AA	Shatrudhanlal S/o Rampratap Jaiswal	11.10.2019	375	0.050	13	0.006	188			
	AA	Shatrudhanlal S/o Rampratap Jaiswal	11.10.2019	374	0.050	13	0.006	188			
	AA	Shatrudhanlal S/o Rampratap Jaiswal	11.10.2019	386	0.060	13	0.008	226			
	AA	Shatrudhanlal S/o Rampratap Jaiswal	11.10.2019	494	0.100	13	0.013	376			
	AA	Shatrudhanlal S/o Rampratap Jaiswal	27.10.2019	407	0.050	13	0.006	188			
	AA	Shatrudhanlal S/o Rampratap Jaiswal	27.10.2019	404	0.140	13	0.018	527			
	AA	Shatrudhanlal S/o Rampratap Jaiswal	27.10.2019	402	0.140	13	0.018	527			
	AA	Shatrudhanlal S/o Rampratap Jaiswal	27.10.2019	401	0.120	13	0.015	452			
	AA	Shatrudhanlal S/o Rampratap Jaiswal	27.10.2019	367	0.070	13	0.009	263			
	AA	Shatrudhanlal S/o Rampratap Jaiswal	27.10.2019	366	0.200	13	0.025	753			
	AA	Shatrudhanlal S/o Rampratap Jaiswal	27.10.2019	363	0.100	13	0.013	376			
	AA	Shatrudhanlal S/o Rampratap Jaiswal	29.10.2019	362	0.100	13	0.013	376			
	AA	Shatrudhanlal S/o Rampratap Jaiswal	27.10.2019	232	0.050	13	0.006	188			
	AA	Shatrudhanlal S/o Rampratap Jaiswal	27.10.2019	233	0.050	13	0.006	188			
	AA	Shatrudhanlal S/o Rampratap Jaiswal	27.10.2019	234	0.148	13	0.019	557			
	AA	Shatrudhanlal S/o Rampratap Jaiswal	27.10.2019	405	0.180	13	0.023	677			
	AA	Shatrudhanlal S/o Rampratap Jaiswal	27.10.2019	397	0.100	13	0.013	376			
		Sub Total (111)						28860			28860
112	AA	Shakuntala W/o Ajay Kumar Pandey	30.09.2019	348	0.010	100	0.010	1750			
	AA	Shakuntala W/o Ajay Kumar Pandey	30.09.2019	349	0.010	100	0.010	1750			
	AA	Shakuntala W/o Ajay Kumar Pandey	30.09.2019	350	0.020	100	0.020	1500			
		Sub Total (112)						5000			80000 85000
113	AA	Anuj Kumar S/o Chhotelal Jaiswal	17.11.2019	419	0.100	100	0.100	3000			
	AA	Anuj Kumar S/o Chhotelal Jaiswal	17.11.2019	441	0.080	100	0.080	2400			
	AA	Anuj Kumar S/o Chhotelal Jaiswal	17.11.2019	453	0.080	100	0.080	2400			
	AA	Anuj Kumar S/o Chhotelal Jaiswal	17.11.2019	521	0.040	100	0.040	1200			
		Sub Total (113)						9000			298000 307000
114	OSA	Someshwar S/o Mahavir	03.11.2019	329	0.060	33	0.020	600			
		Sub Total (114)						5000			5000
115	OSA	Ramsiya S/o Mahavir	03.11.2019	329	0.060	33	0.020	600			
		Sub Total (115)						5000			5000
116	OSA	Girdhari S/o Ramcharitra Panika	03.11.2019	329	0.060	33	0.020	600			
		Sub Total (116)						5000			5000
117	OSA	Mahesh Prasad S/o Ramayad Jaiswal	27.10.2019	713/4	0.060	100	0.060	1800			
		Sub Total (117)						5000			5000
118	OSA	Narayan Das S/o Jamuna	08.10.2019	306	0.070	6	0.004	21			
	OSA	Narayan Das S/o Jamuna	08.10.2019	262	0.070	6	0.004	253			
	OSA	Narayan Das S/o Jamuna	08.10.2019	270	0.040	6	0.003	197			
	OSA	Narayan Das S/o Jamuna	08.10.2019	275	0.150	6	0.009	403			
	OSA	Narayan Das S/o Jamuna	08.10.2019	279	0.050	6	0.003	215			
	OSA	Narayan Das S/o Jamuna	08.10.2019	277	0.030	6	0.002	178			
	OSA	Narayan Das S/o Jamuna	08.10.2019	267	0.040	6	0.003	197			
	OSA	Narayan Das S/o Jamuna	08.10.2019	264	0.140	6	0.009	384			
	OSA	Narayan Das S/o Jamuna	07.10.2019	309	0.030	6	0.002	178			
	OSA	Narayan Das S/o Jamuna	07.10.2019	305	0.050	6	0.003	215			
	OSA	Narayan Das S/o Jamuna	07.10.2019	306	0.070	6	0.004	253			
	OSA	Narayan Das S/o Jamuna	07.10.2019	308	0.210	6	0.013	515			
	OSA	Narayan Das S/o Jamuna	07.10.2019	303	0.080	6	0.005	272			
	OSA	Narayan Das S/o Jamuna	07.10.2019	307	0.050	6	0.003	215			
	OSA	Narayan Das S/o Jamuna	07.10.2019	311	0.150	6	0.009	403			
	OSA	Narayan Das S/o Jamuna	09.10.2019	312	0.060	6	0.004	234			
	OSA	Narayan Das S/o Jamuna	09.10.2019	313	0.090	6	0.006	290			
	OSA	Narayan Das S/o Jamuna	09.10.2019	302	0.090	6	0.006	290			
	OSA	Narayan Das S/o Jamuna	09.10.2019	280	0.100	6	0.006	289			
		Sub Total (118)						5000			5000

119	AA	Kamal kumar S/o Ramji Jaiswal	13.10.2019	355	0.160	100	0.160	4800				
	AA	Kamal kumar S/o Ramji Jaiswal	14.10.2019	358	0.300	100	0.300	9000				
	AA	Kamal kumar S/o Ramji Jaiswal	27.09.2019	462	0.190	100	0.190	5700				
		Sub Total (119)						19500				19500
120	AA	Rajkumar S/o Mukundlal 1 / 4		430	0.050	100	0.050	5000				
		Sub Total (120)						19500				19500
121	OSA	Chhotelal S/o Chittu Jaiswal	28.11.2019	282	0.410	17	0.068	2049				
	AA	Chhotelal S/o Chittu Jaiswal	28.11.2019	430	0.050	25	0.013	1500				
	AA	Chhotelal S/o Chittu Jaiswal	28.11.2019	440	0.040	100	0.040	1200				
	AA	Chhotelal S/o Chittu Jaiswal	28.11.2019	241	0.080	100	0.080	400				
	AA	Chhotelal S/o Chittu Jaiswal	28.11.2019	449	0.060	100	0.060	1800				
	AA	Chhotelal S/o Chittu Jaiswal	28.11.2019	453	0.110	100	0.110	3300				
	AA	Chhotelal S/o Chittu Jaiswal	28.11.2019	454	0.070	100	0.070	2100				
	AA	Chhotelal S/o Chittu Jaiswal	29.11.2019	455	0.050	100	0.050	1500				
	AA	Chhotelal S/o Chittu Jaiswal	29.11.2019	456	0.030	100	0.030	900				
	AA	Chhotelal S/o Chittu Jaiswal	29.11.2019	457	0.040	100	0.040	1200				
	AA	Chhotelal S/o Chittu Jaiswal	29.11.2019	513/1	0.030	100	0.030	900				
	AA	Chhotelal S/o Chittu Jaiswal	29.11.2019	513/2	0.180	100	0.180	5400				
	AA	Chhotelal S/o Chittu Jaiswal	29.11.2019	525	0.050	100	0.050	1500				
	AA	Chhotelal S/o Chittu Jaiswal	29.11.2019	527	0.040	100	0.040	1200				
	AA	Chhotelal S/o Chittu Jaiswal	29.11.2019	529	0.180	100	0.180	5401				
	AA	Chhotelal S/o Chittu Jaiswal	28.11.2019	419	0.110	100	0.110	3300				
	AA	Chhotelal S/o Chittu Jaiswal	28.11.2019	417	0.110	100	0.110	3340				
	AA	Chhotelal S/o Chittu Jaiswal	28.11.2019	415	0.070	100	0.070	2100				
	AA	Chhotelal S/o Chittu Jaiswal	28.11.2019	412	0.040	100	0.040	1200				
	AA	Chhotelal S/o Chittu Jaiswal	28.11.2019	231	0.080	100	0.080	2400				
	AA	Devi Sharda S/o C hhotelal Jaiswal									55000	55000
		Sub Total (112)						42690			99000	141690
122	AA	Mukundlal S/o Chittu Jaiswal	26.11.2019	434	0.300	100	0.300	9000				
	AA	Mukundlal S/o Chittu Jaiswal	27.11.2019	442	0.050	100	0.050	1500				
	AA	Mukundlal S/o Chittu Jaiswal	26.11.2019	446	0.060	100	0.060	1800				
	AA	Mukundlal S/o Chittu Jaiswal	26.11.2019	520	0.020	100	0.020	600				
	AA	Mukundlal S/o Chittu Jaiswal	26.11.2019	524	0.240	100	0.240	7200				
	AA	Mukundlal S/o Chittu Jaiswal	26.11.2019	526	0.050	100	0.050	1500				
	AA	Mukundlal S/o Chittu Jaiswal	26.11.2019	535	0.020	100	0.020	600				
	AA	Mukundlal S/o Chittu Jaiswal	26.11.2019	540	0.030	100	0.030	900				
	AA	Mukundlal S/o Chittu Jaiswal	26.11.2019	421	0.040	100	0.040	1200				
	AA	Mukundlal S/o Chittu Jaiswal	26.11.2019	420	0.060	100	0.060	1800				
	AA	Mukundlal S/o Chittu Jaiswal	27.11.2019	417	0.110	100	0.110	3300				
	AA	Mukundlal S/o Chittu Jaiswal	27.11.2019	415	0.070	100	0.070	2100				
	AA	Mukundlal S/o Chittu Jaiswal	27.11.2019	412	0.040	100	0.040	1200				
	AA	Mukundlal S/o Chittu Jaiswal	27.11.2019	440	0.040	25	0.010	300				
	AA	Chandrakesh S/o Mukundlal Jaiswal									80000	80000
		Sub Total (122)						33000				33000
123	AA	Joharaman S/o Chittu	15.11.2019	435	0.150	100	0.150	4500				
	AA	Joharaman S/o Chittu	15.11.2019	437	0.030	100	0.030	900				
	AA	Joharaman S/o Chittu	16.11.2019	443	0.040	100	0.040	1200				
	AA	Joharaman S/o Chittu	16.11.2019	444	0.060	100	0.060	1800				
	AA	Joharaman S/o Chittu	17.11.2019	447	0.110	100	0.110	3300				
	AA	Joharaman S/o Chittu	17.11.2019	516/1	0.050	100	0.050	1500				
	AA	Joharaman S/o Chittu	20.11.2019	516/2	0.040	100	0.040	1200				
	AA	Joharaman S/o Chittu	20.11.2019	516/3	0.040	100	0.040	1200				
	AA	Joharaman S/o Chittu	21.11.2019	519	0.020	100	0.020	600				
	AA	Joharaman S/o Chittu	21.11.2019	522	0.050	100	0.050	1500				
	AA	Joharaman S/o Chittu	21.11.2019	528	0.100	100	0.100	3000				
	AA	Joharaman S/o Chittu	21.11.2019	536	0.020	100	0.020	600				
	AA	Joharaman S/o Chittu	22.11.2019	538	0.020	100	0.020	600				
	AA	Joharaman S/o Chittu	22.11.2019	440	0.040	25	0.010	300				
	AA	Vasudeo S/o Joharman Jaiswal									55000	55000
	AA	Satyadeo S/o Joharman Jaiswal									55000	55000
	AA	Bhaiyalal S/o Joharman Jaiswal									55000	55000
		Sub Total (123)						22200				22200
124	AA	Manmohan S/o Rajman Gupta	17.11.2019	438	0.040	100	0.040	1200				
	AA	Manmohan S/o Rajman Gupta	17.11.2019	545	0.890	100	0.890	26700				
		Sub Total (124)						27900				27900
125	AA	Gyanendra wardenora and Sushri S/o Sureshwar S/o Brijendra Gupta	28.08.2019	511	0.270	20	0.054	1620				
	AA	Phulkumari W/o Motilal Jaiswal									40000	40000
		Sub Total (125)						5000				5000
126	AA	Mool Chand S/o Bajrangi Gupta	28.08.2019	511	0.270	20	0.054	1620				
		Sub Total (126)						5000				5000
127	AA	Komolchand S/o Bajangi Gupta	28.08.2019	511	0.270	20	0.054	1620				
		Sub Total (127)						5000				5000
128	AA	Udal S/o Bajangi Gupta	28.08.2019	511	0.270	20	0.054	1620				
		Sub Total (128)						5000				5000
129	AA	Ashwani S/o Bajangi Gupta	28.08.2019	511	0.270	20	0.054	1620				
		Sub Total (129)						5000				5000
130	AA	Rakesh Kumar S/o Brijendra Kumar Mishra	18.11.2019	550/1	0.300	100	0.300	9000				
		Sub Total (130)						9000				9000
131	AA	Gyanendra Kumar S/o Ramsanehi Mishra	18.11.2019	550/2	0.300	100	0.300	9000				
		Sub Total (131)						9000				9000
132	AA	Bhulan S/o Nanhak Yadav		551	0.300	33	0.100	3000				
		Sub Total (132)						5000				5000
133	AA	Santdhari S/o Nanhak Yadav		551	0.300	33	0.100	3000				
		Sub Total (133)						5000				5000
134	AA	Dashmati W/o Sahadev	22.10.2019	396	0.220	17	0.037	5000				
		Sub Total (134)						5000				5000
135	AA	Bhagirathi S/o Sahadev	22.10.2019	396	0.220	17	0.037	5000				
		Sub Total (135)						5000				5000
136	AA	Hariprasad S/o Chaturgun Sahu	04.10.2019	395	0.160	33	0.053	5000				
		Sub Total (136)						5000				5000
138	AA	Ramnarayan S/o Chaturgun Sahu	04.10.2019	395	0.160	8	0.013	736				
	OSA	Ramnarayan S/o Chaturgun Sahu	04.10.2019	736	0.120	8	0.010	552				
	OSA	Ramnarayan S/o Chaturgun Sahu	04.10.2019	752	0.050	8	0.004	230				
	OSA	Ramnarayan S/o Chaturgun Sahu	02.10.2019	268	0.040	8	0.003	184				
	AA	Ramnarayan S/o Chaturgun Sahu	02.10.2019	356	0.260	8	0.022	1197				
	AA	Ramnarayan S/o Chaturgun Sahu	02.10.2019	357	0.030	8	0.002	138				

	AA	Ramnarayan S/o Chaturgun Sahu	02.10.2019	498	0.090	8	0.007	414		
	AA	Ramnarayan S/o Chaturgun Sahu	02.10.2019	501	0.100	8	0.008	460		
	AA	Ramnarayan S/o Chaturgun Sahu	03.10.2019	509	0.370	8	0.031	1703		
	AA	Ramnarayan S/o Chaturgun Sahu	03.10.2019	416	0.060	8	0.005	276		
	AA	Ramnarayan S/o Chaturgun Sahu	03.10.2019	414	0.170	8	0.014	782		
	AA	Ramnarayan S/o Chaturgun Sahu	03.10.2019	413	0.470	8	0.039	2163		
	AA	Ramnarayan S/o Chaturgun Sahu	03.10.2019	411	0.030	8	0.002	138		
	AA	Ramnarayan S/o Chaturgun Sahu	03.10.2019	359	0.150	8	0.012	690		
	AA	Ramnarayan S/o Chaturgun Sahu	03.10.2019	463	0.200	8	0.017	921		
	AA	Ramnarayan S/o Chaturgun Sahu	03.10.2019	510	0.470	8	0.039	2163		
		Sub Total (138)						12750		12750
139	OSA	Ramkripal S/o Ganga Jaiswal	06.10.2019	262	0.070	6	0.004	117		
	OSA	Ramkripal S/o Ganga Jaiswal	18.10.2019	270	0.040	6	0.002	67		
	OSA	Ramkripal S/o Ganga Jaiswal	18.10.2019	275	0.150	6	0.008	250		
	OSA	Ramkripal S/o Ganga Jaiswal	18.10.2019	279	0.050	6	0.003	83		
	OSA	Ramkripal S/o Ganga Jaiswal	18.10.2019	277	0.030	6	0.002	50		
	OSA	Ramkripal S/o Ganga Jaiswal	18.10.2019	267	0.400	6	0.022	667		
	OSA	Ramkripal S/o Ganga Jaiswal	18.10.2019	264	0.140	6	0.008	233		
	OSA	Ramkripal S/o Ganga Jaiswal	18.10.2019	309	0.030	6	0.002	50		
	OSA	Ramkripal S/o Ganga Jaiswal	18.10.2019	305	0.050	6	0.003	83		
	OSA	Ramkripal S/o Ganga Jaiswal	18.10.2019	306	0.070	6	0.004	117		
	OSA	Ramkripal S/o Ganga Jaiswal	18.10.2019	308	0.210	6	0.012	350		
	OSA	Ramkripal S/o Ganga Jaiswal	06.10.2019	303	0.080	6	0.004	133		
	OSA	Ramkripal S/o Ganga Jaiswal	06.10.2019	307	0.050	6	0.003	83		
	OSA	Ramkripal S/o Ganga Jaiswal	06.10.2019	311	0.150	6	0.008	250		
	OSA	Ramkripal S/o Ganga Jaiswal	06.10.2019	312	0.060	6	0.003	100		
	OSA	Ramkripal S/o Ganga Jaiswal	06.10.2019	313	0.090	6	0.005	150		
	OSA	Ramkripal S/o Ganga Jaiswal	06.10.2019	302	0.090	6	0.005	150		
	OSA	Ramkripal S/o Ganga Jaiswal	06.10.2019	280	0.100	6	0.006	167		
	OSA	Ramkripal S/o Ganga Jaiswal	06.10.2019	269	0.050	33	0.017	500		
	OSA	Ramkripal S/o Ganga Jaiswal	06.10.2019	271	0.120	33	0.040	825		
	OSA	Ramkripal S/o Ganga Jaiswal	06.10.2019	734	0.050	8	0.004	125		
	OSA	Ramkripal S/o Ganga Jaiswal	06.10.2019	746	0.120	8	0.010	300		
	OSA	Ramkripal S/o Ganga Jaiswal	06.10.2019	747	0.130	8	0.011	325		
	OSA	Ramkripal S/o Ganga Jaiswal	07.10.2019	750	0.050	8	0.004	125		
	OSA	Ramkripal S/o Ganga Jaiswal	07.10.2019	751	0.050	8	0.004	125		
	OSA	Ramkripal S/o Ganga Jaiswal	07.10.2019	766	0.020	8	0.002	50		
	OSA	Ramkripal S/o Ganga Jaiswal	07.10.2019	736	0.120	8	0.010	300		
	OSA	Ramkripal S/o Ganga Jaiswal	07.10.2019	752	0.150	8	0.012	375		
	OSA	Ramkripal S/o Ganga Jaiswal	07.10.2019	268	0.040	8	0.003	100		
	OSA	Ramkripal S/o Ganga Jaiswal	07.10.2019	356	0.260	8	0.022	650		
	AA	Ramkripal S/o Ganga Jaiswal	02.10.2019	357	0.030	8	0.002	75		
	AA	Ramkripal S/o Ganga Jaiswal	02.10.2019	498	0.090	8	0.007	225		
	AA	Ramkripal S/o Ganga Jaiswal	02.10.2019	501	0.100	8	0.008	250		
	AA	Ramkripal S/o Ganga Jaiswal	02.10.2019	509	0.370	8	0.031	925		
	AA	Ramkripal S/o Ganga Jaiswal	07.10.2019	416	0.060	8	0.005	150		
	AA	Ramkripal S/o Ganga Jaiswal	08.10.2019	414	0.170	8	0.014	425		
	AA	Ramkripal S/o Ganga Jaiswal	08.10.2019	413	0.470	8	0.039	1175		
	AA	Ramkripal S/o Ganga Jaiswal	08.10.2019	411	0.230	8	0.019	575		
	AA	Ramkripal S/o Ganga 1 / 4	18.10.2019	359	0.150	8	0.012	375		
	AA	Ramkripal S/o Ganga Jaiswal	08.10.2019	463	0.200	8	0.017	500		
	AA	Ramkripal S/o Ganga Jaiswal	08.10.2019	510	0.470	8	0.039	1175		
		Sub Total (139)						12750	60000	72750
140	OSA	Bhagwati Prasad S/o Ramtavankl Jaiswal	06.10.2019	262	0.070	8	0.006	240		
	OSA	Bhagwati Prasad S/o Ramtavankl Jaiswal	18.10.2019	270	0.040	8	0.003	175		
	OSA	Bhagwati Prasad S/o Ramtavankl Jaiswal	18.10.2019	275	0.150	8	0.013	415		
	OSA	Bhagwati Prasad S/o Ramtavankl Jaiswal	18.10.2019	279	0.050	8	0.004	197		
	OSA	Bhagwati Prasad S/o Ramtavankl Jaiswal	18.10.2019	277	0.030	8	0.003	153		
	OSA	Bhagwati Prasad S/o Ramtavankl Jaiswal	18.10.2019	267	0.400	8	0.033	960		
	OSA	Bhagwati Prasad S/o Ramtavankl Jaiswal	18.10.2019	264	0.140	8	0.012	393		
	OSA	Bhagwati Prasad S/o Ramtavankl Jaiswal	18.10.2019	309	0.030	8	0.003	153		
	OSA	Bhagwati Prasad S/o Ramtavankl Jaiswal	18.10.2019	305	0.050	8	0.004	197		
	OSA	Bhagwati Prasad S/o Ramtavankl Jaiswal	18.10.2019	306	0.070	8	0.006	240		
	OSA	Bhagwati Prasad S/o Ramtavankl Jaiswal	18.10.2019	308	0.210	8	0.018	545		
	OSA	Bhagwati Prasad S/o Ramtavankl Jaiswal	06.10.2019	303	0.080	8	0.007	262		
	OSA	Bhagwati Prasad S/o Ramtavankl Jaiswal	06.10.2019	307	0.050	8	0.004	197		
	OSA	Bhagwati Prasad S/o Ramtavankl Jaiswal	06.10.2019	311	0.150	8	0.013	415		
	OSA	Bhagwati Prasad S/o Ramtavankl Jaiswal	06.10.2019	312	0.060	8	0.005	219		
	OSA	Bhagwati Prasad S/o Ramtavankl Jaiswal	06.10.2019	313	0.090	8	0.008	284		
	OSA	Bhagwati Prasad S/o Ramtavankl Jaiswal	06.10.2019	302	0.090	8	0.008	284		
	OSA	Bhagwati Prasad S/o Ramtavankl Jaiswal	06.10.2019	280	0.100	8	0.008	306		
	OSA	Bhagwati Prasad S/o Ramtavankl Jaiswal	28.09.2019	260	0.030	8	0.003	153		
	OSA	Bhagwati Prasad S/o Ramtavankl Jaiswal	28.09.2019	261	0.020	8	0.002	131		
	OSA	Bhagwati Prasad S/o Ramtavankl Jaiswal	28.09.2019	263	0.040	8	0.003	175		
	OSA	Bhagwati Prasad S/o Ramtavankl Jaiswal	30.09.2019	310	0.040	8	0.003	175		
	OSA	Bhagwati Prasad S/o Ramtavankl Jaiswal	30.09.2019	282/1	0.410	11	0.046	1279		
	OSA	Bhagwati Prasad S/o Ramtavankl Jaiswal	30.09.2019	283/1	0.130	8	0.010	349		
	OSA	Bhagwati Prasad S/o Ramtavankl Jaiswal	30.09.2019	737/1	0.050	11	0.006	233		
	OSA	Bhagwati Prasad S/o Ramtavankl Jaiswal	02.10.2019	738/1	0.050	11	0.006	233		
	OSA	Bhagwati Prasad S/o Ramtavankl Jaiswal	02.10.2019	765/1	0.060	11	0.007	262		
	OSA	Bhagwati Prasad S/o Ramtavankl Jaiswal	02.10.2019	246/1	0.040	11	0.004	204		
	OSA	Bhagwati Prasad S/o Ramtavankl Jaiswal	15.10.2019	733	0.010	6	0.001	104		
	OSA	Bhagwati Prasad S/o Ramtavankl Jaiswal	15.10.2019	240	0.180	6	0.011	382		
	OSA	Bhagwati Prasad S/o Ramtavankl Jaiswal	15.10.2019	739	0.130	6	0.008	300		
	OSA	Bhagwati Prasad S/o Ramtavankl Jaiswal	15.10.2019	741	0.050	6	0.003	169		
	OSA	Bhagwati Prasad S/o Ramtavankl Jaiswal	15.10.2019	742	0.030	6	0.002	137		
	OSA	Bhagwati Prasad S/o Ramtavankl Jaiswal	15.10.2019	743	0.080	6	0.005	219		
	OSA	Bhagwati Prasad S/o Ramtavankl Jaiswal	15.10.2019	744	0.030	6	0.002	137		
	OSA	Bhagwati Prasad S/o Ramtavankl Jaiswal	03.10.2019	281/1	0.150	6	0.009	333		
	OSA	Bhagwati Prasad S/o Ramtavankl Jaiswal	03.10.2019	283/1	0.130	6	0.008	300		
	OSA	Bhagwati Prasad S/o Ramtavankl Jaiswal	03.10.2019	748/1	0.050	17	0.008	306		
	OSA	Bhagwati Prasad S/o Ramtavankl Jaiswal	16.10.2019	304/1	0.020	17	0.003	175		
	OSA	Bhagwati Prasad S/o Ramtavankl Jaiswal	16.10.2019	301/1	0.030	17	0.005	219		
	OSA	Bhagwati Prasad S/o Ramtavankl Jaiswal	14.10.2019	237/1	0.080	11	0.009	320		
	OSA	Bhagwati Prasad S/o Ramtavankl Jaiswal	16.10.2019	238	0.030	11	0.003	175		
	OSA	Bhagwati Prasad S/o Ramtavankl Jaiswal	16.10.2019	239	0.030	11	0.003	175		

	OSA	Bhagwati Prasad S/o Ramtavanl Jaiswal	17.10.2019	240/1	0.060	11	0.007	262			
	OSA	Bhagwati Prasad S/o Ramtavanl Jaiswal	17.10.2019	241/1	0.040	11	0.004	204			
	OSA	Bhagwati Prasad S/o Ramtavanl Jaiswal	17.10.2019	242/1	0.030	11	0.003	175			
	OSA	Bhagwati Prasad S/o Ramtavanl Jaiswal	17.10.2019	243/1	0.100	11	0.011	378			
	OSA	Bhagwati Prasad S/o Ramtavanl Jaiswal	17.10.2019	244/1	0.100	11	0.011	378			
	OSA	Bhagwati Prasad S/o Ramtavanl Jaiswal	02.09.2019	245/1	0.030	11	0.003	175			
	OSA	Bhagwati Prasad S/o Ramtavanl Jaiswal	02.09.2019	351	0.110	8	0.009	327			
	AA	Bhagwati Prasad S/o Ramtavanl Jaiswal	02.09.2019	350	0.040	8	0.003	175			
	AA	Bhagwati Prasad S/o Ramtavanl Jaiswal	02.09.2019	349	0.030	8	0.002	153			
	AA	Bhagwati Prasad S/o Ramtavanl Jaiswal	02.09.2019	348	0.040	8	0.003	175			
	AA	Bhagwati Prasad S/o Ramtavanl Jaiswal	02.09.2019	425	0.240	8	0.020	611			
	AA	Bhagwati Prasad S/o Ramtavanl Jaiswal	02.09.2019	423	0.190	8	0.016	502			
	AA	Bhagwati Prasad S/o Ramtavanl Jaiswal	02.09.2019	422	0.050	8	0.004	197			
	AA	Bhagwati Prasad S/o Ramtavanl Jaiswal	02.09.2019	282	0.220	11	0.024	727			
	AA	Bhagwati Prasad S/o Ramtavanl Jaiswal	02.09.2019	484	0.200	11	0.022	669			
	AA	Bhagwati Prasad S/o Ramtavanl Jaiswal	17.10.2019	486	0.170	11	0.019	582			
	AA	Bhagwati Prasad S/o Ramtavanl Jaiswal	17.10.2019	487	0.160	11	0.018	553			
	AA	Bhagwati Prasad S/o Ramtavanl Jaiswal	17.10.2019	495	0.170	11	0.019	582			
	AA	Bhagwati Prasad S/o Ramtavanl Jaiswal	17.10.2019	496	0.190	11	0.021	640			
	AA	Bhagwati Prasad S/o Ramtavanl Jaiswal	17.10.2019	497	0.070	11	0.008	291			
	AA	Bhagwati Prasad S/o Ramtavanl Jaiswal	17.10.2019	499	0.050	11	0.006	233			
	AA	Bhagwati Prasad S/o Ramtavanl Jaiswal	17.10.2019	500	0.050	11	0.006	233			
	AA	Bhagwati Prasad S/o Ramtavanl Jaiswal	08.10.2019	375	0.050	11	0.006	233			
	AA	Bhagwati Prasad S/o Ramtavanl Jaiswal	08.10.2019	374	0.050	11	0.006	233			
	AA	Bhagwati Prasad S/o Ramtavanl Jaiswal	08.10.2019	376	0.060	11	0.007	262			
	AA	Bhagwati Prasad S/o Ramtavanl Jaiswal	08.10.2019	460	0.050	8	0.004	197			
	AA	Bhagwati Prasad S/o Ramtavanl Jaiswal	08.10.2019	404	0.140	8	0.012	393			
	AA	Bhagwati Prasad S/o Ramtavanl Jaiswal	08.10.2019	402	0.140	8	0.012	393			
	AA	Bhagwati Prasad S/o Ramtavanl Jaiswal	08.10.2019	401	0.120	8	0.010	349			
	AA	Bhagwati Prasad S/o Ramtavanl Jaiswal	08.10.2019	367	0.070	8	0.006	240			
	AA	Bhagwati Prasad S/o Ramtavanl Jaiswal	08.10.2019	366	0.200	8	0.017	524			
	AA	Bhagwati Prasad S/o Ramtavanl Jaiswal	08.10.2019	363	0.100	8	0.008	306			
	AA	Bhagwati Prasad S/o Ramtavanl Jaiswal	09.10.2019	362	0.100	8	0.008	306			
	AA	Bhagwati Prasad S/o Ramtavanl Jaiswal	09.10.2019	232	0.050	8	0.004	197			
	AA	Bhagwati Prasad S/o Ramtavanl Jaiswal	09.10.2019	235	0.050	8	0.004	197			
	AA	Bhagwati Prasad S/o Ramtavanl Jaiswal	09.10.2019	234	0.148	8	0.012	410			
	AA	Bhagwati Prasad S/o Ramtavanl Jaiswal	26.09.2019	407	0.050	8	0.004	197			
	AA	Bhagwati Prasad S/o Ramtavanl Jaiswal	18.10.2019	359	0.150	8	0.012	415			
	AA	Tikamdas S/O Bhagwati Prasad S/o Ramtavanl Jaiswal							55000	55000	
		Sub Total (140)						25350		25350	
141	OSA	Jawaharlal S/o Ramji 1 / 4	27.10.2019	260	0.03	25	0.008	225			
	OSA	Jawaharlal S/o Ramji 1 / 4	29.10.2019	261	0.02	25	0.005	150			
	OSA	Jawaharlal S/o Ramji 1 / 4	27.10.2019	263	0.04	25	0.010	300			
	OSA	Jawaharlal S/o Ramji 1 / 4	29.10.2019	310	0.04	25	0.010	300			
		Sub Total (141)						5000		5000	
142	OSA	Anand Prasad S/o Ram Lal	27.10.2019	260	0.03	8	0.002	74.99999997			
	OSA	Anand Prasad S/o Ram Lal	29.10.2019	261	0.02	8	0.002	49.99999998			
	OSA	Anand Prasad S/o Ram Lal	27.10.2019	263	0.04	8	0.003	99.99999996			
	OSA	Anand Prasad S/o Ram Lal	29.10.2019	310	0.04	8	0.003	99.99999996			
		Sub Total (142)						5000		5000	
143	OSA	Akhand Prasad S/o Ram Lal	27.10.2019	260	0.03	8	0.002	74.99999997			
	OSA	Akhand Prasad S/o Ram Lal	29.10.2019	261	0.02	8	0.002	49.99999998			
	OSA	Akhand Prasad S/o Ram Lal	27.10.2019	263	0.04	8	0.003	99.99999996			
	OSA	Akhand Prasad S/o Ram Lal	29.10.2019	310	0.04	8	0.003	99.99999996			
		Sub Total (143)						5000		5000	
144	OSA	Vivekanand S/o Ram Lal	27.10.2019	260	0.03	8	0.002	74.99999997			
	OSA	Vivekanand S/o Ram Lal	29.10.2019	261	0.02	8	0.002	49.99999998			
	OSA	Vivekanand S/o Ram Lal	27.10.2019	263	0.04	8	0.003	99.99999996			
	OSA	Vivekanand S/o Ram Lal	29.10.2019	310	0.04	8	0.003	99.99999996			
		Sub Total (144)						5000		5000	
145	OSA	Sohanlal S/o Rajman Gupta	01.11.2019	796/3	0.060	100	0.060	1800			
	OSA	Sohanlal S/o Rajman Gupta	01.11.2019	798/3	0.030	100	0.030	900			
		Sub Total (145)						5000		5000	
146	OSA	Budhlal S/o Chhatrapal Singh	29.10.2019	788	0.070	1	0.001	29			
	OSA	Budhlal S/o Chhatrapal Singh	29.10.2019	789	0.070	1	0.001	29			
	OSA	Budhlal S/o Chhatrapal Singh	29.10.2019	793	0.050	1	0.001	21			
	OSA	Budhlal S/o Chhatrapal Singh	29.10.2019	808	0.060	1	0.001	25			
	OSA	Budhlal S/o Chhatrapal Singh	29.10.2019	809	0.040	1	0.001	17			
		Sub Total (146)						5000		5000	
147	OSA	Samaylal S/o Advangi Singh	30.10.2019	790	0.100	100	0.100	3000			
	OSA	Samaylal S/o Advangi Singh	30.10.2019	792	0.070	100	0.070	2100			
		Sub Total (147)						5100		5100	
148	OSA	Vikesh S/o Ram Manohar Gupta	19.11.2019	791/2	0.030	100	0.030	900			
		Sub Total (148)						5000		5000	
149	OSA	Shivraj S/o Mohan Prasad Prajapati 1 / 2	28.10.2019	714	0.060	50	0.030	900			
	OSA	Shivraj S/o Mohan Prasad Prajapati 1 / 2	28.10.2019	715	0.030	50	0.015	450			
	OSA	Shivraj S/o Mohan Prasad Prajapati 1 / 2	28.10.2019	716	0.030	50	0.015	450			
	OSA	Shivraj S/o Mohan Prasad Prajapati 1 / 2	28.10.2019	717	0.010	50	0.005	150			
	OSA	Shivraj S/o Mohan Prasad Prajapati 1 / 2	28.10.2019	787	0.220	50	0.110	3050			
		Sub Total (149)						5000		5000	
150	OSA	Samaylal S/o Mahadev Jaiswal	02.11.2019	802/3	0.010	33	0.003	300			
		Sub Total (150)						5000		5000	
151	AA	Silvantkunvar W/o Mohandas	13.09.2019	278	0.080	100	0.080	2400			
	AA	Silvantkunvar W/o Mohandas	13.09.2019	477	0.130	100	0.130	3900			
	OSA	Silvantkunvar W/o Mohandas	13.09.2019	478	0.130	100	0.130	3900			
	AA	Silvantkunvar W/o Mohandas	15.09.2019	483	0.170	100	0.170	5100			
	AA	Silvantkunvar W/o Mohandas	15.09.2019	485	0.100	100	0.100	3000			
		Sub Total (151)						18300		18300	
152	OSA	Jagatmohan S/o Rampratap Jaiswal	02.11.2019	317/1	0.100	100	0.100	3000			
	OSA	Jagatmohan S/o Rampratap Jaiswal	02.11.2019	319	0.100	100	0.100	3000			
	OSA	Jagatmohan S/o Rampratap Jaiswal	02.11.2019	322	0.050	100	0.050	1500			
	OSA	Jagatmohan S/o Rampratap Jaiswal	02.11.2019	324/1	0.100	100	0.100	3000			
		Sub Total (152)						10500		10500	
153	OSA	Arjun S/o Rampratap Jaiswal	02.11.2019	317/2	0.090	100	0.090	2700			
	OSA	Arjun S/o Rampratap Jaiswal	02.11.2019	319/2	0.110	100	0.110	3300			
	OSA	Arjun S/o Rampratap Jaiswal	02.11.2019	324/2	0.100	100	0.100	3000			

		Sub Total (153)							9000				9000
154	OSA	Rajesh S/o Shivugrah Dubey	02.11.2019	325	0.080		8	0.006	2400				
		Sub Total (154)							5000				5000
155	OSA	Ganesh S/o Shivugrah Dubey	01.11.2019	325	0.080		8	0.007	2400				
		Sub Total (155)							5000				5000
156	OSA	Duleshwar S/o Mahavir	03.11.2019	329	0.060		20	0.012	5000				
		Sub Total (156)							5000				5000
157	OSA	Surendraprasad S/o Rajnath 1 / 9	13.09.2019	361/1	0.150		11	0.017	5000	40000		152000	197000
		Sub Total (157)							5000				5000
158	AA	Vichare Gupta S/o Rajman Gupta	16.11.2019	448	0.480		100	0.480	14400				
	AA	Vichare Gupta S/o Rajman Gupta	16.11.2019	547	0.100		100	0.100	3000				
		Sub Total (158)							17400				17400
159	AA	Haldar S/o Jageshwar Gupta	10.09.2019	470	0.020		100	0.020	600				
		Sub Total (159)							5000				5000
160	AA	Rammanohar S/o Kapurchandra Gupta	04.09.2019	506/1	0.210		50	0.105	3150				
	AA	Rammanohar S/o Kapurchandra Gupta	25.09.2019	506/2	0.210		50	0.105	3150				
	AA	Rammanohar S/o Kapurchandra Gupta	25.09.2019	512/1	0.120		50	0.060	1800				
	AA	Rammanohar S/o Kapurchandra Gupta	25.09.2019	512/2	0.120		50	0.060	1800				
		Sub Total (160)							9900			50000	59900
161	AA	Ravindra kumar S/o Rampratap Jaiswal	08.12.2019	534	0.800		100	0.800	24000				
		Sub Total (161)							24000				24000
162	AA	Deval Nai S/o Munnilal Nai	06.10.2019	392	0.010		100	0.010	300				
		Sub Total (162)							5000				5000
163	AA	Vishale Ram S/o Charku Ram Dubey	16.09.2019	479	0.240		100	0.240	7200				
		Sub Total (163)							7200				7200
164	AA	Phoolmati W/o Shivbansh Jaiswal	17.11.2019	439	0.020		20	0.004	117				
	AA	Phoolmati W/o Shivbansh Jaiswal	17.11.2019	445	0.130		20	0.025	761				
	AA	Phoolmati W/o Shivbansh Jaiswal	17.11.2019	450	0.050		20	0.010	293				
	AA	Phoolmati W/o Shivbansh Jaiswal	18.11.2019	452	0.200		20	0.039	1170				
	AA	Phoolmati W/o Shivbansh Jaiswal	18.11.2019	458	0.040		20	0.008	234				
	AA	Phoolmati W/o Shivbansh Jaiswal	17.11.2019	459	0.050		20	0.010	293				
	AA	Phoolmati W/o Shivbansh Jaiswal	19.11.2019	460	0.020		20	0.004	117				
	AA	Phoolmati W/o Shivbansh Jaiswal	20.11.2019	516/4	0.040		20	0.008	234				
	AA	Phoolmati W/o Shivbansh Jaiswal	20.11.2019	516/5	0.040		20	0.008	234				
	AA	Phoolmati W/o Shivbansh Jaiswal	20.11.2019	516/6	0.040		20	0.008	234				
	AA	Phoolmati W/o Shivbansh Jaiswal	21.11.2019	517/1	0.030		20	0.006	176				
	AA	Phoolmati W/o Shivbansh Jaiswal	21.11.2019	517/2	0.040		20	0.008	234				
	AA	Phoolmati W/o Shivbansh Jaiswal	21.11.2019	518	0.090		20	0.018	527				
	AA	Phoolmati W/o Shivbansh Jaiswal	21.11.2019	523	0.180		20	0.035	1053				
	AA	Phoolmati W/o Shivbansh Jaiswal	22.11.2019	537	0.020		20	0.004	117				
	AA	Phoolmati W/o Shivbansh Jaiswal	21.11.2019	539	0.020		20	0.004	117				
	AA	Phoolmati W/o Shivbansh Jaiswal	21.11.2019	440	0.040		20	0.008	234				
	AA	Phoolmati W/o Shivbansh Jaiswal	22.11.2019	418	0.150		20	0.029	878				
		Sub Total (164)							7020				7020
165	OSA	Kaushilya W/o Ram Lakhna Prajapti	30.10.2019	729	0.06		50	0.030	900				
	OSA	Kaushilya W/o Ram Lakhna Prajapti	30.10.2019	731	0.19		50	0.095	2850				
		Sub Total (165)							5000				5000
166	OSA	Sohanlal S/o Lakeshwar Gupta	08.10.2019	754	0.040		14	0.006	171				
	OSA	Sohanlal S/o Lakeshwar Gupta	04.10.2019	718	0.100		14	0.014	427				
	AA	Sohanlal S/o Lakeshwar Gupta	10.10.2019	328	0.100		14	0.014	427				
	AA	Sohanlal S/o Lakeshwar Gupta	08.10.2019	332	0.040		14	0.006	171				
	AA	Sohanlal S/o Lakeshwar Gupta	04.10.2019	532	0.470		14	0.067	2009				
	AA	Sohanlal S/o Lakeshwar Gupta	10.10.2019	410	0.100		14	0.014	427				
	AA	Sohanlal S/o Lakeshwar Gupta	08.10.2019	409	0.320		14	0.046	1368				
		Sub Total (166)							5000			55000	60000
167	OSA	Ram Naresh S/o Ramvilas	24.08.2019	756	0.030		7	0.002	60				
	AA	Ram Naresh S/o Ramvilas	24.08.2020	508	0.120		7	0.008	240				
	AA	Ram Naresh S/o Ramvilas	24.08.2021	514	0.140		7	0.009	280				
	AA	Ram Naresh S/o Ramvilas	24.08.2022	515	0.140		7	0.009	280				
		Sub Total (167)							5000				5000
168	OSA	Bhole urf Chandrakesh S/o Ramvilas Gupta	24.08.2019	756	0.030		7	0.002	60				
	AA	Bhole urf Chandrakesh S/o Ramvilas Gupta	25.08.2019	508	0.120		7	0.008	240				
	AA	Bhole urf Chandrakesh S/o Ramvilas Gupta	25.08.2019	514	0.140		7	0.009	280				
	AA	Bhole urf Chandrakesh S/o Ramvilas Gupta	25.08.2019	515	0.140		7	0.009	280				
		Sub Total (168)							5000				5000
169	OSA	Kismatiya W/o Thakurdyal S/o Chhatrapal Singh	29.10.2019	788	0.070		1	0.001	1005				
	OSA	Kismatiya W/o Thakurdyal S/o Chhatrapal Singh	29.10.2019	789	0.070		1	0.001	1005				
	OSA	Kismatiya W/o Thakurdyal S/o Chhatrapal Singh	29.10.2019	793	0.050		1	0.001	997				
	OSA	Kismatiya W/o Thakurdyal S/o Chhatrapal Singh	29.10.2019	808	0.060		1	0.001	1001				
	OSA	Kismatiya W/o Thakurdyal S/o Chhatrapal Singh	29.10.2019	809	0.040		1	0.001	992				
		Sub Total (169)							5000				5000
170	AA	Dharmendra S/o Ram Lotan Jaiswal	30.09.2019	351	0.110		17	0.018	780				
	AA	Dharmendra S/o Ram Lotan Jaiswal	29.09.2019	350	0.040		17	0.007	430				
	AA	Dharmendra S/o Ram Lotan Jaiswal	20.09.2019	349	0.030		17	0.005	380				
	AA	Dharmendra S/o Ram Lotan Jaiswal	01.10.2019	348	0.040		17	0.007	430				
	AA	Dharmendra S/o Ram Lotan Jaiswal	02.10.2019	425	0.024		17	0.004	350				
	AA	Dharmendra S/o Ram Lotan Jaiswal	03.10.2019	423	0.190		17	0.032	1180				
	AA	Dharmendra S/o Ram Lotan Jaiswal	29.09.2019	422	0.050		17	0.008	480				
	AA	Dharmendra S/o Ram Lotan Jaiswal	29.09.2019	234	0.148		17	0.025	970				
		Sub Total (170)							5000				5000
171	OSA	Krishna Prasad S/o Mantri Jaiswal	07.11.2019	232	0.050		2	0.001	32				
	OSA	Krishna Prasad S/o Mantri Jaiswal	07.11.2019	233	0.050		2	0.001	32				
	OSA	Krishna Prasad S/o Mantri Jaiswal	07.11.2019	234	0.148		2	0.003	95				
	OSA	Krishna Prasad S/o Mantri Jaiswal	07.11.2019	237/1	0.080		2	0.002	51				
	OSA	Krishna Prasad S/o Mantri Jaiswal	07.11.2019	238	0.030		2	0.001	19				
	OSA	Krishna Prasad S/o Mantri Jaiswal	07.11.2019	239	0.030		2	0.001	19				
	OSA	Krishna Prasad S/o Mantri Jaiswal	07.11.2019	240/1	0.060		2	0.001	39				
	OSA	Krishna Prasad S/o Mantri Jaiswal	22.10.2019	241/1	0.040		2	0.001	26				
	OSA	Krishna Prasad S/o Mantri Jaiswal	22.10.2019	242/1	0.030		2	0.001	19				
	OSA	Krishna Prasad S/o Mantri Jaiswal	22.10.2019	243/1	0.100		2	0.002	64				
	OSA	Krishna Prasad S/o Mantri Jaiswal	22.10.2019	244/1	0.100		2	0.002	64				
	OSA	Krishna Prasad S/o Mantri Jaiswal	22.10.2019	245/1	0.030		2	0.001	19				
	OSA	Krishna Prasad S/o Mantri Jaiswal	22.10.2019	260	0.030		2	0.001	19				
	OSA	Krishna Prasad S/o Mantri Jaiswal	22.10.2019	261	0.020		2	0.000	13				
	OSA	Krishna Prasad S/o Mantri Jaiswal	22.10.2019	262	0.070		2	0.001	45				
	OSA	Krishna Prasad S/o Mantri Jaiswal	22.10.2019	263	0.040		2	0.001	26				

	OSA	Krishna Prasad S/o Mantri Jaiswal	22.10.2019	270	0.040	2	0.001	26		
	OSA	Krishna Prasad S/o Mantri Jaiswal	22.10.2019	275	0.150	2	0.003	96		
	OSA	Krishna Prasad S/o Mantri Jaiswal	22.10.2019	279	0.050	2	0.001	32		
	OSA	Krishna Prasad S/o Mantri Jaiswal	22.10.2019	280	0.100	2	0.002	64		
	OSA	Krishna Prasad S/o Mantri Jaiswal	22.10.2019	282/1	0.410	2	0.008	263		
	OSA	Krishna Prasad S/o Mantri Jaiswal	22.10.2019	283/1	0.130	2	0.003	83		
	OSA	Krishna Prasad S/o Mantri Jaiswal	23.10.2019	277	0.030	2	0.001	19		
	OSA	Krishna Prasad S/o Mantri Jaiswal	23.10.2019	267	0.040	2	0.001	26		
	OSA	Krishna Prasad S/o Mantri Jaiswal	23.10.2019	247	0.050	2	0.001	32		
	OSA	Krishna Prasad S/o Mantri Jaiswal	23.10.2019	253	0.250	2	0.005	161		
	OSA	Krishna Prasad S/o Mantri Jaiswal	23.10.2019	264	0.140	2	0.003	90		
	OSA	Krishna Prasad S/o Mantri Jaiswal	23.10.2019	281	0.150	2	0.003	96		
	OSA	Krishna Prasad S/o Mantri Jaiswal	23.10.2019	283	0.130	2	0.003	83		
	OSA	Krishna Prasad S/o Mantri Jaiswal	23.10.2019	309	0.030	2	0.001	19		
	OSA	Krishna Prasad S/o Mantri Jaiswal	23.10.2019	310	0.040	2	0.001	26		
	OSA	Krishna Prasad S/o Mantri Jaiswal	23.10.2019	311	0.150	2	0.003	96		
	OSA	Krishna Prasad S/o Mantri Jaiswal	23.10.2019	312	0.060	2	0.001	39		
	OSA	Krishna Prasad S/o Mantri Jaiswal	23.10.2019	313	0.090	2	0.002	58		
	AA	Krishna Prasad S/o Mantri Jaiswal	23.10.2019	348	0.040	2	0.001	26		
	AA	Krishna Prasad S/o Mantri Jaiswal	23.10.2019	349	0.030	2	0.001	19		
	AA	Krishna Prasad S/o Mantri Jaiswal	24.10.2019	350	0.040	2	0.001	26		
	AA	Krishna Prasad S/o Mantri Jaiswal	24.10.2019	351	0.110	2	0.002	71		
	AA	Krishna Prasad S/o Mantri Jaiswal	24.10.2019	362	0.100	2	0.002	64		
	AA	Krishna Prasad S/o Mantri Jaiswal	24.10.2019	363	0.100	2	0.002	64		
	AA	Krishna Prasad S/o Mantri Jaiswal	24.10.2019	366	0.200	2	0.004	128		
	AA	Krishna Prasad S/o Mantri Jaiswal	24.10.2019	367	0.070	2	0.001	45		
	AA	Krishna Prasad S/o Mantri Jaiswal	24.10.2019	374	0.050	2	0.001	32		
	AA	Krishna Prasad S/o Mantri Jaiswal	24.10.2019	375	0.050	2	0.001	32		
	AA	Krishna Prasad S/o Mantri Jaiswal	24.10.2019	376	0.060	2	0.001	39		
	AA	Krishna Prasad S/o Mantri Jaiswal	24.10.2019	401	0.120	2	0.002	77		
	AA	Krishna Prasad S/o Mantri Jaiswal	24.10.2019	402	0.140	2	0.003	90		
	AA	Krishna Prasad S/o Mantri Jaiswal	24.10.2019	404	0.140	2	0.003	90		
	AA	Krishna Prasad S/o Mantri Jaiswal	24.10.2019	407	0.050	2	0.001	32		
	AA	Krishna Prasad S/o Mantri Jaiswal	24.10.2019	422	0.050	2	0.001	32		
	AA	Krishna Prasad S/o Mantri Jaiswal	24.10.2019	423	0.190	2	0.004	122		
	AA	Krishna Prasad S/o Mantri Jaiswal	24.10.2019	425	0.240	2	0.005	154		
	AA	Krishna Prasad S/o Mantri Jaiswal	24.10.2019	478/1	0.060	2	0.001	39		
	AA	Krishna Prasad S/o Mantri Jaiswal	08.10.2019	480	0.060	2	0.001	39		
	AA	Krishna Prasad S/o Mantri Jaiswal	08.10.2019	482	0.220	2	0.004	141		
	AA	Krishna Prasad S/o Mantri Jaiswal	08.10.2019	484	0.200	2	0.004	128		
	AA	Krishna Prasad S/o Mantri Jaiswal	08.10.2019	486	0.170	2	0.003	109		
	AA	Krishna Prasad S/o Mantri Jaiswal	08.10.2019	487	0.070	2	0.001	45		
	AA	Krishna Prasad S/o Mantri Jaiswal	08.10.2019	494	0.100	2	0.002	64		
	AA	Krishna Prasad S/o Mantri Jaiswal	08.10.2019	495	0.170	2	0.003	109		
	AA	Krishna Prasad S/o Mantri Jaiswal	08.10.2019	496	0.190	2	0.004	90		
	AA	Krishna Prasad S/o Mantri Jaiswal	08.10.2019	499	0.050	2	0.001	32		
	AA	Krishna Prasad S/o Mantri Jaiswal	08.10.2019	500	0.050	2	0.001	32		
	AA	Krishna Prasad S/o Mantri Jaiswal	08.10.2019	503	0.260	2	0.005	167		
	OSA	Krishna Prasad S/o Mantri Jaiswal	08.10.2019	361/1	0.150	2	0.003	96		
	OSA	Krishna Prasad S/o Mantri Jaiswal	08.10.2019	302	0.090	2	0.002	58		
	OSA	Krishna Prasad S/o Mantri Jaiswal	08.10.2019	733	0.010	2	0.000	6		
	OSA	Krishna Prasad S/o Mantri Jaiswal	08.10.2019	737/1	0.050	2	0.001	32		
	OSA	Krishna Prasad S/o Mantri Jaiswal	08.10.2019	738/1	0.050	2	0.001	32		
	OSA	Krishna Prasad S/o Mantri Jaiswal	08.10.2019	739	0.130	2	0.003	83		
	OSA	Krishna Prasad S/o Mantri Jaiswal	08.10.2019	740	0.180	2	0.004	116		
	OSA	Krishna Prasad S/o Mantri Jaiswal	08.10.2019	741	0.050	2	0.001	32		
	OSA	Krishna Prasad S/o Mantri Jaiswal	08.10.2019	742	0.030	2	0.001	19		
	OSA	Krishna Prasad S/o Mantri Jaiswal	08.10.2019	743	0.080	2	0.002	51		
	OSA	Krishna Prasad S/o Mantri Jaiswal	08.10.2019	744	0.030	2	0.001	19		
	OSA	Krishna Prasad S/o Mantri Jaiswal	08.10.2019	748/1	0.050	2	0.001	32		
	OSA	Krishna Prasad S/o Mantri Jaiswal	08.10.2019	765/1	0.060	2	0.001	39		
	OSA	Krishna Prasad S/o Mantri Jaiswal	08.10.2019	286/1	0.040	2	0.001	26		
	OSA	Krishna Prasad S/o Mantri Jaiswal	08.10.2019	301/1	0.030	2	0.001	19		
	OSA	Krishna Prasad S/o Mantri Jaiswal	08.10.2019	304/1	0.020	2	0.000	13		
	AA	Krishna Prasad S/o Mantri Jaiswal	08.10.2019	305	0.050	2	0.001	32		
	AA	Krishna Prasad S/o Mantri Jaiswal	08.10.2019	306	0.070	2	0.001	45		
	AA	Krishna Prasad S/o Mantri Jaiswal	08.10.2019	308	0.210	2	0.004	135		
	AA	Krishna Prasad S/o Mantri Jaiswal	08.10.2019	307	0.050	2	0.001	32		
	AA	Krishna Prasad S/o Mantri Jaiswal	08.10.2019	303	0.080	2	0.002	51		
		Sub total (171)						5000		
172	AA	Udal Prasad S/o Kapurchandra Gupta	04.09.2019	506/1	0.210	50	0.105	3150		5000
	AA	Udal Prasad S/o Kapurchandra Gupta	25.09.2019	506/2	0.210	50	0.105	3150		
	AA	Udal Prasad S/o Kapurchandra Gupta	25.09.2019	512/1	0.120	50	0.060	1800		
	AA	Udal Prasad S/o Kapurchandra Gupta	25.09.2019	512/2	0.120	50	0.060	1800		
		Sub Total (172)						9900	80000	89900
173	AA	Shivdharai S/o Nanhk Yadav	19.11.2019	551	0.300	33	0.100	3000		
		Sub Total (173)						5000		5000
174	OSA	Rambriksh S/o Nandlal Jaiswal	18.10.2019	300	0.090	17	0.015	450		
		Sub Total (174)						5000		5000
175	OSA	Nitikeshwar S/o Bhagwati Gupta	18.10.2019	710/1	0.030	100	0.030	900		
		Sub Total (174)						5000		5000
176	OSA	Dharmendra S/o Bhagwati Gupta	18.10.2019	710/2	0.030	100	0.030	900		
		Sub Total (174)						5000		5000
177	AA	Dadani D/o Mahanand Jaiswal	17.11.2019	439	0.020	20	0.004	117		
	AA	Dadani D/o Mahanand Jaiswal	17.11.2019	445	0.130	20	0.025	761		
	AA	Dadani D/o Mahanand Jaiswal	17.11.2019	450	0.050	20	0.010	293		
	AA	Dadani D/o Mahanand Jaiswal	18.11.2019	452	0.200	20	0.039	1170		
	AA	Dadani D/o Mahanand Jaiswal	18.11.2019	458	0.040	20	0.008	234		
	AA	Dadani D/o Mahanand Jaiswal	17.11.2019	459	0.050	20	0.010	293		
	AA	Dadani D/o Mahanand Jaiswal	19.11.2019	460	0.020	20	0.004	117		
	AA	Dadani D/o Mahanand Jaiswal	20.11.2019	516/4	0.040	20	0.008	234		
	AA	Dadani D/o Mahanand Jaiswal	20.11.2019	516/5	0.040	20	0.008	234		
	AA	Dadani D/o Mahanand Jaiswal	20.11.2019	516/6	0.040	20	0.008	234		
	AA	Dadani D/o Mahanand Jaiswal	21.11.2019	517/1	0.030	20	0.006	176		
	AA	Dadani D/o Mahanand Jaiswal	21.11.2019	517/2	0.040	20	0.008	234		
	AA	Dadani D/o Mahanand Jaiswal	21.11.2019	518	0.090	20	0.018	527		

	AA	Dadani D/o Mahanand Jaiswal	21.11.2019	523	0.180	20	0.035	1053			
	AA	Dadani D/o Mahanand Jaiswal	22.11.2019	537	0.020	20	0.004	117			
	AA	Dadani D/o Mahanand Jaiswal	21.11.2019	539	0.020	20	0.004	117			
	AA	Dadani D/o Mahanand Jaiswal	21.11.2019	440	0.040	20	0.008	234			
	AA	Dadani D/o Mahanand Jaiswal	22.11.2019	418	0.150	20	0.029	878			
		Sub Total (177)						7020			7020
178	AA	Pyarelal S/o Mahanand Jaiswal	22.11.2019	418	0.150	20	0.029	878			
	AA	Pyarelal S/o Mahanand Jaiswal	17.11.2019	439	0.020	20	0.004	117			
	AA	Pyarelal S/o Mahanand Jaiswal	17.11.2019	445	0.130	20	0.025	761			
	AA	Pyarelal S/o Mahanand Jaiswal	17.11.2019	450	0.050	20	0.010	293			
	AA	Pyarelal S/o Mahanand Jaiswal	18.11.2019	452	0.200	20	0.039	1170			
	AA	Pyarelal S/o Mahanand Jaiswal	18.11.2019	458	0.040	20	0.008	234			
	AA	Pyarelal S/o Mahanand Jaiswal	17.11.2019	459	0.050	20	0.010	293			
	AA	Pyarelal S/o Mahanand Jaiswal	19.11.2019	460	0.020	20	0.004	117			
	AA	Pyarelal S/o Mahanand Jaiswal	20.11.2019	516/4	0.040	20	0.008	234			
	AA	Pyarelal S/o Mahanand Jaiswal	20.11.2019	516/5	0.040	20	0.008	234			
	AA	Pyarelal S/o Mahanand Jaiswal	20.11.2019	516/6	0.040	20	0.008	234			
	AA	Pyarelal S/o Mahanand Jaiswal	21.11.2019	517/1	0.030	20	0.006	176			
	AA	Pyarelal S/o Mahanand Jaiswal	21.11.2019	517/2	0.040	20	0.008	234			
	AA	Pyarelal S/o Mahanand Jaiswal	21.11.2019	518	0.090	20	0.018	527			
	AA	Pyarelal S/o Mahanand Jaiswal	21.11.2019	523	0.180	20	0.035	1053			
	AA	Pyarelal S/o Mahanand Jaiswal	22.11.2019	537	0.020	20	0.004	117			
	AA	Pyarelal S/o Mahanand Jaiswal	21.11.2019	539	0.020	20	0.004	117			
	AA	Pyarelal S/o Mahanand Jaiswal	21.11.2019	440	0.040	20	0.008	234		150000	150000
	AA	Nandlal S/o Pyarelal Jaiswal								25000	25000
	AA	Munnaprasad S/o Pyarelal Jaiswal								25000	25000
	AA	Santosh Kumar S/o Suvansh Jaiswal								25000	25000
	AA	Ashok Kumar S/o Suvansh Jaiswal								25000	25000
		Sub Total (178)						7020			7020
179	AA	Manikchand S/o Mahanand Jaiswal	22.11.2019	418	0.150	20	0.029	878			
	AA	Manikchand S/o Mahanand Jaiswal	17.11.2019	439	0.020	20	0.004	117			
	AA	Manikchand S/o Mahanand Jaiswal	17.11.2019	445	0.130	20	0.025	761			
	AA	Manikchand S/o Mahanand Jaiswal	17.11.2019	450	0.050	20	0.010	293			
	AA	Manikchand S/o Mahanand Jaiswal	18.11.2019	452	0.200	20	0.039	1170			
	AA	Manikchand S/o Mahanand Jaiswal	18.11.2019	458	0.040	20	0.008	234			
	AA	Manikchand S/o Mahanand Jaiswal	17.11.2019	459	0.050	20	0.010	293			
	AA	Manikchand S/o Mahanand Jaiswal	19.11.2019	460	0.020	20	0.004	117			
	AA	Manikchand S/o Mahanand Jaiswal	20.11.2019	516/4	0.040	20	0.008	234			
	AA	Manikchand S/o Mahanand Jaiswal	20.11.2019	516/5	0.040	20	0.008	234			
	AA	Manikchand S/o Mahanand Jaiswal	20.11.2019	516/6	0.040	20	0.008	234			
	AA	Manikchand S/o Mahanand Jaiswal	21.11.2019	517/1	0.030	20	0.006	176			
	AA	Manikchand S/o Mahanand Jaiswal	21.11.2019	517/2	0.040	20	0.008	234			
	AA	Manikchand S/o Mahanand Jaiswal	21.11.2019	518	0.090	20	0.018	527			
	AA	Manikchand S/o Mahanand Jaiswal	21.11.2019	523	0.180	20	0.035	1053			
	AA	Manikchand S/o Mahanand Jaiswal	22.11.2019	537	0.020	20	0.004	117			
	AA	Manikchand S/o Mahanand Jaiswal	21.11.2019	539	0.020	20	0.004	117			
	AA	Manikchand S/o Mahanand Jaiswal	21.11.2019	440	0.040	20	0.008	234			
		Sub Total (179)						7020		55000	62020
180	AA	Subash Chandra S/o Mahanand Jaiswal	22.11.2019	418	0.150	20	0.029	878			
	AA	Subash Chandra S/o Mahanand Jaiswal	17.11.2019	439	0.020	20	0.004	117			
	AA	Subash Chandra S/o Mahanand Jaiswal	17.11.2019	445	0.130	20	0.025	761			
	AA	Subash Chandra S/o Mahanand Jaiswal	17.11.2019	450	0.050	20	0.010	293			
	AA	Subash Chandra S/o Mahanand Jaiswal	18.11.2019	452	0.200	20	0.039	1170			
	AA	Subash Chandra S/o Mahanand Jaiswal	18.11.2019	458	0.040	20	0.008	234			
	AA	Subash Chandra S/o Mahanand Jaiswal	17.11.2019	459	0.050	20	0.010	293			
	AA	Subash Chandra S/o Mahanand Jaiswal	19.11.2019	460	0.020	20	0.004	117			
	AA	Subash Chandra S/o Mahanand Jaiswal	20.11.2019	516/4	0.040	20	0.008	234			
	AA	Subash Chandra S/o Mahanand Jaiswal	20.11.2019	516/5	0.040	20	0.008	234			
	AA	Subash Chandra S/o Mahanand Jaiswal	20.11.2019	516/6	0.040	20	0.008	234			
	AA	Subash Chandra S/o Mahanand Jaiswal	21.11.2019	517/1	0.030	20	0.006	176			
	AA	Subash Chandra S/o Mahanand Jaiswal	21.11.2019	517/2	0.040	20	0.008	234			
	AA	Subash Chandra S/o Mahanand Jaiswal	21.11.2019	518	0.090	20	0.018	527			
	AA	Subash Chandra S/o Mahanand Jaiswal	21.11.2019	523	0.180	20	0.035	1053			
	AA	Subash Chandra S/o Mahanand Jaiswal	22.11.2019	537	0.020	20	0.004	117			
	AA	Subash Chandra S/o Mahanand Jaiswal	21.11.2019	539	0.020	20	0.004	117			
	AA	Subash Chandra S/o Mahanand Jaiswal	21.11.2019	440	0.040	20	0.008	234			
		Sub Total (180)						7020		55000	62020
181	OSA	Laxman S/o Saryu Gupta	02.11.2019	703/2/1	0.086	100	0.086	2580			
		Sub Total (181)						5000			5000
182	AA	Chhotelal S/o Ram Vilas Gupta 1 / 2	28.10.2019	714	0.060	100	0.060	1800			
	OSA	Chhotelal S/o Ram Vilas Gupta 1 / 2	28.10.2019	715	0.030	100	0.030	900			
	OSA	Chhotelal S/o Ram Vilas Gupta 1 / 2	28.10.2019	716	0.030	100	0.030	900			
	OSA	Chhotelal S/o Ram Vilas Gupta 1 / 2	28.10.2019	787	0.220	100	0.220	1650			
	OSA	Chhotelal S/o Ram Vilas Gupta 1 / 2	28.10.2019	717	0.010	100	0.010	300			
		Sub Total (182)						5550			5550
183	OSA	Sonmati W/o Ramanugrah Gupta	02.11.2019	756	0.030	7	0.002	60			
	AA	Sonmati W/o Ramanugrah Gupta	24.09.2019	508	0.120	7	0.008	240			
	AA	Sonmati W/o Ramanugrah Gupta	25.09.2019	514	0.140	7	0.009	280			
	AA	Sonmati W/o Ramanugrah Gupta	25.09.2019	515	0.140	7	0.009	280			
		Sub Total (183)						5000			5000
184	OSA	Ramashankar S/o Ramanugrah Gupta	02.11.2019	756	0.030	7	0.002	60			
	AA	Ramashankar S/o Ramanugrah Gupta	24.09.2019	508	0.120	7	0.008	240			
	AA	Ramashankar S/o Ramanugrah Gupta	25.09.2019	514	0.140	7	0.009	280			
	AA	Ramashankar S/o Ramanugrah Gupta	25.09.2019	515	0.140	7	0.009	280			
	AA	Leelavati D/o Ramanugrah Gupta								83000	83000
		Sub Total (184)						5000			5000
185	OSA	Devkanti S/o Ramanugrah Gupta	02.11.2019	756	0.030	7	0.002	60			
	AA	Devkanti S/o Ramanugrah Gupta	24.09.2019	508	0.120	7	0.008	240			
	AA	Devkanti S/o Ramanugrah Gupta	25.09.2019	514	0.140	7	0.009	280			
	AA	Devkanti S/o Ramanugrah Gupta	25.09.2019	515	0.140	7	0.009	280			
		Sub Total (185)						5000			5000
186	OSA	Ramniranjan S/o Ramanugrah Gupta	02.11.2019	756	0.030	7	0.002	60			
	AA	Ramniranjan S/o Ramanugrah Gupta	24.09.2019	508	0.120	7	0.008	240			
	AA	Ramniranjan S/o Ramanugrah Gupta	25.09.2019	514	0.140	7	0.009	280			
	AA	Ramniranjan S/o Ramanugrah Gupta	25.09.2019	515	0.140	7	0.009	280			
		Sub Total (186)						5000			5000

187	OSA	Keshchandra S/o Ramanugrah Gupta	02.11.2019	756	0.030	7	0.002	60		
	AA	Keshchandra S/o Ramanugrah Gupta	24.09.2019	508	0.120	7	0.008	240		
	AA	Keshchandra S/o Ramanugrah Gupta	25.09.2019	514	0.140	7	0.009	280		
	AA	Keshchandra S/o Ramanugrah Gupta	25.09.2019	515	0.140	7	0.009	280		
		Sub Total (187)						5000		5000
188	OSA	Ramashankar S/o Ramanugrah Gupta	02.11.2019	756	0.030	7	0.002	60		
	AA	Ramashankar S/o Ramanugrah Gupta	24.09.2019	508	0.120	7	0.008	240		
	AA	Ramashankar S/o Ramanugrah Gupta	25.09.2019	514	0.140	7	0.009	280		
	AA	Ramashankar S/o Ramanugrah Gupta	25.09.2019	515	0.140	7	0.009	280		
		Sub Total (188)						5000		5000
189	OSA	Anjani S/o Rampyare Gupta	02.11.2019	756	0.030	7	0.002	60		
	AA	Anjani S/o Rampyare Gupta	24.09.2019	508	0.120	7	0.008	240		
	AA	Anjani S/o Rampyare Gupta	25.09.2019	514	0.140	7	0.009	280		
	AA	Anjani S/o Rampyare Gupta	25.09.2019	515	0.140	7	0.009	280		
		Sub Total (189)						5000		5000
190	OSA	Aklasiya W/o Mantri Prasad jaiswal	08.10.2019	232	0.050	2.14	0.001	45		
	OSA	Aklasiya W/o Mantri Prasad jaiswal	08.10.2019	233	0.050	2.14	0.001	45		
	OSA	Aklasiya W/o Mantri Prasad jaiswal	08.10.2019	234	0.148	2.14	0.003	108		
	OSA	Aklasiya W/o Mantri Prasad jaiswal	08.10.2019	237/1	0.080	2.14	0.002	65		
	OSA	Aklasiya W/o Mantri Prasad jaiswal	08.10.2019	238	0.030	2.14	0.001	32		
	OSA	Aklasiya W/o Mantri Prasad jaiswal	08.10.2019	239	0.030	2.14	0.001	32		
	OSA	Aklasiya W/o Mantri Prasad jaiswal	08.10.2019	240/1	0.060	2.14	0.001	52		
	OSA	Aklasiya W/o Mantri Prasad jaiswal	08.10.2019	241/1	0.040	2.14	0.001	39		
	OSA	Aklasiya W/o Mantri Prasad jaiswal	08.10.2019	242/1	0.030	2.14	0.001	32		
	OSA	Aklasiya W/o Mantri Prasad jaiswal	08.10.2019	243/1	0.100	2.14	0.002	77		
	OSA	Aklasiya W/o Mantri Prasad jaiswal	08.10.2019	244/1	0.100	2.14	0.002	77		
	OSA	Aklasiya W/o Mantri Prasad jaiswal	08.10.2019	245/1	0.030	2.14	0.001	32		
	OSA	Aklasiya W/o Mantri Prasad jaiswal	08.10.2019	260	0.030	2.14	0.001	32		
	OSA	Aklasiya W/o Mantri Prasad jaiswal	08.10.2019	261	0.020	2.14	0.000	26		
	OSA	Aklasiya W/o Mantri Prasad jaiswal	08.10.2019	262	0.070	2.14	0.001	58		
	OSA	Aklasiya W/o Mantri Prasad jaiswal	13.10.2019	263	0.040	2.14	0.001	39		
	OSA	Aklasiya W/o Mantri Prasad jaiswal	13.10.2019	270	0.040	2.14	0.001	39		
	OSA	Aklasiya W/o Mantri Prasad jaiswal	13.10.2019	275	0.150	2.14	0.003	110		
	OSA	Aklasiya W/o Mantri Prasad jaiswal	13.10.2019	279	0.050	2.14	0.001	45		
	OSA	Aklasiya W/o Mantri Prasad jaiswal	13.10.2019	280	0.100	2.14	0.002	77		
	OSA	Aklasiya W/o Mantri Prasad jaiswal	13.10.2019	282/1	0.410	2.14	0.009	277		
	OSA	Aklasiya W/o Mantri Prasad jaiswal	13.10.2019	283/1	0.130	2.14	0.003	97		
	OSA	Aklasiya W/o Mantri Prasad jaiswal	13.10.2019	277	0.030	2.14	0.001	32		
	OSA	Aklasiya W/o Mantri Prasad jaiswal	13.10.2019	267	0.040	2.14	0.001	39		
	OSA	Aklasiya W/o Mantri Prasad jaiswal	13.10.2019	247	0.050	2.14	0.001	45		
	OSA	Aklasiya W/o Mantri Prasad jaiswal	13.10.2019	253	0.250	2.14	0.005	174		
	OSA	Aklasiya W/o Mantri Prasad jaiswal	13.10.2019	264	0.140	2.14	0.003	103		
	OSA	Aklasiya W/o Mantri Prasad jaiswal	13.10.2019	281	0.150	2.14	0.003	110		
	OSA	Aklasiya W/o Mantri Prasad jaiswal	13.10.2019	283	0.130	2.14	0.003	97		
	OSA	Aklasiya W/o Mantri Prasad jaiswal	13.10.2019	309	0.030	2.14	0.001	32		
	OSA	Aklasiya W/o Mantri Prasad jaiswal	13.10.2019	310	0.040	2.14	0.001	39		
	OSA	Aklasiya W/o Mantri Prasad jaiswal	02.11.2019	311	0.150	2.14	0.003	110		
	OSA	Aklasiya W/o Mantri Prasad jaiswal	02.11.2019	312	0.060	2.14	0.001	52		
	OSA	Aklasiya W/o Mantri Prasad jaiswal	02.11.2019	313	0.090	2.14	0.002	71		
	AA	Aklasiya W/o Mantri Prasad jaiswal	02.11.2019	348	0.040	2.14	0.001	39		
	AA	Aklasiya W/o Mantri Prasad jaiswal	02.11.2019	349	0.030	2.14	0.001	32		
	AA	Aklasiya W/o Mantri Prasad jaiswal	02.11.2019	350	0.040	2.14	0.001	39		
	AA	Aklasiya W/o Mantri Prasad jaiswal	02.11.2019	351	0.110	2.14	0.002	84		
	AA	Aklasiya W/o Mantri Prasad jaiswal	02.11.2019	362	0.100	2.14	0.002	77		
	AA	Aklasiya W/o Mantri Prasad jaiswal	02.11.2019	363	0.100	2.14	0.002	77		
	AA	Aklasiya W/o Mantri Prasad jaiswal	02.11.2019	366	0.200	2.14	0.004	142		
	AA	Aklasiya W/o Mantri Prasad jaiswal	02.11.2019	367	0.070	2.14	0.001	58		
	AA	Aklasiya W/o Mantri Prasad jaiswal	02.11.2019	374	0.050	2.14	0.001	45		
	AA	Aklasiya W/o Mantri Prasad jaiswal	02.11.2019	375	0.050	2.14	0.001	45		
	AA	Aklasiya W/o Mantri Prasad jaiswal	02.11.2019	376	0.060	2.14	0.001	52		
	AA	Aklasiya W/o Mantri Prasad jaiswal	02.11.2019	401	0.120	2.14	0.003	90		
	AA	Aklasiya W/o Mantri Prasad jaiswal	02.11.2019	402	0.140	2.14	0.003	103		
	AA	Aklasiya W/o Mantri Prasad jaiswal	02.11.2019	404	0.140	2.14	0.003	103		
	AA	Aklasiya W/o Mantri Prasad jaiswal	02.11.2019	407	0.050	2.14	0.001	45		
	AA	Aklasiya W/o Mantri Prasad jaiswal	02.11.2019	422	0.050	2.14	0.001	45		
	AA	Aklasiya W/o Mantri Prasad jaiswal	02.11.2019	423	0.190	2.14	0.004	135		
	AA	Aklasiya W/o Mantri Prasad jaiswal	02.11.2019	425	0.240	2.14	0.005	167		
	AA	Aklasiya W/o Mantri Prasad jaiswal	02.11.2019	478/1	0.060	2.14	0.001	52		
	AA	Aklasiya W/o Mantri Prasad jaiswal	02.11.2019	480	0.060	2.14	0.001	52		
	AA	Aklasiya W/o Mantri Prasad jaiswal	02.11.2019	482	0.220	2.14	0.005	155		
	AA	Aklasiya W/o Mantri Prasad jaiswal	02.11.2019	484	0.200	2.14	0.004	142		
	AA	Aklasiya W/o Mantri Prasad jaiswal	02.11.2019	486	0.170	2.14	0.004	122		
	AA	Aklasiya W/o Mantri Prasad jaiswal	02.11.2019	487	0.070	2.14	0.001	58		
	AA	Aklasiya W/o Mantri Prasad jaiswal	02.11.2019	494	0.100	2.14	0.002	77		
	AA	Aklasiya W/o Mantri Prasad jaiswal	02.11.2019	495	0.170	2.14	0.004	122		
	AA	Aklasiya W/o Mantri Prasad jaiswal	02.11.2019	496	0.190	2.14	0.004	135		
	AA	Aklasiya W/o Mantri Prasad jaiswal	02.11.2019	499	0.050	2.14	0.001	45		
	AA	Aklasiya W/o Mantri Prasad jaiswal	02.11.2019	500	0.050	2.14	0.001	45		
	AA	Aklasiya W/o Mantri Prasad jaiswal	02.11.2019	503	0.260	2.14	0.006	180		
	OSA	Aklasiya W/o Mantri Prasad jaiswal	02.11.2019	361/1	0.150	2.14	0.003	110		
	OSA	Aklasiya W/o Mantri Prasad jaiswal	02.11.2019	302	0.090	2.14	0.002	71		
	OSA	Aklasiya W/o Mantri Prasad jaiswal	02.11.2019	733	0.010	2.14	0.000	20		
	OSA	Aklasiya W/o Mantri Prasad jaiswal	02.11.2019	737/1	0.050	2.14	0.001	45		
	OSA	Aklasiya W/o Mantri Prasad jaiswal	02.11.2019	738/1	0.050	2.14	0.001	45		
	OSA	Aklasiya W/o Mantri Prasad jaiswal	02.11.2019	739	0.130	2.14	0.003	97		
	OSA	Aklasiya W/o Mantri Prasad jaiswal	02.11.2019	740	0.180	2.14	0.004	92		
	OSA	Aklasiya W/o Mantri Prasad jaiswal	02.11.2019	741	0.050	2.14	0.001	45		
	OSA	Aklasiya W/o Mantri Prasad jaiswal	02.11.2019	742	0.030	2.14	0.001	32		
	OSA	Aklasiya W/o Mantri Prasad jaiswal	02.11.2019	743	0.080	2.14	0.002	65		
	OSA	Aklasiya W/o Mantri Prasad jaiswal	02.11.2019	744	0.030	2.14	0.001	32		
	OSA	Aklasiya W/o Mantri Prasad jaiswal	02.11.2019	748/1	0.050	2.14	0.001	45		
	OSA	Aklasiya W/o Mantri Prasad jaiswal	02.11.2019	765/1	0.060	2.14	0.001	52		
	OSA	Aklasiya W/o Mantri Prasad jaiswal	02.11.2019	286/1	0.040	2.14	0.001	39		
	OSA	Aklasiya W/o Mantri Prasad jaiswal	02.11.2019	301/1	0.030	2.14	0.001	32		
	OSA	Aklasiya W/o Mantri Prasad jaiswal	02.11.2019	304/1	0.020	2.14	0.000	26		
	AA	Aklasiya W/o Mantri Prasad jaiswal	02.11.2019	305	0.050	2.14	0.001	45		

	AA	Aklasiya W/o Mantri Prasad jaiswal	02.11.2019	306	0.070	2.14	0.001	58			
	AA	Aklasiya W/o Mantri Prasad jaiswal	02.11.2019	308	0.210	2.14	0.004	148			
	AA	Aklasiya W/o Mantri Prasad jaiswal	02.11.2019	307	0.050	2.14	0.001	45			
	AA	Aklasiya W/o Mantri Prasad jaiswal	02.11.2019	303	0.080	2.14	0.002	65			
		Sub Total (190)						6120			6120
191	OSA	Bablu Singh S/o Dharam Singh, Kunti Singh W/o Dharam S	29.10.2019	788	0.070	8	0.006	175			
	OSA	Bablu Singh S/o Dharam Singh, Kunti Singh W/o Dharam S	29.10.2019	789	0.070	8	0.006	175			
	OSA	Bablu Singh S/o Dharam Singh, Kunti Singh W/o Dharam S	29.10.2019	793	0.050	8	0.004	125			
	OSA	Bablu Singh S/o Dharam Singh, Kunti Singh W/o Dharam S	29.10.2019	808	0.060	8	0.005	150			
	OSA	Bablu Singh S/o Dharam Singh, Kunti Singh W/o Dharam S	29.10.2019	809	0.04	8	0.003	100			
		Sub Total (191)						5000			5000
192	OSA	Badi, Ajoriya, Ashdevi, Srimati S/o Chhatrapal Singh	29.10.2019	788	0.070	8	0.006	175			
	OSA	Badi, Ajoriya, Ashdevi, Srimati S/o Chhatrapal Singh	29.10.2019	789	0.070	8	0.006	175			
	OSA	Badi, Ajoriya, Ashdevi, Srimati S/o Chhatrapal Singh	29.10.2019	793	0.050	8	0.004	125			
	OSA	Badi, Ajoriya, Ashdevi, Srimati S/o Chhatrapal Singh	29.10.2019	808	0.060	8	0.005	150			
	OSA	Badi, Ajoriya, Ashdevi, Srimati S/o Chhatrapal Singh	29.10.2019	809	0.04	8	0.003	100			
		Sub Total (192)						5000			5000
193	OSA	Udayraj S/o Chhatrapal Singh	29.10.2019	788	0.070	8	0.006	175			
	OSA	Udayraj S/o Chhatrapal Singh	29.10.2019	789	0.070	8	0.006	175			
	OSA	Udayraj S/o Chhatrapal Singh	29.10.2019	793	0.050	8	0.004	125			
	OSA	Udayraj S/o Chhatrapal Singh	29.10.2019	808	0.060	8	0.005	150			
	OSA	Udayraj S/o Chhatrapal Singh	29.10.2019	809	0.04	8	0.003	100			
		Sub Total (193)						5000			5000
194	OSA	Nandila S/o Chhatrapal Singh	29.10.2019	788	0.070	8	0.006	175			
	OSA	Nandila S/o Chhatrapal Singh	29.10.2019	789	0.070	8	0.006	175			
	OSA	Nandila S/o Chhatrapal Singh	29.10.2019	793	0.050	8	0.004	125			
	OSA	Nandila S/o Chhatrapal Singh	29.10.2019	808	0.060	8	0.005	150			
	OSA	Nandila S/o Chhatrapal Singh	29.10.2019	809	0.04	8	0.003	100			
		Sub Total (194)						5000			5000
195	OSA	Sankaliya, Phooljariya D/o Pran Singh	29.10.2019	788	0.070	8	0.006	175			
	OSA	Sankaliya, Phooljariya D/o Pran Singh	29.10.2019	789	0.070	8	0.006	175			
	OSA	Sankaliya, Phooljariya D/o Pran Singh	29.10.2019	793	0.050	8	0.004	125			
	OSA	Sankaliya, Phooljariya D/o Pran Singh	29.10.2019	808	0.060	8	0.005	150			
	OSA	Sankaliya, Phooljariya D/o Pran Singh	29.10.2019	809	0.04	8	0.003	100			
		Sub Total (195)						5000			5000
196	OSA	Dhanpati D/o Purushottam Singh	29.10.2019	788	0.070	8	0.006	175			
	OSA	Dhanpati D/o Purushottam Singh	29.10.2019	789	0.070	8	0.006	175			
	OSA	Dhanpati D/o Purushottam Singh	29.10.2019	793	0.050	8	0.004	125			
	OSA	Dhanpati D/o Purushottam Singh	29.10.2019	808	0.060	8	0.005	150			
	OSA	Dhanpati D/o Purushottam Singh	29.10.2019	809	0.04	8	0.003	100			
		Sub Total (196)						5000			5000
197	OSA	Mohar Singh S/o Purushottm Singh	29.10.2019	788	0.070	8	0.006	175			
	OSA	Mohar Singh S/o Purushottm Singh	29.10.2019	789	0.070	8	0.006	175			
	OSA	Mohar Singh S/o Purushottm Singh	29.10.2019	793	0.050	8	0.004	125			
	OSA	Mohar Singh S/o Purushottm Singh	29.10.2019	808	0.060	8	0.005	150			
	OSA	Mohar Singh S/o Purushottm Singh	29.10.2019	809	0.04	8	0.003	100			
		Sub Total (197)						5000			5000
198	OSA	Umesh Singh, Ramesh Singh, Manmati Singh, Devmati S/o	29.10.2019	788	0.070	8	0.006	175			
	OSA	Umesh Singh, Ramesh Singh, Manmati Singh, Devmati S/o	29.10.2019	789	0.070	8	0.006	175			
	OSA	Umesh Singh, Ramesh Singh, Manmati Singh, Devmati S/o	29.10.2019	793	0.050	8	0.004	125			
	OSA	Umesh Singh, Ramesh Singh, Manmati Singh, Devmati S/o	29.10.2019	808	0.060	8	0.005	150			
	OSA	Umesh Singh, Ramesh Singh, Manmati Singh, Devmati S/o	29.10.2019	809	0.04	8	0.003	100			
		Sub Total (198)						5000			5000
199	OSA	Ram Singh S/o Nathu Singh 1 / 6	29.10.2019	788	0.070	17	0.012	350			
	OSA	Ram Singh S/o Nathu Singh 1 / 6	29.10.2019	789	0.070	17	0.012	350			
	OSA	Ram Singh S/o Nathu Singh 1 / 6	29.10.2019	793	0.050	17	0.008	250			
	OSA	Ram Singh S/o Nathu Singh 1 / 6	29.10.2019	808	0.060	17	0.010	300			
	OSA	Ram Singh S/o Nathu Singh 1 / 6	29.10.2019	809	0.04	17	0.007	200			
		Sub Total (199)						5000			5000
200	OSA	Mandhari Singh S/o Purushottm Singh	29.10.2019	788	0.070	8	0.006	175			
	OSA	Mandhari Singh S/o Purushottm Singh	29.10.2019	789	0.070	8	0.006	175			
	OSA	Mandhari Singh S/o Purushottm Singh	29.10.2019	793	0.050	8	0.004	125			
	OSA	Mandhari Singh S/o Purushottm Singh	29.10.2019	808	0.060	8	0.005	150			
	OSA	Mandhari Singh S/o Purushottm Singh	29.10.2019	809	0.04	8	0.003	100			
		Sub Total (200)						5000			5000
201	OSA	RamSurat S/o Mahadev		802/3	0.100	33	0.033	5000			
		Sub Total (201)						5000			5000
202	OSA	Sitasaran S/o Manilal Kumhar	23.09.2019	285	0.030	100	0.030	900			
	OSA	Sitasaran S/o Manilal Kumhar	23.09.2019	286	0.020	100	0.020	600			
	OSA	Sitasaran S/o Manilal Kumhar	23.09.2019	289	0.050	100	0.050	1500			
		Sub Total (202)						5000			5000
203	OSA	Ramjiyavan S/o Ramanugrh Jaiswal	12.10.2019	290	0.080	1	0.001	998		10000	15000
		Sub Total (203)						5000			5000
204	OSA	Lalchand S/o Ramanugrh Jaiswal	12.10.2019	291	0.020	1	0.000	980			
		Sub Total (204)						5000			5000
205	OSA	Satyanarayan S/o Ramanugrh Jaiswal	12.10.2019	293	0.030	1	0.000	983			
		Sub Total (205)						5000			5000
206	OSA	Ramlallu S/o Ramanugrh Jaiswal	12.10.2019	294	0.250	1	0.003	1049			
		Sub Total (206)						5000		10000	15000
207	OSA	Ramlal S/o Ganga Jaiswal	15.10.2019	320	0.180	100	0.180	5400			
		Sub Total (207)						5400			5400
208	OSA	Sandhari S/o Tribhuvan Singh	17.10.2019	314	0.130	100	0.130	3900			
	OSA	Sandhari S/o Tribhuvan Singh	17.10.2019	315	0.150	100	0.150	4500			
	OSA	Sandhari S/o Tribhuvan Singh	02.10.2019	316	0.140	100	0.140	4200			
		Sub Total (208)						12600			12600
209	AA	Anjani Gupta S/o Ganga Prasad	07.11.2019	343	0.080	52	0.041	1240			
	OSA	Motilal Gupta S/o Ganga Prasad	07.11.2019	344	0.070	52	0.036	1085			
	OSA	Kumbhkarar Gupta S/o Ganga Prasad		345	0.160	52	0.083	2480			
	AA	Hirman W/o Dhani Ram Dubey		353	0.190	52	0.098	2945			
	AA			549	0.220	52	0.114	3410			
	AA	Jakani W/o Ganga Prasad S/o Rantneshwar Gupta		251	0.060	52	0.031	930			
	AA			249	0.120	52	0.062	1860			
		Sub Total (209)						13950			13950
210	AA	Gopichand S/O Raghunath S/o Gaya Gupta 1/2	30.08.2019	532	0.470	25	0.118	3510			
	AA	Gopichand S/O Raghunath S/o Gaya Gupta 1/2	30.08.2019	410	0.100	25	0.025	750			
	AA	Gopichand S/O Raghunath S/o Gaya Gupta 1/2	10.09.2019	409	0.320	25	0.080	2400			

	AA	Gopichand S/o Raghunath S/o Gaya Gupta 1/2	11.10.2019	332	0.040	25	0.010	300			
		Sub Total (210)						6960			6960
211	AA	Anirudh S/O Manfer S/o Raghunath S/o Gaya Gupta 1 / 2	30.08.2019	532	0.470	25	0.118	3510			
	AA	Anirudh S/O Manfer S/o Raghunath S/o Gaya Gupta 1 / 2	30.08.2019	410	0.100	25	0.025	750			
	AA	Anirudh S/O Manfer S/o Raghunath S/o Gaya Gupta 1 / 2	10.09.2019	409	0.320	25	0.080	2400			
	AA	Anirudh S/O Manfer S/o Raghunath S/o Gaya Gupta 1 / 2	11.10.2019	332	0.040	25	0.010	300			
		Sub Total (210)						6960			6960
212	AA	Lalmani, Sheshmani, Jankaliya S/o Bandhu 1 / 6	09.10.2019	430	0.05	50	0.025	750			
		Sub Total (212)						5000			5000
213	OSA	Ashwanikumar S/o Ramdhani Gupta	25.09.2019	507	0.410	100	0.410	12300			
		Sub Total (213)						12300	20000		32300
214	OSA	Panpati D/o Shivbansh Jaiswal	22.10.2019	232	0.050	19.5	0.010	51			
	OSA	Panpati D/o Shivbansh Jaiswal	22.10.2019	233	0.050	19.5	0.010	51			
	OSA	Panpati D/o Shivbansh Jaiswal	22.10.2019	234	0.148	19.5	0.029	114			
	OSA	Panpati D/o Shivbansh Jaiswal	22.10.2019	237/1	0.080	19.5	0.016	70			
	OSA	Panpati D/o Shivbansh Jaiswal	22.10.2019	238	0.030	19.5	0.006	38			
	OSA	Panpati D/o Shivbansh Jaiswal	22.10.2019	239	0.030	19.5	0.006	38			
	OSA	Panpati D/o Shivbansh Jaiswal	22.10.2019	240/1	0.060	19.5	0.012	57			
	OSA	Panpati D/o Shivbansh Jaiswal	22.10.2019	241/1	0.040	19.5	0.008	44			
	OSA	Panpati D/o Shivbansh Jaiswal	22.10.2019	242/1	0.030	19.5	0.006	38			
	OSA	Panpati D/o Shivbansh Jaiswal	22.10.2019	243/1	0.100	19.5	0.020	83			
	OSA	Panpati D/o Shivbansh Jaiswal	22.10.2019	244/1	0.100	19.5	0.020	83			
	OSA	Panpati D/o Shivbansh Jaiswal	22.10.2019	245/1	0.030	19.5	0.006	38			
	OSA	Panpati D/o Shivbansh Jaiswal	22.10.2019	260	0.030	19.5	0.006	38			
	OSA	Panpati D/o Shivbansh Jaiswal	22.10.2019	261	0.020	19.5	0.004	31			
	OSA	Panpati D/o Shivbansh Jaiswal	22.10.2019	262	0.070	19.5	0.014	64			
	OSA	Panpati D/o Shivbansh Jaiswal	22.10.2019	263	0.040	19.5	0.008	44			
	OSA	Panpati D/o Shivbansh Jaiswal	28.09.2019	270	0.040	19.5	0.008	44			
	OSA	Panpati D/o Shivbansh Jaiswal	28.09.2019	275	0.150	19.5	0.029	115			
	OSA	Panpati D/o Shivbansh Jaiswal	28.09.2019	279	0.050	19.5	0.010	51			
	OSA	Panpati D/o Shivbansh Jaiswal	28.09.2019	280	0.100	19.5	0.020	83			
	OSA	Panpati D/o Shivbansh Jaiswal	28.09.2019	282/1	0.410	19.5	0.080	276			
	OSA	Panpati D/o Shivbansh Jaiswal	28.09.2019	283/1	0.130	19.5	0.025	102			
	OSA	Panpati D/o Shivbansh Jaiswal	28.09.2019	277	0.030	19.5	0.006	38			
	OSA	Panpati D/o Shivbansh Jaiswal	28.09.2019	267	0.040	19.5	0.008	44			
	OSA	Panpati D/o Shivbansh Jaiswal	28.09.2019	247	0.050	19.5	0.010	51			
	OSA	Panpati D/o Shivbansh Jaiswal	28.09.2019	253	0.250	19.5	0.049	179			
	OSA	Panpati D/o Shivbansh Jaiswal	28.09.2019	264	0.140	19.5	0.027	109			
	OSA	Panpati D/o Shivbansh Jaiswal	28.09.2019	281/1	0.150	19.5	0.029	115			
	OSA	Panpati D/o Shivbansh Jaiswal	28.09.2019	283	0.130	19.5	0.025	102			
	OSA	Panpati D/o Shivbansh Jaiswal	28.09.2019	309	0.030	19.5	0.006	38			
	OSA	Panpati D/o Shivbansh Jaiswal	28.09.2019	310	0.040	19.5	0.008	44			
	OSA	Panpati D/o Shivbansh Jaiswal	28.09.2019	311	0.150	19.5	0.029	115			
	OSA	Panpati D/o Shivbansh Jaiswal	28.09.2019	312	0.060	19.5	0.012	57			
	OSA	Panpati D/o Shivbansh Jaiswal	28.09.2019	313	0.090	19.5	0.018	76			
	AA	Panpati D/o Shivbansh Jaiswal	28.09.2019	348	0.040	19.5	0.008	44			
	AA	Panpati D/o Shivbansh Jaiswal	28.09.2019	349	0.030	19.5	0.006	38			
	AA	Panpati D/o Shivbansh Jaiswal	28.09.2019	350	0.040	19.5	0.008	44			
	AA	Panpati D/o Shivbansh Jaiswal	28.09.2019	351	0.110	19.5	0.021	89			
	AA	Panpati D/o Shivbansh Jaiswal	28.09.2019	362	0.100	19.5	0.020	83			
	AA	Panpati D/o Shivbansh Jaiswal	28.09.2019	363	0.100	19.5	0.020	83			
	AA	Panpati D/o Shivbansh Jaiswal	28.09.2019	366	0.200	19.5	0.039	147			
	AA	Panpati D/o Shivbansh Jaiswal	28.09.2019	367	0.070	19.5	0.014	64			
	AA	Panpati D/o Shivbansh Jaiswal	28.09.2019	374	0.050	19.5	0.010	51			
	AA	Panpati D/o Shivbansh Jaiswal	28.09.2019	375	0.050	19.5	0.010	51			
	AA	Panpati D/o Shivbansh Jaiswal	28.09.2019	376	0.060	19.5	0.012	57			
	AA	Panpati D/o Shivbansh Jaiswal	28.09.2019	401	0.120	19.5	0.023	96			
	AA	Panpati D/o Shivbansh Jaiswal	28.09.2019	402	0.140	19.5	0.027	109			
	AA	Panpati D/o Shivbansh Jaiswal	28.09.2019	404	0.140	19.5	0.027	109			
	AA	Panpati D/o Shivbansh Jaiswal	28.09.2019	407	0.050	19.5	0.010	51			
	AA	Panpati D/o Shivbansh Jaiswal	28.09.2019	422	0.050	19.5	0.010	51			
	AA	Panpati D/o Shivbansh Jaiswal	28.09.2019	423	0.190	19.5	0.037	141			
	AA	Panpati D/o Shivbansh Jaiswal	28.09.2019	425	0.240	19.5	0.047	173			
	AA	Panpati D/o Shivbansh Jaiswal	28.09.2019	478/1	0.060	19.5	0.012	57			
	AA	Panpati D/o Shivbansh Jaiswal	28.09.2019	480	0.060	19.5	0.012	57			
	AA	Panpati D/o Shivbansh Jaiswal	28.09.2019	482	0.220	19.5	0.043	160			
	AA	Panpati D/o Shivbansh Jaiswal	28.09.2019	484	0.200	19.5	0.039	147			
	AA	Panpati D/o Shivbansh Jaiswal	28.09.2019	486	0.170	19.5	0.033	128			
	AA	Panpati D/o Shivbansh Jaiswal	28.09.2019	487	0.070	19.5	0.014	64			
	AA	Panpati D/o Shivbansh Jaiswal	28.09.2019	494	0.100	19.5	0.020	83			
	AA	Panpati D/o Shivbansh Jaiswal	28.09.2019	495	0.170	19.5	0.033	128			
	AA	Panpati D/o Shivbansh Jaiswal	28.09.2019	496	0.190	19.5	0.037	109			
	AA	Panpati D/o Shivbansh Jaiswal	28.09.2019	497	0.070	19.5	0.014	64			
	AA	Panpati D/o Shivbansh Jaiswal	28.09.2019	499	0.050	19.5	0.010	51			
	AA	Panpati D/o Shivbansh Jaiswal	28.09.2019	500	0.050	19.5	0.010	51			
	AA	Panpati D/o Shivbansh Jaiswal	28.09.2019	503	0.260	19.5	0.051	186			
	OSA	Panpati D/o Shivbansh Jaiswal	28.09.2019	361/1	0.150	19.5	0.029	115			
	OSA	Panpati D/o Shivbansh Jaiswal	28.09.2019	302	0.090	19.5	0.018	76			
	OSA	Panpati D/o Shivbansh Jaiswal	28.09.2019	733	0.010	19.5	0.002	25			
	OSA	Panpati D/o Shivbansh Jaiswal	28.09.2019	737/1	0.050	19.5	0.010	51			
	OSA	Panpati D/o Shivbansh Jaiswal	28.09.2019	738/1	0.050	19.5	0.010	51			
	OSA	Panpati D/o Shivbansh Jaiswal	28.09.2019	739	0.130	19.5	0.025	102			
	OSA	Panpati D/o Shivbansh Jaiswal	28.09.2019	740	0.180	19.5	0.035	134			
	OSA	Panpati D/o Shivbansh Jaiswal	28.09.2019	741	0.050	19.5	0.010	51			
	OSA	Panpati D/o Shivbansh Jaiswal	28.09.2019	742	0.030	19.5	0.006	38			
	OSA	Panpati D/o Shivbansh Jaiswal	28.09.2019	743	0.080	19.5	0.016	70			
	OSA	Panpati D/o Shivbansh Jaiswal	28.09.2019	744	0.030	19.5	0.006	38			
	OSA	Panpati D/o Shivbansh Jaiswal	04.10.2019	748/1	0.050	19.5	0.010	51			
	OSA	Panpati D/o Shivbansh Jaiswal	04.10.2019	765/1	0.060	19.5	0.012	57			
	OSA	Panpati D/o Shivbansh Jaiswal	04.10.2019	246/1	0.040	19.5	0.008	57			
	OSA	Panpati D/o Shivbansh Jaiswal	04.10.2019	286/1	0.040	19.5	0.008	44			
	OSA	Panpati D/o Shivbansh Jaiswal	04.10.2019	301/1	0.030	19.5	0.006	38			
	OSA	Panpati D/o Shivbansh Jaiswal	04.10.2019	304/1	0.020	19.5	0.004	31			
	AA	Panpati D/o Shivbansh Jaiswal	04.10.2019	305	0.050	19.5	0.010	51			
	AA	Panpati D/o Shivbansh Jaiswal	04.10.2019	306	0.070	19.5	0.014	64			
	AA	Panpati D/o Shivbansh Jaiswal	04.10.2019	308	0.210	19.5	0.041	153			

	AA	Panpati D/o Shivbansh Jaiswal	04.10.2019	307	0.050	19.5	0.010	51		
	AA	Panpati D/o Shivbansh Jaiswal	04.10.2019	303	0.080	19.5	0.016	70		
		Sub Total (214)						6750		6750
215	AA	Rajendra K Gupta S/o Sohanlal Gupta	06.10.2019	530	0.140	17	0.023	700		
		Sub Total (215)						5000		5000
216	AA	Devendra K Gupta S/o Sohanlal Gupta	06.10.2019	530	0.140	17	0.023	700		
		Sub Total (216)						5000		5000
217	AA	Anand Gupta S/o Vijay Shankar Gupta	06.10.2019	530	0.140	17	0.023	700		
		Sub Total (217)						5000		5000
218	AA	Lavkush Gupta S/o Vijay Shankar Gupta	06.10.2019	530	0.140	17	0.023	700		
		Sub Total (218)						5000		5000
219	AA	Satish Kumar S/o Chandra Prakash Gupta	06.10.2019	530	0.140	17	0.023	700		
		Sub Total (219)						5000		5000
220	AA	Rajesh Kumar S/o Lakheshwar Gupta	06.10.2019	530	0.140	17	0.023	700		
		Sub Total (220)						5000		5000
221	OSA	Rajkumar S/o Mukundlal Jaiswal	26.11.2019	272	0.040	100	0.040	1200		
	OSA	Rajkumar S/o Mukundlal Jaiswal	26.11.2019	273	0.040	100	0.040	1200		
	OSA	Rajkumar S/o Mukundlal Jaiswal	26.11.2019	274	0.040	100	0.040	1200		
	OSA	Rajkumar S/o Mukundlal Jaiswal	26.11.2019	772	0.050	100	0.050	1500		
	OSA	Rajkumar S/o Mukundlal Jaiswal	26.11.2019	773	0.030	100	0.030	900		
	OSA	Rajkumar S/o Mukundlal Jaiswal	26.11.2019	774	0.030	100	0.030	900		
	OSA	Rajkumar S/o Mukundlal Jaiswal	26.11.2019	720	0.040	100	0.040	1200		
	OSA	Rajkumar S/o Mukundlal Jaiswal	26.11.2019	721	0.030	100	0.030	900		
	OSA	Rajkumar S/o Mukundlal Jaiswal	26.11.2019	722	0.030	100	0.030	900		
	OSA	Rajkumar S/o Mukundlal Jaiswal	26.11.2019	810	0.050	100	0.050	1500		
	OSA	Rajkumar S/o Mukundlal Jaiswal	27.11.2019	811	0.080	100	0.080	2400		
	OSA	Rajkumar S/o Mukundlal Jaiswal	27.11.2019	812	0.080	100	0.080	2400		
	OSA	Rajkumar S/o Mukundlal Jaiswal	27.11.2019	323	0.040	100	0.040	1200		
	OSA	Rajkumar S/o Mukundlal Jaiswal	27.11.2019	336	0.100	100	0.100	3000		
	OSA	Rajkumar S/o Mukundlal Jaiswal	27.11.2019	346	0.100	100	0.100	3000		
	OSA	Rajkumar S/o Mukundlal Jaiswal	27.11.2019	352	0.110	100	0.110	3300		
	AA	Rajkumar S/o Mukundlal Jaiswal	27.11.2019	427	0.050	100	0.050	1500		
	AA	Rajkumar S/o Mukundlal Jaiswal	27.11.2019	428	0.070	100	0.070	2100		
	AA	Rajkumar S/o Mukundlal Jaiswal	17.11.2019	429	0.060	100	0.060	1800		
	AA	Rajkumar S/o Mukundlal Jaiswal	17.11.2019	431	0.030	100	0.030	900		
	AA	Rajkumar S/o Mukundlal Jaiswal	17.11.2019	432	0.130	100	0.130	3900		
	AA	Rajkumar S/o Mukundlal Jaiswal	17.11.2019	433	0.090	100	0.090	2700		
	AA	Rajkumar S/o Mukundlal Jaiswal	17.11.2019	451	0.090	100	0.090	2700		
	AA	Rajkumar S/o Mukundlal Jaiswal	18.11.2019	465	0.240	100	0.240	7200		
	AA	Rajkumar S/o Mukundlal Jaiswal	18.11.2019	466	0.060	100	0.060	1800		
	AA	Rajkumar S/o Mukundlal Jaiswal	18.11.2019	467	0.030	100	0.030	900		
	AA	Rajkumar S/o Mukundlal Jaiswal	18.11.2019	471	0.040	100	0.040	1200		
	AA	Rajkumar S/o Mukundlal Jaiswal	18.11.2019	473	0.050	100	0.050	1500		
	AA	Rajkumar S/o Mukundlal Jaiswal	18.11.2019	475	0.030	100	0.030	900		
	AA	Rajkumar S/o Mukundlal Jaiswal	18.11.2019	481	0.120	100	0.120	3600		
	AA	Rajkumar S/o Mukundlal Jaiswal	18.11.2019	505	0.420	100	0.420	12600		
	AA	Rajkumar S/o Mukundlal Jaiswal	18.11.2019	541	0.020	100	0.020	600		
	AA	Rajkumar S/o Mukundlal Jaiswal	19.11.2019	542	0.050	100	0.050	1500		
	AA	Rajkumar S/o Mukundlal Jaiswal	19.11.2019	543	0.050	100	0.050	1500		
	AA	Rajkumar S/o Mukundlal Jaiswal	19.11.2019	408	0.030	100	0.030	900		
	AA	Rajkumar S/o Mukundlal Jaiswal	19.11.2019	406	0.160	100	0.160	4800		
	AA	Rajkumar S/o Mukundlal Jaiswal	19.11.2019	403	0.040	100	0.040	1200		
	AA	Rajkumar S/o Mukundlal Jaiswal	19.11.2019	371	0.050	100	0.050	1500		
	AA	Rajkumar S/o Mukundlal Jaiswal	19.11.2019	372	0.030	100	0.030	900		
	AA	Rajkumar S/o Mukundlal Jaiswal	19.11.2019	369	0.020	100	0.020	600		
	AA	Rajkumar S/o Mukundlal Jaiswal	19.11.2019	365	0.020	100	0.020	600		
	AA	Rajkumar S/o Mukundlal Jaiswal	19.11.2019	548	0.020	100	0.020	600		
		Sub Total (221)						86700		86700
222	OSA	Nandkumar S/o Rampyare Gupta	01.11.2019	756	0.030	11	0.003	100		
	AA	Nandkumar S/o Rampyare Gupta	27.09.2019	508	0.120	11	0.013	400		
	AA	Nandkumar S/o Rampyare Gupta	27.09.2019	514	0.140	11	0.016	467		
	AA	Nandkumar S/o Rampyare Gupta	27.09.2019	515	0.140	11	0.016	467		
		Sub Total (222)						5000		5000
223	OSA	Shivkumari W/o Komalchand Gupta, Sugresh, Vikesh and D	01.11.2019	756	0.030	11	0.003	100		
	AA	Shivkumari W/o Komalchand Gupta, Sugresh, Vikesh and	27.09.2019	508	0.120	11	0.013	400		
	AA	Shivkumari W/o Komalchand Gupta, Sugresh, Vikesh and	27.09.2019	514	0.140	11	0.016	467		
	AA	Shivkumari W/o Komalchand Gupta, Sugresh, Vikesh and	27.09.2019	515	0.140	11	0.016	467		
		Sub Total (223)						5000		5000
224	OSA	Urmila Devi D/o Ramashankar	06.10.2019	262	0.070	8	0.006	151		
	OSA	Santosh Jaiswal S/o Ramashankar Jaiswal ,	18.10.2019	270	0.040	8	0.003	86		
	OSA	Chhotak Jaiswal S/o Ramashankar Jaiswal,	18.10.2019	275	0.150	8	0.012	324		
	OSA	Butun Jaiswal S/o Ramashakar Jaiswal	18.10.2019	279	0.050	8	0.004	108		
	OSA	Kantidevi D/o Ramashankar Jaiswala	18.10.2019	277	0.030	8	0.002	65		
	OSA	Urmila Devi D/o Ramashankar Jaiswal	18.10.2019	267	0.400	8	0.033	864		
	OSA	Pushpa Jaiswal D/o Ramashankar Jaiswal	18.10.2019	264	0.140	8	0.012	302		
	OSA	Daiya S/o Ramashankar Jaiswal,	18.10.2019	309	0.030	8	0.002	65		
	OSA	Urmila Devi D/o Ramashankar	18.10.2019	305	0.050	8	0.004	108		
	OSA	Santosh Jaiswal S/o Ramashankar Jaiswal ,	18.10.2019	306	0.070	8	0.006	151		
	OSA	Chhotak Jaiswal S/o Ramashankar Jaiswal,	18.10.2019	308	0.210	8	0.017	453		
	OSA	Butun Jaiswal S/o Ramashakar Jaiswal	06.10.2019	303	0.080	8	0.007	173		
	OSA	Kantidevi D/o Ramashankar Jaiswala	06.10.2019	307	0.050	8	0.004	108		
	OSA	Urmila Devi D/o Ramashankar Jaiswal	06.10.2019	311	0.150	8	0.012	324		
	OSA	Pushpa Jaiswal D/o Ramashankar Jaiswal	06.10.2019	312	0.060	8	0.005	130		
	OSA	Daiya S/o Ramashankar Jaiswal,	06.10.2019	313	0.090	8	0.007	194		
	OSA	Urmila Devi D/o Ramashankar	06.10.2019	302	0.090	8	0.007	194		
	OSA	Santosh Jaiswal S/o Ramashankar Jaiswal ,	06.10.2019	280	0.100	8	0.008	216		
	OSA	Chhotak Jaiswal S/o Ramashankar Jaiswal,	28.09.2019	260	0.030	8	0.002	65		
	OSA	Butun Jaiswal S/o Ramashakar Jaiswal	28.09.2019	261	0.020	8	0.002	43		
	OSA	Kantidevi D/o Ramashankar Jaiswala	28.09.2019	263	0.040	8	0.003	86		
	OSA	Urmila Devi D/o Ramashankar Jaiswal	30.09.2019	310	0.040	8	0.003	86		
	OSA	Pushpa Jaiswal D/o Ramashankar Jaiswal	30.09.2019	282/1	0.410	8	0.034	885		
	OSA	Daiya S/o Ramashankar Jaiswal,	30.09.2019	283/1	0.130	8	0.011	281		
	OSA	Urmila Devi D/o Ramashankar	30.09.2019	737/1	0.050	8	0.004	108		
	OSA	Santosh Jaiswal S/o Ramashankar Jaiswal ,	02.10.2019	738/1	0.050	8	0.004	108		
	OSA	Chhotak Jaiswal S/o Ramashankar Jaiswal,	02.10.2019	765/1	0.060	8	0.005	130		
	OSA	Butun Jaiswal S/o Ramashakar Jaiswal	02.10.2019	246/1	0.040	8	0.003	86		

	OSA	Kantidevi D/o Ramashankar Jaiswala	15.10.2019	733	0.010	8	0.001	22		
	OSA	Urmila Devi D/o Ramashankar Jaiswal	15.10.2019	240	0.180	8	0.015	389		
	OSA	Pushpa Jaiswal D/o Ramashankar Jaiswal	15.10.2019	739	0.130	8	0.011	281		
	OSA	Daiya S/o Ramashankar Jaiswal,	15.10.2019	741	0.050	8	0.004	108		
	OSA	Urmila Devi D/o Ramashankar	15.10.2019	742	0.030	8	0.002	65		
	OSA	Santosh Jaiswal S/o Ramashankar Jaiswal ,	15.10.2019	743	0.080	8	0.007	173		
	OSA	Chhotak Jaiswal S/O Ramashankar Jaiswal,	15.10.2019	744	0.030	8	0.002	65		
	OSA	Butun Jaiswal S/o Ramashakar Jaiswal	03.10.2019	281/1	0.150	8	0.012	324		
	OSA	Kantidevi D/o Ramashankar Jaiswala	03.10.2019	283/1	0.130	8	0.011	281		
	OSA	Urmila Devi D/o Ramashankar Jaiswal	03.10.2019	748/1	0.050	8	0.004	108		
	OSA	Pushpa Jaiswal D/o Ramashankar Jaiswal	16.10.2019	304/1	0.020	8	0.002	43		
	OSA	Daiya S/o Ramashankar Jaiswal,	16.10.2019	301/1	0.030	8	0.002	65		
	OSA	Urmila Devi D/o Ramashankar	14.10.2019	237/1	0.080	8	0.007	173		
	OSA	Santosh Jaiswal S/o Ramashankar Jaiswal ,	16.10.2019	238	0.030	8	0.002	65		
	OSA	Chhotak Jaiswal S/O Ramashankar Jaiswal,	16.10.2019	239	0.030	8	0.002	65		
	OSA	Butun Jaiswal S/O Ramashakar Jaiswal	17.10.2019	240/1	0.060	8	0.005	130		
	OSA	Kantidevi D/o Ramashankar Jaiswala	17.10.2019	241/1	0.040	8	0.003	86		
	OSA	Urmila Devi D/o Ramashankar Jaiswal	17.10.2019	242/1	0.030	8	0.002	65		
	OSA	Pushpa Jaiswal D/o Ramashankar Jaiswal	17.10.2019	243/1	0.100	8	0.008	216		
	OSA	Daiya S/o Ramashankar Jaiswal,	17.10.2019	244/1	0.100	8	0.008	216		
	OSA	Urmila Devi D/o Ramashankar	02.09.2019	245/1	0.030	8	0.002	65		
	OSA	Santosh Jaiswal S/o Ramashankar Jaiswal ,	02.09.2019	351	0.110	8	0.009	238		
	AA	Chhotak Jaiswal S/O Ramashankar Jaiswal,	02.09.2019	350	0.040	8	0.003	86		
	AA	Butun Jaiswal S/o Ramashakar Jaiswal	02.09.2019	349	0.030	8	0.002	65		
	AA	Kantidevi D/o Ramashankar Jaiswala	02.09.2019	348	0.040	8	0.003	86		
	AA	Urmila Devi D/o Ramashankar Jaiswal	02.09.2019	425	0.240	8	0.020	518		
	AA	Pushpa Jaiswal D/o Ramashankar Jaiswal	02.09.2019	423	0.190	8	0.016	410		
	AA	Daiya S/o Ramashankar Jaiswal,	02.09.2019	422	0.050	8	0.004	108		
	AA	Urmila Devi D/o Ramashankar	02.09.2019	282	0.220	8	0.018	475		
	AA	Santosh Jaiswal S/o Ramashankar Jaiswal ,	02.09.2019	484	0.200	8	0.017	432		
	AA	Chhotak Jaiswal S/O Ramashankar Jaiswal,	17.10.2019	486	0.170	8	0.014	367		
	AA	Butun Jaiswal S/O Ramashakar Jaiswal	17.10.2019	487	0.160	8	0.013	345		
	AA	Kantidevi D/o Ramashankar Jaiswala	17.10.2019	495	0.170	8	0.014	367		
	AA	Urmila Devi D/o Ramashankar Jaiswal	17.10.2019	496	0.190	8	0.016	410		
	AA	Pushpa Jaiswal D/o Ramashankar Jaiswal	17.10.2019	497	0.070	8	0.006	151		
	AA	Daiya S/o Ramashankar Jaiswal,	17.10.2019	499	0.050	8	0.004	108		
	AA	Urmila Devi D/o Ramashankar	17.10.2019	500	0.050	8	0.004	108		
	AA	Santosh Jaiswal S/o Ramashankar Jaiswal ,	08.10.2019	375	0.050	8	0.004	108		
	AA	Chhotak Jaiswal S/O Ramashankar Jaiswal,	08.10.2019	374	0.050	8	0.004	108		
	AA	Butun Jaiswal S/o Ramashakar Jaiswal	08.10.2019	376	0.060	8	0.005	130		
	AA	Kantidevi D/o Ramashankar Jaiswala	08.10.2019	460	0.050	8	0.004	108		
	AA	Urmila Devi D/o Ramashankar Jaiswal	08.10.2019	404	0.140	8	0.012	302		
	AA	Pushpa Jaiswal D/o Ramashankar Jaiswal	08.10.2019	402	0.140	8	0.012	302		
	AA	Daiya S/o Ramashankar Jaiswal,	08.10.2019	401	0.120	8	0.010	259		
	AA	Urmila Devi D/o Ramashankar	08.10.2019	367	0.070	8	0.006	151		
	AA	Santosh Jaiswal S/o Ramashankar Jaiswal ,	08.10.2019	366	0.200	8	0.017	432		
	AA	Chhotak Jaiswal S/O Ramashankar Jaiswal,	08.10.2019	363	0.100	8	0.008	216		
	AA	Butun Jaiswal S/o Ramashakar Jaiswal	09.10.2019	362	0.100	8	0.008	216		
	AA	Kantidevi D/o Ramashankar Jaiswala	09.10.2019	232	0.050	8	0.004	108		
	AA	Urmila Devi D/o Ramashankar Jaiswal	09.10.2019	235	0.050	8	0.004	108		
	AA	Pushpa Jaiswal D/o Ramashankar Jaiswal	09.10.2019	234	0.148	8	0.012	320		
	AA	Daiya S/o Ramashankar Jaiswal,	26.09.2019	407	0.050	8	0.004	108		
	AA	Daiya S/o Ramashankar Jaiswal,	18.10.2019	359	0.150	8	0.012	324		
		Sub Total (224)						16470		16470
225	OSA	Vashundhara W/o Triveni Jaiswal	06.10.2019	262	0.070	4	0.003	87		
	OSA	Babani D/o Triveni Jaiswal	07.10.2019	270	0.040	4	0.002	50		
	OSA	Dadani D/o Triveni Jaiswal	07.10.2019	275	0.150	4	0.006	187		
	OSA	Chhotaki D/o Triveni Jaiswal	08.10.2019	279	0.050	4	0.002	62		
	OSA	Kishmatiya D/o Triveni Jaiswal	09.10.2019	277	0.030	4	0.001	37		
	OSA	Vashundhara W/o Triveni Jaiswal	14.10.2019	267	0.040	4	0.002	50		
	OSA	Babani D/o Triveni Jaiswal	15.10.2019	264	0.140	4	0.006	175		
	OSA	Dadani D/o Triveni Jaiswal	11.10.2019	309	0.030	4	0.001	37		
	OSA	Chhotaki D/o Triveni Jaiswal	12.10.2019	305	0.050	4	0.002	62		
	OSA	Kishmatiya D/o Triveni Jaiswal	08.10.2019	306	0.070	4	0.003	87		
	OSA	Vashundhara W/o Triveni Jaiswal	13.10.2019	308	0.210	4	0.009	262		
	OSA	Babani D/o Triveni Jaiswal	13.10.2019	303	0.080	4	0.003	100		
	OSA	Dadani D/o Triveni Jaiswal	07.10.2019	307	0.050	4	0.002	62		
	OSA	Chhotaki D/o Triveni Jaiswal	07.10.2019	311	0.150	4	0.006	187		
	OSA	Kishmatiya D/o Triveni Jaiswal	09.10.2019	312	0.060	4	0.002	75		
	OSA	Vashundhara W/o Triveni Jaiswal	09.10.2019	313	0.090	4	0.004	112		
	OSA	Vashundhara W/o Triveni Jaiswal	09.10.2019	302	0.090	4	0.004	112		
	OSA	Vashundhara W/o Triveni Jaiswal	09.10.2019	280	0.100	4	0.004	125		
		Sub Total (225)						5000		5000
226	AA	Hirman W/o Dhani Ram Dubey	10.09.2019	472	0.170	100	0.170	5100		
		Sub Total (226)						5100		5100
227	OSA	Suresh Chandra S/o Mukundlal Gupta	26.11.2019	255/1	0.020	20	0.004	120		
	AA	Suresh Chandra S/o Mukundlal Gupta	26.11.2019	233	0.080	20	0.016	480		
	OSA	Suresh Chandra S/o Mukundlal Gupta	26.11.2019	235	0.040	20	0.008	240		
	OSA	Suresh Chandra S/o Mukundlal Gupta	26.11.2019	337	0.070	20	0.014	420		
	OSA	Suresh Chandra S/o Mukundlal Gupta	26.11.2019	339	0.300	20	0.060	1800		
	OSA	Suresh Chandra S/o Mukundlal Gupta	26.11.2019	341	0.130	20	0.026	780		
	OSA	Suresh Chandra S/o Mukundlal Gupta	26.11.2019	342	0.380	20	0.076	2280		
	OSA	Suresh Chandra S/o Mukundlal Gupta	26.11.2019	354	0.040	20	0.008	240		
	OSA	Suresh Chandra S/o Mukundlal Gupta	26.11.2019	426	0.550	20	0.110	3300		
		Sub Total (227)						9660		50000 59660
	OSA	Ramlal S/o Ganga Jaiswal	06.10.2019	262	0.070	6	0.004	117		
	OSA	Ramlal S/o Ganga Jaiswal	18.10.2019	270	0.040	6	0.002	67		
	OSA	Ramlal S/o Ganga Jaiswal	18.10.2019	275	0.150	6	0.008	250		
	OSA	Ramlal S/o Ganga Jaiswal	18.10.2019	279	0.050	6	0.003	83		
	OSA	Ramlal S/o Ganga Jaiswal	18.10.2019	277	0.030	6	0.002	50		
	OSA	Ramlal S/o Ganga Jaiswal	18.10.2019	267	0.400	6	0.022	667		
	OSA	Ramlal S/o Ganga Jaiswal	18.10.2019	264	0.140	6	0.008	233		
	OSA	Ramlal S/o Ganga Jaiswal	18.10.2019	309	0.030	6	0.002	50		
	OSA	Ramlal S/o Ganga Jaiswal	18.10.2019	305	0.050	6	0.003	83		
	OSA	Ramlal S/o Ganga Jaiswal	18.10.2019	306	0.070	6	0.004	117		
	OSA	Ramlal S/o Ganga Jaiswal	18.10.2019	308	0.210	6	0.012	350		

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OSA	Ramlal S/o Ganga Jaiswal	06.10.2019	303	0.080	6	0.004	133			
OSA	Ramlal S/o Ganga Jaiswal	06.10.2019	307	0.050	6	0.003	83			
OSA	Ramlal S/o Ganga Jaiswal	06.10.2019	311	0.150	6	0.008	250			
OSA	Ramlal S/o Ganga Jaiswal	06.10.2019	312	0.060	6	0.003	100			
OSA	Ramlal S/o Ganga Jaiswal	06.10.2019	313	0.090	6	0.005	150			
OSA	Ramlal S/o Ganga Jaiswal	06.10.2019	302	0.090	6	0.005	150			
OSA	Ramlal S/o Ganga Jaiswal	06.10.2019	280	0.100	6	0.006	167			
OSA	Ramlal S/o Ganga Jaiswal	06.10.2019	269	0.050	33	0.017	500			
OSA	Ramlal S/o Ganga Jaiswal	06.10.2019	271	0.120	33	0.040	825			
OSA	Ramlal S/o Ganga Jaiswal	06.10.2019	734	0.050	8	0.004	125			
OSA	Ramlal S/o Ganga Jaiswal	06.10.2019	746	0.120	8	0.010	300			
OSA	Ramlal S/o Ganga Jaiswal	06.10.2019	747	0.130	8	0.011	325			
OSA	Ramlal S/o Ganga Jaiswal	07.10.2019	750	0.050	8	0.004	125			
OSA	Ramlal S/o Ganga Jaiswal	07.10.2019	751	0.050	8	0.004	125			
OSA	Ramlal S/o Ganga Jaiswal	07.10.2019	766	0.020	8	0.002	50			
OSA	Ramlal S/o Ganga Jaiswal	07.10.2019	736	0.120	8	0.010	300			
OSA	Ramlal S/o Ganga Jaiswal	07.10.2019	752	0.150	8	0.012	375			
OSA	Ramlal S/o Ganga Jaiswal	07.10.2019	268	0.040	8	0.003	100			
OSA	Ramlal S/o Ganga Jaiswal	07.10.2019	356	0.260	8	0.022	650			
AA	Ramlal S/o Ganga Jaiswal	02.10.2019	357	0.030	8	0.002	75			
AA	Ramlal S/o Ganga Jaiswal	02.10.2019	498	0.090	8	0.007	225			
AA	Ramlal S/o Ganga Jaiswal	02.10.2019	501	0.100	8	0.008	250			
AA	Ramlal S/o Ganga Jaiswal	02.10.2019	509	0.370	8	0.031	925			
AA	Ramlal S/o Ganga Jaiswal	07.10.2019	416	0.060	8	0.005	150			
AA	Ramlal S/o Ganga Jaiswal	08.10.2019	414	0.170	8	0.014	425			
AA	Ramlal S/o Ganga Jaiswal	08.10.2019	413	0.470	8	0.039	1175			
AA	Ramlal S/o Ganga Jaiswal	08.10.2019	411	0.230	8	0.019	575			
AA	Ramlal S/o Ganga Jaiswal	18.10.2019	359	0.150	8	0.012	375			
AA	Ramlal S/o Ganga Jaiswal	08.10.2019	463	0.200	8	0.017	500			
AA	Ramlal S/o Ganga Jaiswal	08.10.2019	510	0.470	8	0.039	1175			
	Sub Total (228)						12750		60000	72750

कार्यालय अनुविभागीय अधिकारी / दण्डाधिकारी माडा जिला-सिंगरौली (म०प्र०)

क० / 0735 / एस०डी०ओ० / सी-1 / 2020

माडा दिनांक 29.08.2020

प्रति,

क्षेत्रीय अधिकारी
म०प्र० प्रदूषण नियंत्रण बोर्ड
भकुआर नौगढ़ तहसील सिंगरौली,
जिला-सिंगरौली (म०प्र०)



विषय:- माननीय एन०जी०टी०(पी०बी०) नई दिल्ली द्वारा प्रकरण क० OA NO-117/2014, शान्तुन शर्मा विरुद्ध भारत संघ एवं अन्य में पारित निर्णय दिनांक 27.01.2020 के पालन के संबंध में जानकारी बावत।

संदर्भ:- आपका पत्र क० 1556 / क्षे०क० / प्र०नि०बो० / 2020 सिंगरौली दिनांक 04 / 08 / 2020

विषयांतर्गत संदर्भित पत्र द्वारा माननीय एन०जी०टी०(पी०बी०) नई दिल्ली द्वारा प्रकरण क० OA NO-117/2014, शान्तुन शर्मा विरुद्ध भारत संघ एवं अन्य में पारित निर्णय दिनांक 27.01.2020 के पालन के संबंध में एस्सार पावर एम०पी० लिमिटेड ग्राम बंधौरा के ऐश डाइक ब्रीच के बहाव से ग्राम कर्सुआलाल / कर्सुआराजा में फसल एवं कृषि उत्पादकता पर हुई नुकसानी / विपरीत प्रभाव का आकलन के संबंध में जानकारी चाही गई है जिसके संबंध में तहसीलदार माडा से जानकारी प्राप्त किया गया जो बिन्दुवार निम्नानुसार है:-

1. एस्सार पावर एम०पी० लिमिटेड ग्राम बंधौरा के ऐश डाइक ब्रीच के बहाव से ग्राम कर्सुआलाल / कर्सुआराजा में प्रभावित हुई कृषि भूमि का विवरण मालिकाना हक से संबंधित जानकारी निम्नानुसार है:-

ग्राम	क०	मालिकाना हक / स्वत्व	प्रभावित कुल आराजी	कुल क्षेत्रफल हे०	रिमार्क
कर्सुआलाल	01	मुख्य कार्यपालन अधिकारी एस्सार पावर	179	24.70	पूरे प्रभावित रकबा में से 41.000 हे० पर ग्राम के किसानों द्वारा कृषि कार्य किया जाता है, तथा रकबा 1.370 हे० पर परिसम्पत्ति तालाब, कूप, मकान आदि स्थित थे।
	02	म०प्र० शासन (एस्सार पावर द्वारा अर्जित)	29	2.31	
	03	म०प्र० शासन	13	0.580	
	04	निजी भूमिस्वामी	211	14.42	
		योग	432	42.01	
कर्सुआराजा	01	निजी भूमि स्वामी	3	0.36	
		योग	3	0.36	
कुल योग			435	42.37	

2. प्रभावित फसल एवं क्षेत्रफल तथा मुआवजे से संबंधित जानकारी निम्नानुसार है:-

मुख्यालय अधिकारी
 माडा
 जिला-सिंगरौली (म०प्र०)

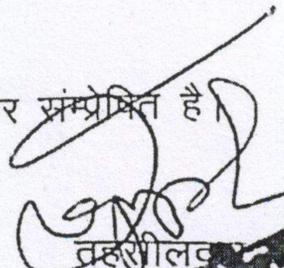
क्र०	ग्राम का नाम	प्रभावित कृषक संख्या	मुआवजा प्रभावित कृषकों को भुगतान की गई राशि	फसल / परिसम्पत्ति	रिमार्क
01	कर्सुआलाल	27	2026000	परिसम्पत्ति क्षति	
		228	2028860	फसल क्षति	
02	कर्सुआराजा	08	40000	फसल क्षति	
कुल योग		263	4094860 (चालीस लाख चौरान्ने हजार आठ सौ साठ)		

3. गत 5 वर्षों में फसलवार विवरण, मौसमवार फसल, फसल उत्पादन बाजार मूल्य (दर) के संबंध में राखड़ प्रभावित क्षेत्रफल में मौसम खरीफ में धान की फसल तथा मौसम रबी में गेहूँ की फसल बोई जाती है, प्रभावित ग्राम के आनावारी के आधार पर तथा प्रचलित बाजार मूल्य के आधार पर जानकारी निम्नानुसार है:-

वर्ष	मौसम	फसल	रकबा (हे०)	प्रमाणित पैदावार x क्षेत्रफल / औसत आनावारी	उत्पादन (क्विंटल)	दर (रूपये / क्विंटल)	बाजार मूल्य(रूपये)
2014-15	खरीफ	धान	41	3680x41/55	830	1200	996000
	रबी	गेहूँ	41	4430x41/60	1090	1400	1526000
2015-16	खरीफ	धान	41	3680x41/40	604	1300	785200
	रबी	गेहूँ	41	4430x41/50	908	1500	1362000
2016-17	खरीफ	धान	41	3680x41/70	1056	1400	1478400
	रबी	गेहूँ	41	4430x41/65	1181	1500	1771500
2017-18	खरीफ	धान	41	3680x41/70	1056	1500	1584000
	रबी	गेहूँ	41	4430x41/68	1235	1600	1976000
2018-19	खरीफ	धान	41	3680x41/68	1026	1600	1641600
	रबी	गेहूँ	41	4430x41/65	1181	1800	2125800

4. वर्ष 2019-20 में खरीफ मौसम में धान की फसल कृषकों द्वारा बोई गई थी जिसमें राखड़ बह जाने से फसल दबकर नष्ट हो गई थी तथा रबी में कोई फसल नहीं बोई गई थी।
5. कृषकों को उपजाऊ भूमि में राखड़ हटने के बाद सामान्यतः फसल बोई गई है। कम्पनी प्रबंधन द्वारा खाद बीज एवं भूमि उपजाऊ बनाने में कोई मदद नहीं की गई।
6. राखड़ प्रभावित क्षेत्र तथा वर्तमान छायाचित्र पृथक से संलग्न है।

अतः उपरोक्तानुसार जानकारी आवश्यक कार्यवाही हेतु सादर सम्प्रेषित है।


 तहसील
 तहसील
 जिला-सिन्धु (सिन्धु)

अतः उपरोक्तानुसार जानकारी आवश्यक कार्यवाही हेतु सादर सम्प्रेषित है।

संलग्न उपरोक्तानुसार

पृ०क० 0736 / एस०डी०ओ० / सी-1 / 2020

प्रतिलिपः- कलेक्टर महोदय जिला-सिंगरौली की ओर सादर सूचनार्थ।

29/08/2020
अनुविभागीय अधिकारी (राजस्व)
उपखण्ड अधिकारी
मोडा
जिला-सिंगरौली (म०प्र०)
जिला-मोडा दिनांक 29.08.2020

29/8/2020
अनुविभागीय अधिकारी (राजस्व)
उपखण्ड अधिकारी
मोडा
जिला-सिंगरौली (म०प्र०)
जिला-सिंगरौली (म०प्र०)

प्रका

मानम
नगर क
नगर हे
वारी ह
शक का
1950 से
पदि हों, त
निवास व
मकान क्रम.

कार्यालय तहसीलदार तहसील माड़ा जिला-सिंगरौली (म0प्र)

क0 / 496 / प्रवा0 / 2020

माड़ा दिनांक 29.08.2020

प्रति,

उपखण्ड अधिकारी महोदय

उपखण्ड माड़ा जिला-सिंगरौली (म0प्र0)

विषय:- माननीय एन0जी0टी0(पी0बी0) नई दिल्ली द्वारा प्रकरण क0 OA NO-117/2014, शान्तुन शर्मा विरुद्ध भारत संघ एवं अन्य में पारित निर्णय दिनांक 27.01.2020 के पालन के संबंध में जानकारी बावत।

संदर्भ:- क्षेत्रिय अधिकारी जिला-सिंगरौली के पत्र क0 1556 / क्षे0क0 / प्र0नि0बो0 / 2020 सिंगरौली दिनांक 04 / 08 / 2020

विषयांतर्गत संदर्भित पत्र द्वारा माननीय एन0जी0टी0(पी0बी0) नई दिल्ली द्वारा प्रकरण क0 OA NO-117/2014, शान्तुन शर्मा विरुद्ध भारत संघ एवं अन्य में पारित निर्णय दिनांक 27.01.2020 के पालन के संबंध में एस्सार पावर एम0पी0 लिमिटेड ग्राम बंधौरा के ऐश डाइक ब्रीच के बहाव से ग्राम कर्सुआलाल/कर्सुआराजा में फसल एवं कृषि उत्पादकता पर हुई नुकसानी/विपरीत प्रभाव का आकलन के संबंध में जानकारी चाही गई है। जिसके संबंध में संबंधित हल्का पटवारी से जानकारी प्राप्त किया गया जो बिन्दुवार निम्नानुसार है:-

1. एस्सार पावर एम0पी0 लिमिटेड ग्राम बंधौरा के ऐश डाइक ब्रीच के बहाव से ग्राम कर्सुआलाल/कर्सुआराजा में प्रभावित हुई कृषि भूमि का विवरण मालिकाना हक से संबंधित जानकारी निम्नानुसार है:-

ग्राम	क0	मालिकाना हक / स्वत्व	प्रभावित कुल आराजी	कुल क्षेत्रफल हे0	रिमार्क
कर्सुआलाल	01	मुख्य कार्यपालन अधिकारी एस्सार पावर	179	24.70	पूरे प्रभावित रकबा में से 41.000 हे0 पर ग्राम के किसानों द्वारा कृषि कार्य किया जाता है, तथा रकबा 1.370 हे0 पर परिसम्पत्ति तालाब, कूप, मकान आदि स्थित थे।
	02	म0प्र0 शासन (एस्सार पावर द्वारा अर्जित)	29	2.31	
	03	म0प्र0 शासन	13	0.580	
	04	निजी भूमिस्वामी	211	14.42	
	योग	432	42.01		
कर्सुआराजा	01	निजी भूमि स्वामी	3	0.36	
		योग	3	0.36	
कुल योग			435	42.37	

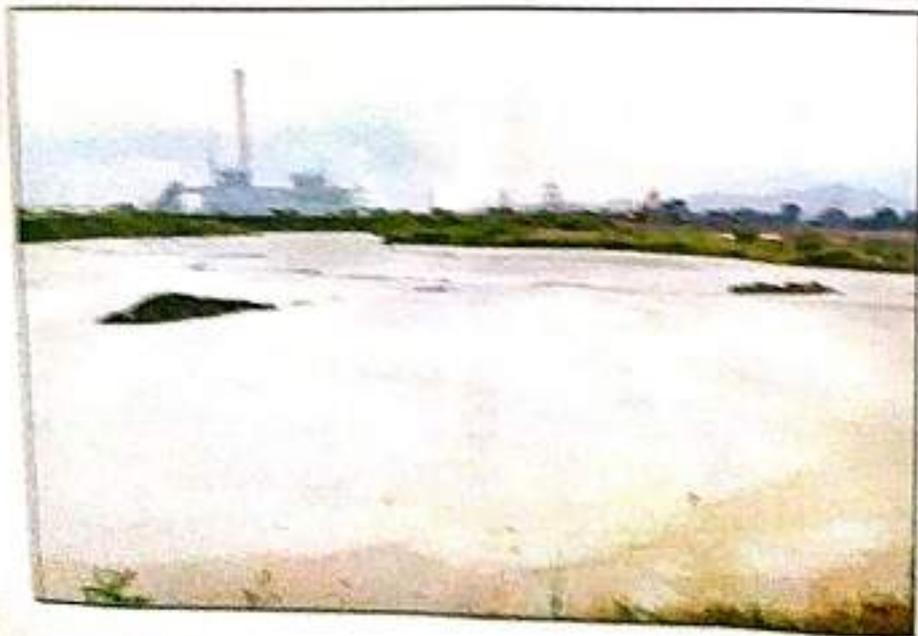
2. प्रभावित फसल एवं क्षेत्रफल तथा मुआवजे से संबंधित जानकारी निम्नानुसार है:-

तहसीलदार
माड़ा जिला-सिंगरौली

हर

1. नाम
2. तब
3. लका
4. परि
5. मध्य
6. तब रा
7. का पर
8. न ग्राम
9. का





कार्यालय अनुविभागीय अधिकारी / दण्डाधिकारी सिंगरौली, जिला-सिंगरौली (म0प्र0)
क्रमांक / 324 / एस.डी.ओ. / री-3 / 2020
प्रति सिंगरौली दिनांक 26/08/20

क्षेत्रीय अधिकारी
म0प्र0 प्रदूषण नियंत्रण बोर्ड
भकुआर, नौगढ़ तहसील सिंगरौली
जिला सिंगरौली(म0प्र0)



विषय:- माननीय एन0जी0टी0 (PB) नई दिल्ली द्वारा प्रकरण क्रं0 OA NO- 117/2014, शांतनु शर्मा विरुद्ध भारत संघ एवं अन्य में पारित निर्णय दिनांक 27.01.2020 के पालनार्थ के संबंध में जानकारी बावत्।
संदर्भ:- आपका पत्र क्रमांक 1558 / क्षे.का. / प्रनिबो / 2020 सिंगरौली दिनांक 04.08.2020

विषयान्तर्गत संदर्भित पत्र का अवलोकन करें। संदर्भित पत्र द्वारा माननीय एन0जी0टी0 (PB) नई दिल्ली द्वारा प्रकरण क्रं0 OA NO- 117/2014, शांतनु शर्मा विरुद्ध भारत संघ एवं अन्य में पारित निर्णय दिनांक 27.01.2020 के पालन में एन0टी0पी0सी0 लिमिटेड विन्ध्यनगर जिला सिंगरौली में ऐश डाइक ब्रीच के फलस्वरूप फसल एवं कृषि उत्पादकता पर हुई नुकसानी / विपरीत प्रभाव का आंकलन के संबंध में जानकारी चाही गई है, जिसके संबंध में तहसीलदार सिंगरौली (नगर) से जानकारी प्राप्त किया गया जो बिंदुवार निम्नानुसार है:-

1. प्रभावित हुई कृषि भूमि का विवरण, मालिकाना हक (कृषक अथवा एन.टी.पी.सी. लिमिटेड विध्यांचल)

उत्तर:- एन.टी.पी.सी. लिमिटेड विध्यांचल, विन्ध्यनगर तहसील सिंगरौली नगर अन्तर्गत आने वाले ग्राम अमराताली, उसका, चुडचुड़िया, जूडी, गेंदुरा, गेंदुरी, डोडाखांड देवरीकला, शाहपुर, अतरैला, कठुआर, देवरहवा, नवाडीह, रामनगर, रामपुर, उक्त सभी ग्राम एन0टी0पी0सी0 द्वारा अधिग्रहित है, यहां कृषि कार्य नहीं किया जाता है।

2. प्रभावित फसल एवं क्षेत्रफल तथा मुआवजे से संबंधित जानकारी

उत्तर:- एन0टी0पी0सी0 लिमिटेड विन्ध्यांचल, विन्ध्यनगर तहसील सिंगरौली नगर अन्तर्गत आने वाले ग्राम अमराताली, उसका, चुडचुड़िया, जूडी, गेंदुरा, गेंदुरी, डोडाखांड देवरीकला, शाहपुर, अतरैला, कठुआर, देवरहवा, नवाडीह, रामनगर, रामपुर, उक्त सभी ग्राम एन0टी0पी0सी0 द्वारा अधिग्रहित है, यहां किसी प्रकार की फसल नहीं उगाई जाती है।

3. विगत 05 वर्षों (2014-2015, 2015-2016, 2016-2017, 2017-2018 एवं 2018-2019) में फसलवार विवरण, उनका मौसमवार फसल उत्पादन तथा बाजार मूल्य दर।

उत्तर:- विगत 05 वर्षों (2014-2015, 2015-2016, 2016-2017, 2017-2018 एवं 2018-2019) में उपरोक्तानुसार आने वाले ग्रामों में किसी प्रकार की फसल उगाई नहीं जाती है।

4. फसलीय भूमि में राखड़ की सफाई होने के उपरान्त वर्ष 2019-20 में फसल उत्पादन एवं बाजार मूल्य दर।

उत्तर:- एन0टी0पी0सी0 लिमिटेड विन्ध्यांचल, विन्ध्यनगर तहसील सिंगरौली नगर अन्तर्गत आने वाले ग्राम अमराताली, उसका, चुडचुड़िया, जूडी, गेंदुरा, गेंदुरी, डोडाखांड

देवरीकला, शाहपुर, अतरैला, कठुआर, देवरहवा, नवाडीह, रामनगर, रामपुर, उक्त सभी ग्रामों में किसी प्रकार की फसल नहीं उगाई जाती है।

5. कृषकों को कृषि में हुई परेसानियां।

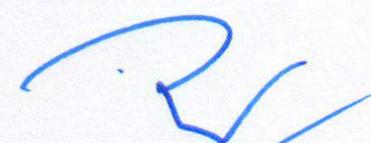
उत्तर:— एन0टी0पी0सी0 लिमिटेड विन्ध्याचल उपरोक्तानुसार ग्रामों में कृषि कार्य नहीं किया जाता है।

6. क्षेत्र के वर्तमान छायाचित्र जहां पर राखड़ बहा था।

उत्तर:— छायाचित्र संलग्न है।

अतः उपरोक्तानुसार एन0टी0पी0सी0 लिमिटेड विन्ध्यनगर जिला सिंगरौली में ऐश डाइक ब्रीच के फलस्वरूप फसल एवं कृषि उत्पादकता पर हुई नुकसानी/विपरीत प्रभाव का आंकलन के संबंध में चाही गई बिन्दुवार जानकारी आवश्यक कार्यवाही हेतु प्रेषित है।

संलग्न:—उपरोक्तानुसार


अनुविभागीय अधिकारी(राजस्व)
सिंगरौली

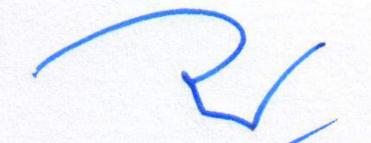
जिला सिंगरौली(म0प्र0)

सिंगरौली दिनांक 26/08/20

पृ0क्र0 /325/ एस.डी.ओ. /री-3 /2020

प्रतिलिपि:—

1. कलेक्टर महोदय जिला सिंगरौली की ओर सादर सूचनार्थ।


अनुविभागीय अधिकारी(राजस्व)
सिंगरौली

जिला सिंगरौली(म0प्र0)

न्यायालय तहसीलदार तहसील सिंगरौली (नगर)जिला सिंगरौली (म0प्र0)

प्र0.क/ प्रति, 478/प्रवा./2020

सिंगरौली दिनांक - 22/08/2020

उपखण्ड अधिकारी महोदय,
सिंगरौली
जिला सिंगरौली (म.प्र.)

विषय— माननीय एन0जी0टी0 (PB) नई दिल्ली द्वारा प्रकरण क0. OA NO- 117/2014, शांतुन शर्मा विरुद्ध भारत संघ एवं अन्य में पारित निर्णय दिनांक 27.01.2020 के पालनार्थ के संबंध में जानकारी बावत्।
सन्दर्भ— क्षेत्रीय अधिकारी जिला सिंगरौली का पत्र क0. 1558/क्षे.का./प्रनिबो/2020 सिंगरौली दिनांक 04.08.2020

—00—

विषयान्तर्गत सन्दर्भित पत्र द्वारा माननीय एन0जी0टी0 (PB) नई दिल्ली द्वारा प्रकरण क0. OA NO- 117/2014, शांतुन शर्मा विरुद्ध भारत संघ एवं अन्य में पारित निर्णय दिनांक 27.01.2020 के पालन के संबंध में एन0टी0पी0सी0 लिमिटेड विन्ध्यांचल, विन्ध्यनगर जिला सिंगरौली में ऐश डाइक ब्रीच के फलस्वरूप फसल एवं कृषि उत्पादकता पर हुई नुकसानी/विपरीत प्रभाव का आंकलन के संबंध में जानकारी चाही गई है, जिसके संबंध में संबंधित हल्का पटवारी से जानकारी प्राप्त किया गया है, जो बिन्दुवार निम्नानुसार है:-

1. प्रभावित हुई कृषि भूमि का विवरण, मालिकाना हक (कृषक अथवा एन.टी.पी.सी. लिमिटेड विन्ध्यांचल)

उत्तर:-एन.टी.पी.सी. लिमिटेड विन्ध्यांचल, विन्ध्यनगर तहसील सिंगरौली नगर अन्तर्गत आने वाले ग्राम अमराताली, उसका, चुडचुड़िया, जूडी, गेंदुरा, गेंदुरी, डोडाखांड देवरीकला, शाहपुर, अतरैला, कठुआर, देवरहवा, नवाडीह, रामनगर, रामपुर, उक्त सभी ग्राम एन0टी0पी0सी0 द्वारा अधिग्रहित है, यहाँ कृषि कार्य नहीं किया जाता है।

2. प्रभावित फसल एवं क्षेत्रफल तथा मुआवजे से संबंधित जानकारी

उत्तर:-:-एन.टी.पी.सी. लिमिटेड विन्ध्यांचल, विन्ध्यनगर तहसील सिंगरौली नगर अन्तर्गत आने वाले ग्राम अमराताली, उसका, चुडचुड़िया, जूडी, गेंदुरा, गेंदुरी, डोडाखांड देवरीकला, शाहपुर, अतरैला, कठुआर, देवरहवा, नवाडीह, रामनगर, रामपुर, उक्त सभी ग्राम एन0टी0पी0सी0 द्वारा अधिग्रहित है, यहां किसी प्रकार की फसल नहीं उगाई जाती है।

3. गत 05 वर्षों (2014-2015, 2015-16, 2016-2017, 2017-18, एवं 2018-19) में फसलवार विवरण, उनका मौसमवार फसल उत्पादन तथा बाजार मूल्य दर।

उत्तर:- विगत 5 वर्षों (2014-2015, 2015-16, 2016-2017, 2017-18, एवं 2018-19) में उपरोक्तानुसार आने वाले ग्रामों में किसी प्रकार की फसल उगाई नहीं गई है।

4. फसलीय भूमि में राखड़ कि सफाई होने के उपरान्त वर्ष 2019-20 में फसल उत्पादन एवं बाजार मूल्य दर।

उत्तर:- :-:-एन.टी.पी.सी. लिमिटेड विन्ध्यांचल, विन्ध्यनगर तहसील सिंगरौली नगर अन्तर्गत आने वाले ग्राम अमराताली, उसका, चुडचुड़िया, जूडी, गेंदुरा, गेंदुरी, डोडाखांड

तहसीलदार
तहसील-सिंगरौली (नगर)

देवरीकला, शाहपुर, अतरैला, कठुआर, देवरहवा, नवाडीह, रामनगर, रामपुर, उक्त सभी ग्रामों में किसी प्रकार की फसल नहीं उगाई जाती है।

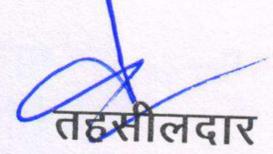
5. कृषकों को कृषि में हुई परेसनियां।

उत्तर:- :-एन.टी.पी.सी. लिमिटेड विध्यांचल, विन्ध्यनगर उपरोक्तानुसार ग्रामों कृषि कार्य नहीं किया जाता है।

6. क्षेत्र के वर्तमान छायाचित जहां पर राखड़ बहा था।

उत्तर:-छायाप्रति संलग्न है।

अतः उपरोक्तानुसार जानकारी आवश्यक कार्यवाही हेतु सादर सम्प्रेषित है।



तहसीलदार
तहसील सिंगरौली (नगर)
जिला सिंगरौली (म0प्र0)

**क्षेत्रीय कार्यालय म0प्र0 प्रदूषण नियंत्रण बोर्ड के पत्र क्रमांक 1558 द्वारा चाही गयी बिंदुवार जानकारी
निम्नानुसार है:-**

पटवारी हल्का शाहपुर नं0 20 के अंतर्गत आने वाले ग्रामों की जानकारी

क0	ग्राम का नाम	प्रश्न जिसकी जानकारी चाही गयी है	संबंधित प्रश्न की यथोचित जानकारी	रिमार्क
1.	शाहपुर, अतरैला,	प्रभावित हुई कृषि भूमि का विवरण, मालिकाना हक	यहां कृषि कार्य नहीं किया जाता	एनटीपीसी द्वारा अधिग्रहित भूमियां है। पर अतः भूमियों पर मालिकाना हक भी एनटीपीसी का ही है।
2.	कठुआर, देवरहवा,	प्रभावित फसल एवं क्षेत्रफल तथा मुआवजे से संबंधित जानकारी	किसी भी प्रकार की फसल उगायी नहीं जाती	
3.	नवाडीह, रामनगर, रामपुर	गत 05 वर्षों (2014-2019) में फसलवार विवरण, उनका मौसमवार फसल उत्पादन तथा बाजार मूल्य दर	किसी भी प्रकार की फसल उगायी नहीं जाती	
4.		फसलीय भूमि से राखड की सफाई होन के उपरान्त वर्ष 2019-20 में फसल उत्पादन तथा बाजार मूल्य दर	किसी भी प्रकार की फसल उगायी नहीं जाती	
5.		कृषकों को कृषि कार्य में हुई परेशानियां	कृषि कार्य नहीं किया जाता	
6.		क्षेत्र के वर्तमान छायाचित्र जहां राखड बहा था	छायाचित्र ली गई	


पटवारी (अधीक्षक)
क्षेत्रीय कार्यालय (अधीक्षक)

क्षेत्रीय कार्यालय M0प्र0 प्रदूषण नियंत्रण बोर्ड के पत्र क्रमांक 1558 द्वारा चाही गयी बिंदुवार जानकारी

निम्नानुसार है:-

पटवारी हल्का अमराताली नं0 19 के अंतर्गत आने वाले ग्रामों की जानकारी

क0	ग्राम का नाम	प्रश्न जिसकी जानकारी चाही गयी है	संबंधित प्रश्न की यथोचित जानकारी	रिमार्क
1.	अमराताली, उसका, चुडचुडिया, जूडी, गोंदुरा, गोंदुरी, डोडाखांड, देवरीकला	प्रभावित हुई कृषि भूमि का विवरण, मालिकाना हक प्रभावित फसल एवं क्षेत्रफल तथा मुआवजे से संबंधित जानकारी गत 05 वर्षों (2014-2019) में फसलवार विवरण, उनका मौसमवार फसल उत्पादन तथा बाजार मूल्य दर	सभी ग्राम एनटीपीसी द्वारा अधिग्रहित है, यहां कृषि कार्य नहीं किया जाता किसी भी प्रकार की फसल उगायी नहीं जाती किसी भी प्रकार की फसल उगायी नहीं जाती	सभी एनटीपीसी द्वारा अधिग्रहित भूमियां है अतः भूमियों पर मालिकाना हक भी एनटीपीसी का ही है।
4.		फसलीय भूमि से राखड की सफाई होन के उपरान्त वर्ष 2019-20 में फसल उत्पादन तथा बाजार मूल्य दर	किसी भी प्रकार की फसल उगायी नहीं जाती	
5.		कृषकों को कृषि कार्य में हुई परेशानियां	कृषि कार्य नहीं किया जाता	
6.		क्षेत्र के वर्तमान छायाचित्र जहां राखड बहा था	छायाचित्र ली गई	


 प्रमुख (अधीन) (अधीन)
 क्षेत्र-सिगाती (अधीन)

क्षेत्रीय कार्यलय मध्य प्रदेश नियंत्रण बोर्ड के पत्र क्रमांक 1558 द्वारा जारी गयी विद्युत् जनकाली निम्नानुसार है-
 पर्यायी हल्का आभाराली 30.19 के अर्थात् आगे वाले गाणों की जानकारी

क्र०	गाण का नाम	प्रश्न जिसकी जानकारी वाली गयी है	संबंधित प्रश्न की संबंधित जानकारी	टिप्पण
1		प्रभावित हुई कृषि भूमि का विवरण, मालिकाना हक	सभी गाण एनटीपीसी द्वारा अधिग्रहित है, यहाँ कृषि कार्य नहीं किया जाता	
2	आभाराली, सभका	प्रभावित फसल एवं क्षेत्रफल तथा मुआवजे से संबंधित जानकारी	किसी भी प्रकार की फसल उगायी नहीं जाती	सभी एनटीपीसी द्वारा अधिग्रहित भूमिवा है।
3	दुर्गपुरिया, गुडी, गंदवा	गत 05 वर्ष (2014-2019) में फसलवार विपणन, उनका मौसमवार फसल उत्पादन तथा बाजार मूल्य दर	किसी भी प्रकार की फसल उगायी नहीं जाती	
4	गदरी, डोजाखाड	फसलीय भूमि से पछह की सपाईं होम के उपरान्त वर्ष 2019-20 में फसल उत्पादन तथा बाजार मूल्य दर	किसी भी प्रकार की फसल उगायी नहीं जाती	
5	देवरीकला	कुसक) का कृषि कार्य में हुई पर्याप्तिया	कृषि कार्य नहीं किया जाता	

निपार किया
 21/01/2024

तहसीलदार
 हसील-सिंगरौली (नगरीय)

क्षेत्रीय कार्यालय मण्डल प्रदूषण नियंत्रण बोर्ड के पत्र क्रमांक 1558 द्वारा जारी गयी विदुवार जानकारी निम्नानुसार है:-

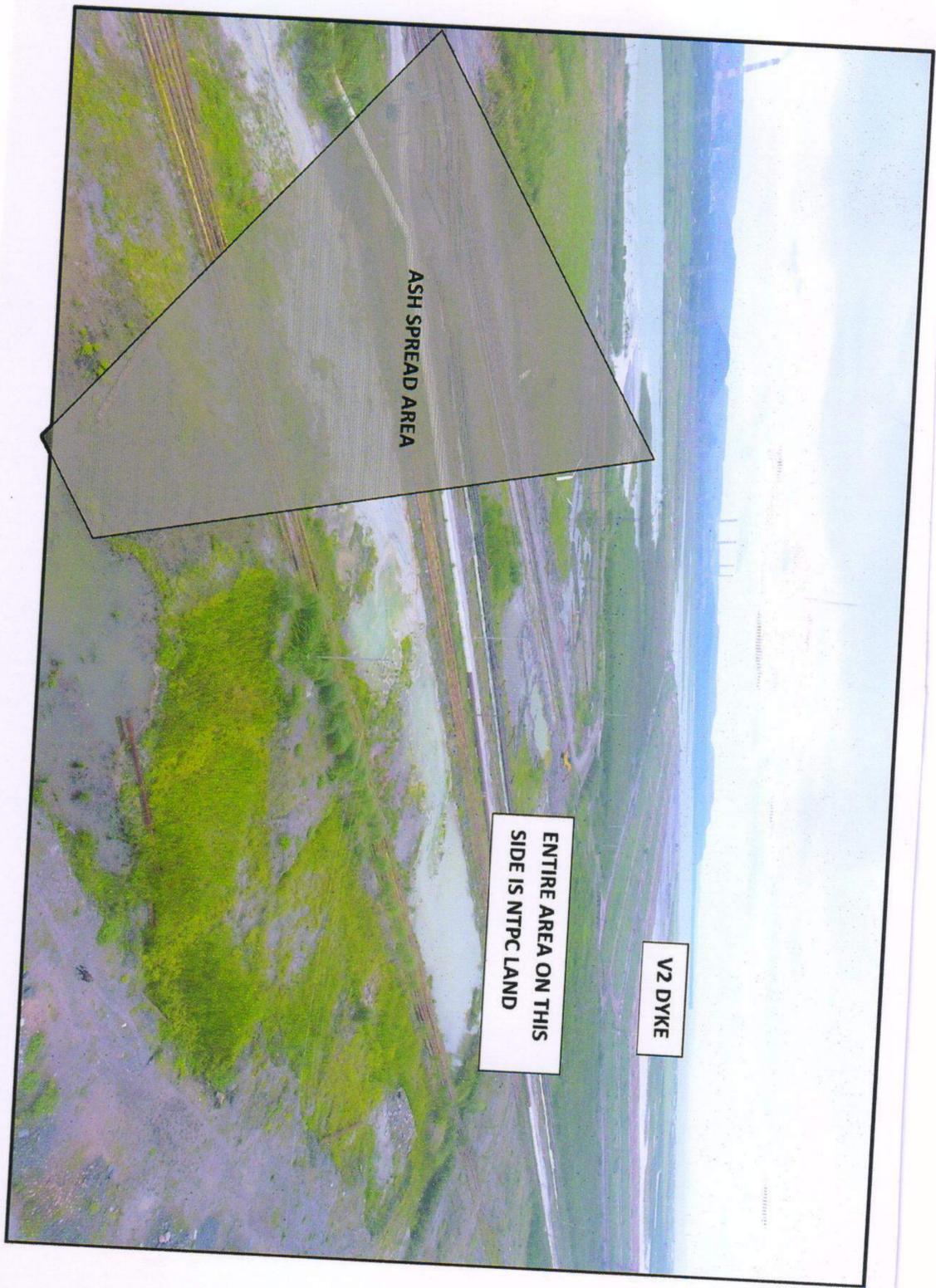
प्रदूषण से रक्षा शाहपुर नं. 20 20 के अर्जागत आने वाले ग्रामों की जानकारी

क्र०	ग्राम का नाम	प्रश्न जिसकी जानकारी चाही गयी है	संबंधित प्रश्न की यथावित जानकारी	टिप्पणियाँ
1	शाहपुर, आरेला, कटुआर, देवरसना, नवाहीद, रामनागर, रामपुर	प्रशासित हुई कृषि भूमि का विवरण, मातृका नाम, हक	यहां कृषि कार्य नहीं किया जाता	रिपोर्ट
2	शाहपुर, आरेला, कटुआर, देवरसना, नवाहीद, रामनागर, रामपुर	समाहित कसल एवं क्षेत्रफल तथा मुआयजे से संबंधित जानकारी	किसी भी प्रकार की कसल उगायी नहीं जाती	रिपोर्ट
3	शाहपुर, आरेला, कटुआर, देवरसना, नवाहीद, रामनागर, रामपुर	गत 05 वर्षों (2014-2019) में कसलदार विवरण, धनका भौतिकीय कसल उत्पादन तथा बाजार मूल्य दर	किसी भी प्रकार की कसल उगायी नहीं जाती	रिपोर्ट
4	शाहपुर, आरेला, कटुआर, देवरसना, नवाहीद, रामनागर, रामपुर	प्रदूषण भूमि से संपर्क की संभावना होने के संदर्भ में वर्ष 2019-20 में कसल उत्पादन तथा बाजार मूल्य दर	किसी भी प्रकार की कसल उगायी नहीं जाती	रिपोर्ट
5	शाहपुर, आरेला, कटुआर, देवरसना, नवाहीद, रामनागर, रामपुर	कृषकों को कृषि कार्य में हुई परेशानियां	कृषि कार्य नहीं किया जाता	रिपोर्ट

रिपोर्ट किया

19/02/2020

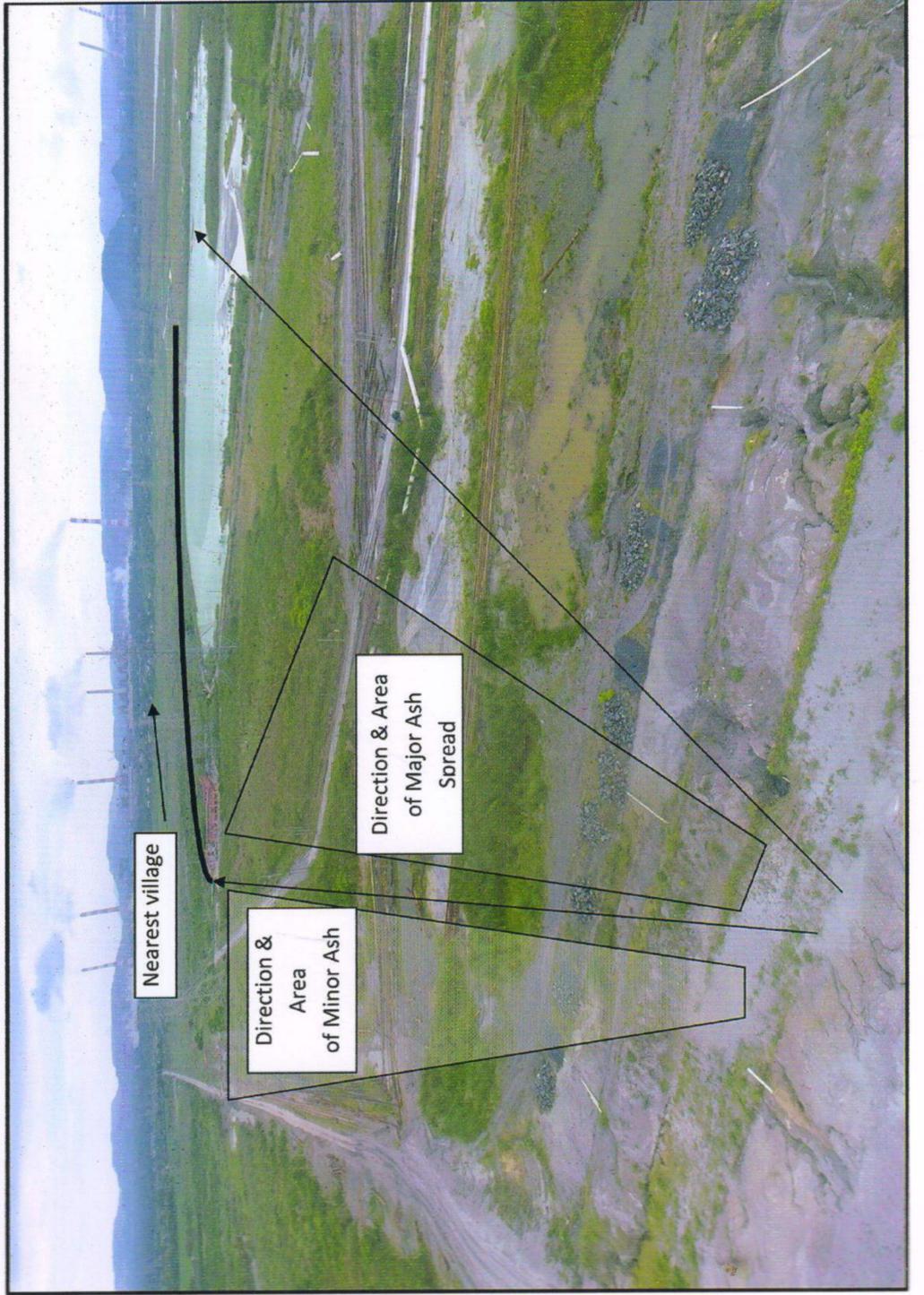
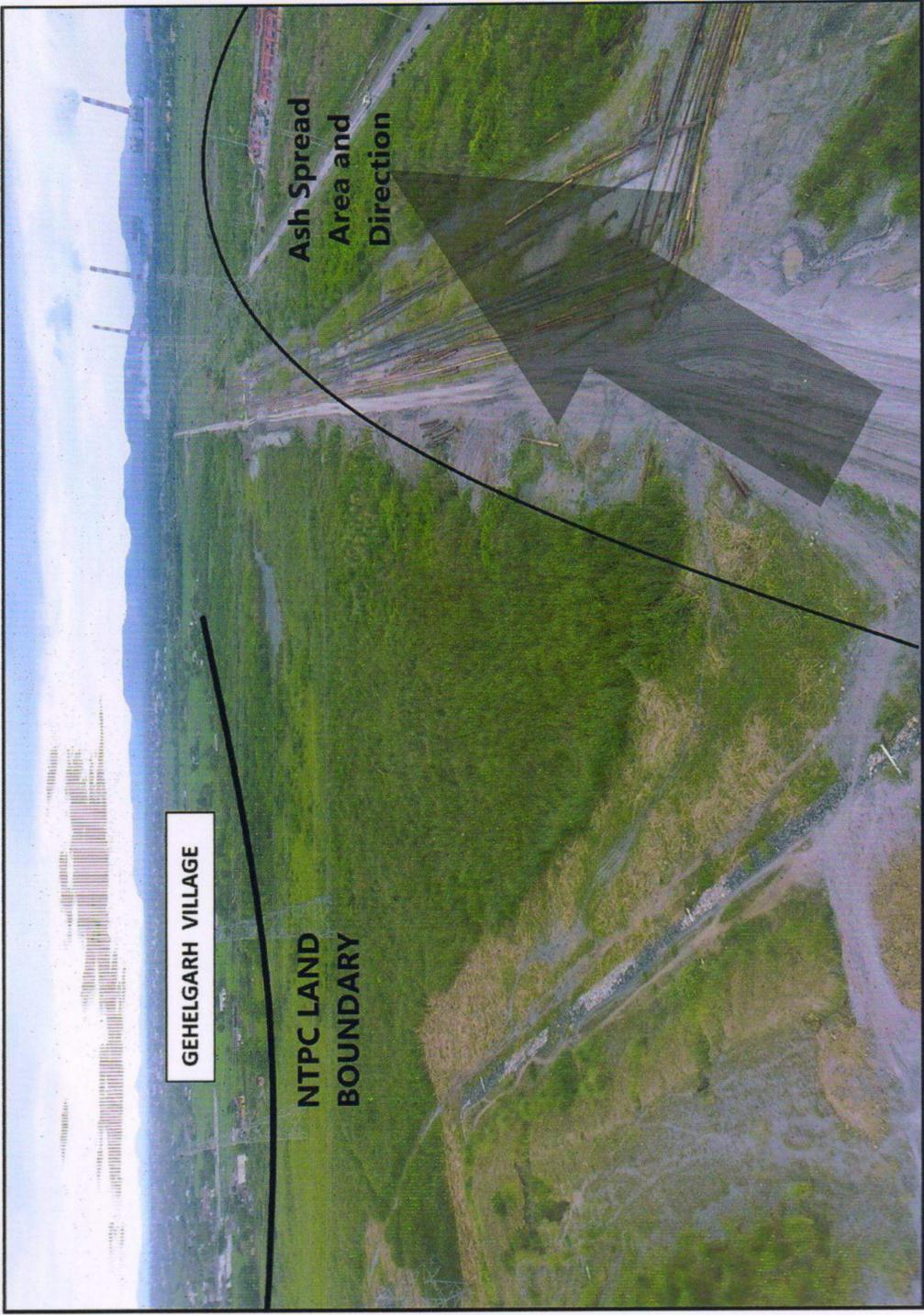
तहसीलदार
हसील-सिंगरौली (नगरीय)

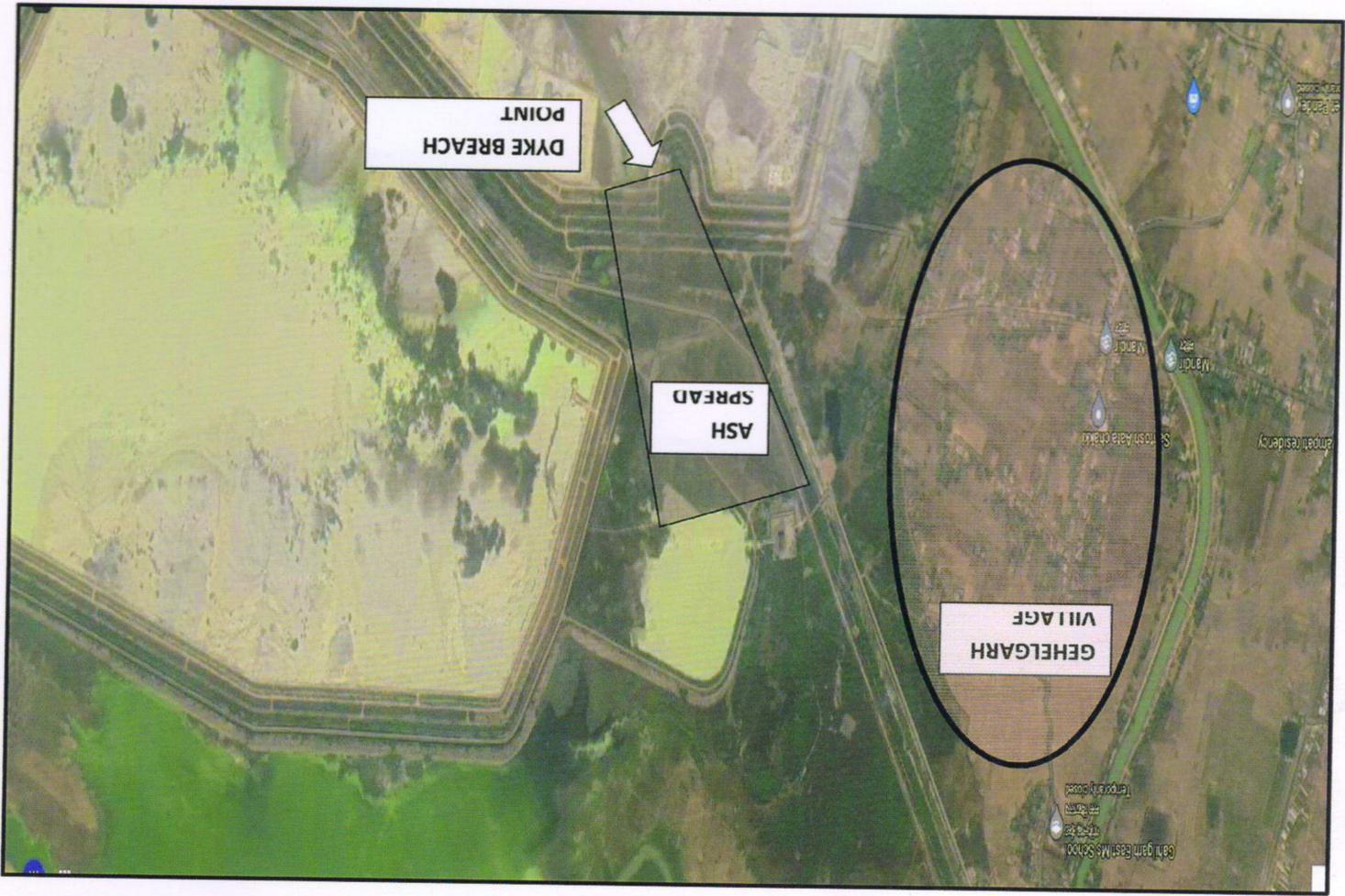
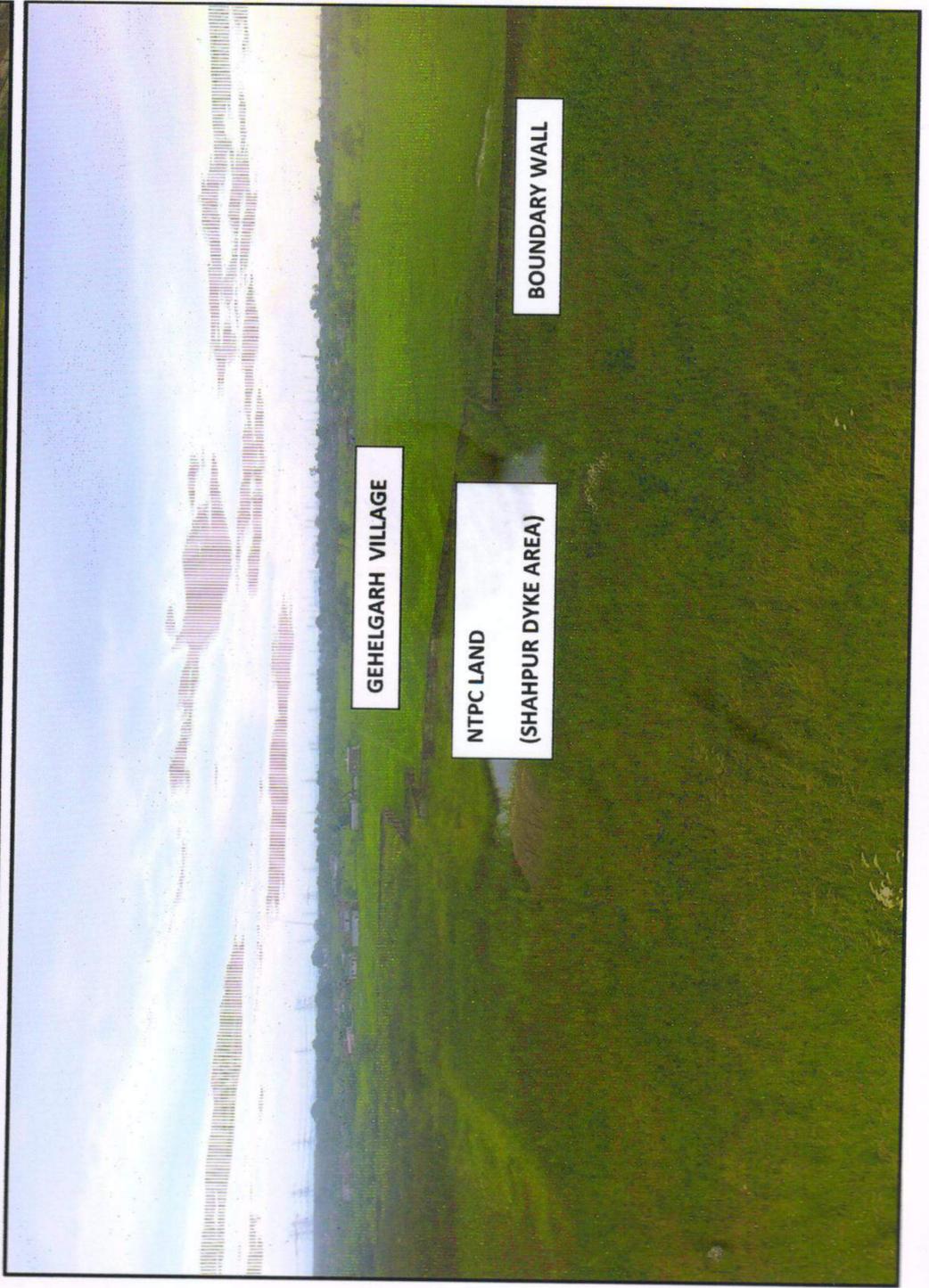


ASH SPREAD AREA

ENTIRE AREA ON THIS
SIDE IS NTPC LAND

V2 DYKE







क्रमांक 1125 /क्षे.का./प्रनिबो/2020,

सिंगरौली, दिनांक: 17/02/2020

प्रति,

सदस्य सचिव महोदय,
म.प्र. प्रदूषण नियंत्रण बोर्ड,
भोपाल (म.प्र.)



विषय:- मेसर्स एस्सार पॉवर एम.पी. लिमिटेड, ग्राम बंधौरा, पोस्ट करसुआलाल, तहसील माडा, जिला सिंगरौली से प्राप्त जानकारी का भौतिक सत्यापन रिपोर्ट प्रेषित करने बावत्।

- संदर्भ:-(1.) बोर्ड मुख्यालय का पृ. क्र. 1843/TS/MPPCB/2019, दिनांक 14.08.2019
(2.) बोर्ड मुख्यालय का पृ. क्र. 92/तक/मुप्रनिबो/ भोपाल, दिनांक 09.01.2020
(3.) उद्योग का पत्र क्र. EPMP/LA/NILL, दिनांक 17.01.2020
(4.) बोर्ड मुख्यालय का पत्र क्र. 235/तक/मुप्रनिबो/2020,भोपाल, दिनांक 27.01.2020

उपरोक्त विषयान्तर्गत मेसर्स एस्सार पॉवर एम.पी. लिमिटेड, ग्राम बंधौरा, पोस्ट करसुआलाल, तहसील माडा, जिला सिंगरौली का एश ड्राईक नं. 03, दिनांक 07.08.2019 को क्षतिग्रस्त होने के कारण लगभग 1.0 (एक) लाख टन एश स्लरी का बहाव हुआ था फलस्वरूप प्रदूषण की स्थिति उत्पन्न हुई एवं राखण का आस-पास की कृषि भूमि तथा जल स्रोतों में जमाव हो गया था। परिणाम स्वरूप बोर्ड द्वारा संदर्भित पत्र दिनांक 14.08.2019 द्वारा उद्योग को जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम 1974 की धारा 33'क' के अंतर्गत नोटिस जारी किया गया था।

उद्योग द्वारा समय समय पर क्षतिग्रस्त एश ड्राईक तथा बोर्ड द्वारा दिये गये निर्देशों/ नोटिस के अनुसार सुधार कार्य की प्रगति की जानकारी बोर्ड मुख्यालय को प्रेषित की गई तथा पर्यावरण क्षतिपूर्ति की राशि के एवज में 1.0 (एक) करोड़ रुपये की बैंक गारण्टी प्रस्तुत की गई है जिसकी वैधता दिनांक 20.02.2020 तक है।

बोर्ड मुख्यालय के संदर्भित पत्र क्र.235/तक/मुप्रनिबो/2020,भोपाल, दिनांक 27.01.2020 के अनुपालन में उद्योग द्वारा राखण बांध क्र. 03 क्षतिग्रस्त होने के उपरांत सुधारात्मक कार्यों का भौतिक सत्यापन जिला प्रशासन के प्रतिनिधि, नायब तहसीलदार तहसील-माडा, जिला सिंगरौली के साथ दिनांक 02.02.2020 को किया गया। भौतिक निरीक्षण के अनुसार किये गये सुधारात्मक कार्यों की स्थिति निम्नानुसार पाई गई :-

❖ कृषि भूमि तथा जल निकायों के चन्न-तन्न जमा राखण की साफ सफाई कर पुनः एश ड्राईक नं. 03 में भर दिया गया है। (फोटोग्राफ संलग्न है।)

बोर्ड मुख्यालय के पत्र क्र. 91, दिनांक 09.01.2020 के द्वारा जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम 1974 की धारा 33'क' तथा वायु (प्रदूषण निवारण तथा नियंत्रण) अधिनियम 1981 की धारा 31'क' के अंतर्गत, उद्योग को जारी निर्देश 1. NEERI Nagpur

CE-II

Am

19/3/2020

Pr. Kulkarni

JC(MS) RAO

20/3



क्षेत्रीय कार्यालय
म.प्र. प्रदूषण नियंत्रण बोर्ड
भकुआर, नौगढ, जिला सिंगरौली (म.प्र.)-486887
E-Mail: romppcb.sgrl@gmail.com , Contact No. : 9752497772



द्वारा "Assessment of the quantum of environmental damages caused due to the breakage of ash dyke" विषय पर अध्ययन रिपोर्ट 06 माह के भीतर बोर्ड में आवश्यक रूप से प्रस्तुत करने के निर्देश दिये गये हैं। किन्तु इस निर्देश का पालन नहीं किया गया है कार्यवाही जारी है।

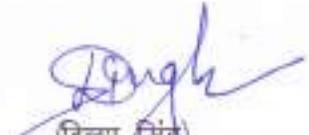
- ❖ बोर्ड मुख्यालय के पत्र क्र. 91, दिनांक 09.01.2020 के द्वारा जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम 1974 की धारा 33'क' तथा वायु (प्रदूषण निवारण तथा नियंत्रण) अधिनियम 1981 की धारा 31'क' के अंतर्गत, उद्योग को जारी निर्देश 2. IIT Roorkee द्वारा "Assessment of the overall technical quality of construction and the lapses, which has resulted into the breach of ash dyke and measures to be implemented to avert such incidence in future" विषय पर अध्ययन रिपोर्ट 06 माह के भीतर बोर्ड में आवश्यक रूप से जमा करने के निर्देश दिये गये हैं, इस निर्देश के पालन में उद्योग द्वारा दी गई जानकारी के अनुसार 01. HDPE laying & concreting in inner slope, 02. Stone Pitching & slope in outer slope, 03. Protection wall 1.0 Mtr Height, 04. Drainage around the dyke इन चार बिन्दुओं पर IIT Roorkee द्वारा समीक्षा की जा रही है एवं शीघ्र ही कार्यवाही की जावेगी। (उद्योग से प्राप्त एश डायक रेस्टोरेशन के संबंध में एक्शन प्लान की प्रति अवलोकन हेतु संलग्न है।)

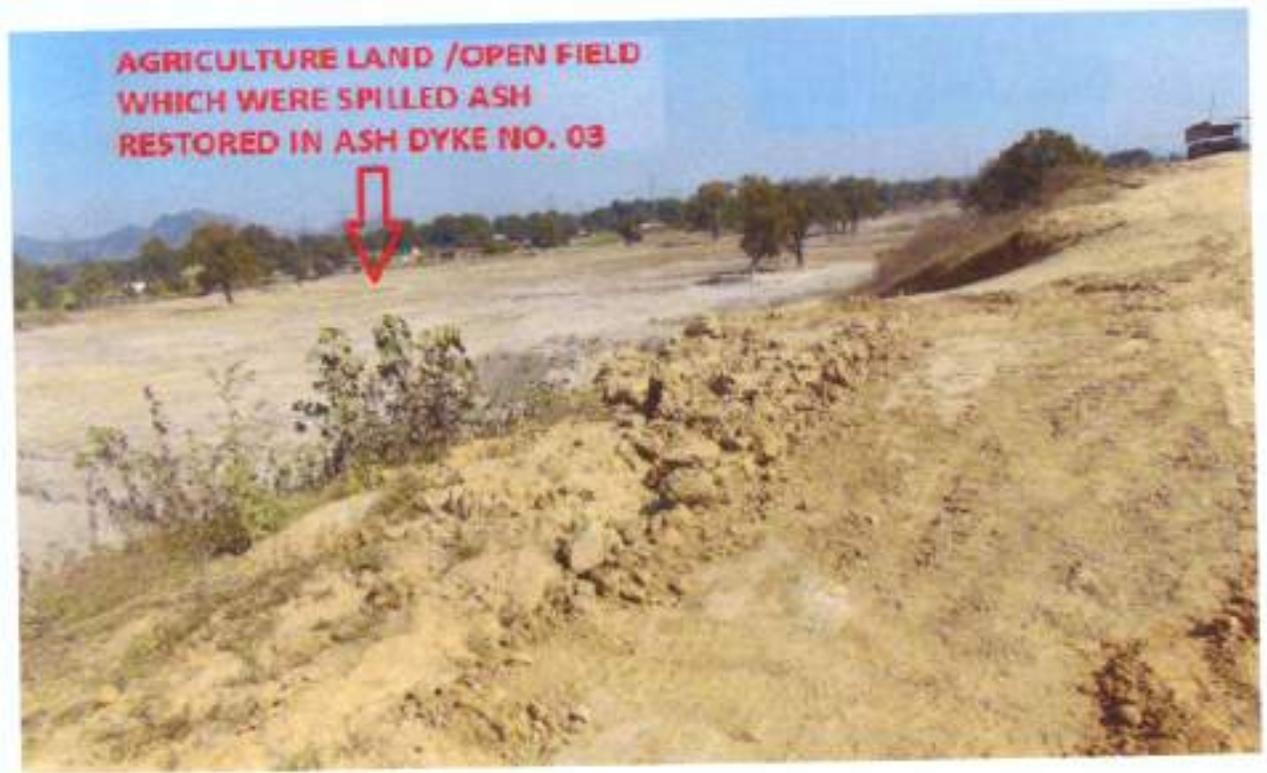
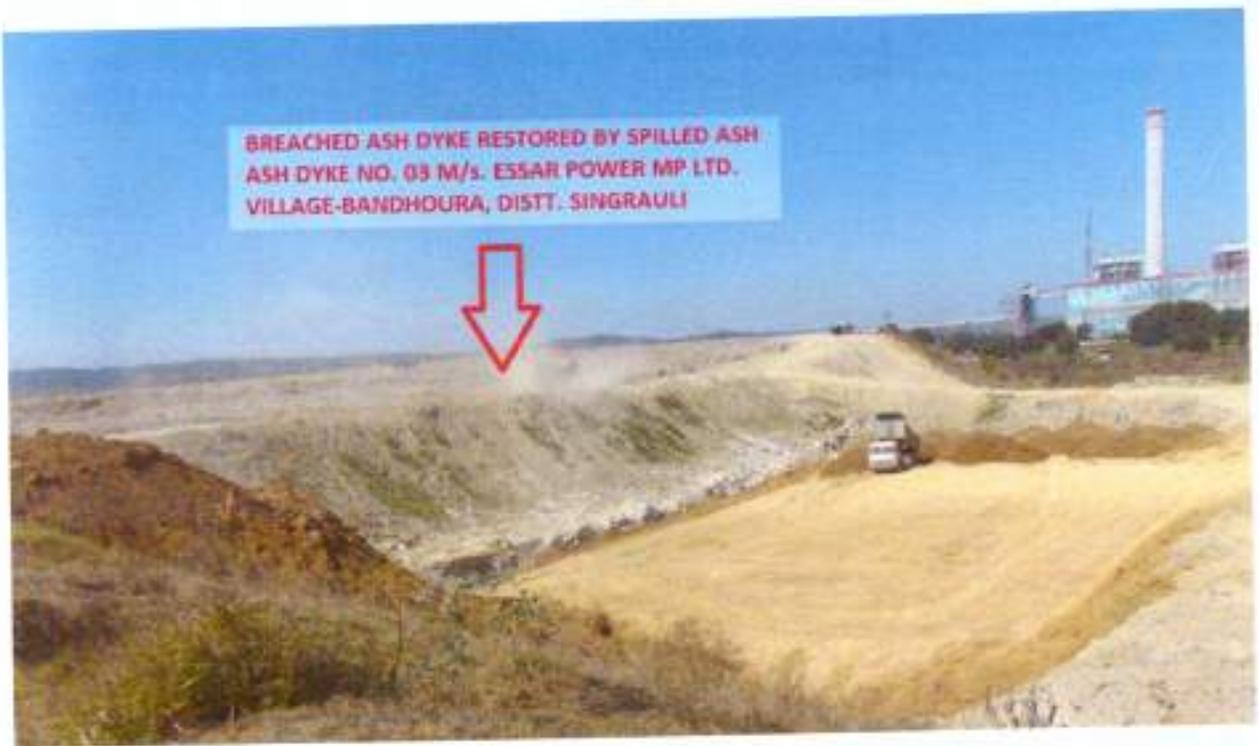
- ❖ बोर्ड मुख्यालय के पत्र क्र. 91, दिनांक 09.01.2020 के द्वारा जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम 1974 की धारा 33'क' तथा वायु (प्रदूषण निवारण तथा नियंत्रण) अधिनियम 1981 की धारा 31'क' के अंतर्गत, उद्योग को जारी निर्देश 5. NEERI Nagpur द्वारा पर्यावरणीय क्षतिपूर्ति की राशि की अध्ययन रिपोर्ट के आधार पर उद्योग द्वारा जमा रु. एक करोड़ की राशि को समायोजित किया जा सकेगा तथा अतिरिक्त राशि उद्योग द्वारा देय होगी। इस निर्देश पर बोर्ड मुख्यालय भोपाल स्तर पर निर्णय लिया जाने का अनुरोध है

उपरोक्तानुसार प्रतिवेदन अवलोकनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है।

संलग्नक:-उपरोक्तानुसार


(एस.डी. चालिस्क)
क्षेत्रीय अधिकारी,
क्षेत्रीय कार्यालय,
म.प्र. प्रदूषण नियंत्रण बोर्ड,
सिंगरौली (म.प्र.)


(दिव्या सिंह)
नायब तहसीलदार,
तहसील-माडा,
सिंगरौली (म.प्र.)



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INSPECTION OF BREACHED ASH DYKE AREA OF M/s. ESSAR POWER MP LTD. ON DATED 02-02-2020

Date: 15.02.2020

Action Plan for Ash Dyke Restoration			
Sr No	Activity	Target Completion	Present Status
1	Restoration of one set of Ash Discharge pipeline to Cell-4A (Prerequisite for plant start-up)	10-Aug-19	Completed on 10 th Aug 18
2	Restoration of damaged Ash Water Recovery pipeline (Prerequisite for plant start-up)	12-Aug-19	Completed on 14 th Aug 19
3	Repair work of Cell 3 Bund wall east side	13-Aug-19	Completed on 13-Aug-19
5	Preparation of temporary dam near water bodies to arrest further ash spread	15-Aug-19	Completed on 14 th Aug 19
6	Repair of dyke wall between Cell 4A and Cell 3	16-Aug-19	Completed on 16 th Aug 19
7	Ash collection from nallah and dumping in cell 3	25-Aug-19	Completed on 25 th Aug 20
8	Strengthening of Cell-3 bund wall east side (subject to no rainfall)		
	Cleaning of the area	5-Sep-19	Completed
	Excavation	20-Sep-19	Completed
	Leveling & compaction	25-Sep-19	Completed
	HDPE laying & concreting in inner slope		Under review from IIT
	Stone pitching & slope in outer slope		Roorkee will be completed in shortest duration
	Protection wall 1.0 Mtr Height		
	Drainage around the dyke		
9	Strengthening of Cell-4 south side bund wall (subject to no rainfall)	15-Oct-19	Completed
	Immediate strengthening of the intermediate bund		Completed
	Height raising by 2 Mtr	30-Sep-19	Completed
	Compaction and capping	15-Oct-19	Completed
10	Collection of spread ash from agricultural land and shifting to Cell-3 (subject to rainfall)	15-Oct-19	Completed
11	Environmental damage Assessment and implementation of corrective measures		
	Initial visit and assessment by the agency	5-Sep-19	Completed
	Final offer, Scope finalization and WO award after initial assessment/visit	20-Sep-19	Completed
	Final assessment and report submission including intermediate visits	30-Nov-19	Completed
	Implementation of corrective actions	30-Jan-20	Final visit and report awaited
12	Assessment of the overall technical quality of existing construction including engineering and design and recommendations for improvement		
	Initial visit and assessment by the agency	7-Sep-19	Completed
	Final offer, Scope finalisation and WO award after initial assessment/visit	20-Sep-19	Completed
	Report submission	30-Nov-19	Completed

for ESO for
T. Srinivasulu
for ESO for
T. Srinivasulu

क्रमांक.060/ED(V)/2020/

दिनांक: 27.07.2020

सेवा में
श्री ए.ए.मिश्रा,
सदस्य सचिव,
मध्यप्रदेश प्रदूषण नियंत्रण बोर्ड,
भोपाल।

विषय: NTPC Vindhychal की V1 राख डाइक में breach के संबंध में जारी की गई दिशा के अनुपालन एवं अन्य डाइक की स्थिति रिपोर्ट

संदर्भ: बोर्ड का पत्र क्रमांक 652/तक/मुप्रनिबो/2020 दिनांक, 06/03/20.

एनटीपीसी विंध्याचल पत्र क्रमांक 060/ED(V) dtd 11/04/20 & 19/06/20

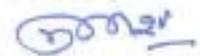
श्रीमान,

विषय वस्तु पर उपर्युक्त संचार के संदर्भ में, निवेदित है कि नोटिस में मध्यप्रदेश प्रदूषण नियंत्रण बोर्ड से प्राप्त सभी निर्देशों का अनुपालन किया जा रहा है। आपके द्वारा दिनांक 06/03/20 के पत्र में निर्देशित किए गए कार्यों की जानकारी निम्नलिखित है:

क्र.स.	निर्देश	वस्तुस्थिति
1.	ऐश डाईक का सुदृढीकरण किए जाने हेतु सुधारात्मक कार्य संबंधी रिपोर्ट प्रस्तुत करें.	<ul style="list-style-type: none"> ऐश डाईक V1 की संरचना की पुनर्रचना एक विशेषज्ञ टीम की है। इस टीम द्वारा डाइक के भीतर अतिरिक्त पानी की निकासी की सुविधा के लिए एक अतिरिक्त उपाय के रूप में एक spillway के निर्माण का सुझाव दिया है जिसे डाईक के डिज़ाइन में सम्मिलित कर लिया गया है और ये निर्माणाधीन है। डाईक में हुई breach की repair का काम अप्रैल'20 में पूरा कर लिया गया है। डाईक के Decant Wells का निर्माण कार्य प्रगति पर है। Buttressing का काम पूरा करने की योजना अगस्त'20 के लिए बनाई गई थी, लेकिन COVID-19 लॉकडाउन के कारण काम की प्रगती बाधित हुई है। यह काम अब दिसम्बर'20 तक पूरा होने की संभावना है।
2.	भूमि तथा जल निकासों में यत्र - तत्र जमा राख की निकासी/सफाई कार्य हेतु तत्काल सुधारात्मक कार्यवाही करें तथा	<ul style="list-style-type: none"> नार्लो सहित एनटीपीसी क्षेत्र में फैली अधिकांश राख की सफाई हो चुकी है। लगभग 1 लाख टन राख हटाने का काम पूरा हो चुका है। जलाशय के पास जमा राख को भी प्राथमिकता पर साफ किया जा रहा है। चूंकि यह इलाका

	समस्त राखड़ को एकत्रित कर एश डाईक में सुरक्षित रखने का कार्य शीघ्र पूर्ण करें।	बहुत दलदली है, इसलिए भारी मशीनरी की आवाजाही प्रतिबंधित होने से राख हटाने के कार्य में समय लग रहा है। राख सफ़ाई के सभी कार्य 30.06.2020 तक पूरा करने की योजना बनाई गयी थी लेकिन COVID-19 लॉकडाउन के कारण यह कार्य योजना बाधित हुई है। अपेक्षित है कि 15.09.20 तक भूमि पर फैली सारी राख को हटाने का कार्य पूरा कर लिया जाएगा। • रिहंद जलाशय का जो हिस्सा V1 डाईक के टूटने से प्रभावित होने की आशंका है, उसकी dredging का अनुबंध हो चुका है। यह कार्य 01.08.20 को शुरू कर दिया जाएगा।
3.	NEERI Nagpur द्वारा "Assessment of the quantum of environmental damages caused due to the breakage of ash dyke" विषय की अध्ययन रिपोर्ट 05 माह के भीतर बोर्ड में आवश्यक रूप में जमा करें।	पर्यावरणीय क्षति के आकलन का अनुबंध 13.12.2019 को NEERI को दिया गया है जिसकी रिपोर्ट 30.06.2020 तक प्रस्तुत करना निर्धारित किया गया था। इस संबंध में NEERI ने अब तक दो site visit की हैं। लेकिन COVID-19 लॉकडाउन के कारण उसके बाद site visit संभव नहीं हो पाई है। अगली site visit दस दिन के अंदर संभावित है। NEERI द्वारा अनुबंध की अवधि 30.09.20 तक बढ़ाने के लिए e - mail लिखा गया है जिसकी प्रति संलग्न है (Annexure 1)।
4.	NEERI Nagpur द्वारा पर्यावरणीय क्षतिपूर्ति राशि की अध्ययन रिपोर्ट के आधार पर आपके द्वारा जमा एक करोड़ की राशि को समायोजित किया जा सकेगा तथा अतिरिक्त राशि उद्योग द्वारा देय होगी।	निर्देश का अनुपालन किया जाएगा।

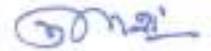
हम आपको विश्वास दिलाते हैं कि NTPC विंध्याचल इस घटना के पर्यावरणीय प्रभावों को कम करने का हर संभव प्रयास कर रहा है और इस संबन्ध में हम आपसे मिले सहयोग के लिए आभारी हैं।



जैसा कि पहले भी सूचित किया गया है, एनटीपीसी विंध्याचल के सभी छह राख डाइक (V1, V2, V3A, V3B, V4A, V4B) की संरचनात्मक डिजाइन एवं निर्माण की जांच IIT, Roorkee की विशेषज्ञ टीम द्वारा की गई है और संरचनाओं के डिजाइन और निर्माण (V1 की 4 raising और buttressing तथा अन्य डाइक की 4 raising तक) दोनों को सुरक्षित और मानक प्रचलित इंजीनियरिंग प्रथाओं के अनुसार प्रमाणित किया गया है। यह जांच रिपोर्ट म. प्र. प्रदूषण विभाग को पहले ही submit की जा चुकी है। वर्तमान स्थिति में राख disposal V2, V3A एवं V4B में किया जा रहा है। V1 डाइक में Buttressing का काम चल रहा है जबकि V3B में 3rd Raising और V4A में 1st Raising का काम चल रहा है।

हम आपको आश्वस्त करना चाहते हैं कि हम हर समय डाइक सुरक्षा सुनिश्चित करने के लिए पूरी तरह से प्रतिबद्ध हैं और इस संबन्ध में हर संभव प्रयास करते रहेंगे।

सादर।



(मुनीश जौहरी)

कार्यकारी निदेशक

एनटीपीसी-विंध्याचल

प्रतिलिपि: क्षेत्रीय अधिकारी, क्षेत्रीय कार्यालय, मध्यप्रदेश प्रदूषण नियंत्रण बोर्ड, सिंगरीली